TIM HORTONS RESTAURANTS INTERNATIONAL GMBH

trading as Tim Hortons Restaurants International GmbH

Inwilerriedstrasse 61, 6340 Baar, Switzerland

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

LALL & SETHI

M-19 A, N.D.S.E. - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

COFFEE SHOP SERVICES, RESTAURANT SERVICES (BOTH SIT DOWN ND TAKE OUT), IN CLASS 42.
2433177  26/11/2012
LOKHANDWALA CONSTRUCTION INDUSTRIES PVT. LTD.
48, INDRANARAYAN ROAD, SANTACRUZ (WEST), MUMBAI-400054
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT, 1956
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Proposed to be Used
MUMBAI
INTERIOR DESIGNS, DECORATORS INDUSTRIAL DESIGNERS AND DECORATORS, LAND SURVEYS, ARCHITECTURAL AND ENGINEERING SERVICES, ARCHITECTURAL CONSULTANCY, ARCHITECTURAL CONSULTATION, ARCHITECTURAL DESIGN, ARCHITECTURAL RESEARCH, CONSULTING SERVICES IN THE FIELD OF ARCHITECTURAL DESIGN, LANDSCAPE ARCHITECTURAL DESIGN INCLUDED IN CLASS 42
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Series trade mark u/s 15 of Trade Marks Act, 1999

2832700   27/10/2014

MIH PAYU B.V.
Taurusavenue 105, 2132 LS Hoofddorp, the Netherlands
Manufacturers, Merchants & Service Providers
A company registered in terms of the laws of the Netherlands

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Computer and information technology services; design, development and creation of computer hardware and computer software programs and applications for authorizing, processing and collecting electronic payments, electronic financial transactions and transferring funds to and from others; application service provider services; software as a service; providing temporary use of online applications and software tools; technical, assistance and consultancy services relating to the development, design and hosting of electronic commerce portals and online marketplaces

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
2848636  24/11/2014
MR. LALIT KUMAR POPLI
MR. OM PRAKASH POPLI
trading as : CAPITAL PROPERTY CONSULTANTS
B-20 SURAJ MAL VIHAR DELHI 110092
SERVICES
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/04/1990
DELHI
SURVEYING, ENGINEERING, DRAWING & ARCHITECTURE SERVICES; ARCHITECTURAL SERVICES RELATING TO THE
DEVELOPMENT OF LAND; DESIGN & PLANNING FOR REAL ESTATE, RESIDENTIAL, INDUSTRIAL & COMMERCIAL
PROPERTIES, OFFICES, BUSINESS CENTERS, DEPARTMENTAL STORES, SHOPPING CENTERS, RETAIL & WHOLESALE
OUTLETS, TEMPORARY ACCOMMODATION, HOTELS, MOTELS, RESORTS, SERVICE APARTMENTS, BUILDINGS,
HOUSES, CONDOMINIUMS, APARTMENTS, FLATS, WAREHOUSES, FACTORIES AND DEVELOPMENTS; ADVISORY AND
CONSULTANCY SERVICES RELATING TO THE AFORESAID.
PINGDOM

2948770  24/04/2015
PINGDOM AB
KOPPARBERGSVAGEN 8, 722 13 VASTERAS, SWEDEN
SERVICE PROVIDER

Address for service in India/Attorney address:
SAS PARTNERS
INDIRA DEVI COMPLEX, II FLOOR, NO.20, GOPALAKRISHNA STREET, PONDY BAZAR, T. NAGAR, CHENNAI - 600 017.
Used Since : 21/07/2006

CHENNAI
with respect of services render in computer services, namely, measuring, monitoring, testing and improving the quality of services; computer services, namely, testing, monitoring, measuring, and improving website, server and network performance services; technical support, namely for computer software and computer services.
2967256  20/05/2015
YAAK UNIVERSAL COMMUNICATIONS PRIVATE LIMITED
B-86, SECOND FLOOR, GREATER KAILASH PART 1, NEW DELHI 110048
SERVICE PROVIDING
A INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
KARNIKA SETH, ADVOCATE
B-10, SECTOR 40, NOIDA.
Used Since : 08/10/2014

DELHI
COMPUTER PROGRAMMING, MAINTAINING WEBSITE, DESIGN, DEVELOPING, UPDATING AND MODIFYING DATA,
PROVIDING AND OPERATING ONLINE SEARCHABLE DATABASE, OPERATING SEARCH ENGINE FOR OBTAINING DATA
USING COMPUTER AND COMMUNICATION NETWORKS, CREATING VIRTUAL COMMUNITY FOR USERS TO DISCUSS
ANY TOPIC OR SHARE ELECTRONIC AUDIO/ VISUAL OR OTHER ELECTRONIC DATA, ENABLING SOCIAL NETWORKING
AND WEBLOG SERVICES.
SANDEEP SAINI
trading as SAINI ARCHITECTS
991/2, NAND COLONY, ROHTAK (HAR)
Service provider as providing Architectural services
Sandeep Saini is the proprietor of his firm SAINI ARCHITECTS and has applied in his name
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since: 01/09/1987
DELHI
Architectural Services; Advisory & Consultancy for Architectural Services; Architectural Designing for Exterior Decoration & Interior Decoration; Architectural Designing for Town Planning and for Project Management, Architectural Services for Development of Land; Architectural Preparation for Reports, Architectural Advisory and Designing Services for Interior Designing, Buildings Included in Class 42
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "ARCHITECTS" and "MARK TO BE USED AS A WHOLE".
VCROP

3127659  16/12/2015
VCROP TECHNOLOGIES PRIVATE LIMITED
40/9, G/F LOWER, CHITTRANJAN PARK, NEW DELHI 110019
SERVICES
Address for service in India/Attorney address:
SAMHITA LEGAL
A-106 (LG) DAYANAND COLONY LAJPAT NAGAR-IV NEW DELHI-110024
Used Since :29/09/2015
To be associated with:
3127658
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
ETC. IN CLASS 42
3131902 19/12/2015
DR. ARVIND AGARWAL S/O. LATE SH. T.K. AGARWAL
C-25, BHAGAT SINGH MARG, TILAK NAGAR, JAIPUR Rajasthan
service provider as
Single Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :08/10/2015
To be associated with:
3098652, 3098653, 3098654, 3098656

AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services;
design and development of computer hardware and software.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NETWORK.
SMARTCOP
3141367  29/12/2015
AYNISH DASS
J-1967 (NO.2) CHITTRANJAN PARK NEW DELHI-110019
MERCHANTS & MANUFACTURERS
Used Since :08/12/1999
DELHI
"DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE".
3236108  14/04/2016
PAVILIONS AND INTERIORS INDIA PRIVATE LIMITED
A-63, Sector-57, Noida - 201 301 (UP) India
Service Providing
An Indian Company Registered Under Companies Act, 1956
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/04/2016
DELHI
INTERIOR DECORATION SHOP INTERIOR DECORATION, INTERIOR DECORATION CONSULTATION, INTERIOR DESIGN
SERVICES INCLUDING SPACE PLANNING, FURNITURE SELECTION, MATERIAL AND SURFACE SELECTION, DESIGN OF
INTERIOR DECOR, DESIGN OF SPECIALTY INTERIOR AND EXTERIOR ENVIRONMENT SETTING. INCLUDED IN CLASS 42
This is condition of registration that no exclusive right to use the word India..
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3253795 08/05/2016
PRIYANK SAPRA S/O PARMOD KUMAR SAPRA
trading as ;M/S LUXURY KINGS
B-2/34, SECTOR -16, ROHINI- NEW DELHI -110085
Service Provider
SOLE PROPRIETOR
Address for service in India/Agents address:
GLOBAL TRADE MARK SERVICE
L8, P.S. RATHI BLOCK, TIS HAZARI COURT, DELHI 110 054

Proposed to be Used
DELHI
Computer design research Computer hardware design services Design services for computer hardware Design services relating to computer hardware Design and development of computer hardware Advisory services relating to computer hardware design Computer hardware (Consultancy in the design and development of -)
3287081  16/06/2016
JUVO MARKETING PRIVATE LIMITED,
trading as ;JUVO MARKETING PRIVATE LIMITED.
B-1, FIRST FLOOR, GALI NO-15, MADHU VIHAR, DELHI-110092, INDIA.
SERVICE PROVIDER
PRIVATE COMPANY
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD’S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :18/03/2016
To be associated with:
3248802
DELHI
Software Service Providers in the field of Information Technology; value added software through web, software Technologies and Applications; Providing Database Management for on-line trade, Data Storage Services in class 42.
Democrazy Sale
3287775  17/06/2016
MINTKART INDIA PRIVATE LIMITED
No. 1261, 6th Floor, #. 12, Solitaire Corporate Park, No. 167, Guru Hargovindji Marg, Andheri (East), Mumbai City, Mumbai – 400 093, Maharashtra, India
Service Providers
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :19/01/2016
DELHI
Computer programming and services that cannot be classified in other classes, namely, providing an online, interactive bulletin board for the posting, promotion, sale and resale of items via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network.
3297180  30/06/2016
PYRAMID IT CONSULTING PVT. LTD.
REGUS LEVEL-2, ELEGANCE TOWER, MATHURA ROAD, JASOLA NEW DELHI-110025
SERVICE PROVIDER
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD"S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :15/05/2016
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; DESIGN AND
DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; TECHNICAL CONSULTANCY IN RELATION TO THE
TECHNICAL RESEARCH IN THE FIELD OF FOOD AND BEVERAGES; SCIENTIFIC AND INDUSTRIAL RESEARCH;
COMPUTER PROGRMMING AND PROVIDING HEALTHCARE RELATED AND ON LINE AWARENESS PROGRAMMES
EXHIBITIONS
CEDCROSS TECHNOLOGIES PRIVATE LIMITED
1/14 F, VISHWAS KHAND-2, GOMTI NAGAR, LUCKNOW-226010
SERVICES
Address for service in India/Attorney address:
ATUL AWASTHI ADV.,
178/116 HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW (NEAR DR. SAFIA HOSPITAL)
Used Since :15/04/2015
DELHI
design and development of computer Software.
VALUEFIRST DIGITAL MEDIA PVT. LTD.
1E/18, 4th Floor, Noble House, Jhandewalan Extension, New Delhi 110055
Service Providers
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since: 08/10/2014
DELHI
Computer programming services; Computer software for transmission of individual and bulk telecommunications/web based messages; Computer software; Software as a Service; Design and development of communication solutions for various media; Website development; Design and development of communication solutions over various media including SMS, Voice, Email and Interactive Voice Response.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2094736.
3318530  25/07/2016
STAR TELEVISION PRODUCTIONS LTD.
CRAIGMUIR CHAMBERS, P.O.BOX 71, ROAD TOWN, TORTOLA, BRITISH VIRGIN ISLANDS.
Service Providers
A COMPANY INCORPORATED UNDER THE LAWS OF BRITISH VIRGIN ISLANDS
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
1323905, 2199994, 2199999

DELHI
Providing access to and leasing access time to computer databases and the Internet; design, drawing and commissioned writing, all for compilation of web pages on the Internet; information provided on-line from a computer database or from the Internet; technical research; testing of computing, telecommunication, electrical and electronic apparatus and instruments; computer programming, software and hardware design and development; professional consultancy services relating to telecommunications, computer apparatus and instruments, computer networks, software and information systems; rental of computers, computer software, electrical and electronic apparatus and instruments relating to computing; updating computer software; provision of information, consultancy services and advisory services relating to the aforesaid services.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1323905,2199994,2199999.
3323281 29/07/2016
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
da corporation organized under the laws of the State of Nevada, USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
To be associated with:
3322109
DELHI
Provide research and development services computer program design; computer data processing; providing temporary use of on-line non-downloadable software; maintenance and related consulting services for computer software, mobile, and mobile communications device software; mobile communications device hardware and software consultation and design; hosting of third party websites; providing internet search engines; maintenance and updating of software, internet and password security; network security and management services; online data; digitized electronic and cloud storage services; providing information on a wide range fields via the global internet; providing a website featuring technology that enables users to create personalized video and music; providing an interactive website featuring technology that allows users to consolidate and manage voice, data, video, and media content in the field entertainment; providing access to computer software for authoring, downloading, streaming, broadcasting, transmitting, editing, extracting, encoding, decoding, playing, storing, organizing and reproducing videos and audio.
Transliteration : PRIME
3323314  29/07/2016
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
a corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:
2994525, 3322102

DELHI
Provide research and development services computer program design; computer data processing; providing temporary use of on-line non-downloadable software; maintenance and related consulting services for computer software, mobile, and mobile communications device software; mobile communications device hardware and software consultation and design; hosting of third party websites; providing internet search engines; maintenance and updating of software, internet and password security; network security and management services; online data; digitized electronic and cloud storage services; providing information on a wide range fields via the global internet; providing a website featuring technology that enables users to create personalized video and music; providing an interactive website featuring technology that allows users to consolidate and manage voice, data, video, and media content in the field entertainment; providing access to computer software for authoring, downloading, streaming, broadcasting, transmitting, editing, extracting, encoding, decoding, playing, storing, organizing and reproducing videos and audio.

Transliteration : PRIME
XFOMICS TECHNOLOGIES INDIA PVT.LTD.
B-15, BASEMENT SECTOR -16, NOIDA, GAUTAM BUDDHA NAGAR, UP-201301.
SERVICE PROVIDER
Used Since :07/06/2016
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES DESIGN DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
3338956  16/08/2016
TALENTech SOLUTIONS PRIVATE LIMITED
G-14 Green Park Main Delhi -110016
Services
Address for service in India/Attorney address:
P.A. & ASSOCIATES
H-63 VIJAY CHOWK LAXMI NAGAR DELHI 110092
Used Since :01/08/2016
DELHI
Scientific and technological services and research and design relating thereto; design and development of computer hardware and software
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Recruitment as a Services.
DIGITECK SOLUTIONS

3341568   18/08/2016
TOUSEEF BUCHH S/O SH. LT. JALAL-UD-DIN BUCHH
trading as ;M/s Digiteck Solutions, Magarmal Bagh, Opp. Jesus Mary School, Sri Nagar (J&K);
Magarmal Bagh, Opp. Jesus Mary School, Sri Nagar (J&K);
Service Provider, Marketing and Trading;
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since: 01/08/2015
DELHI
Software services and support Providers; computers softwares providers;
3349597  30/08/2016
MR. MUKESH SHARMA  
trading as ;M/S ALTEC SOLUTIONS  
H.NO.2524, KUNJ GALI, REWARI, HARYANA-123401  
SERVICE PROVIDER  

Address for service in India/Attorney address: 
TMR SOLUTIONS  
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033  
Used Since :01/08/2016  

DELHI  
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
LINK2O
3353290 02/09/2016
PENTAIR FLOW TECHNOLOGIES, LLC
293 Wright Street, Delavan, Wisconsin 53115 US
SERVICES PROVIDERS
a Delaware corporation

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Providing a website featuring non-downloadable software for use in remotely managing and monitoring the functions and settings of water pump systems, water filtration systems, and battery back-up systems for the foregoing
3524723   12/04/2017
MS. PREMATIX SOFTWARE SOLUTION PVT LTD
No: 51 Step Colony, Dharga, Hosur – 635 126, Krishnagiri (DT)
Service provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Providing – Online Support Service for Computer Program User Service
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3733070   20/01/2018
RAJESH KUMAR KUSHWAHA
VILLAGE AND POST SILPHILI, KUSHWAHPARA NEW, SURAJPUR-497001
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
ADVANCED STRUCTURES INDIA PVT LTD
2B 4th Phase, Bommasandra Industrial area, Bommasandra Jigani Link road, Near Apotex Gate 1 Bangalore-560071
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
To be associated with:
3119669

CHENNAI
Research and Development Services, Engineering Testing, Design & Analysis of Automotive components & Vehicles
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3779011 15/03/2018
FOUR C PLUS (INTERNET) CO. LIMITED
B-14, SHASHI GARDEN MAYUR VIHAR - 1, DELHI - 110091
BODY CORPORATE

Address for service in India/Agents address:
MADHVI GUPTA, ADVOCATE
B-1/419A, JANAK PURI, N. DELHI-58.

Used Since: 01/04/2007

DELHI
SOFTWARE DEVELOPMENT & ONLINE SERVICES; UPDATING OF COMPUTER SOFTWARE; MAINTENANCES OF
COMPUTER SOFTWARE; DATA CONVERSION OF COMPUTER PROGRAMS AND DATA (NOT PHYSICAL CONVERSION);
COMPUTER SYSTEM DESIGN; HOSTING COMPUTER SITES (WEB SITES); DUPLICATION OF COMPUTER PROGRAMS;
COMPUTER SOFTWARE DESIGN; CREATING AND MAINTAINING WEB SITES FOR OTHERS; COMPUTER PROGRAMMING
INCLUDED IN CLASS 42
3788589   26/03/2018
DHANUNJAY NADIPALLI
Flat No.719, Vasavi Shanthiniketan Apartments, Whitefields Road, Kondapur, Hyderabad-500 084, Telangana State, India
Single Firm
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :13/03/2017

CHENNAI
Consultancy in the field of Computer Software & Mobile Applications; Computer programming; Computer software design; Computer software development; Mobile Software Development; Maintenance of Computer software; Computer system design; Computer systems analysis; Computer virus protection services; Hosting computer web sites; Creating & Maintaining web sites for others; Providing search engines for the internet; Research & development in the field of Computer Software, Multimedia & Web Applications; Multimedia services

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3791964   29/03/2018
AVI SOLAR ENERGY PRIVATE LIMITED
NO 146/4, SHANTALA PLAZA, 2ND FLOOR, 8TH MAIN, 14TH CROSS, MALLESHWARAM, BANGALORE, INDIA

Body Incorporate

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :15/03/2018

CHENNAI
Design and development of software & hardware for control, regulation and monitoring of Solar Energy Systems.
Trade Marks Journal No: 1915, 19/08/2019 Class 42

3799028  07/04/2018
M/S TECTURE BUSINESS SOLUTIONS PVT. LTD
Plot No.18/1, IT Park, Gayatri Nagar, 2nd Floor, NAGPUR-(MS)-440 022
Indian Nationals
Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used
MUMBAI
Software development services Software development, programming and implementation, Testing, authentication and quality control Design services IT consultancy, advisory and information services
The trade mark is restricted to use the mark in the state of Maharashtra. THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3823058  03/05/2018
ODYSEY ORGANICS PRIVATE LIMITED
101, Dattaprasad Bldg. Kulgaon HSG. Society, Kulgaon, Badlapur (East)
Body Incorporate

Address for service in India/Attorney address:

SAVITA WAIKAR
B/106, Building no. 2, Rutu Riverside estate, Nr. K.M.Agrawal College, Gandhari kalyan West 421301
Used Since :30/04/2004

MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; design and development of computer hardware and software
UC Share

3842600    24/05/2018
UCWEB SINGAPORE PTE. LTD.
10 COLLYER QUAY, #10-01 OCEAN FINANCIAL CENTRE, SINGAPORE (049315).
SERVICE PROVIDER
A company duly organized and existing under the laws of Singapore

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
J-29, 3rd Floor, Jangpura Extension, New Delhi-110014

Proposed to be Used

MUMBAI
RESEARCH AND DEVELOPMENT [FOR OTHERS]; TECHNIQUE CONSULTANCY; COMPUTER PROGRAMMING;
COMPUTER SOFTWARE DESIGN; COMPUTER SOFTWARE (UPDATING OF –); DATA CONVERSION OF COMPUTER
PROGRAMS AND DATA [NOT PHYSICAL CONVERSION]; CONVERTING TANGIBLE DATA AND FILES TO ELECTRONIC
MEDIA; PROTECTION SERVICES (COMPUTER VIRUS — ); PROVIDING SEARCH ENGINES FOR THE INTERNET; OFF-SITE
DATA BACKUP; ELECTRONIC DATA STORAGE; PROVIDING INFORMATION ON COMPUTER TECHNOLOGY AND
PROGRAMMING VIA A WEB SITE; RENTAL OF WEB SERVERS; SOFTWARE AS A SERVICE; INFORMATION
TECHNOLOGY [IT] CONSULTING SERVICES; CLOUD COMPUTING; MULTIMEDIA PRODUCT DESIGN AND
DEVELOPMENT; WEB SITE MAINTENANCE SERVICES; WEB SITE HOMEPAGE AND WEBSITE DESIGN; DEVELOPMENT
FOR DRIVER AND OPERATING SYSTEM SOFTWARE .
Jaag Utha Shaitan
3846667  29/05/2018
BALAJI TELEFILMS LIMITED
C-13, Balaji House, Dalia Industrial Estate, Opposite Laxmi Industrial Estate, New Link Road, Andheri (West), Mumbai, Maharashtra 400053
Public Limited Company
Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
3860912  15/06/2018
CNERGEE TECHNOLOGIES PVT LTD
S-10, Arenja Towers, Plot No-49/50/51, Sector-11, CBD, Belapur, Navi Mumbai - 400614, Maharashtra
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :05/12/2007
MUMBAI
Research and development software development
IDEAL CURES DOCUMENTED SOLUTIONS

3882731  09/07/2018
IDEAL CURES PVT. LTD.
A-223 TO A-229, 2ND FLOOR, VIRWANI INDUSTRIAL ESTATE, OFF WESTERN EXPRESS HIGHWAY, GOREGAON (EAST), MUMBAI-400 063
REGISTERED PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092
Proposed to be Used
To be associated with:
2143044
MUMBAI
Services relating to scientific research and analysis, technical data analysis services and analysis relating to polymeric coatings included in class 42

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
3886102  12/07/2018
PARAMOUNT HEALTHCARE MANAGEMENT PRIVATE LIMITED
401-402 AND 501-502, SUMER PLAZA, 4TH FLOOR, MAROL MAROSHI ROAD, MAROL ANDHERI (EAST), MUMBAI-400059,
MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Used Since :23/11/2015
MUMBAI
DEVELOPMENT AND DESIGN OF SOFTWARE AND MOBILE APPLICATIONS, WEBSITE DESIGN.
3911804    09/08/2018
PRASHANT JANKIRAM CHAUDHARI (INDIAN NATIONAL, PROPRIETOR), TRADING AS AISHWARYA ARCHITECTS
F-203, Nandanvan, New Link Road, Kandivali (W), Mumbai - 400067, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/09/2009
MUMBAI
Architecture consultancy services
GUARDIAN ASSESSMENT PRIVATE LIMITED
SHOP 1, A WING, MALWANI SAINATH CHS, MALAD (W) MUMBAI 400 095 (MAH) INDIA
BODY CORPORATE

Address for service in India/Agents address:
RAJESH KUMAR SINHA
15/12, BASEMENT, EAST PATEL NAGAR, NEW DELHI-110008.
Used Since : 12/04/2018

MUMBAI
ISO Certifications, Quality Certification, Quality Assurance, Audit, Assessment, Testing, Inspections, Scrutiny, Observation, Study, Feasibility, Due Diligence, CMM & CMMI Certification.
3913840    10/08/2018
S.K.DIGITAL SURVEY
NO.5, CHERAN AVENUE, CHINNIYAGOUNDAN PUDHUR, ANDIPALAYAM POST, TIRUPUR - 641 687, TIRUPUR DIST,
TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Surveying, Surveying services, Surveying and engineering, Land surveying, Planning of buildings and infrastructure
systems for buildings and Research on building construction.
No exclusive right over the descriptive matters appearing in the representation of the mark.
3915401   13/08/2018
MANSI DASANI KARUPPIAH
155 Bharathidasan Street, Baskar Colony, Virgumbakkam, Chennai 600092
Individual
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :19/09/2017
CHENNAI
Information Technology services namely Software development, programming and implementation, Computer hardware development, Hosting services, and software as a service and rental of software, Rental of computer hardware and facilities, IT consultancy, advisory and information services, IT security, protection and restoration, Data duplication and conversion services, data coding services, Computer analysis and diagnostics, Research, development and implementation of computers and systems, Computer project management services, Data mining, Digital watermarking, Computer services, Technological services relating to computers, Computer network services, Updating of memory banks of computer systems, Data migration services, Updating websites for others, Monitoring of computer systems by remote access; Science and technology services; Testing, authentication and quality control; Design services; And rental, hire and leasing in connection with the aforesaid, included in the class; and advice, consultancy and information for the aforesaid, included in the class.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3915403    13/08/2018
MANSI DASANI KARUPPIAH
155 Bharathidasan Street, Baskar Colony, Virumbakkam, Chennai 600092
Individual
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since : 31/05/2016

CHENNAI
Information Technology services namely Software development, programming and implementation, Computer hardware development, Hosting services, and software as a service and rental of software, Rental of computer hardware and facilities, IT consultancy, advisory and information services, IT security, protection and restoration, Data duplication and conversion services, data coding services, Computer analysis and diagnostics, Research, development and implementation of computers and systems, Computer project management services, Data mining, Digital watermarking, Computer services, Technological services relating to computers, Computer network services, Updating of memory banks of computer systems, Data migration services, Updating websites for others, Monitoring of computer systems by remote access; Science and technology services; Testing, authentication and quality control; Design services; And rental, hire and leasing in connection with the aforesaid, included in the class; and advice, consultancy and information for the aforesaid, included in the class.

SMART SKILLS

3918313   17/08/2018
RAKESH J. KOHLI
1101, B-Wing, Palm Springs, Sector-7, Airoli, Navi Mumbai-400 708.
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI

Hosting of multimedia educational content.
3921133  20/08/2018
M.UMASHANKAR TRADING AS F5CRAFT
NO.1/309, ARUL JOTHI NAGAR, KALLANGADU, KARUPANGOUNDENPALAYAM, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Software design, Software development, Computer software installation, Computer software development services, Computer game software development, Development of computer software application solutions, Design and graphic arts designing for the creation of web pages on the Internet, Designing of computer hardware, Web design, Animation design services and Design and development of computer hardware, software and databases.

subject to no exclusive right over the word F5 and sale of product is restricted to the State of Tamil Nadu only.
3921935   21/08/2018
MR. VIKAS ABHIMANYU GUPTA TRADING AS TECHNOLOGY AND GADGETS
FLAT NO. 11 B, RAJSHREE CO-OP. HSG. SOC. LTD, 3/6, DATTATRAY ROAD, SANTACRUZ WEST, MUMBAI - 400054,
MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Angents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE; DESIGN, DEVELOPMENT, INSTALLATION, MAINTENANCE
AND REPAIR OF COMPUTER SOFTWARE.
3924738  23/08/2018

FLYTXT B.V.
Marconibaan 1D, 3439 MR, Nieuwegein, The Netherlands
A company incorporated and existing under the laws of the Netherlands

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
computer software development in the field of mobile applications; programming of software for database management; platform as a service [PaaS]; advanced product research in the field of artificial intelligence; design, development, implementation, updating and maintenance of computer software; design and development of computer hardware; technical support services; computer systems analysis; technical project research; design services relating to the creation of networks; industrial analysis and research services, internet services and computer assisted research; information, advisory and consultancy services relating to all the aforesaid services
3930689  30/08/2018
SPECTRUM CLINICAL RESEARCH PRIVATE LIMITED
401, 4TH FLOOR, KSHAMALAYA, 37 NEW MARINE LINES, MUMBAI - 400 020, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
MEDICAL LABORATORY SERVICES (RESEARCH & ANALYSIS); LABORATORY TESTING SERVICES.
3932579   31/08/2018
ZIGMA MARKETING (INDIA) PRIVATE LTD
Plot No.62, Thirumangaimannan Street., Sundaram Colony, East Tambaram, Chennai-600059.
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :29/11/1996

CHENNAI
Hosting of digital content online; Hosting of digital content, namely, online journals and blogs; Scientific and
technological services and related research and design services; website development; website maintenance; website
design; hosting websites; website design consultancy; updating of websites; rental of software for website development;
programming of software for website development; design of homepages, computer software; consultancy relating to the
creation of websites; consultancy relating to the creation and design of websites for e-commerce; planning, design,
development and maintenance of on-line websites for third parties; hosting online software enabling the creation and
hosting of micro websites for businesses; hosting the websites of others on a computer server for a global computer
network; programming of software for e-commerce platforms; internet page design services; maintenance of Internet
access software; programming of Internet security programmes; rental of Internet access software; development of
software solutions for internet providers and internet users; installation of Internet access software; provision of Internet
search engines; hosting digital content on the Internet; rental of webservers; technical consulting services in the field of
evaluation and implementation of internet technology and services; providing temporary use of web-based software;
computer services, namely, managing web sites for others; providing user authentication services in e-commerce
transactions; Design of printed matter; Design of CD-ROMs electronic format for computer databases
Anax Laboratories

3958762    28/09/2018
ANXLABORATORIES PRIVATE LIMITED
Plot No 157,APIIC Industrial Park, Charalapally Phase III, Hyderabad - 500 051, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :20/01/2013

CHENNAI
Research & Development Centre, Chemical, Medical & Research Laboratories, Chemical Research Services, Scientific Consultancy, Biotechnological Research relating to Enzymatic Synthesis.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ANDHRA PRADESH AND TELANGANA STATES ONLY..
3965380  05/10/2018
BRAUNDRUM TECHNOLOGIES PRIVATE LIMITED
2C Marutham Odessy, Manjadimoodu, Vattiyoorkavu, Near SFS Church, Thiruvananthapuram
Active

Address for service in India/Agents address:
BIJOY PRABHAKARAN PULIPARA
Sri-Sri No. 17, Soorya Gardens, Sasthamangalam, Trivandrum 695 010.

Proposed to be Used
CHENNAI
Design of software, image processing software design, updating software databases, information technology support services, outsource service providers in the field of information technology.
Empowering Your Business

3969747  10/10/2018
RELYON SOFTTECH LTD.
No 73, Shreelekha Complex, WOC Road, Mahalaxmipuram, Bangalore – 560-086
Public Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/06/2018

CHENNAI
Scientific and technological services and research and design relating thereto, Industrial research and analysis services, design and development of computer hardware and software.
3974240    15/10/2018
SUNEEL KUMAR MALISSETTY
Plot No 70, Road No 19, Cooperative Bank Colony, Nagole, Hyderabad - 500068
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Design and development of computer hardware and software.
3980383   23/10/2018
SATHISH KUMAR
76, Meenakshi Nilayam, 3rd Cross, NMR Layout, Udayanagar, Bengaluru – 560016
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Design of building interiors and exteriors; Design of shop interiors; Home inspection and surveying to verify the condition of a property; Construction planning services; Construction drafting services; Advisory services relating to interior design.
SUSTAINABILITY MAFIA

3981830    24/10/2018
GANESH HASSAN SHANKAR
No 1064, 18th main, 5th cross, BTM Layout, 2nd stage, Bengaluru - 560076
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

CHENNAI
ENVIRONMENTAL CONSULTANCY SERVICES, CONSULTATION IN ENVIRONMENT PROTECTION, RESEARCH RELATING TO ENVIRONMENTAL PROTECTION, ENVIRONMENTAL MONITORING SERVICES, ADVISORY SERVICES RELATING TO ENVIRONMENTAL PROTECTION, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
KOP MERC. PRIVATE LIMITED
No 51,52 & 52/1, Maruthi Nagar, Bhadrappa Lay Out, Nagashettihalli Village, Kasaba Hobli, Bangalore, Karnataka - 560094
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :27/06/2018
CHENNAI
Design services.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3983853  26/10/2018
ADRENALIN SYSTEMS LTD
6th Floor, Nxt Lvl Building, Intellect Design Arena, East Wing, Plot No. 3/G3, SIPCOT IT Park, Siruseri, Chennai - 603103

company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.

Used Since :25/06/2018

CHENNAI
Online non-downloadable software and Software as a Service that provides user interface based functionality for Human Resource Operations in an organisation.
3987209  30/10/2018
SATISH JAIN CONSULTING ENGINEERS PRIVATE LIMITED
630, MASTER MIND IV, ROYAL PALMS, AAREY COLONY, GOREGAON EAST, MUMBAI-400065, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
STRUCTURAL ANALYSIS OF BUILDINGS; BUILDING INSPECTION SERVICES (SURVEYING); ARCHITECTURAL SERVICES FOR THE DESIGN OF BUILDINGS; DESIGN OF BUILDING INTERIORS AND EXTERIORS; RESEARCH AND DEVELOPMENT OF PRODUCTS RELATED TO CONSTRUCTION; ENGINEERING CONSULTANCY.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIA..
MANCORP INNOVATION LABS PVT. LTD.
Shop No. 6 – 1, Sai Sagar Appartment, Hingna Road, Nagpur- 440022
A Company Registered Under The Indian Companies Act, 1956

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Scientific And Technological Services And Research And Design Relating Thereto; Design And Development Of
Computer Hardware And Software, Robotic Hardware And Software.
3992198  05/11/2018
BOOK MYT SOFTWARE TECHNOLOGIES PRIVATE LIMITED
trading as ;BOOK MYT SOFTWARE TECHNOLOGIES PRIVATE LIMITED
POLT NO 49, H NO 1-98/9, ROAD NO 71 71/A, MADHAPUR HYDERABAD TELANGANA - 500081
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Used Since :17/09/2016

CHENNAI
SOFTWARE PRODUCT DEVELOPMENT AND RENDERING OF SOFTWARE PRODUCT SERVICES.
3993694   07/11/2018
MVR CANCER CENTRE & RESEARCH INSTITUTE (MVRCCR)
Unit of Cancer and Allied Ailments Research (Care) Foundation, Chooloor, Poolakode, Vellissery P.O., Kozhikode, Kerala.
Registered Society represented by Mr.Velayudhan Kutty secretary of CARE FOUNDATION
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :17/01/2017
CHENNAI
Scientific and technological services and research relating thereto; medical laboratory services; medical and pharmacological research services; biological and clinical research; analysis of human serum and human tissues for medical treatment and research; bacteriological research; scientific research and research laboratories; Compiling data for research purposes in the field of medical science and medical consultancy; Medical and scientific research, namely, conducting clinical trials for others; Scientific research for medical purposes in the area of cancerous diseases
3994203  08/11/2018

HICONTAINMENTS INTERNATIONAL PRIVATE LIMITED
Plot No. 18/A, S.No. 28/2, Ravi Co-Operative Society, P&T Colony, Thirumelghery, Secunderabad, Hyderabad - 500015, Telangana, India.
A company incorporated in India under the Companies Act 2013

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Used Since :01/10/2018

CHENNAI
SCIENTIFIC & TECHNOLOGICAL SERVICES INCLUDING CONTRACTING, CONSULTATION, RESEARCH, DESIGN & DEVELOPMENT OF INCUBATION CENTERS, KNOWLEDGE PARKS, ANIMAL TESTING FACILITIES, BSL ANIMAL FACILITIES, RADIOACTIVE LABS, BIOTECH LABS, PHARMA LABS, R & D LABS, AGRI-BIO, ELECTRONICS AND QC LABS, OPERATION THEATRES, ICUs; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES INCLUDING TESTING, COMMISSIONING, VALIDATION AND DOCUMENTATION
3994838    10/11/2018
SMT. RATNA KALLURI
Plot No. 537, Road No. 86, Jubilee Hills, Hyderabad – 500 033, Telangana, India.
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIK PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Design consultancy, Professional consultancy relating to the design of interior accommodation, Interior design, Design of building interiors, Interior and exterior design services, Consultation services relating to interior design, Furnishing design services for the interiors of buildings.
4002862   20/11/2018
Y.MOHAN KUMAR
trading as ; MAX INTERIOR AND EXTERIOR
NO.21/9, KRISHNASAMY STREET, MUNICIPAL COLONY, ERODE-638 004,TAMILNADU, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since :13/09/2018
CHENNAI
INTERIOR AND EXTERIOR DESIGN SERVICES, ARCHITECTURAL SERVICES, ARCHITECTURAL DESIGN,
ARCHITECTURAL PLANNING, ARCHITECTURAL CONSULTANCY, EVALUATION OF PRODUCT DESIGN.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
EWIRE

4003353  20/11/2018

EWIRE SOFTTECH PRIVATE LIMITED
Ujjaini, Vyloppilli Lane, Azad Road, Kaloor, Eranakulam-682017, Kerala, India.
An Indian Company

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since : 26/02/2018

CHENNAI

Design, development, implementation, updating and maintenance of computer software and systems; data warehousing; Application service provider (ASP); Platform as a service (PAAS); Software as a service (SAAS); computer services, namely creating and implementing custom designed information technology platforms and portals; Programming of software for e-commerce platforms; Hosting of e-commerce platforms on the Internet; Application service provider services including featuring of application programming interface (API) software;
Trade Marks Journal No: 1915, 19/08/2019 Class 42

EWIRE SOFTTECH PRIVATE LIMITED
Ujjaini, Vyloppilli Lane, Azad Road, Kaloor, Eranakulam-682017, Kerala, India.
An Indian Company

Address for service in India/Angents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 26/02/2018

CHENNAI
Design, development, implementation, updating and maintenance of computer software and systems; data warehousing; Application service provider (ASP); Platform as a service (PAAS); Software as a service (SAAS); computer services, namely creating and implementing custom designed information technology platforms and portals; Programming of software for e-commerce platforms; Hosting of e-commerce platforms on the Internet; Application service provider services including featuring of application programming interface (API) software;

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4007436  26/11/2018
METASTORE PRIVATE LIMITED
NO.103, 1ST FLOOR, R.K.COMPLEX, KARIYAGOUNDER STREET, KADERPET, TIRUPUR - 641 601, TIRUPUR DIST, TAMULNADU.
PRIVATE LIMITED
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Graphic designing, Designing websites for advertising purposes, Software design services And Web design, Website Design Services, Website Development, Software Development, Development of computer software application solutions, Website hosting services, Data migration services, Animation design services, and Website maintenance service.

subject to no exclusive right over the word ACCOUNTING and restricted to provide services in the State of Tamil Nadu only.
PHI FACTORY

GORAKAVI INNOVATIONS PVT LTD
A1208, NECKLACE PRIDE, KAVADIGUDA, SECUNDERABAD 500080
DIRECTOR OF THE COMPANY

Proposed to be Used

CHENNAI

Research, design, develop, prototype, maintain laboratory in the fields of technology, engineering, process planning, science, management, organization, finance, accounting, commerce, manpower planning, selection and training, behavioral sciences. technical consultants, efficiency experts, advisers to any person or persons, firm, company, corporation, business, society, association, government, local body & educational institutions.

USE OF THE WORDS 'PHI FACTORY' IN WHOLE, OR IN ITS PLURALITY, OR IN COMBINATION WITH OTHER WORDS OR PREPOSITIONS OR ADJECTIVES.

The mark should be used as a whole.
4033199  20/12/2018
STYLUS SYSTEMS PVT. LTD.
No 924, 5 A Cross, HRBR Layout 1 Block, Kalyan Nagar, Bangalore, 560043
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/10/2016
CHENNAI
Information technology consultancy, Software development services.
*The mark should be used as a whole.*
4047127  04/01/2019
PRECISE 3D METROLOGY AND DESIGN SOLUTIONS PVT LTD
PLOT NO.23, 4TH MAIN ROAD, MEDAVAKKAM,CHENNAI - 600100
Private Limited Company

Address for service in India/Angents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
GAJENDRA SINGH RATHORE  
S/o Bajrang Singh Rathore, Rathore Internet Private Limited, Village - Mehrasar Chachera, Teh. - Sardarshahar, Churu, Rajasthan - 331403  
Proprietor  
Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  
Used Since :29/04/2018  
AHMEDABAD  
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4059580  17/01/2019
SELVAM DEVANATHAN
3,WEAVER’S QUARTERS FOURTH CROSS, NETTAPAKKAM, PONDICHERRY - 605106
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
DECRYT

4059652  17/01/2019
FRACTAL ANALYTICS PRIVATE LIMITED
7th Floor, Silver Metropolis, Western Express Highway, Goregaon (East), Mumbai – 400 063
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Design and development of computer hardware and software, creating websites, website development services, website hosting services, providing website featuring information and services, designing and developing an internet platform for electronic commerce; Programming of software for e-commerce platforms; Hosting of e-commerce platforms on the Internet, designing and development of Software as a service (SaaS).
TECHENCE BUSINESS SOLUTIONS PVT. LTD.
Flat No. 1,2, First Floor, Milkat No. 573/1 573, Wafgaon Road, Rajgurunagar, Rakshewadi, Pune, Maharashtra - 410505
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Software development, IT programming services.
ANBARASAN SUBRAMANIAN
trading as ; LA TECHNOLOGY SOLUTIONS
4-2-20, NADAR PETTAI, SINGAMPUNARI-630502, INDIA
SERVICES PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
D.GANESH RAJ
NO.16, KAMARAJAR STREET, SRI RAM NAGAR, PHASE-3, SATHUVACHARI, VELLORE-632 009

Proposed to be Used

CHENNAI
COMPUTER SOFTWARE AND HARDWARE BASED SERVICES INCLUDING CONSULTANCY, DESIGN, DEVELOPMENT, MAINTENANCE.
4138235  05/04/2019
PUNEET BHASIN
G.M. ENTERPRISES, 805, 8TH FLOOR, DEV CORPORA, OPP. CADBURY FLYOVER JUNCTION, THANE WEST- 400602
Used Since :30/09/1988
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
RANJIT KUMAR YADAV  
E-136/3, E BLOCK, WEST VINOD NAGAR, MANDAWALI, FAZALPUR, EAST DELHI, DELHI 110092  
PROPRIETORSHIP  

Address for service in India/Attorney address:  
GAURAV CHANDEL  
B-239 2ND FLOOR WEST VINOD NAGAR DELHI 110092  

**Proposed to be Used**  
DELHI  
CONSULTANCY IN THE FIELD OF INFORMATION TECHNOLOGY, COMPUTERS, COMPUTER SOFTWARE DESIGN,  
COMPILATION OF COMPUTER DATA-BASES, COMPUTER SOFTWARE DESIGN AND PROGRAMMING SERVICES,  
EXPERT WITNESS SERVICES, TECHNICAL CONSULTANCY BEING SERVICES IN CLASS 42
4145283  12/04/2019
PRAJAPATI HEMIL RAMESHBHAI
trading as ;HEMIL GRAPHICS DESIGN
E- 8/89, VISHRAM PARK, NEAR BHAVSAR HOSTEL, NAVA VADAJ, AHMEDABAD, GUJARAT 380013.

Proposed to be Used
AHMEDABAD
PROVIDING SERVICES OF GRAPHICS DESIGN, WEB DESIGN AND DEVELOPMENT, 2D 3D ANIMATION AND VFX.
4145614  12/04/2019
MANORAMA INFOSOLUTIONS PVT. LTD.
CTS No. 250B / 1A / 12, 5th Floor, DC Plaza, E ward, Near Mahaveer College, Nagala Park, Kolhapur - 416003, Maharashtra, India
Private Limited Company
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since :01/01/2013
To be associated with:
2969367, 2969369
MUMBAI
Design and development of computer software; installation, maintenance and updating of computer software.
4150063  17/04/2019
SOFTGLOBE TECHNOLOGY PRIVATE LIMITED
LP 68/16, Lenin Nagar, PO Garulia, 24 PGS (N), Parganas North, West Bengal, India, 743133
Service Providers
Private Limited Company
Proposed to be Used
KOLKATA
Computer (Software and Hardware) goods scientific research, development.
4150660   17/04/2019

SOFTWARE COMPANY, PRIVATE LIMITED COMPANY, SELLING SOFTWARE PRODUCTS, MOBILE APPS, GIVE SERVICES & SUPPORTS TO CLIENTS

Proposed to be Used

KOLKATA

Computer Software and Hardware, scientific research and development.
HEMANT MUDGIL
S/O SURESH KUMAR, 1291/1, DAYANAND COLONY, GURGAON, HARYANA- 122001
SERVICE PROVIDER
Individual

Proposed to be Used
DELHI

Class 42 includes mainly services provided by persons, individually or collectively, in relation to the theoretical and practical aspects of complex fields of activities; such services are provided by members of professions such as chemists, physicists, engineers, computer programmers, etc.
4193445   31/05/2019
EROOKA PRIVATE LIMITED
404, TOWER-4 A, ROYALE ESTATE, ZIRAKPUR-140603, INDIA.
SERVICES
Address for service in India/Attorney address:
VIPIN SINGH, ADVOCATE
A-237, PANDARA ROAD, NEW DELHI-110003, INDIA.
Proposed to be Used
DELHI
DESIGN, ENGINEERING, RESEARCH AND DEVELOPMENT OF SPECIALIZED PRODUCTS IN POWER, RENEWABLE
ENERGY, AUTOMATION, IOT AND LIGHTING SECTORS SUCH AS SOLAR PANELS, SOLAR UPS & INVERTERS, SOLAR
BATTERIES, SOLAR HOME LIGHTING SYSTEMS, SOLAR PUMPING SYSTEMS, SOLAR THERMAL SYSTEMS, SOLAR
PUMPING SYSTEMS, HOME INVERTERS, BATTERIES, LITHIUM BATTERIES, MAINTENANCE FREE SOLAR STREET
LIGHTS, POWER MANAGEMENT SYSTEMS, REMOTE MONITORING SYSTEMS, INTERNET OF THINGS (IOT), ENERGY
EFFICIENT APPLIANCES AND OTHER ACCESSORIES ETC.
4193508    31/05/2019
SAURIN POPATLAL GADA
M-503 KALPITA ENCLAVES SOCIETY, OPP NEXA SHOWROOM, SAHAR ROAD, ANDHERI-EAST, MUMBAI -400069

Proposed to be Used
MUMBAI

PROVISION OF SEARCH ENGINE; COMPUTER SERVICES, NAMLY, REMOTE HOSTING OF OPERATING SYSTEMS AND
COMPUTER APPLICATIONS; COMPUTER PROGRAMMING; CONSULTANCY SERVICES RELATING TO MULTIMEDIA
APPLICATIONS MANAGEMENT, PRESENTATION AND CONTROL; HARDWARE, SOFTWARE AND COMPUTER SYSTEM
DESIGN; EDITING, UPDATING, MAINTENANCE AND SUPPORT SERVICES FOR SOFTWARE AND COMPUTER SYSTEMS;
COMPUTER SERVICES RELATING TO MULTIMEDIA APPLICATIONS MANAGEMENT, PRESENTATION AND CONTROL,
RESEARCH, DATABASE MANAGEMENT, FACILITIES MANAGEMENT AND OUTSOURCING; COMPUTER SERVICES,
NAMLY, HOSTING AN ONLINE DATABASE FEATURING A WIDE RANGE OF GENERAL INTEREST INFORMATION VIA
THE INTERNET; COMPUTER SERVICES, NAMLY, PROVIDING SEARCH ENGINES FOR OBTAINING GENERAL INTEREST
INFORMATION; HOSTING AN INTERACTIVE DATABASE FOR TRANSMISSION OF MESSAGES AMONG COMPUTER
USERS AND SUBSCRIBERS CONCERNING BOOKS, MOVIES, MOTION PICTURES, TELEVISION PROGRAMS, GAMES,
TOYS, SPORTING GOODS, ELECTRONICS, MULTIMEDIA PRESENTATIONS, AND OTHER HOUSEHOLD AND CONSUMER
GOODS, PRODUCT REVIEWS AND PURCHASE INFORMATION ON THE INTERNET; PROVIDING ON-LINE NON-
DOWNLOADABLE INTERNET BROWSER SOFTWARE; PROVIDING NON-DOWNLOADABLE MOBILE COMMUNICATIONS
DEVICE SOFTWARE FOR ENHANCING MOBILE ACCESS TO THE INTERNET VIA COMPUTERS, MOBILE COMPUTERS,
AND MOBILE COMMUNICATIONS DEVICES; TECHNICAL SUPPORT, NAMLY, TROUBLESHOOTING OF COMPUTER
HARDWARE AND SOFTWARE PROBLEMS AND MOBILE COMPUTER AND MOBILE COMMUNICATIONS DEVICE
HARDWARE AND SOFTWARE DESIGN; COMPUTER HARDWARE AND SOFTWARE CONSULTATION AND DESIGN;
COMPUTER SOFTWARE DESIGN FOR OTHERS; MOBILE COMPUTER AND MOBILE COMMUNICATIONS DEVICE
HARDWARE AND SOFTWARE CONSULTATION AND DESIGN; MOBILE COMPUTER AND MOBILE COMMUNICATIONS
DEVICE SOFTWARE DESIGN FOR OTHERS; HOSTING OF THIRD PARTY CONTENT, PHOTOS, TEXT, DATA, IMAGES,
WEB SITES AND OTHER ELECTRONIC WORKS; PROVIDING SEARCH PLATFORMS TO ALLOW USERS TO REQUEST
AND RECEIVE PHOTOS, TEXT, DATA, IMAGES AND ELECTRONIC WORKS; INTERACTIVE HOSTING SERVICES WHICH
ALLOW USERS TO PUBLISH AND SHARE THEIR OWN PHOTOS, TEXT, DATA, IMAGES ONLINE; MAINTENANCE AND
UPDATING OF SOFTWARE RELATING TO COMPUTER, INTERNET AND PASSWORD SECURITY AND PREVENTION OF
COMPUTER, INTERNET AND PASSWORD RISKS; COMPUTER SOFTWARE INSTALLATION AND MAINTENANCE;
PROVIDING A WEBSITE FEATURING TECHNICAL INFORMATION RELATING TO COMPUTER SOFTWARE AND
HARDWARE; COMPUTER CONSULTING; COMPUTER PROGRAMMING; DOCUMENT DATA TRANSFER FROM ONE
COMPUTER FORMAT TO ANOTHER; HOSTING OF DIGITAL CONTENT ON GLOBAL COMPUTER NETWORKS, WIRELESS
NETWORKS, AND ELECTRONIC COMMUNICATIONS NETWORKS; PROVIDING SEARCH PLATFORMS TO ALLOW USERS
TO REQUEST AND RECEIVE, CONTENT, TEXT, VISUAL WORKS, AUDIO WORKS, AUDIOVISUAL WORKS, LITERARY
WORKS, DATA, FILES, DOCUMENTS AND ELECTRONIC WORKS; PROVIDING TEMPORARY USE OF NON-
DOWNLOADABLE COMPUTER SOFTWARE AND ONLINE FACILITIES TO ENABLE USERS TO ACCESS AND DOWNLOAD
COMPUTER SOFTWARE; PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE COMPUTER SOFTWARE THAT GENERATES CUSTOMIZED RECOMMENDATIONS OF SOFTWARE APPLICATIONS BASED ON USER PREFERENCES; MONITORING OF COMPUTERIZED DATA AND COMPUTER SYSTEMS AND NETWORKS FOR SECURITY PURPOSES; HOSTING, SCALING AND MAINTAINING ONLINE DATABASES FOR OTHERS; CLOUD COMPUTING FEATURING SOFTWARE FOR USE IN DATABASE MANAGEMENT; CLOUD HOSTING OF ELECTRONIC DATABASES; APPLICATION SERVICE PROVIDER FEATURING SOFTWARE FOR USE IN DATABASE MANAGEMENT; PLATFORM AS A SERVICE FEATURING COMPUTER SOFTWARE PLATFORMS FOR USE IN DATABASE MANAGEMENT; SOFTWARE AS A SERVICE; SERVICES FEATURING SOFTWARE FOR USE IN DATABASE MANAGEMENT; SOFTWARE AS A SERVICE FOR ACCESSING, MONITORING, TRACKING, SEARCHING, SAVING, AND SHARING INFORMATION ON TOPICS OF GENERAL INTEREST; SOFTWARE AS A SERVICE FOR PERSONAL INFORMATION MANAGEMENT, AND FOR ACCESSING, BROWSING, AND SEARCHING ONLINE DATABASES, AUDIO AND MULTIMEDIA CONTENT, GAMES, SOFTWARE APPLICATIONS, SOFTWARE APPLICATION MARKETPLACES, PROGRAM LISTINGS AND GUIDES, AND VIDEO ON DEMAND; SOFTWARE AS A SERVICE ENABLING AUDIO AND MULTIMEDIA FILES TO BE DOWNLOADED TO AND ACCESSED ON A COMPUTER OR OTHER PORTABLE CONSUMER ELECTRONIC DEVICE; SOFTWARE AS A SERVICE FOR MOBILE DEVICES THAT ALLOWS THE USER TO SEARCH THE DEVICE'S CONTENT FOR INFORMATION, CONTACTS, AND APPLICATIONS; SOFTWARE AS A SERVICE FOR CREATING INDEXES OF INFORMATION, INDEXES OF WEB SITES, INDEXES OF OTHER INFORMATION RESOURCES; SOFTWARE AS A SERVICE FOR VOICE COMMAND AND RECOGNITION; SOFTWARE AS A SERVICE FOR CONTROLLING SMART AUDIO SPEAKERS; SOFTWARE AS A SERVICE FEATURING SOFTWARE FOR USE IN CONNECTION WITH DIGITAL CONTENT SUBSCRIPTIONS; SERVICE PROVIDING SEARCH PLUGINS TO ALLOW USERS TO REQUEST AND RECEIVE DIGITAL MEDIA CONTENT, APPLICATION; SOFTWARE AS A SERVICE FEATURING SOFTWARE FOR CREATING, AUTHORIZING, DISTRIBUTING, DOWNLOADING, TRANSMITTING, RECEIVING, PLAYING, EDITING, EXTRACTING, ENCODING, DECODING, DISPLAYING, STORING AND ORGANIZING AUDIO AND MULTIMEDIA CONTENT; SOFTWARE AS A SERVICE FEATURING SOFTWARE FOR VOICE COMMAND AND RECOGNITION SOFTWARE, SPEECH TO TEXT CONVERSION SOFTWARE, VOICE-ENABLED SOFTWARE APPLICATIONS, PERSONAL INFORMATION MANAGEMENT, AND FOR ACCESSING, BROWSING, AND SEARCHING ONLINE DATABASES, AUDIO, VIDEO, AND MULTIMEDIA CONTENT, GAMES, SOFTWARE APPLICATIONS, SOFTWARE APPLICATION MARKETPLACES, PROGRAM LISTINGS AND GUIDES, AND VIDEO ON DEMAND; PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE SOFTWARE AND APPLICATIONS FOR ACCESSING STREAMING AUDIO AND VIDEO FILES, GAMES, SOCIAL NETWORKS, TEXT FILES AND MULTIMEDIA FILES; COMPUTER SERVICES, NAMELY, PROVIDING DATABASE SERVERS OF VARIABLE CAPACITY TO OTHERS; PROVIDING A WEB SITE FEATUREING NON-DOWNLOADABLE SOFTWARE FOR DATABASE MANAGEMENT; COMPUTER SERVICES, NAMELY, REMOTE HOSTING OF OPERATING SYSTEMS AND COMPUTER APPLICATIONS; PROVIDING HOSTED OPERATING SYSTEMS AND COMPUTER APPLICATIONS THROUGH THE INTERNET; RENTAL OF COMPUTING AND DATA STORAGE FACILITIES OF VARIABLE CAPACITY; PROVIDING, DEVELOPING AND DESIGNING SOFTWARE, NON-DOWNLOADABLE, ACCESSIBLE OVER A GLOBAL COMPUTER NETWORK, FOR MANAGING COMPUTER APPLICATIONS; CONSTRUCTING AN INTERNET PLATFORM FOR ELECTRONIC COMMERCE; DESIGNING, MANAGING AND MONITORING ONLINE FORUMS FOR DISCUSSION; CREATING ELECTRONICALLY STORED WEB PAGES FOR ONLINE SERVICES AND THE INTERNET; DATA WAREHOUSING, ELABORATION AND MAINTENANCE OF WEB SITES FOR THIRD PARTIES; WEB SITE MAINTENANCE, CREATION AND HOSTING SERVICES; APPLICATION WEB SERVERS AND WEB SITE MAINTENANCE, CREATION AND HOSTING SERVICES; APPLICATION SERVICE PROVIDER, NAMELY, PROVIDING, HOSTING, MANAGING, DEVELOPING AND MAINTAINING APPLICATIONS, SOFTWARE, WEBSITES AND DATABASES IN THE FIELDS OF ECOMMERCE, ONLINE PAYMENTS, ORDER QUEUING, WEBSITE DESIGN, DATA STORAGE, SHARED COMPUTING CAPACITY, SCALING, MESSAGING SERVICES AND CALCULATION OF WEB SITE RANKING BASED ON USER TRAFFIC; HOSTING A WEBSITE THAT GIVES USERS THE ABILITY TO REVIEW VARIOUS PRINT, PHOTOGRAPHIC, GRAPHIC IMAGE, AND AUDIO CONTENT AND UTILIZE A CUSTOM TEMPLATE TO PROVIDE INPUT, LIKES, DISLIKES, EDITS, CHANGES, MODIFICATIONS, OPINIONS, SUGGESTIONS, AND COMMENTS AND ENGAGE IN SOCIAL, BUSINESS AND COMMUNITY NETWORKING; COMPUTER SERVICES, NAMELY, CREATING AN ONLINE COMMUNITY FOR REGISTERED USERS TO PARTICIPATE IN DISCUSSIONS, GET FEEDBACK FROM THEIR PEERS, FORM VIRTUAL COMMUNITIES, AND ENGAGE IN SOCIAL NETWORKING; PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE SOFTWARE AND APPLICATIONS FOR ACCESSING STREAMING AUDIO FILES, GAMES, SOCIAL NETWORKS, TEXT FILES AND MULTIMEDIA FILES; DESIGN AND DEVELOPMENT OF COMPUTER GAME SOFTWARE; PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE SOFTWARE DEVELOPMENT TOOLS FOR THE DESIGN AND DEVELOPMENT OF ELECTRONIC GAMES; PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE SOFTWARE AND APPLICATIONS FOR ACCESSING STREAMING AUDIO FILES, GAMES, SOCIAL NETWORKS, TEXT FILES AND MULTIMEDIA FILES; TECHNICAL SUPPORT SERVICES, NAMELY, TROUBLESHOOTING OF COMPUTER GAME SOFTWARE PROBLEMS; PROVIDING NON-DOWNLOADABLE SOFTWARE APPLICATIONS; PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE CLOUD COMPUTING SOFTWARE FOR USE IN ELECTRONIC STORAGE OF DATA; COMPUTER SOFTWARE DEVELOPMENT IN THE FIELD OF MOBILE APPLICATIONS; APPLICATION SERVICE PROVIDER, NAMELY, HOSTING, MANAGING, DEVELOPING, AND MAINTAINING APPLICATIONS, SOFTWARE, AND WEB SITES, IN THE FIELDS OF PERSONAL PRODUCTIVITY, WIRELESS COMMUNICATION, MOBILE; PROVISION OF INFORMATION, CONSULTANCY AND ADVISORY SERVICES RELATING TO THE AFORESAID.
RAJENDRAN. S
15/1, Sakthi Green Land, Thiruvalluvar Street, Coimbatore, Coimbatore, Tamil Nadu-641029
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :07/01/2019

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
LetsUp Bazaar

4200951 08/06/2019

HOPE TECHNOLOGIES
Hope Technologies, Namoha Compound, Station Road, Ahmednagar 414001
A PARTNERSHIP FIRM.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4179179

MUMBAI
HOSTING E-COMMERCE PLATFORMS ON THE INTERNET; PROGRAMMING OF SOFTWARE FOR E-COMMERCE PLATFORMS; CONSULTANCY RELATING TO THE CREATION AND DESIGN OF WEBSITES FOR E-COMMERCE; HOSTING ONLINE WEB FACILITIES FOR OTHERS FOR SHARING ONLINE CONTENT; HOSTING ONLINE FACILITIES FOR CONDUCTING INTERACTIVE DISCUSSIONS; ONLINE PROVISION OF NON-DOWNLOADABLE WEB-BASED APPLICATIONS; HOSTING MULTIMEDIA AND INTERACTIVE APPLICATIONS; PROVIDING TECHNOLOGY CONSULTING IN THE FIELD OF SOCIAL MEDIA.
OSMOTIV

4203252   11/06/2019

OSMOTIV LABS PRIVATE LIMITED
117-A, Street-3, Guru Nanuk Colony, Faridkot, (Punjab) - 151203, India
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
DELHI

bacteriological research; biological research; chemical research; development of computer platforms; mechanical research; medical research; research in the field of physics; research and development of new products for others; research in the field of environmental protection; scientific laboratory services; scientific and technological research relating to patent mapping; conducting technical project studies; Technological research; Technical research; Scientific research; Scientific research and development.
LYELL

Priority claimed from 13/12/2018; Application No. : 88228691 ;United States of America

4205109   13/06/2019

LYELL IMMUNOPHARMA, INC.
500 Fairview Avenue N, Seattle, Washington 98109, United States of America
A corporation of Delaware, United States of America

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Pharmaceutical research and development; development of pharmaceutical preparations and drugs; development of pharmaceutical preparations and drugs for the treatment of cancer, auto-immune diseases, and infectious diseases; development of pharmaceutical preparations and drugs in the field of immunotherapy; development of pharmaceutical preparations and drugs in the field of cell therapy; scientific research and development; scientific laboratory services.
4205910   14/06/2019
AMAN MITTAL
A-1/ 56-57, Sector-11, Rohini, Delhi - 110085
SERVICE PROVIDER
INDIVIDUAL
Proposed to be Used
DELHI
Services of an architect, Architectural and engineering services, Civil engineering services, Furniture design, Interior and exterior design services, Installation of interior design products, Design services for exhibitions, Providing information in the field of interior design via a website, Architectural project management
4207778  15/06/2019
PRIYA NIGAM
D-302, ADITYA CELEBRITY HOMES, DELHI 110065
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Architectural services; Authenticating works of art; Consultation services relating to architectural planning; Construction drafting; Design of interior decor; Graphic arts design; Industrial design; Styling [industrial design]
4211590   19/06/2019
NIRSAN CONNECT PRIVATE LIMITED
trading as ;NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002, HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES
Proposed to be Used
DELHI
Calibration services; quality management services, namely, quality analysis and evaluation of performance in the fields of manufacturing operations, supply chain operations, marketing operations, and sales operations; computer software design services to aid business operations in the fields of manufacturing operations, supply chain operations, marketing operations, sales operations, and human resources; research and development of new products.
4211666  20/06/2019
0.5BN FINHEALTH PRIVATE LIMITED
708, Renaissance Woods APT, JB Kaval Yelahanka Hobli, Bangalore North Taluka, Bengaluru Urban, Karnataka – 560015
Private Limited Company

Address for service in India/Attorney address:
SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084

Proposed to be Used
CHENNAI

Services being provision of financial information via a website, design of information systems relating to finance, programming and maintenance of software in the field of e-commerce, provision of online non-downloadable software for data management and processing of electronic payments, development of computing methods and algorithms and software design and development for mobile applications.
Trade Marks Journal No: 1915, 19/08/2019 Class 42

4212666 20/06/2019
S N S VIKRAM KRISHNARAYA
# 8-5-210/4, Sai Krishna Colony, Old Bownepally, Tirumalagiri, Hyderabad – 500 011
Individual
Address for service in India/Attorney address:
PARLANCE LEGALPROCESS
# 2-2-1109/BK/ MIG 26, Bathukamma Kunta, Shivam Road, Hyderabad- 500 013

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Design and development of computer hardware and software, Creating and designing website-based indexes of information for others (information technology services), Information technology (IT) consultancy, Information technology (IT) services (computer hardware, software and peripherals design and technical consultancy), Outsource service providers in the field of information technology
4212968    21/06/2019
TIRUPKUMAR H. PAREKH
305 LABH ICON, B/h. Yash Complex, Near Nilambar Circle, Gotri, Vadodara, Gujarat-390021
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :06/06/2019
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE, WEB SITE DESIGN CONSULTANCY
ASHISH KUMAR  
B-146, KHASRA NO. 241/2/2, SECOND FLOOR, CHHATTARPUR ENCLAVE, PHASE-2, CHHATTARPUR, NEW DELHI-110074, INDIA.  
SERVICE PROVIDERS  
Proposed to be Used  
DELHI  
DESIGN OF INTERIOR DECOR, PRODUCT DESIGN, VISUAL MERCHANDISING
4213346 21/06/2019
REKHA W/o AJIT KUMAR PANDEY
A-102 F/F RAJU PARK DEVLI ROAD KHANPUR, NEW DELHI
INDIVIDUAL
Address for service in India/Attorney address:
ADV. DEEPAK PAL
H-7, Dagar Vihar Phase I

Proposed to be Used
DELHI
MMC SMART GIS SOFTWARE (MOTHER PRODUCT) SUB-PRODUCT MAKES / MODELS SMART e-LBS (SMART ELECTRONIC / DIGITAL LAND BASE MAPS), SMART e-GAS NETWORK SYSTEM (SeGNS) – FOR CITY GAS DISTRIBUTION (CGD), SMART e-ELECTRICITY NETWORK SYSTEM (SeENS) FOR ELECTRICITY DISTRIBUTION, SMART e-BROADBAND NETWORK SYSTEM (SBNS) – FOR OPTICAL FIBRE NETWORK, INTEGRATED EMPLOYEE TRACKING SYSTEM (IETS) – FOR EMPLOYEE TRACKING, MMC NAV – FOR VEHICLE NAVIGATION & TRACKING SYSTEM
IRC ENGINEERING SERVICES INDIA PVT. LTD.
612, CHIRANJIV TOWER, 43, NEHRU PLACE, NEW DELHI-110019
private limited company

Address for service in India/Attorney address:
JANMEJAY SINGH RAJPUT & ASSOCIATES
38, Second Floor, Sant Nagar, East of Kailash, New Delhi-110065

Proposed to be Used
DELHI
engineering, exploration services in the field of the oil, gas and mining industries, industrial design, conducting technical project studies, technological research, technological consultancy, material testing, Non-destructive testing services
4213678 21/06/2019
TERRY M SHIBU
ASWATHY GARDENS, MENAMKULAM, THIRUVANATHAPURAM, KERALA-695582, INDIA
INDIVIDUAL

Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
DEBALOY MITRA
B-1104, Bhakti Ornate, Plot 71, Kamothe, Mumbai - 410209
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Graphic arts design, Design services.
4214223    22/06/2019

VANDANA.B
60/2, KAVYA FORT, EAST LOKMANYA STREET, R.S PURAM, COIMBATORE - 641 002
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Scientific research and development, Rental of software, Rental of application software, Rental of computer software,
Rental and maintenance of computer software, Leasing of computer software, Leasing of computer programmes,
Programming of educational software,
JOULESIGHT TECHNOLOGIES PRIVATE LIMITED
B/12, BALWANT DARSHAN, TANAJI NAGAR, CHINCHWAD, PUNE - 411033
Private Limited Company

Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.

Proposed to be Used
MUMBAI

Design and development of computer hardware and software, Internet of things and web design including in class 42.
FURNIZY

4214783   24/06/2019

SHASHANK PROPRIETOR OF M/S JAIPUR GLOBAL SERVICES
80-A, RAMESHWAR DHAM, MURLIPURA, JAIPUR-302039
SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHME, JAIPUR - RAJASTHAN

Proposed to be Used

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, WEBSITE DESIGNING; WEBSITE MAINTENANCE; COMPUTER SOFTWARE CONSULTANCY INCLUDED IN CLASS 42
SECURENS SYSTEMS PRIVATE LIMITED
Unit No. 301,302,303,304,305 and 306, B Wing, Plot No.X-4/1 and X-4/2, Technocity, Mahape NAVI MUMBAI 400701
Body Corporate
Address for service in India/Agents address:
AMIT K. TRIVEDI
B 63/64, ASHOK SAMRAT, DAFTARY RD., MALAD EAST, MUMBAI-400 097
Used Since :31/03/2018

MUMBAI
HOSTING, MANAGING, DEVELOPING, AND MAINTAINING APPLICATIONS, SOFTWARE, AND WEB SITES, IN THE FIELDS OF PERSONAL PRODUCTIVITY, WIRELESS COMMUNICATION, MOBILE INFORMATION ACCESS, AND REMOTE DATA MANAGEMENT FOR WIRELESS DELIVERY OF CONTENT TO HANDHELD COMPUTERS, LAPTOPS AND MOBILE ELECTRONIC DEVICES
Trade Marks Journal No: 1915, 19/08/2019 Class 42

SECURENS SYSTEMS PRIVATE LIMITED
Unit No. 301, 302, 303, 304, 305 and 306, B Wing, Plot No.X-4/1 and X-4/2, Technocity, Mahape NAVI MUMBAI 400701
Body Corporate

Address for service in India/Agents address:
AMIT K. TRIVEDI
B 63/64, ASHOK SAMRAT, DAFTARY RD., MALAD EAST, MUMBAI-400 097
Used Since :01/04/2019

MUMBAI
Hosting, Managing, Developing, And Maintaining Applications, Software, And Web Sites, In The Fields Of Personal Productivity, Wireless Communication, Mobile Information Access, And Remote Data Management For Wireless Delivery Of Content To Handheld Computers, Laptops And Mobile Electronic Devices
GARAGEPRO

4215376   24/06/2019

ZYMBIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED
C40C/1, Ardee City, Sector 52, Gurgaon-122003, Haryana, India
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.
Used Since :01/08/2017

DELHI

Software development; Software design; Installation of software; Software design and development.
HiPCon

4215861   25/06/2019

DR. L. H. HIRANANDANI HOSPITAL

Dr. L. H. Hiranandani Hospital, Olympia – 3rd floor, Hiranandani Gardens, Powai, Mumbai – 400076, Maharashtra, India.

Trust registered under The Indian Trust Act, 1882

Address for service in India/Attorney address:

ADV. GANESH P. JUVEKAR
17 - 14/B, ZAoba WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used

MUMBAI

medical research, Scientific and technological services and research and design relating thereto; industrial analysis and research services; bacteriological research; biological research; chemical analysis; chemical research, scientific laboratory services, electronic data storage; technical research.
4215866  25/06/2019

DR. L. H. HIRANANDANI HOSPITAL
Dr. L. H. Hiranandani Hospital, Olympia – 3rd floor, Hiranandani Gardens, Powai, Mumbai – 400076, Maharashtra, India.
Trust registered under The Indian Trust Act, 1882

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used
MUMBAI

medical research, Scientific and technological services and research and design relating thereto; industrial analysis and research services; bacteriological research; biological research; chemical analysis; chemical research, scientific laboratory services, electronic data storage; technical research.
4216527    25/06/2019
M/S. ALUMPANA TECHNOLOGIES PRIVATE LIMITED
NO.39, SBI COLONY, ADAMBakkAM, CHENNai-600088, TAMILNADU, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since: 27/12/2018

CHENNAI
CONSULTANCY AND INFORMATION SERVICES RELATING TO THE DESIGN, PROGRAMMING AND MAINTENANCE OF
COMPUTER SOFTWARE, SOFTWARE DEVELOPMENT SERVICES, DEVELOPING AND UPDATING COMPUTER
SOFTWARE, INSTALLATION OF SOFTWARE; SOFTWARE MAINTENANCE SERVICES, TESTING SERVICES FOR
COMPUTER HARDWARE AND SOFTWARE, PROVIDING ONLINE INFORMATION ABOUT THE DESIGN AND
DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, RESEARCH AND DEVELOPMENT SERVICES RELATING
TO COMPUTER HARDWARE AND COMPUTER SOFTWARE
CADAMEN

4217046   26/06/2019

BHARAT G ASODIYA
The 1947, 3rd floor Supermall-2, Infocity, Gandhinagar, Gujarat - 382009,
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD

Computer software support services, Mechanical engineering services, Analysis of technical data, Analysis of product development, Analysis of product design, Product design and development services.
YASHMAY
4217073  26/06/2019
NAMRATA SINGH
B-186, Ground Floor, Chitranjan Park, New Delhi-110019
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :13/12/2011
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
Trade Marks Journal No: 1915, 19/08/2019 Class 42

THE COLLECTIVES
2, NEW TIMBER MARKET, PUNE-411042.
Partnership Firm

Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software included in class 42
TIMBBA

4217395   26/06/2019

SUBTLELABS SOFTWARE SOLUTIONS PRIVATE LIMITED
FLAT No. B-501 PLUMERIA GARDEN ESTATE SECTOR OMNICRON 3 GREATER NOIDA Gautam Buddha Nagar UP 201308 IN
Development of softwares
Active

Proposed to be Used
DELHI

DEVELOPMENT OF SOFTWARES
Trade Marks Journal No: 1915, 19/08/2019

4217833 26/06/2019

D RAJIV
S/O DANIEL, 3/8, NETHAJI NAGAR, DEVANAMPALAYAM, KINATHUKADAVU, COIMBATORE, TAMILNADU -642120

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Software development; Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4217993    27/06/2019
GRIT SOLUTION
314, PRIDE SQUARE, PUSHKARDHAM MAIN ROAD, J K CHOWK, RAJKOT -360005 GUJARAT INDIA GUJARAT INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
design, creation, hosting, maintenance of websites for others; computer services, namely, search engine optimization; graphic design services; searching and retrieving information, sites, and other resources available on computer networks for others; computer services, namely, monitoring, testing, analyzing and reporting on the internet traffic control and content control of the websites of others; computer services, namely, hosting on-line interactive public calendars that allow multiple participants to share event schedules, facility reservations, and transportation requests; providing a web site that gives computer users the ability to upload, exchange and share photos; remote computer back up services; parking domain names for others, namely, providing computer servers for facilitation of the storage of domain name addresses, domain name registration services; authentication, issuance and validation of digital certificates; providing user authentication services in e-commerce transactions
4218310   27/06/2019
AT&T INTELLECTUAL PROPERTY II, L.P.
645 East Plumb Lane, Reno, Nevada 89502 USA
A limited partnership formed under the laws of Nevada, USA

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
To be associated with:
4124892

DELHI
Charitable services, namely, technology and business consultation services for non-profits in the fields of software development, telecommunications, advertising, ad service, marketing, artificial intelligence, machine learning, automation, and data analytics, in International Class 42.
4218736    27/06/2019
SADIK SATTA SHAIKH
FLAT NO 07,BLDG NO 03, MSEB COLONY ,OPP CHATURSHRUNGI TEMPLE , SB ROAD , SHIVAJINAGAR ,PUNE -411016
INDIVIDUAL

Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).

Proposed to be Used
MUMBAI
ELECTRICAL ENGINEERING SERVICES,MECHANICAL ENGINEERING SERVICES ,CIVIL ENGINEERING, ENGINEERING WORK , ENGINEERING DESIGN SERVICES, INTERIOR DESIGN SERVICES.
SHARPBOOKS

4218799  27/06/2019

MS. KRISHNA
WZ-43, Om Vihar, Phase-2, Uttam Nagar, New Delhi-110059, India
Individual

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Used Since :10/10/2017

DELHI

Design and development of computer software; providing temporary use of on-line non-downloadable software for processing electronic payments; installation, maintenance and support of computer software and systems; computer software used for the purpose for controlling disbursements and credits and creating an audit trail, electronic billing and invoicing; providing a web-based application (software) for processing of invoices and payments, accounting, processing and recording of financial transactions of data and preparing and managing work orders, providing web based application (software) to track costs design and development of software in the form of electronic invoice management system.
Skytesters

4219028   27/06/2019

NARENDER KUMAR

House No 96, Sector 21C, Faridabad, Haryana - 121001

Computer Software Engineering Business

Individual

Proposed to be Used

DELHI

Computer software solutions and consulting
Vreli

4219029  27/06/2019

NARENDER KUMAR
House No 96, Sector 21C, Faridabad, Haryana - 121001
Computer Software Engineering Business
Individual

Proposed to be Used
DELHI

Computer software solutions and consulting
M2NXT

4219067  27/06/2019

M2NXT SOLUTIONS PRIVATE LIMITED
Off Tumkur Road, Peenya, Bengaluru - 560022
an Indian company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used

CHENNAI

scientific and technological services and research and design related thereto in the field of machines and machine tools, custom manufacturing, smart manufacturing, three dimensional printing, additive manufacturing, and convergence of information technology and operational technology; design, development, testing, and consultancy services related to computer software for use in the field of machines and machine tools, custom manufacturing, smart manufacturing, convergence of information technology and operational technology, three dimensional printing, and additive manufacturing
4219072 27/06/2019
M2NXT SOLUTIONS PRIVATE LIMITED
Off Tumkur Road, Peenya, Bengaluru - 560022
an Indian company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
CHENNAI
scientific and technological services and research and design related thereto in the field of machines and machine tools, custom manufacturing, smart manufacturing, three dimensional printing, additive manufacturing, and convergence of information technology and operational technology; design, development, testing, and consultancy services related to computer software for use in the field of machines and machine tools, custom manufacturing, smart manufacturing, convergence of information technology and operational technology, three dimensional printing, and additive manufacturing
PROQLY

4219110  27/06/2019

PARAMVIR SINGH GILL
M/s Proqly, J-9/9, Rajouri Garden, New Delhi 110027
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Used Since :01/04/2019

DELHI

Software development, programming and implementation, computer programming, computer software design, mobile application design, updating of computer software, computer software consultancy, creating and maintaining web sites for others, Website hosting services, installation of computer software, maintenance of computer software
4219311    28/06/2019
VINAY NAHATA
B-8/8-2, Vivek Vihar, Phase 1, Delhi-110095
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Software development services, Computer hardware design services, Information technology [IT] consultancy services.
4220173   28/06/2019
SINDHUJA GOWRISANKAR
NO:5D/18, ANNAL KAMARAJAR STREET, CHOOLAIMEDU, CHENNAI–600094, TAMILNADU, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :13/03/2017

CHENNAI
WEBSITE DESIGN CONSULTANCY, DESIGN, CREATION, HOSTING AND MAINTENANCE OF WEB SITES FOR OTHERS, CREATING AND DESIGNING WEBSITE-BASED INDEXES OF INFORMATION FOR OTHERS [INFORMATION TECHNOLOGY SERVICES], DESIGN AND GRAPHIC ARTS DESIGNING FOR THE CREATION OF WEB PAGES ON THE INTERNET, WEBSITE HOSTING SERVICES, WEBSITE DEVELOPMENT SERVICES, PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE FOR WEBSITE DEVELOPMENT, DESIGN AND HOSTING OF WEB PORTALS
4220274  28/06/2019
STROPOLE TECHNOLOGIES PVT LTD.
43B, 1st main, Ramesh Reddy Layout, Devarachikkanahalli, IIM PO, Bangalore, Karnataka
Indian Private Limited Company
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Used Since: 22/02/2017
CHENNAI
Software development, programming and implementation, computer programming, computer software design, mobile application design, updating of computer software, computer software consultancy, creating and maintaining web sites for others, Website hosting services, installation of computer software, maintenance of computer software
ENSWT
COTTAGE NO. 26 SHIPRA SUNCITY INDIRAPURAM GHAZIABAD-201014
Partnership Firm

Address for service in India/Attorney address:
ABHISHEK CHANDRA MISHRA
627-D, SHIPRA SUNCITY (ROYAL FLATS), INDIRAPURAM, GHAZIABAD-201014, UTTAR PRADESH.

Used Since: 22/02/2018

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RELATED RESEARCH AND DESIGN. DESIGN AND DEVELOPMENT
OF COMPUTER SOFTWARE AND HARDWARE
4220583    29/06/2019

SMT. RICHA AGARWAL PROPRIETOR OF M/S DFL STUDIO
H.O. # 204, LOTUS ANAGHA, SHANKARNAG ROAD, DOMLUR-560071, B.O. GILL CHOWK, LUDHIANA, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :20/04/2019

DELHI
Interior design services.
UMWELT
4220710  29/06/2019
UMWELT ENGINEER PRIVATE LIMITED
140, RAJDANGA CHAKRABORTY PARA P. O- EKTP,P.S KASBA KOLKATA 700107
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
KOLKATA
Engineering services
4220743    29/06/2019
REECHA THAKUR W/O ASHISH VERMA
PEBBLE INTERIORS SCO- 21, CABIN NO. 404 4TH FLOOR OPPOSITE STOCK EXCHANGE FEROZE GANDHI MARKET, LUDHIANA, 141001, PUNJAB, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

scientific and technological services and research and design relating thereto industrial analysis and research services design and development of computer hardware and software
SURADKARS RESEARCH LAB PVT. LTD.
Plot No. 12, Sheikh House, Near Lal Bab Sahab Shrine, Opp. to Petrol Pump Lane Zakura, Srinagar, Jammu & Kashmir – 190006.
A Company Registered under the Companies Act

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
P2 LEX PERITUS, Advocates & Solicitors, E-48, 3rd Floor, Jhilmil Colony, Delhi - 110095
Used Since :08/02/2019

DELHI
Research and Experimental Development on Natural Science and Engineering, Engineering Research, Medical Research and Analysis, Laboratory Research and Analysis, Research on Food and Analysis, Research on Foodstuffs and Analysis, Clinical Research and Analysis, Scientific Research and Analysis, Pharmaceutical Research and Analysis, Research and Development Services, Natural Science Services, Biometric technology services for identification and verification; development of biometric identification systems, ;Research and product development services for others in the field of biotechnology; medical and scientific research in the field of cancer treatment and diagnosis; providing laboratory research services in the field of gene expression; genetic data mining; providing molecule identification methods for acquiring, analyzing and managing biological and genetic information, in the fields of genetics and environment; research and development services for others in the field of diagnostic compounds for use in medicine, measuring apparatus for use in product research and development, separation and purification processes, environmental and testing processes, and industrial quality control processes; developing systems for acquiring, analyzing, and managing biological and genetic information in the fields of diagnostic reagents, forensics, medicine, genetics, and environment; research, design,
and development services for others in the fields of diagnostic reagents, compounds and devices, measuring apparatus for use in product research and development, separation and purification processes, environmental and testing processes and industrial quality control processes; chemical screening analysis for others. Medical and scientific research, namely, conducting clinical trials; medical and scientific research services in the fields of diabetes and obesity treatment; medical research; scientific research; providing medical and scientific research information in the field of pharmacological and clinical trials; pharmaceutical research and development; pharmaceutical drug and medical device development services; pharmaceutical product evaluation; consulting services in the fields of biotechnology, pharmaceutical research and development, laboratory testing, research related to diagnostics and pharmacogenetics; medical and scientific writing for others in the nature of technical writing; providing scientific consulting services regarding clinical research and trials; compiling scientific information regarding clinical research and trials. Scientific and technological services; research and development services; scientific, technological, biochemical, pharmaceutical, biopharmaceutical, medical and biotechnological research, design and development services; technical research; project studies (technical -); research and development for others; chemical research; biological research; computer software and hardware design and development; computer software design; computer hardware (consultancy in the design and development of -); scientific research; the provision of medical and scientific research information, conducting clinical and non-clinical trials; conducting pharmaceutical and medical device trials; organising, monitoring, managing and supporting clinical trials for others; animal testing services for laboratory and research purposes; clinical trials; laboratory services; laboratory research services; analytical laboratory services; laboratory testing services; rental of laboratory apparatus and instruments; laboratory (scientific -) services; calibration, analysis and reporting of data in connection with clinical and non-clinical trials; design and development of clinical and non-clinical trials; genetic profiling services; clinical pharmacology services; scientific services in the form of scientific evaluation of drugs for lead candidate drug optimisation services; clinical and non-clinical drug development support services; archiving and biorepository services; development of pharmaceutical products and medical devices in consultation with advisory groups; biomarker analysis; genomics and proteomic research and analysis services; drug formulation services; pharmaceutical bio processing; chemistry services; assay development and validation; provision of computational biology and bioinformatics in relation to the data mining, quality assessment, data and network analysis and interpretation of biological data; information technology [IT] consulting services; services relating to the storage, analysis of clinical and non-clinical study information; creation of databases for others in the fields of scientific, technological, biochemical, pharmaceutical, biopharmaceutical, medical and biotechnological research, testing and development services; creating and maintaining web sites for others; data conversion of computer programs and data [not physical conversion]; tracking, monitoring, analysing and generating reports, information for clinical and non-clinical trial and research information services provided online from a computer database or computer software; clinical trials for third parties by patients and volunteers; scientific biomarker analysis services; scientific consultancy services in relation to biomarker selection; scientific and technological consultancy services in relation to animal and biological research tools 7526 for non-clinical pharmaceutical and medical device development studies; safety pharmacology services; food testing and analysis services; microbiological testing, contaminant testing, food shelf-life and stability testing; environmental protection (research in the field of -); quality inspection; food packaging and wrapping testing; material testing; scientific services relating to scientific testing of food stuffs for nutritional labelling and validation of nutritional information on food labels; food label validation testing; evaluation of quality; quality system certification; clinical and non-clinical trial and research information services provided online from a computer database or the internet; hosting online computer databases in the field of clinical and non-clinical trial, development and research services; clinical trials for third parties by patients and volunteers; scientific biomarker analysis services; scientific consultancy services in relation to biomarker selection; scientific and technological consultancy services in relation to animal and biological research model selection; providing search engines for the internet; project management services in the fields of clinical and non-clinical programs, clinical and non-clinical drug development and research studies, clinical and non-clinical trials or proof of concept trials; data analysis and reporting, review and analysis of medical/clinical data for third parties and providing a report on the meaning of such data to third parties; pharmacology consultancy services; advisory services relating to pharmacology; food safety relating to all the foregoing. Creating and maintaining web site & mobile application containing database of doctors and Hospitals; details pertaining to the medical insurance facilities with the doctors and hospitals listed in the database, medical history of patients and the users; Details of the medical insurance policies owned by the Patients and users
4221314  28/06/2019

MR. ADITYA RANJEET SHAH
Plot no. 86, Meera Bungalow, Behind Rajesh Motors, Kawala Naka, Kolhapur- 416005
Proprietor

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8
Used Since :15/08/2015

MUMBAI
Services related to customised designs and solutions in internal and external decors, and in metal artistry.
4221315  28/06/2019
SHREYASH VINAY KUMAR MISHRA
J 8/4, JAL MANGAI DEEP MANGUR NAGAR, GOREGAON WEST, MUMBAI
INDIVIDUAL
Address for service in India/Attorney address:
SANDEEP KUMAR GOEL
B-100A LOHIA NAGAR GHAZIABAD
Proposed to be Used
MUMBAI
PROVIDING SERVICES RELATED TO INFORMATION TECHNOLOGY INCLUDED IN CLASS 42
4221506    01/07/2019
SRD AGROES PRIVATE LIMITED
F-11, NEPTUNE TOWERS, OPP. JALARAM PETROL PUMP, KALAWAD ROAD, RAJKOT-360005
BODY- INCORPORATE PRIVATE LIMITED

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
TECHNICAL SUPERVISION AND INSPECTION SERVICES- INCLUDING IN CLASS-42
Trade Marks Journal No: 1915, 19/08/2019  Class 42

4222003  01/07/2019
ACSZ TECH PRIVATE LIMITED
MEENAKSHI APARTMENTS, 4TH FLOOR, NO.35 FLAT NO.17, CENOTAPH 1ST MAIN ROAD, CHENNAI - 600018
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4222050   01/07/2019

ALKA SINGH
4TH FLOOR, WYNN PLAZA, C2, ACHARYA NIKETEN, MAYUR VIHAR PHASE 1, NEW DELHI
INDIVIDUAL

Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES
XIAMEN HUANLEGUANG TECHNOLOGY CO., LTD.
G02, 3/F, No. 10, Punan 1st Road, Dongpu Road, Siming District, Xiamen, Fujian, China
LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used
DELHI

Technological research; cloud computing; consultancy with regard to webpage design; computer software design; graphic arts design; packaging design; computer technology consultancy; design and development of multimedia products and other related services covered in class 42
4222248  01/07/2019
KRISHAN KUMAR RAJWAR
2ND-FR;FL-E,178/A H.C. BANERJEE LANE,HOOGHLY - 712235 WEST BENGAL
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002, HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES

422443 01/07/2019

NIRSAN CONNECT PRIVATE LIMITED
trading as ;NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002, HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES

Proposed to be Used
DELHI

Calibration services; quality management services, namely, quality analysis and evaluation of performance in the fields of manufacturing operations, supply chain operations, marketing operations, and sales operations; computer software design services to aid business operations in the fields of manufacturing operations, supply chain operations, marketing operations, sales operations, and human resources; research and development of new products.
ANUBHAV JOHRI DESIGNS PRIVATE LIMITED
H NO-7072, CROSSING REPUBLIC SOCIETY DUNDAHERA GHAZIABAD GHAZIABAD UP 201016 IN
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
FASHION DESIGNING
UDIT SHARMA trading as ;UDIT SHARMA
G-1/42, SEC-11, ROHINI, DELHI-85, INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI

ARCHITECTURE CONSULTANCY SERVICES, ENGINEERING SERVICES RELATING TO ARCHITECTURE, RESEARCH AND PREPARATIONS OF REPORT RELATING TO ARCHITECTURE, DESIGN SERVICES FOR ARCHITECTURE, COMPUTER AIDED DESIGN SERVICES RELATING TO ARCHITECTURE, PROVIDING INFORMATION IN THE FIELD OF INTERIOR DESIGN VIA WEBSITE, INTERIOR DESIGN SERVICES & INFORMATION AND ADVISORY SERVICES THERETO
HAaID

4223464   02/07/2019

HARSHAVIDHANA.H.N

HAaID – HARSHAVIDHANA ARCHITECTS AND INTERIOR DESIGNERS, 1079, 18th 'A' Main, 5th Block, Rajajinagar, Bengaluru – 560010

Single Firm

Address for service in India/Attorney address:

UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI

Architecture, Architecture services, Architecture consultancy services, Architecture design services, Design services for architecture, Research relating to architecture, Engineering services relating to architecture, Design and development of computer software architecture, Consultancy and information services relating to information technology architecture and infrastructure, Consultancy and information services in the field of information technology architecture and infrastructure, Interior design, Commercial interior design, Interior decorating design, Interior design services, Design of building interiors, Interior and exterior design services, Design services relating to interior decoration
4223670  03/07/2019
TEKTRAILZ
G203, Sunway Opus 3B, Ameenpur, Miyapur, Hyderabad-502032, Telangana
Partnership Firm
Address for service in India/Agents address:
VISWANATH VENKATESH
MANAS, PLOT NO.47 & 48, KRISHNAVENI NAGAR, NORTH STREET, MUGALIVAKKAM,CHENNAI-600125
Proposed to be Used
CHENNAI
Software Services in Relation to Data Analytics, Machine Learning, Artificial Intelligence, Internet of Things, and Training
4223674  03/07/2019  
RAVANDER SINGH  
C-83, Ganesh Nagar, Pandav Nagar Complex, Delhi-110092  
Individual  
Address for service in India/Attorney address:  
SMART BRAIN  
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019  
Proposed to be Used  
DELHI  
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
HOTELS AT HOME

4223689  03/07/2019

HOTELS AT HOME, INC.
208 PASSAIC AVENUE, FAIRFIELD, NJ 07004, USA
A DELAWARE CORPORATION.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

COMPUTER SERVICES, NAMELY, CREATING, HOSTING AND MAINTAINING AN ON-LINE WEB SITE FOR OTHERS
FEATURING ON-LINE RETAIL STORE SERVICES; COMPUTER SERVICES, NAMELY, CREATING, HOSTING AND
MAINTAINING AN INTERACTIVE WEB SITE FOR RETAIL SALES OF HOTEL, HOME AND TRAVEL RELATED GOODS;
CREATING, HOSTING AND MAINTAINING INTERNET SITES FOR OTHERS.
FIDROX

4224023  03/07/2019
FIDROX TECHNOLOGIES PRIVATE LIMITED
NO. 32, 1ST FLOOR, 32 MAIN ROAD, JAYANAGAR 7TH BLOCK, BANGALORE-560 082, KARNATAKA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/10/2018

CHENNAI
SOFTWARE AS A SERVICE [SAAS]; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE; INFORMATION TECHNOLOGY [IT] CONSULTING SERVICES; COMPUTER SOFTWARE CONSULTANCY;
COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; INSTALLATION OF COMPUTER SOFTWARE;
MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER
SOFTWARE; CREATING AND MAINTAINING WEB SITES FOR OTHERS; WEB SITE DESIGN CONSULTANCY; RECOVERY
OF COMPUTER DATA
WORKBASE
4224026  03/07/2019
FIDROX TECHNOLOGIES PRIVATE LIMITED
NO.32, 1ST FLOOR, 32 MAIN ROAD, JAYANAGAR 7TH BLOCK, BANGALORE-560 082, KARNATAKA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/10/2018
CHENNAI
SOFTWARE AS A SERVICE [SAAS]; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE; INFORMATION TECHNOLOGY [IT] CONSULTING SERVICES; COMPUTER SOFTWARE CONSULTANCY;
COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; INSTALLATION OF COMPUTER SOFTWARE;
MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER
SOFTWARE; CREATING AND MAINTAINING WEB SITES FOR OTHERS; WEB SITE DESIGN CONSULTANCY; RECOVERY
OF COMPUTER DATA
SPOXA
4224029   03/07/2019

FIDROX TECHNOLOGIES PRIVATE LIMITED
NO.32, 1ST FLOOR, 32 MAIN ROAD, JAYANAGAR 7TH BLOCK, BANGALORE-560 082, KARNATAKA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/10/2018

CHENNAI
SOFTWARE AS A SERVICE [SAAS]; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE; INFORMATION TECHNOLOGY [IT] CONSULTING SERVICES; COMPUTER SOFTWARE CONSULTANCY;
COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; INSTALLATION OF COMPUTER SOFTWARE;
MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER
SOFTWARE; CREATING AND MAINTAINING WEB SITES FOR OTHERS; WEB SITE DESIGN CONSULTANCY; RECOVERY
OF COMPUTER DATA
COLLABEX

4224032  03/07/2019
FIDROX TECHNOLOGIES PRIVATE LIMITED
NO.32, 1ST FLOOR, 32 MAIN ROAD, JAYANAGAR 7TH BLOCK, BANGALORE-560 082, KARNATAKA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/10/2018

CHENNAI
SOFTWARE AS A SERVICE [SAAS]; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE;INFORMATION TECHNOLOGY [IT] CONSULTING SERVICES; COMPUTER SOFTWARE CONSULTANCY;
COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; INSTALLATION OF COMPUTER SOFTWARE;
MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER
SOFTWARE; CREATING AND MAINTAINING WEB SITES FOR OTHERS; WEB SITE DESIGN CONSULTANCY; RECOVERY
OF COMPUTER DATA
FVx500

4224035  03/07/2019
FIDROX TECHNOLOGIES PRIVATE LIMITED
NO.32, 1ST FLOOR, 32 MAIN ROAD, JAYANAGAR 7TH BLOCK, BANGALORE-560 082, KARNATAKA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/10/2018

CHENNAI
SOFTWARE AS A SERVICE [SAAS]; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; INFORMATION TECHNOLOGY [IT] CONSULTING SERVICES; COMPUTER SOFTWARE CONSULTANCY; COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; INSTALLATION OF COMPUTER SOFTWARE; MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER SOFTWARE; CREATING AND MAINTAINING WEB SITES FOR OTHERS; WEB SITE DESIGN CONSULTANCY; RECOVERY OF COMPUTER DATA
4224480 03/07/2019

VIBHAVIN TECHNOLOGIES PRIVATE LIMITED
Flat No - XI / 275, J 137, Heavenly Plaza, Ernakulam, Kerala - 682021
PRIVATE LIMITED

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Qtonix

4224688  03/07/2019

BISHAL BIBEK KABIRAJ
Uttarmundamuhan, Janla, Khordha 752054

Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
KOLKATA

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
LOUIS PHILIPPE PERMAPRESS

4224828  03/07/2019

ADITYA BIRLA FASHION AND RETAIL LTD.

Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, Bengaluru- 560037, Karnataka

An Indian Company

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

dress designing services; fashion design; consultancy in the field of fashion design
LOUIS PHILIPPE GODS & KINGS
4224836   03/07/2019

ADITYA BIRLA FASHION AND RETAIL LTD.
Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, Bengaluru-560037, Karnataka
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
dress designing services; fashion design; consultancy in the field of fashion design
Tradexa

4224869   03/07/2019
TRADEXA TECHNOLOGIES PRIVATE LIMITED (DIRECTORS: RAMESH KUMAR JHAJHARIA, RAMAN RAMSWAROOP AGRAWAL, MOHANLAL KISTURARAM BISHNOI)
FL-1B, Plot No.410/2,Green Terrace, Near Vidyut Nagar Lane No.5, South Koregaon Park, Pune, Maharashtra, 411001
Private Limited Company

Address for service in India/Attorney address:
ANIL KUMAR DHANOTIYA
OFFICE NO. 3 KALA NIVAS, NEAR MAHARANPRATAP GARDEN, BAJIRAO ROAD, PUNE - 411030

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4224945  04/07/2019
AISHWARYA RAJAN BABU
Old No. 36, New No.9, Police Station Street, MMDA Colony, Arumbakkam, Chennai-600 106
THE TRADEMARK ACT OF 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
THE YELLOW CURVE

4224966   04/07/2019
DHRITI JAIN TRADING AS THE YELLOW CURVE
1421, TALAB TILLO, JAMMU (J&K)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/05/2019

DELHI

4224974    04/07/2019
SIDHARTH TECKCHANDANI
PROPRIETOR OF M/S ONE SOURCE STUDIO, 3/15,Ground Floor, East Patel Nagar, New Delhi-110008
Proprietorship Firm
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since :15/05/2019
DELHI
PROVIDING OF SERVICES FOR INTERIOR DESIGN
ONKA

4225016   04/07/2019
PARTH DHANJIBHAI SUTHAR
5 BALAJI FLAT, IN STERLING PARK - SOC, NEAR DRIVE IN CINEMA, THALPEJ, AHMEDABAD, GUJARAT - 380052.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :30/04/2019

AHMEDABAD
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software included in class 42.
MIND ITSYS PRIVATE LIMITED
FLAT NO. 403, 4TH FLOOR, BLOCK - A(M), HIG FLATS, PITAM PURA, NEW DELHI-110034
THE PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI
SOFTWARE DEVELOPMENT, COMPUTER SOFTWARE DEVELOPMENT, SOFTWARE DESIGN AND DEVELOPMENT, VIDEO GAME SOFTWARE DEVELOPMENT, DEVELOPMENT OF INTERACTIVE MULTIMEDIA SOFTWARE, SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, DESIGN AND DEVELOPMENT OF SOFTWARE FOR WEBSITE DEVELOPMENT, SOFTWARE DEVELOPMENT IN THE FRAMEWORK OF SOFTWARE PUBLISHING, DEVELOPMENT OF APPLICATION SOFTWARE FOR DELIVERY OF MULTIMEDIA CONTENT, DEVELOPMENT AND DESIGN OF MOBILE APPLICATIONS, CONSULTANCY AND INFORMATION SERVICES RELATING TO COMPUTER SYSTEM INTEGRATION, COMPUTER SYSTEM INTEGRATION SERVICES, CONSULTANCY SERVICES FOR DESIGNING INFORMATION SYSTEMS, INFORMATION TECHNOLOGY [IT] CONSULTANCY, IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES.
ASTRINGE

4225418   04/07/2019

ASTRINGE INFOSYSTEMS PRIVATE LIMITED
201, 12-2-709/36, RANGAVALLI APARTMENTS, NAVODAYA COLONY, GUDIMALKAPUR, HYDERABAD - 500028
INFORMATION AND COMMUNICATION TECHNOLOGIES SERVICES
PRIVATE LIMITED COMPANY

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES, AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; WEBSITES DESIGNS AND DEVELOPMENT OF COMPUTER SOFTWARE.
Trade Marks Journal No: 1915, 19/08/2019 Class 42

4225746 04/07/2019
M/S FITNESS STUDIO PRO
Radhe - New Vrundavan Park, Block No. 1, Dhank Marg, Upleta, Upleta Lati Plot, Rajkot, Gujarat 360490
A Sole Proprietorship Firm

Address for service in India/Attorney address:
MAULIK VAGHELA
FF/6-7A LOVE COMPLEX, OPP APASARA CINEMA, KANKARIA, AHMEDABAD, GUJARAT 380028

Proposed to be Used
AHMEDABAD
Software as a service [SaaS]; software authoring; technical consultancy relating to the installation and maintenance of computer software; technical consultancy relating to the application and use of computer software; design of computer database software
SCAYLES

4225804  04/07/2019
NARINDER BHATIA
H.NO-171, BHULLAR AVENUE,FATEHGARH CHURIAN ROAD, AMRITSAR-I, AMRITSAR,PUNJAB-143001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4226004  04/07/2019  
RUHEEN IYER  
1803 PEGASUS MANDIR MASJID ROAD Versova Andheri West 400061 
The Trademark Act of 1999  
Address for service in India/Attorney address:  
VRIJ KISHORE CHOUDHARY  
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079  
Proposed to be Used  
MUMBAI  
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
VYNUS STARS
4226039 04/07/2019
VYNUS SOLUTIONS
43, SECTOR A, AW HO COLONY, SIKH VILLAGE ROAD, SECUNDERABAD - 500009, TELANGANA.
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Proposed to be Used
CHENNAI
HOSTING SERVICES, SOFTWARE AS A SERVICE AND RENTAL OF SOFTWARE.
4226730     05/07/2019

SOFTPEARL INNOVATIONS INDIA PRIVATE LIMITED
2ND FLOOR 2-1-40/53/NR, PLOT NO.-52, RAJNAGAR COLONY , UPPAL HYDERABAD HYDERABAD TG IN-500039
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
ITXITPRO PRIVATE LIMITED
D-74, VAISHALI NAGAR, D-BLOCK, SANJEEVANI MARG, NEAR BSNL OFFICE, JAIPUR, RAJASTHAN

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since : 15/03/2019

AHMEDABAD

INTERNET PAGE DESIGN SERVICES, WEB DESIGN, WEBSITE DEVELOPMENT, WEBSITE MAINTENANCE, WEB DESIGN SERVICES, HOSTING E-COMMERCE PLATFORMS ON THE INTERNET, CONSULTANCY RELATING TO THE CREATION AND DESIGN OF WEBSITES FOR E-COMMERCE, WEBSITE HOSTING SERVICES, SERVER ADMINISTRATION SERVICES, TELECOMMUNICATIONS ENGINEERING SERVICES, DESIGN AND DEVELOPMENT OF SOFTWARE IN THE FIELD OF MOBILE APPLICATIONS, CLOUD COMPUTING CONSULTANCY, DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR CLOUD COMPUTING, COMPUTER DEVELOPMENT, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE FOR THE MANUFACTURING INDUSTRY, SOFTWARE DEVELOPMENT, COMPUTER SOFTWARE DEVELOPMENT, SOFTWARE DEVELOPMENT SERVICES, CONSULTANCY IN THE FIELD OF SECURITY SOFTWARE, PRODUCT DEVELOPMENT CONSULTATION FOR INVENTORS IN THE FIELD OF CYBERNETICS, DEVELOPMENT OF COMPUTER PERIPHERALS, IT PROGRAMMING SERVICES, COMPUTER HARDWARE DEVELOPMENT UNDER CLASS 42.
4226971  05/07/2019
THIP HEALTHTECH PRIVATE LIMITED
95, Dwarik Jungle Road, PO: Bhadrakali, Hindmotor (Near Deshbandhu Park). Hoogly, West Bengal-712232
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/05/2017
KOLKATA
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
ORENETA INNOVATIONS INDIA (OPC) PRIVATE LIMITED
FLAT-502, PLOT-09, SECTOR-25, KANCHAN TOWER, NERUL, NAVI MUMBAI, MAHARASHTRA-400706
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
DSKOLI
4227247  06/07/2019
DIVYAPRAKASH SHAMRAO KOLI
43-B, Bhivsan Nagar, Walwadi, W.B.Road, Deopur, Dhule, Maharashtra 424002
IT Consultancy Services
Individual - Sole Proprietor

Proposed to be Used
MUMBAI
Outsource Service Provider in the field of Information Technology, Information Technology (IT) Consultancy, Computer Software Consultancy, Computer Technology Consultancy, Technological Consultancy
4227421  06/07/2019
AMBUJA CEMENTS LIMITED
Elegant Business Park, MIDC Cross Road ‘B’, Off. Andheri Kurla Road, Andheri (East), Mumbai 400 059, Maharashtra, India
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
installation of computer software, research in the field of building construction, conducting technical project studies, industrial analysis and industrial research services
SHRI. RAHUL KHULLAR
BHARTI HOUSE, 43 7, KACHIPOUR GARDEN, RAMDASPETH, NAGPUR- 440010. MAHARASHTRA. INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.
MOJAQ

4227690  06/07/2019

JAMIL AHMAD
H.No. 13 A, Street No. 2, New Brijpuri, Delhi - 110051
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI

Information technology [IT] consultancy.
Trade Marks Journal No: 1915 , 19/08/2019            Class 42

4227825    06/07/2019
AROTH SUNIL KUMAR
POURNAMI, CHAKIATH HOUSE, PURAKKAD, PAYYOLI, KOZHIKODE-673522.
INDIVIDUAL

Address for service in India/Attorney address:
ANANDKUMAR, V.K. ADVOCATE.
7/14 - C - 3 MANNACHIRA TOWERS, A.G. ROAD, CALICUT, KERALA - 673001

Proposed to be Used

CHENNAI
COMPUTER PROGRAMMING AND SERVICES THAT CANNOT BE CLASSIFIED IN OTHER CLASSES, NAMELY PROVIDING AN ONLINE INTERFACE BULLETIN BOARD FOR POSTING, PROMOTION, SALE AND RESALE OF CONSUMER ITEMS VIA COMPUTER NETWORK, WEBSITE, MOBILE APPLICATION ETC.
4227893  06/07/2019
VINOD K GAGRE
PRAGATI CLASSES, ASLPHA PIPE LINE, ASALPHA METRO STATION, GHATKOPAR WEST, MUMBAI - 400084
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
IIT MADRAS

4228627  08/07/2019

INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036

Statutory Body Corporate

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since : 25/04/1959

CHENNAI

Research, development and consultancy services.
IITM

4228639  08/07/2019
INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since : 25/04/1959

CHENNAI
Research, development and consultancy services.
4228861 08/07/2019
ASHOK SP
Sreevilas House, Maneed Po, Piravom, Ernakulam Dist., Kerala-686664
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :28/04/2015
To be associated with:
3239038
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
NIRSAN CONNECT PRIVATE LIMITED
trading as ;NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002, HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES

Proposed to be Used
DELHI
Calibration services; quality management services, namely, quality analysis and evaluation of performance in the fields of manufacturing operations, supply chain operations, marketing operations, and sales operations; computer software design services to aid business operations in the fields of manufacturing operations, supply chain operations, marketing operations, sales operations, and human resources; research and development of new products.
AHMEV

4229232    08/07/2019

MANISH GARG
B-1/4, First Floor, Sector-11, Rohini, New Delhi 110085
Trade in Fashion Apparel and designing Solutions
INDIVIDUAL

Proposed to be Used

DELHI
DESIGNING OF LUXURY CLOTHING
4229692 09/07/2019
HARMEET SINGH PROPRIETOR OF LIVING NEST ARCHITECTS,
60F, First Floor, Next to Khanna Surgical, Circular Road, Amritsar-(Pb.).
Proprietorship
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAM PURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )
Proposed to be Used
DELHI
INTERIOR ARCHITECTURAL SERVICES.
4229783  09/07/2019
DR. DHIRAJ R.S
11, Kongu Nagar, Mogappair, Chennai, Tamil Nadu – 600037
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
ALPINO

4230019  09/07/2019
ALPINO HEALTH FOODS PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
LG – 11, GF, DADABHAGVAN COMPLEX, NAVAGAM, KAMREJ CHAR RASTA, SURAT - 394185, GUJARAT- INDIA.

New

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

SERVICES RELATED TO SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS-42.
MEDTRAIL

4230147   09/07/2019
MEDTRAIL TECHNOLOGIES PVT. LTD
Body Incorporate

Address for service in India/Attorney address:
VASUNDHARA
403, Rose Apartment, Sector 28, Gurgaon, Haryana
Used Since :14/09/2017

DELHI
Computer software design, rental of computer software, computer system analysis, computer system design, computer software consultancy, installation of computer software, maintenance of computer software, software as a service [SaaS], software development in the framework of software publishing.
MEDTRAIL TECHNOLOGIES PVT. LTD.
A-16, Mohan Co-Operative, Sarita Vihar, New Delhi – 110 044

Address for service in India/Attorney address:
VASUNDHARA
403, Rose Apartment, Sector 28, Gurgaon, Haryana

Used Since :14/09/2017

DELHI
Computer software design rental of computer software computer system analysis computer system design computer software consultancy installation of computer software maintenance of computer software software as a service [SaaS] software development in the framework of software publishing
4230242   09/07/2019
M/S. SOLAR SALES (INDIA)
902/290, LANE NO.-4, INDUSTRIAL AREA, SHALIMAR VILLAGE, DELHI-110088
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
M/S. KAPHS ARCHITECTURAL & AVIATION PRODUCTS PRIVATE LIMITED
Zebra Trade Centre, ZTC - 212, Number : 527, 2nd Floor, 4th Cross, 2nd Block, CMR Road, HRBR Layout, Kalyan Nagar Post,
Bangalore – 560043
A Private Limited company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :20/06/2011

CHENNAI
Architectural design & consulting
Trade Marks Journal No: 1915, 19/08/2019

4230282 09/07/2019

NIRSAN CONNECT PRIVATE LIMITED trading as; NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002, HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES

Proposed to be Used
DELHI

Calibration services; quality management services, namely, quality analysis and evaluation of performance in the fields of manufacturing operations, supply chain operations, marketing operations, and sales operations; computer software design services to aid business operations in the fields of manufacturing operations, supply chain operations, marketing operations, sales operations, and human resources; research and development of new products.
ROCKETIUM

4230289  09/07/2019
ROCKETIUM.COM TECHNOLOGIES PRIVATE LIMITED
LAXMI TOWERS, 921/944, 4TH FLOOR, 5TH MAIN, 7TH SECTOR, HSR LAYOUT, BANGALORE-560 102, KARNATAKA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :03/06/2015

CHENNAI
SOFTWARE AS A SERVICE [SAAS]; PROVIDING TEMPORARY USE OF WEB-BASED SOFTWARE; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE; PROVIDING TEMPORARY USE OF ON-LINE APPLICATIONS AND SOFTWARE TOOLS; ONLINE DATA STORAGE; ELECTRONIC STORAGE OF DATA; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE; INSTALLATION OF COMPUTER SOFTWARE; MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER SOFTWARE
ROCKETIUM.COM

4230292 09/07/2019
ROCKETIUM.COM TECHNOLOGIES PRIVATE LIMITED
LAXMI TOWERS, 921/944, 4TH FLOOR, 5TH MAIN, 7TH SECTOR, HSR LAYOUT, BANGALORE-560 102, KARNATAKA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :03/06/2015

CHENNAI
SOFTWARE AS A SERVICE [SAAS]; PROVIDING TEMPORARY USE OF WEB-BASED SOFTWARE; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE; PROVIDING TEMPORARY USE OF ON-LINE APPLICATIONS AND SOFTWARE TOOLS; ONLINE DATA STORAGE; ELECTRONIC STORAGE OF DATA; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE; INSTALLATION OF COMPUTER SOFTWARE; MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER SOFTWARE
ROCKETIUM.COM TECHNOLOGIES PRIVATE LIMITED
LAXMI TOWERS, 921/944, 4TH FLOOR, 5TH MAIN, 7TH SECTOR, HSR LAYOUT, BANGALORE-560 102, KARNATAKA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since: 08/05/2018

CHENNAI
SOFTWARE AS A SERVICE [SAAS]; PROVIDING TEMPORARY USE OF WEB-BASED SOFTWARE; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE; PROVIDING TEMPORARY USE OF ON-LINE APPLICATIONS AND SOFTWARE TOOLS; ONLINE DATA STORAGE; ELECTRONIC STORAGE OF DATA; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE; INSTALLATION OF COMPUTER SOFTWARE; MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER SOFTWARE
4230626  10/07/2019
AELLABOINA TARUN
FLAT NO. 505 SIERRA HEIGHTS, KOMPALLY, K V RANGAREDDY, TELANGANA 500014
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
CHENNAI
IT SERVICES
4230628  09/07/2019
RITU NAWAL, PROPRIETOR M/S ONE STOP SHOP-EMITRA
NEAR PETROL PUMP, BEAWAR ROAD, BIJAINAGAR, AJMER, RAJASTHAN-305624
PROPRIETOR
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :15/11/2014
AHMEDABAD
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND COMPUTER SOFTWARE
DIVYA PANDEY (SOLE PROPRIETOR OF ACCESS TELEVENTURES)
303, 3rd Floor, Harsh Bhawan, 64-65, Nehru Place-110019, New Delhi
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software Under Class “42”
RIVERUS

4231515  10/07/2019

RIVERUS TECHNOLOGY SOLUTIONS PRIVATE LIMITED

#15, First Floor, Firuz-Ara (West Wing), Opp. Mantralaya, Madam Cama Road, Mumbai- 400021

A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:

SIM & SAN ADVOCATES

176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :07/06/2017

Mumbai

Online platform for providing legal, business and social information.
4231548  10/07/2019
NIRSAN CONNECT PRIVATE LIMITED
trading as ;NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002, HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES

Proposed to be Used
DELHI
Calibration services; quality management services, namely, quality analysis and evaluation of performance in the fields of manufacturing operations, supply chain operations, marketing operations, and sales operations; computer software design services to aid business operations in the fields of manufacturing operations, supply chain operations, marketing operations, sales operations, and human resources; research and development of new products.
4231772  11/07/2019
ELYSSION DESIGNS PRIVATE LIMITED.
H. NO.-2B, BLOCK-B1, SHALIMAR BAGH, WEST DELHI, NEW DELHI-110088.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Interior decorating, Interior design services, Interior decoration consultancy, Interior and exterior design services, Architectural design for interior decoration, Website design services, Website hosting services, Website development services, Website maintenance services, Providing a website featuring information in the field of interior design, Providing information in the field of interior design via a website, Consultancy relating to the creation and design of websites for e-commerce, Providing search engines, Search engine design services, Design and development of search engines, Design of integrated circuits, Design services relating to integrated circuits.
4231993 11/07/2019
NIRSAN CONNECT PRIVATE LIMITED
trading as ;NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002, HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES
DELI
Calibration services; quality management services, namely, quality analysis and evaluation of performance in the fields of manufacturing operations, supply chain operations, marketing operations, and sales operations; computer software design services to aid business operations in the fields of manufacturing operations, supply chain operations, marketing operations, sales operations, and human resources; research and development of new products.
BLoyal
4233017 12/07/2019
DIGITAL BLINC TECHNOLOGIES PRIVATE LIMITED
Mittal Tower A Wing, Ground Floor, Nariman Point, Mumbai City, Maharashtra - 400021
Incorporated
Address for service in India/Attorney address:
VENKATARAGHAVAN
#1/5, Jinka Plaza, 1st Floor, 6th cross, Gandhinagar 560 009

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; legal services. computer system design, development of computer platforms, platform as a service (PaaS), software as a service (SaaS). Developing And Implementing Critical Payment System Software, Development Of Bank Level Gateways For Use By Individuals, Banking And Financial Sector.
JERRY

4233078  12/07/2019

RAJAN ARORA
HOUSE NO. 33, SECTOR 21, PANCHKULA, HARYANA
PROPRIETOR

Address for service in India/Attorney address:
NIHARIKA SHARMA
HOUSE NUMBER 2565, 1ST FLOOR, SECTOR 35-C, CHANDIGARH-160035
Used Since :14/11/2017

DELHI
Software agency - Software development services for selling digital products and Selling softwares. Providing of IT services
4233358  12/07/2019

NHOBZ SOLUTIONS
Vanpully Hariharan Rajeev, Partner of M/s Nhobz solution, 2nd Floor, PM Tower, Thaikkad, Thrissur District, Pin Code: 680104, Kerala State, India
Partnership Firm

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
Software Development, Software Authoring, Software Engineering, Software Design, Software Installation, Software Research
4233404 12/07/2019
TRIAZINE SOFTWARE PRIVATE LIMITED
10/305, GROUND FLOOR, DDA FLATS 4 STORIES GARHI, EAST OF KAILASH, SOUTH DELHI - 110065
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SOURAV
WZ-29, 1ST FLOOR, BAL UDYAN ROAD, ADJACENT TO PILAR NO. 680, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELHI
WEBSITE DESIGN, CREATION AND HOSTING SERVICES, WEBSITE PORTAL SERVICES, DESIGN, DRAWING AND COMMISSIONED WRITING OF WEB PAGES ON THE INTERNET, WRITING, DEVELOPING, UPDATING AND DESIGNING OF COMPUTER SOFTWARE, PLANNING AND DESIGN SERVICES ALL RELATED TO TELECOMMUNICATION NETWORKS, APPARATUS AND INSTRUMENTS AND TO THE INTERNET, UPDATING OF COMPUTER SOFTWARE, PROVIDING ACCESS TO LEASING ACCESS TIME AND TO PROVIDE SEARCH, RETRIEVAL, INDEXING, LINKING AND DATA ORGANIZATION CAPABILITIES FOR THE INTERNET, ELECTRONIC COMMUNICATION NETWORKS AND ELECTRONIC DATABASES, INTERNET SERVICE PROVIDER SERVICES, TRANSFERRING AND DISSEMINATING INFORMATION AND DATA VIA COMPUTER NETWORKS AND THE INTERNET BY MEANS OF BROADCASTING, INTERACTIVE DATABASE INFORMATION SERVICE, ELECTRONIC DATABASE SERVICES, COMPUTER NETWORK SERVICES, COMPUTER HELP-LINE SERVICES, TECHNICAL SUPPORT SERVICES RELATING TO COMPUTER HARDWARE, COMPUTER SOFTWARE, COMPUTER NETWORKS AND THE INTERNET, NET TELEPHONY SERVICES, INSTANT MESSAGING SERVICES, WIRELESS APPLICATION PROTOCOL (WAP) SERVICES FOR MOBILE PHONES, COMPUTER PROGRAMMING, COMPUTER SYSTEMS ANALYSIS, DESIGN TESTING, RESEARCH AND ADVISORY SERVICES ALL RELATING TO COMPUTING AND COMPUTER PROGRAMMING, RESEARCH AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE RESEARCH DESIGN AND IMPLEMENTATION OF SYSTEM INFRASTRUCTURE ADVISORY CONSULTANCY AND INFORMATION SERVICES RELATING TO ALL THE AFORESAID SERVICES.
Trade Marks Journal No: 1915, 19/08/2019  Class 42

OMANSH SHARMA
431, SHAKTI KHAND-III, INDIRAPURAM, INDIRAPURAM SHIPRA SUN CITY, GHAZIABAD, UTTAR PRADESH-201014
individual

Proposed to be Used
DELHI
Design and development of computer hardware and software.
4233695  12/07/2019
TECKRAFT INFOSOLUTIONS PRIVATE LIMITED
B-101, TRADE SQUARE, 1ST FLOOR, MEHRA COMPOUND, SAKI NAKA, ANDHERI EAST, MUMBAI- 400072
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
PULL MARKS

4233759 12/07/2019

Mc Graw Hill Education (India) Private Limited
444/1, Sri Ekambaram Naickr Industrial Estate, Alapakkam, Porur, Chennai – 600116, Tamil Nadu, India

A company incorporated as per the laws of India.

Address for service in India/Agents address:
SINGHANIA & PARTNERS
B-92 ( NINTH FLOOR) HIMALAYA HOUSE, 23, KASTURBA GANDHI MARG, N. DELHI- 110 001.

Used Since :28/12/2018

CHENNAI

Providing temporary use of on-line non-downloadable software featuring educational materials for instruction in a variety of subjects; providing temporary use of online non-downloadable adaptive software containing interactive educational materials and self-assessment student diagnostic tools in a variety of subjects and for use in connection with educational tests and assessments for preparation of competitive exams; Providing temporary use of web based educational exam preparatory platform featuring non-downloadable software for accessing assignments and coursework, communicating with teachers and students, customizing course content, analyzing student data and obtaining performance feedback.
4234071  13/07/2019
NIRSAN CONNECT PRIVATE LIMITED
trading as ;NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002, HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES
Proposed to be Used
DELHI
Calibration services; quality management services, namely, quality analysis and evaluation of performance in the fields of manufacturing operations, supply chain operations, marketing operations, and sales operations; computer software design services to aid business operations in the fields of manufacturing operations, supply chain operations, marketing operations, sales operations, and human resources; research and development of new products.
4234079  13/07/2019
NIRSAN CONNECT PRIVATE LIMITED
trading as :NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002,
HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES
Proposed to be Used
DELHI
Calibration services; quality management services, namely, quality analysis and evaluation of performance in the fields of manufacturing operations, supply chain operations, marketing operations, and sales operations; computer software design services to aid business operations in the fields of manufacturing operations, supply chain operations, marketing operations, sales operations, and human resources; research and development of new products.
ANISH SONI TRADING AS BITKART.IN.
502, Manjusha Building, 57, Nehru Place, New Delhi-110019.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :29/08/2018
DELHI
Finclusys

4234894  15/07/2019
ANANYA FINANCE FOR INCLUSIVE GROWTH PRIVATE LIMITED
101, SAKAR 1 BUILDING, NRAR GANDHIGRAM STATION, ASHRAM ROAD, AHMEDABAD-380009

Address for service in India/Attorney address:
WADIA GHANDY & CO., (AHMEDABAD)
1ST FLOOR, CHANDAN HOUSE, NEAR MAYORS BUNGLOW, LAW GARDEN, AHMEDABAD - 380 006

Proposed to be Used
AHMEDABAD

COMPUTER PROGRAMMING SERVICES FOR COMMERCIAL ANALYSIS AND REPORTING, DESIGN OF INFORMATION SYSTEMS RELATING TO FINANCE, SOFTWARE AS A SERVICE (SAAS), PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE FOR ANALYZING FINANCIAL DATA AND GENERATING REPORTS, RENTAL OF FINANCIAL MANAGEMENT SOFTWARE.
4235009    15/07/2019
AHASOLAR PRIVATE LIMITED
03, GOPI BUNGLOWS, OPP. BHAGYAODAYA ROW HOUSE, NR. VISHWASCITY - II, GHATLODIA, AHMEDABAD - 380061, GUJARAT INDIA
Address for service in India/Attorney address:
JAY D. SHAH, ADVOCATE
A-601, RATNAMANI TOWER, JODHPUR CROSS ROAD, SATELLITE, AHMEDABAD- 380 015, (GUAJRAT)
Used Since :04/08/2018
AHMEDABAD
HOSTING OF MOBILE APPLICATIONS, DEVELOPMENT AND DESIGN OF MOBILE APPLICATIONS, DESIGN AND DEVELOPMENT OF SOFTWARE FOR CONTROL, REGULATION AND MONITORING OF SOLAR ENERGY SYSTEMS, SOFTWARE CONSULTANCY, SOFTWARE REPAIR, SOFTWARE DEVELOPMENT, SOFTWARE RESEARCH, SOFTWARE DESIGN, SOFTWARE MAINTENANCE SERVICES, CREATING AND DESIGNING WEB PAGES FOR OTHERS, COMPUTER PROGRAMMING
4235550  15/07/2019
UPWARDS FINTECH SERVICES PVT. LTD
201, TIMES SQUARE, NEXT TO SAI SERVICE STATION, WESTERN EXPRESS HIGHWAY, ANDHERI EAST MUMBAI 400069
Body-incorporate
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.
Used Since :01/09/2017
MUMBAI
Software consultancy, Software design, Software installation, Software creation, Programming of software for e-commerce platforms, Consultancy relating to the creation and design of websites for e-commerce
4236145   16/07/2019
DWIVEDI AVINASH DAYASHANKAR
281, Vishal Nagar Soc, Nr. Jalkranti Medan, A.K.Road, Surat-395008
An Indian National
Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India
Used Since :26/07/2018
To be associated with:
3911356
AHMEDABAD
Application Service Provider for Conversion of Data or Documents from Physical to Electronic Media and Conversion of Images from Physical to Electronic Media; Scientific and Technological Services and Research and Design Relating Thereto, Industrial Analysis and Research Services, Design and Development of Computer Hardware and Software, Software As A Service (SAAS) Services
4236741 16/07/2019
LEXICON CONSULTANTS PRIVATE LIMITED
101, 1ST FLOOR, CHARWOOD PLAZA, SURAJKUND ROAD, EROS GARDEN, FARIDABAD, HARYANA-121009
Body Incorporate(Pvt. Ltd)
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
Design And Development Of Computer Hardware And Software.
PROGNOSE

4237216   17/07/2019
TERAS NEW AND RENEWABLE ENERGIES LLP
406, CHAITANYA APARTMENT CHSL, OPP.: RAM MANDIR ROAD, SIDDHARTH NAGAR, GOREGAON (WEST), MUMBAI - 400 104.

Address for service in India/Agents address:
LITTLE & CO.
CENTRAL BANK BUILDING, 3RD FLOOR, M. G. ROAD, FORT, MUMBAI - 400 023.

Proposed to be Used
MUMBAI
CLOUD COMPUTING, COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, COMPUTER SYSTEM ANALYSIS, COMPUTER SYSTEM DESIGN COMPUTER SOFTWARE CONSULTANCY, CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, CONSULTANCY IN THE FIELD OF ENERGY-SAVING, CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA, CONVERSION OF COMPUTER PROGRAMS AND DATA, OTHER THAN PHYSICAL CONVERSION, DEVELOPMENT OF COMPUTER PLATFORMS ELECTRONIC DATA STORAGE, ENERGY AUDITING, ENGINEERING, INFORMATION TECHNOLOGY (IT) CONSULTANCY, INSTALLATION OF COMPUTER SOFTWARE MAINTENANCE OF COMPUTER SOFTWARE, MECHANICAL RESEARCH MONITORING OF COMPUTER SYSTEMS BY REMOTE ACCESS, MONITORING OF COMPUTER SYSTEMS TO DETECT BREAKDOWNS, PLATFORM AS A SERVICE QUALITY CONTROL, RESEARCH AND DEVELOPMENT OF NEW PRODUCTS FOR OTHERS, PROVISION OF SCIENTIFIC INFORMATION, ADVICE AND CONSULTANCY IN RELATION TO CARBON OFFSETTING, SOFTWARE AS A SERVICE, SOFTWARE DEVELOPMENT IN THE FRAMEWORK OF SOFTWARE PUBLISHING, CONDUCTING TECHNICAL PROJECT STUDIES, TECHNOLOGICAL RESEARCH, TECHNOLOGICAL CONSULTANCY.
4237296  17/07/2019
TANSO TECHNOLOGIES PRIVATE LIMITED
8-3-167/K/43/206, Leeladhar Enclave, Kalyan Nagar Phase - 3, RangaReddy, HYDERABAD, Hyderabad, Telangana, India, 500018
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
431 GROUND FLOOR KAKROLA HOUSING COMPLEX NEAR METRO PILLAR NO 794 DWARKA MOD 110078
Proposed to be Used
CHENNAI
computer programming, computer software design, rental of computer software, computer system analysis, computer system design, computer software consultancy, computer technology consultancy, conversion of computer programs and data, other than physical conversion, creating and maintaining websites for others, creating and designing website-based indexes of information for others [information technology services], development of computer platforms, duplication of computer programs, hosting computer sites, information technology [IT] consultancy, providing information on computer technology and programming via a web site, installation of computer software, internet security consultancy, providing search engines for the internet, software as a service [SaaS], technological consultancy,
Finairo

4237636   17/07/2019
INFRASOFT TECHNOLOGIES LTD.
Unit No. 86 & 87, 1st Floor, SDF III Seepz Sez, Andheri (East), Mumbai – 400096.
A Company Registered Under The Indian Companies Act, 1956

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Software Design And Development.
Univius

4237637  17/07/2019
INFRASOFT TECHNOLOGIES LTD.
Unit No. 86 & 87, 1st Floor, SDF III Seepz Sez, Andheri (East), Mumbai – 400096.
A Company Registered Under The Indian Companies Act, 1956

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Software Design And Development.
4237681    17/07/2019
DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY
Site - 3, Meerut Road, Ghaziabad-201003 (U.P.), India
Society
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :03/05/1999
DELHI
COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; SOFTWARE DEVELOPMENT; COMPUTER SYSTEM
ANALYSIS; PROJECT STUDIES; RESEARCH & DEVELOPMENT; CONSULTANCY; SURVEYS; TESTING MATERIAL; WORK
OF ART; WEB BASED SERVICES
“DELHI PUBLIC SCHOOL GHAZIABAD VASUNDHARA An initiative of Delhi Public School Ghaziabad Society”

4237688 17/07/2019
DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY
Site - 3, Meerut Road, Ghaziabad-201003 (U.P.), India
Society
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since: 03/05/1999

DELI

COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; SOFTWARE DEVELOPMENT; COMPUTER SYSTEM ANALYSIS; PROJECT STUDIES; RESEARCH & DEVELOPMENT; CONSULTANCY; SURVEYS; TESTING MATERIAL; WORK OF ART; WEB BASED SERVICES
jiMenu

4237772   17/07/2019

JIWEB TECHNOLOGIES LLP
Jiweb Technologies LLP, C-127, Industrial Area, Phase 8, Sector 72, Mohali, Punjab 160071
Limited Liability Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
No. C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :01/01/2017

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
XPERTRULES
4237983 17/07/2019
XPERTRULES SOLUTIONS PRIVATE LIMITED
MJ Lifestyle Amadeus, Flat No F-523, 6th Floor, Rayasandra, Bangalore, Karnataka-560099
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANAN, INDIA 122002
Proposed to be Used
CHENNAI
Software installation, Software design, Software engineering, Software development, Software research, Software research, Software creation, Software authoring, Information technology consultancy, Information technology consulting, Information technology services, Licensing of technology, Computer technology consultancy, Telecommunications technology consultancy, Business technology software, Information technology support services, Research relating to technology, Information technology [IT] consultancy, Information technology consulting services, Expert opinion relating to technology, Consultancy relating to membrane technology, Information technology [IT] consulting services, Professional consultancy relating to technology, Expert advice relating to technology, Consultancy relating to filtration technology,
4237997  17/07/2019  
GAURAV GOEL  
229 MAHAVEER LAUREL APARTMENTS, MANJUNATH LAYOUT, BTM STAGE 4, BANGALORE SOUTH, BENGALURU, KARNATAKA - 560076  
The Trademark Act of 1999  
Address for service in India/Attorney address:  
VRIJ KISHORE CHOUDHARY  
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079  
Proposed to be Used  
CHENNAI  
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4238294    17/07/2019
SHUBHAM JAIN
18 Shanti vihar, Karkardooma Court, Shanti vihar, East Delhi, Delhi 110092
INDIVIDUAL
Address for service in India/Attorney address:
ASHU BATRA & ASSOCIATES
A-341, DDA Colony, Chowkhandi, Tilak Nagar, New Delhi–110018
Used Since :21/06/2019
DELHI
Architecture, Architecture services, Architectural consultation services, Architectural design services, Interior architectural services, Interior design services, Interior decor design, Space planning [design] of interiors, Interior decorating, Interior and exterior design services.
4238362    17/07/2019
VQUALITY LLP
310-C, #88 BOREWELL ROAD OPPOSITE WHITEFIELD POST OFFICE, WHITEFIELD BANGALORE Bangalore KA 560066 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Industrial research, testing and analysis services, Environmental testing and inspection services, Engineering services.
SOONICORN

4238622    18/07/2019
TRACXN TECHNOLOGIES PRIVATE LIMITED.,
5th Floor, Krimson Square, No: 31/9, Roopena Agrahara, Hosur Main Road, Bangalore - 560 068, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4238670  18/07/2019
STACKFUSION PRIVATE LIMITED
503 Professor Enclave Sector-56 Gurgaon Haryana 122011
Company
Address for service in India/Attorney address:
SARVIK SINGHAI
Office No. B-01, A-1 B, Behind Macdonald's, Sector 16, Noida, Uttarpradesh-201301

Proposed to be Used
DELHI
Computer Programming and Consultancy Services, Software Development, Cloud Computing, rental of web servers, technical research and computer software design as are included in Class 42.
4240144   19/07/2019
M.VINOTH PRIYAN
trading as ;DELTA SOFTWARE TECHNOLOGY
PLOT NO:44 SRI AMBAL NILAYAM EASWARI GARDEN K.K.NAGAR TRICHIRAPALLI-620021 TAMILNADU,INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARS ASSOCITES
15, KOLAPPATTI ROAD, Kavery Nagar, Airport - P.O. Trichy - 620 007
Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4242009  22/07/2019
DATA NOOK SOLUTION PRIVATE LIMITED
Unit No 109-110 SRS Tower, Near Metro Station, Mewla Maharajpur, Maharajpur, G.T. Road, Faridabad, Haryana-121003
Private Limited Company

Address for service in India/Attorney address:
GYANESHWAR
OS-2, II Floor, The Next Door, Sector 76, Faridabad, 121004, Haryana

Proposed to be Used
DELHI
Design and development of computer hardware and software.
Cloud School
4242365    22/07/2019
TATA CLASSEDGE A DIVISION OF TATA INDUSTRIES LIMITED
3RD FLOOR, DATAMATICS BUSINESS SOLUTIONS, PLOT NO A 16-17, PART B CROSS LANE, MIDC, ANDHERI (E),
MUMBAI-400093
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE FOR EDUCATIONAL PURPOSE; COMPUTER
PROGRAMMING SERVICES FOR EDUCATION AND TRAINING; RESEARCH AND DEVELOPMENT OF ADVANCED
LEARNING TECHNOLOGIES AND TEACHING METHODS; HOSTING MULTIMEDIA EDUCATIONAL CONTENT; PROVIDING
TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE FOR DEVELOPING ONLINE EDUCATIONAL MATERIALS;
RENTAL OF COMPUTER SOFTWARE FOR DEVELOPING ONLINE EDUCATIONAL MATERIALS; COMPUTER SERVICES,
NAMELY, CREATING, MAINTAINING, DESIGNING, AND IMPLEMENTING WEBSITES FOR OTHERS IN THE FIELD OF
EDUCATION AND TRAINING, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING
THERETO.
4243138  23/07/2019
M/S. ALLEN CAREER INSTITUTE
SANKALP, CP-6, INDRA VIHAR, KOTA RAJASTHAN-324005
PARTNERSHIP FIRM
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078
Proposed to be Used
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SERVICES IN RELATION TO THE THEORETICAL AND PRACTICAL ASPECTS OF COMPLEX FIELDS OF ACTIVITIES; COMPUTER PROGRAMMERS, COMPUTER AND TECHNOLOGY SERVICES FOR SECURING COMPUTER DATA AND PERSONAL AND FINANCIAL INFORMATION AND FOR THE DETECTION OF UNAUTHORIZED ACCESS TO DATA AND INFORMATION INCLUDED IN CLASS 42
Trade Marks Journal No: 1915,  19/08/2019           Class 42

4243143    23/07/2019
M/S. ALLEN CAREER INSTITUTE
SANKALP, CP-6, INDRA VIHAR, KOTA RAJASTHAN-324005
PARTNERSHIP FIRM
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078
Proposed to be Used
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
SERVICES IN RELATION TO THE THEORETICAL AND PRACTICAL ASPECTS OF COMPLEX FIELDS OF ACTIVITIES;
COMPUTER PROGRAMMERS, COMPUTER AND TECHNOLOGY SERVICES FOR SECURING COMPUTER DATA AND
PERSONAL AND FINANCIAL INFORMATION AND FOR THE DETECTION OF UNAUTHORIZED ACCESS TO DATA AND
INFORMATION INCLUDED IN CLASS 42
Trade Marks Journal No: 1915, 19/08/2019

4243275  23/07/2019
SQUAD CARJASOOS PRIVATE LIMITED
SHOP 18, NEW SATARA CHS, PLB/2B AND A24C, SECTOR 12, KHARGAR, RAIGARH-410210
A PRIVATE LIMITED COMPANY
Used Since :05/05/2018
MUMBAI
WEB HOSTING OF DETAILS OF CAR DEALERS
SIXEL

4245957   25/07/2019

VIDEONETICS TECHNOLOGY PRIVATE LIMITED
Plot-AI/154/1, Action Area -1A, Utility Building (4th Floor), New Town, Kolkata – 700156, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :01/07/2019

KOLKATA
Cloud computing; Design and development of computer software for cloud computing; Mapping services; Software design & development; Updating, Installation & Maintenance of software; Image processing software design; Information technology [IT] consultancy; Outsource service providers in the field of information technology; Providing technical information about computers, computer software and computer networks; Software as a Service (SaaS); Hosting of Computer Sites [Websites]; Providing Search Engines for the Internet; Server Hosting; Quality Control; Surveying.
UVCP

4245963   25/07/2019

VIDEONETICS TECHNOLOGY PRIVATE LIMITED
Plot-AI/154/1, Action Area -1.A, Utility Building (4th Floor), New Town, Kolkata – 700156, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :01/07/2019

KOLKATA
Cloud computing; Design and development of computer software for cloud computing; Mapping services; Software design & development; Updating, Installation & Maintenance of software; Image processing software design; Information technology [IT] consultancy; Outsource service providers in the field of information technology; Providing technical information about computers, computer software and computer networks; Software as a Service (SaaS); Hosting of Computer Sites [Websites]; Providing Search Engines for the Internet; Server Hosting; Quality Control; Surveying.
GoPala

4246595   25/07/2019

TROPICAL ANIMAL GENETICS PRIVATE LIMITED
Unit-409, Emaar Palm Spring Plaza, Golf Course Road Gurugram Gurgaon HR 122002
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MANENDRA SINGH & ASSOCIATES
B-104, DURGA VIHAR, KHANPUR, NEW DELHI 110062

Proposed to be Used
DELHI

Research relating to animal husbandry, genetic testing of laboratory animals for research purposes, Animal semen testing service for research purpose, Biotechnology research for determining the neuronal survival of molecules in animal models. Analysis of the mode of action of chemical combination on animals
YUMMELY
2349678  18/06/2012
WHIRLPOOL PROPERTIES, INC
500 Renaissance Drive, Suite 101, St. Joseph, Michigan 49085, USA
SERVICE PROVIDER
A CORPORATION OF THE STATE OF MICHIGAN
Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013
Used Since :21/04/2012
DELHI
PROVIDING ONLINE DATABASES AND WEBSITES WHERE USERS CAN POST RATINGS, REVIEWS, AND RECOMMENDATIONS FEATURING RECIPES, FOODS, COOKING, WINE, BEVERAGES, DINING, FOOD ALLERGIES IN COOKING AND FOOD FOR ENTERTAINING
SINGINAWA JUNGLE LODGE

2987252  16/06/2015

WILD INDIA RESORTS (KANHA) PRIVATE LIMITED
trading as ;WILD INDIA RESORTS (KANHA) PRIVATE LIMITED
81/2, 4TH FLOOR (LEFT HAND SIDE) ADHCHINI, SRI ARBINDO MARG, NEW DELHI, DELHI - 110017
SERVICE PROVIDER
A PVT. LTD. CO. INCORPORATED UNDER COMPANIES ACT 1956

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :02/03/2005

DELHI

HOTEL, RESORT AND RESTAURANT, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
3027988  10/08/2015
HUNGER PANGS PVT. LTD.
ROOM NO. 32, 381- F, 2ND FLOOR, NAROTTAM WADI, KALBADEVI ROAD, MUMBAI - 400002.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :17/03/2015
MUMBAI
HOTELS AND RESTAURANT INCLUDED IN CLASS 43
3044206  31/08/2015
MANU VERMA
E-1501 NEELPADAM KUNJ, SEC-1 VAISHALI GHASIABAD, U.P
SERVICE PROVIDER
Address for service in India/Ageants address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/04/2015
To be associated with:
3044205
DELHI
PROVIDING TEA SERVING SERVICE, PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, FOOD OUTLETS, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES INCLUDED IN CLASS 43.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3044205.
3077347  12/10/2015
MR. CHETAN ANAND
trading as ; AZURE INTERNATIONAL
WW- 69, Ground Floor, Malibu Towne, Sohna Road, Gurgaon 122018
Service Provider
Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
B-256 TOP FLOOR PALAM EXten. NEAR RAMPHAL CHOWK, SEC-7 DWARKA NEW DELHI 110077
Used Since : 01/08/2015
DELHI
RESTAURANTS, HOTEL, BAR, LODGING, BOARDING, INDOOR AND OUT DOOR CATERING, FOOD CATERING SERVICES, SNACK BARS, TAKE AWAY FOOD OUTLETS, CAFES, CAFETERIAS, ICE CREAM PARLOUR, BEER BAR AND PUBS, SNACK BARS, CANTEENS; BEING INCLUDED IN CLASS 43
3086823  28/10/2015
EARTHCON CONSTRUCTIONS PVT. LTD
T-70, DDA FLATS, SECTOR -7, JASOLA VIHAR, NEW DELHI-110025, INDIA.
SERVICE PROVIDERS
Address for service in India/Attorney address:
DIWAN ADVOCATES
CHAMBER-303, PATIALA HOUSE COURT, NEW DELHI-1
Used Since :02/03/2012
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION CLASS- 43
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
KINGSVILLE RESORTS PVT. LTD.
V.P.O. BHANOHAR, FEROZEPUR ROAD, LUDHIANA -141102 (PUNJAB).
SERVICE PROVIDERS
Address for service in India/Agents address:
IMPEX TRADE MARK CO.
B-V/332, BENJAMIN ROAD, NEAR DIVISION NO.3, LUDHIANA.
Used Since : 03/04/2008
DELHI
PROVIDING OF FOOD AND DRINKS AND TEMPORARY ACCOMMODATION FOR MARRIAGE AND OTHER FUNCTIONS
3114526   03/12/2015
SEVEN STARS RESTAURANTS PVT. LTD.
A-307, ANSAL CHAMBERS-I, 3, BIKAJI CAMA PLACE, NEW DELHI 110066
SERVICE PROVIDER
Used Since :27/11/2015
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK (IN RESPECT OF RUNNING THE RESTAURANT)
3127823  16/12/2015
KEKIN JETHALAL DEDHIA
1003, INDER TOWER, 10TH FLOOR, GOKHALE ROAD, OPP. ZANDU, DADAR (WEST), MUMBAI-400025
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :21/07/2015
MUMBAI
RESTAURANT AND HOTELS INCLUDED IN CLASS 43
3148737 01/01/2016
HAMLET DEALCOM PVT. LTD.
trading as; HAMLET DEALCOM PVT. LTD.
K-927 AASHIANA COLONY LUCKNOW 226012
SERVICES
A COMPANY INCORPORATED AND EXISTING UNDER COMPANIES ACT 2013
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, IST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since : 16/04/2014
DELHI
PROVIDING OF FOODS AND DRINKS, RESTAURANT, FAST FOODS AND CATERING SERVICES, HOTELS AND
TEMPORARY ACCOMMODATION PROVIDING OF FOODS AND DRINK, MEDICAL, PROVIDING OF FOOD AND DRINK,
PROCURING LOADING, ROOM SERVICE, HOTELS AND BOARDING HOUSES, and FIRM HOUSE SERVICES AND
GENERATOR RENTAL SERVICES INCLUDED IN CLASS-43.
Central perk 09 @ hudson
3181281   09/02/2016
ISHAAN ARORA
B-1, MODEL TOWN-II, DELHI-110009
SERVICE PROVIDERS
AN INDIAN PROPRIETORSHIP FIRM

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.A, DELHI - 110 009.

Proposed to be Used
DELHI
Hotels, Resorts, Services for providing food and drink, temporary accommodation, restaurants, restaurants (self services), bars, snack bars, lounge services, hotels, cafes, cafeterias, canteen, catering, takeaway outlets, banquet hall, food courts, ice cream parlour, hospitality services included in Class 43.
3204033  08/03/2016
LALIT KUMAR GUPTA
trading as ;SWEET PALACE
SHOP NO. 2, COMMUNITY CENTRE, PVR ANUPAM COMPLEX, SAKET, NEW DELHI-110017.
SERVICE PROVIDER
Address for service in India/Agents address:
D-MARK REGISTRATION CO.
4675/21, ANSARI ROAD, DARYA GANJ, NEW DELHI - 110 002.
Used Since :01/04/2011
DELHI
RESTAURANTS, SERVICES FOR PROVIDING FOOD, SWEET, & DRINK
Trade mark shall be used as a whole with no exclusive right on the words SWEET PALACE.
3220564  28/03/2016
M/S.GOOD EATS HOSPITALITY SERVICES LLP.
trading as ;M/s.Good Eats Hospitality Services LLP.
House No-12,Sagar Society,Dona Paulo,Goa-403004.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :03/06/2014
MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
ARABIAN HOSPITALITY PRIVATE LIMITED
5, Zamrudpur, Kailash Colony Extension, New Delhi - 110048.
Manufacturers, Merchants and Service Providers
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :05/01/2016
To be associated with:
3100233
DELHI
Services for providing food and drink; temporary accommodation; quick service restaurants; bar services, cafés, catering, snack-bars, tourist homes, canteens, hotel reservations, hotels
3224185  31/03/2016
UNO IQUBAL
trading as ;UNO IQUBAL
106, 35/2, LANGFORT ROAD CROSS, SHANTINAGAR,BANGLORE, (MUTHU DS) 560025
Restaurants
SINGLE

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2016

DELHI
Services for providing food and drink; temporary accommodation
3224495    01/04/2016
METROLINE TOWNSHIPS PRIVATE LIMITED
PLOT NO.1, LOCAL SHOPPING CENTRE, SHARDA NIKETAN, PITAMPURA, NEW DELHI-110034.
SERVICE PROVIDER
Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034
Proposed to be Used
DELHI
FOOD COURT AND RESTAURANT SERVICES.
3225372  01/04/2016
SH. Pawan Madaan
trading as : GRAND STAR RESORT
BACKSIDE STERLING RESORTS, THAKUKR COLONY, PAKHOWAL ROAD, LUDHIANA-143022 (PUNJAB)
SERVICE PROVIDER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 11/11/2011
DELHI
MOTELS, BANQUET HALLS, MARRIAGE, PALACE, ENTERTAINMENT PARK, PROVIDING OF FOOD, DRINKS AND
TEMPORARY ACCOMMODATION, RESTAURANTS (INCLUDING SELF SERVICE AND FAST FOOD RESTAURANTS), CAFE"
SHOPS, FAST FOOD JUNCTIONS, ICE CREAM PARLOURS INCLUDED IN CLASS 43.
AMRIK SINGH.
trading as; PIZZA ITALIAN WOOD OVEN.
NEAR CITY HOSPITAL, KMV MAIN ROAD, JALANDHAR, PUNJAB, INDIA.
SERVICES
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/2012
DELHI
Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.

This is condition of registration that no exclusive right to use the word Pizza and Italian..

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
KABABSHAH
3233768  12/04/2016
AMIT BAGGA
1 PUSA ROAD, NEW DELHI 110005
SERVICE PROVIDER
An Indian Individual

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
Pubs and Restaurants,Cafes,Bakery Services,Services for providing food and drink, Hotel,temporary accommodation included in Class 43.
Madras Coffee House

3237710  19/04/2016
VEL CHAKRA COFFEE PRIVATE LIMITED
trading as ;VEL CHAKRA COFFEE PRIVATE LIMITED
16/31 GROUND FLOOR, KANDAPPA CHETTY STREET, KOTHWAL BAZZAR, PARRYS CORNER CHENNAI.
SERVICE PROVIDER
A COMPANY REGISTERED UNDER COMPANIES ACT, 2013

Address for service in India/Attorney address:
K.S. SARAVANAN, ADVOCATE
OLD NO.14, NEW NO. 36, MAHATMA GANDHI ROAD, SHASTRI NAGAR, CHENNAI-600014.
Used Since :23/01/2010

To be associated with:
2080038
CHENNAI
HOTELS, RESTAURANT, CATERING, SNACK BARS, SELF SERVICES RESTAURANT AND RESORT

The mark should be used as a whole.
3265172  20/05/2016
KRISHNA MURARI
trading as ;Shree Krishna Murari
344/46, Damodar Bhavan, Grd Floor, Kalbadevi Road, Mumbai - 400002, Maharashtra
SERVICE PROVIDER
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/04/2015
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, CAFÉ SERVICES, CAFETERIA SERVICES, CANTEEN SERVICES, FOOD AND DRINK CATERING, HOTEL SERVICES, RESTAURANT SERVICES, SELF-SERVICE RESTAURANT SERVICES, SNACK-BAR SERVICES
IN USE
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
3290207  21/06/2016
M/S. FILLER MULTI PRODUCTS PVT. LTD.
trading as ;M/S. FILLER MULTI PRODUCTS PVT. LTD.
D-171 A, STREET NO:-7C, BHAJANPURA, DELHI-110053
SERVICE PROVIDER
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :22/04/2010

DELI
Restaurant & Hotel Services, Services for providing food and drink; temporary accommodation.
This is condition of registration that no exclusive right to use the word Fresh..
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
3290604   21/06/2016

PANKAJ SHARMA
trading as ;Yog Jagriti
179, Harmilap Nagar, Baltana, Zirakpur, Mohali.
Merchant
A Single Firm

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :12/06/2016

DELHI
Services for providing food and drink; cafés, cafeterias, catering of food and drink, restaurants, snack-bars; temporary accommodation.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3295018    27/06/2016
MR. GORAV RATHEE
B-1/1171, VASANT KUNJ, NEW DELHI-110070
SERVICE PROVIDER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADAPUR, DELHI - 110033
Used Since : 10/06/2016
DELHI
RESTAURANT, FOOD TRUCK
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
ANdAZ DEN

3341500   22/08/2016
HYATT INTERNATIONAL CORPORATION
150 North Riverside Plaza, 14th Floor, Chicago, Illinois 60606 U.S.A
SERVICE PROVIDER
A corporation organized and existing under the laws of State of Delaware, United States of America

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :01/04/2016

DELHI
"SERVICES FOR PROVIDING OF FOOD, DRINK, HOTEL AND RESTAURANT SERVICES"
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3002425,2866761,2476230..
3343961    23/08/2016
THE HOSTELLER HOSPITALITY PVT. LTD.
E-18, Nakoda Pipe Ind., Ambaji Ind. Area, Aburoad, Rajasthan - 307026
Service Providers
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/12/2014
AHMEDABAD
Hotel, restaurant and catering services, Preparation of food and beverages.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3345415  24/08/2016
PAWAN KUMAR CHOPRA, VINAY KUMAR, INDER KUMAR, ASHOK KUMAR, DEEPANKAR CHOPRA, AMIT CHOPRA, JEETANDER KUMAR & LALIT KUMAR
M-65, GREATER KAILASH MARKET-1, NEW DELHI-110048
service provider
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1971
DELHI
services for providing food and drink; temporary accommodation including hotels, restaurants, guest house, banquet halls, bars, self services restaurants and catering services
trade Marks Journal No: 1915, 19/08/2019 Class 43

3364289 19/09/2016
KEDAR TRIPURIRAY UPADHYAY
trading as; ORCHID
14, Vishwarekha Society, Near Bus Stop, Jivraj Park, Ahmedabad-380051, Gujarat

Address for service in India/Attorney address:
AMRISH GANDHI
504, SHIVALIK ABAISE, OPP. SHELL PETROL PUMP, PRAHALAD NAGAR, SATELLITE, AHMEDABAD - 380015 - GUJARAT

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING PACKAGED DRINKING WATER BOTTLES AND JARS.
subject to restriction of the services in the state of GUJARAT only.
3419581  25/11/2016
M/S. SHREE JEE FOODS
SHRI ROHIT JINDAL
SMT. SHILPY JINDAL
Block C, Main C Road, Sardarpura, Near Mahaveer Complex, Jodhpur, Rajasthan State, India
Manufacturers & Merchants

Address for service in India/Attorney address:
HEMANT KHATRI
11, NIMBEDA HOUSE MANDORE ROAD PAOTA, JODHPUR (RAJASTHAN) - 342 010.
Used Since :23/05/2016

AHMEDABAD
Services for providing food and drink; Temporary accommodation

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..

Services restricted in the state of Rajasthan only..
MR. SUMIT RAMESH BHALERAO, MR. AMOL RAJARAM CHIPPA & MR. OMKAR TRIMBAK MALI
trading as; Anonymous Cafe Bar
17/1, Tejaswini Society, D.P. Road, Aundh, Pune-411007.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since: 27/08/2013
MUMBAI
PROVIDING FOOD, DRINKS
3474257    04/02/2017
YASH ASHOK MEHTA 
trading as ;Mehtas Thikana
Atrum, Union Heights, Behind Lal Bhai Stadium, Near Rahul Raj, Surat 395007 (Gujarat)
Service Provider
Proprietor Ship Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR ,GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD , SURAT-2
Proposed to be Used
AHMEDABAD
Restaurant, Hotel, Self Service Café, Food Catering, Snacks Bar, Fast Food Restaurant, Cafeterias, Ice Cream Parlor
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word “ MEHTA” subject to restriction of the services in the state of GUJARAT only.
3475747   06/02/2017
F3 CORPORATE HOSPITALITY SERVICES PRIVATE LIMITED
trading as ;F3 Corporate Hospitality Services Private Limited
B-503, 5th Floor, B Wing, Paradise Arcade, Tilak Nagar Bharat CHS, Chembur, Mumbai - 400089, State of Maharashtra, India.
SERVICE PROVIDERS
A REGISTERED COMPANY UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.
Used Since :21/08/2015

MUMBAI
In respect of providing of foods and drinks, temporary accommodation; restaurants, self service restaurants, fast food restaurant, hotels, motels, snack bars, take away food outlets, food catering and banquet services, cafeterias and ice cream parlours, catering SVC, pub, canteens, food court and hospitality services.
3526761  15/04/2017
HARPREET SINGH AHLUWALIA
FLAT NO 401, 4TH FLR, ROSE, PLOT NO -10 , SEC-06,KHARGHAR , RAIGAD- 410 210
Individual
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
To be associated with:
3526760
MUMBAI
Services for providing food and drink; temporary accommodation
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3526760 and 2738993..
DYNV GROUP OF COMPANIES AND EDUCATION
KASEGAON, TAL – WALWA, DIST – SANGLI
DYNV GROUP OF COMPANIES AND EDUCATION

Address for service in India/Agents address:
NIKHL UMAKANT NARVEKAR
M3C/606, Shivsneh CHS, Mhada Colony, Pratiksha Nagar, Sion, Mumbai-400022.

Proposed to be Used
MUMBAI
SERVICES PROVIDING DRINK AND FOOD ESPECIALLY CHICKEN BIRYANI, RESTAURANT, HOTEL INCLUDING IN CLASS 43
3665767 30/10/2017
JAYRAM PRASAD GUPTA
S/O: BANDHU PRASAD GUPTA, OPP GATE NO-03, ASHOK NAGAR, DORANDA, RANCHI, JHARKHAND 834002
INDIVIDUAL
Address for service in India/Attorney address:
KANIIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
KOLKATA
Restaurant services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “PURE VEG”..
3678602   15/11/2017
N.VENKATESAN
OLD NO.53/9, NEW NO.51, SOUNDHARYA COLONY, 7TH AVENUE, ANNA NAGAR WEST EXTENSION, CHENNAI-600101.
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since :23/03/2012

CHENNAI
CATERING SERVICES; OUTSIDE CATERING SERVICES; PROVIDING OF FOOD AND DRINK.

Transliteration : NAMMA VEETTU KALYANAM
3692500  01/12/2017
Mr. P.K. Shefi, Trading as M/s. Shefi’s Dakshen Pure Vegetarian Restaurant,  
No. 9/46, Honey Dew Apartments, Kilpauk Garden, 2nd Street, Kilpauk, Chennai - 600 010.  
Sole Proprietary Firm

Address for service in India/Agents address:  
D. RAJAKUMAR  
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used  
CHENNAI  
Providing Food and Drinks to Rail Travelling Public.  
To be associated with Application No: 2636456.  
The mark should be used as a whole.
OCHRE AND BLACK PRIVATE LIMITED
Plot No R 847/1/1, TTC Ind. Area, MIDC, Rabale, Navi Mumbai, India – 400701
SERVICE PROVIDER
A Company registered under the Indian Companies Act, 1956.

Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used
MUMBAI
In respect of services such as providing of foods and drinks, catering and hotel services, temporary accommodation; hospitality services including reservation services for travelers’ accommodation, particularly through travel agencies or brokers.
3718242  03/01/2018

V. SUGAPRIYA
D-402, Shriram Sai Shreyas Apartment, P And T Nagar, Saravanampatti, Coimbatore - 641035, Tamil Nadu
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Hotels, restaurants, Outside catering services, Services for providing food and drink.
BOWL OF HYDERABAD

3721231  08/01/2018

ANIL KUMAR BELLURI
Plot No.100, Road No.2/B, Sai Ram Nagar Colony, Champapet, Karmanghat, Hyderabad-500 079, Telangana State, India
Single Firm

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India

Used Since :23/11/2017

CHENNAI
Providing Food & Drink; Hotels, Restaurants & Snack Bars; Cafeterias, Canteens; Catering Services; Tourist Homes; Resorts; Accommodation Bureaux(Hotels); Rental of Temporary Accommodation; Boarding Homes; Retirement Homes; Holiday Camp Services(Lodging); being services in Class 43

subject to no exclusive right over the word HYDERABAD.
ANIL KUMAR BELLURI
Plot No.100, Road No.2/B, Sai Ram Nagar Colony, Champapet, Karmanghat, Hyderabad-500 079, Telangana State, India
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :23/11/2017
CHENNAI
Providing Food & Drink; Hotels, Restaurants & Snack Bars; Cafeterias, Canteens; Catering Services; Tourist Homes; Resorts; Accommodation Bureaux(Hotels), Rental of Temporary Accommodation; Boarding Homes; Retirement Homes; Holiday Camp Services(Lodging); being services in Class 43
subject to no exclusive right over the alphabet B.
KNIGHT BITE

DOOR No. 23-6-431/18, FLAT No. 401, EAST END APARTMENTS, BOLAR ROAD, MANGALORE - 575 001, KARNATAKA STATE, INDIA

Partnership Firm

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Used Since : 21/11/2017

CHENNAI

Services for providing food and drink; temporary accommodation
PAI TIFFIN'S PRIVATE LIMITED
“Saraswathi”, D. No. 8-3-188, Second Floor, Old G.T. Road, Kudroli, Mangaluru, Karnataka - 575003

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant services.

The mark should be used as a whole.
3774448  09/03/2018
LALIT CATERERS
110/877, MOTILAL NAGAR 1, GOREGAON (WEST), MUMBAI-400062, MAHARASHTRA-INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA
Used Since :14/12/2012
MUMBAI
PROVIDING OF FOOD AND DRINKS; CATERING SERVICES
RAJAKUMARI SHOPPING MALL LLP
trading as : RAJAKUMARI SHOPPING MALL LLP
AMC 11/1556, CITY PLAZA, NEAR PVT. BUS STAND, ATTINGAL -695 101, KERALA, INDIA
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP
Used Since : 21/03/2012
CHENNAI
PROVISION OF FOOD AND DRINK CATERING
No exclusive right over the descriptive matters appearing in the label.
3791673    29/03/2018
MR. BAPURAO SANTOSH PATIL TRADING AS HOTEL AADITYA
N. 34/S – 2/15/01, Swami Vivekanand Nagar, Rane Nagar, CIDCO, Nashik - 422009
Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :21/01/2008

MUMBAI
PROVIDING FOOD & DRINKS, CATERING SERVICES
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
3795235   03/04/2018
MR. VERNER DA COSTA FRIAS
MONTE CRISTO APARTMENTS, LA CITADEL COLONY, DONA PAULA, GOA - 403 004, INDIA
SOLE APPLICANT
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since :01/05/2011
MUMBAI
PROVIDING FOOD & DRINK RESTAURANT SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO:.1672066.
3797093  05/04/2018
MANOJ GOWDA
No 53, Thathanur Village, Anugondanahalli Hobli, Hoskote Taluk, Bangalore - 560067
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2018

CHENNAI
Snack bar and canteen services, Restaurant Services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3801956  10/04/2018
MRS. RASHMI KEWAL PAWANI
B – 01, Amber Yog, IV CHS, Near Laxman Resha Bldg, Ayre Road, Dombivli East, Mumbai - 421201.
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Providing Food And Drink, Hotel And Restaurant Services And All Kind Of Hospitality Services.
Series trade mark u/s 15 of Trade Marks Act, 1999

3803999    12/04/2018
JBDD HOSPITALITY LLP
60, Clare Road Opp. Petrol Pump, Byculla, Mumbai-400 008.
Limited Liability Partnership

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Services for providing of food and drink, temporary accommodation, restaurants, hotels, cafes, cafeterias, canteens, snacks-bar, self-service restaurants, motels, bar services, and food and drink catering.
TADOBA VANYAVILLAS RESORT AND SPA

3817316   26/04/2018
ROYALEBLUE RESORTS INDIA PRIVATE LIMITED
255/4 SHRI GANESH CHAMBERS WHC ROAD LAXMI NAGAR SQUARE NAGPUR
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
RADHIKA VIVEK KHEMUKA
201, SAI REGENCY, VEER CHAKRA COLONY, KATOL ROAD, NAGPUR-440013

Proposed to be Used
MUMBAI

to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation. Reservation services for travellers’ accommodation, particularly through travel agencies or brokers. Boarding for animals.
3836372   18/05/2018
MR. AVINASH BALASUBRAMANIAN
A 303 FLORENTINE, HIRANANDANI GARDENS, CENTRAL AVENUE, POWAI, MUMBAI–400076, MAHARASHTRA, INDIA.
An Individual and Citizen of India (A Natural Person)
Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Services for providing food and drink; food and drink catering; motel services; hotel services; hotel reservations;
restaurant services; café services; cafeteria services; canteen services; self-service restaurant services; snack-bar
services; bar services; take-away food and drink services; udon and soba restaurant services; washoku restaurant
services.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3838571   21/05/2018

SUMAN DHAM  
trading as ;THE PUNJABI RASOI  
NO. 6, 3RD FLOOR, 80FT ROAD, HMT LAYOUT, NEAR R.T.NAGAR POLICE STATION, R.T.NAGAR, BANGALORE - 560032, KARNATAKA.  
SERVICE PROVIDER  
PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
INDIA LAW PRACTICE  
4TH FLOOR,JP SQAURE,NO.190,SANKEY ROAD,SADASHIVANAGAR,BANGALORE-560080.  
Used Since :05/08/2002  
CHENNAI  
SERVICES FOR PROVIDING FOOD AND DRINK
3861030  15/06/2018
ESHANT KUMAR JHAMNANI
BLOCK NO. 40, SHIVANAND NAGAR, WRS COLONEY, KHAMTARAI, RAIPUR, 492008,
INDIAN NATIONAL
Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used
MUMBAI
Food and drink catering, Restaurants, Restaurant services, Providing food and drink for guests in restaurants, Providing of food and drink via a mobile truck, Providing food and drink catering services for exhibition facilities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MOMO.
COKSA

3880281  06/07/2018
GANGA PRASAD YADAV TRADING AS M/S. COKSA CAFE AND JUICE BAR
64/4 INCOME TAX COLONY, NANDA NAGAR, INDORE, MADHYA PRADESH - 452011
INDIVIDUAL
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016, M.P.
Used Since : 09/07/2015
To be associated with:
3805000
MUMBAI
Cafe and restaurant services; Services for providing food and drink included in class 43
3889422  17/07/2018
M/S POOJA FOODS
SHOP NO. 4/1, SWAMI VIVEKANAND ROAD, OPPOSITE SUNDER NAGAR, LILIYA NAGAR, MALAD (WEST), MUMBAI – 400 064
PARTNERSHIP REGISTERED
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092
Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINKS
3892333  19/07/2018
M/S. BLUE BERRY FOODS
G-8, SATGURU PARINAY, PLOT NO. 54, SCHEME NO. 54, PU-3, A.B. ROAD, INDORE (M.P.)
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Services for providing food and drink, catering services and bar services

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Madhya Pradesh only.
THE SZECHUAN SHACK
3894008  21/07/2018
BHOJRAJ LADHARAM NASHA
D WARD 1/4, GANESH KRUPA APPARTMENT, FLAT NO 8, 9 J.N. ROAD NEAR SAI CHOWK PIMPRI, PUNE - 411017
INDIVIDUAL
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).
Used Since : 18/07/2018
MUMBAI
Restaurant Services for providing food and drink; temporary accommodation and all other items included in this class

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3899604  27/07/2018
INDIRA ANIL BHARTIYA
MAIN LINE, GANDHI SQUARE, YAVATMAL-445001
INDIVIDUAL
Address for service in India/Agents address:
AMBER DURGESH KESHWANI
1401, NEW NANDANVAN, LAYOUT, NEAR JL COLLEGE OF ENGINEERING, NAGPUR-440009

Proposed to be Used
Mumbai
CAFE, CAFETERIAS, LOUNGES AND RESTAURANT
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
CHIN CHIN CHU

3900027  27/07/2018
RED BRICK RESTAURANT
701, Kamal Kunj, Opp. Kaifee Aazmi Park, JVPD Scheme, Juhu, Mumbai - 400049, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation, hotel, restaurant, catering services
THE ELEVEN KITCHEN

3903204    31/07/2018
MOHAMED HUSAIN ALLARAKHA MEMON
123-Zakaria Masjid Street, 3rd Floor, Room No-301, Baiful Amano Building, Mumbai - 400009, Maharashtra
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
MUMBAI CALLING

3903205  31/07/2018

POOJA T ASTHANA (INDIAN NATIONAL, PROPRIETOR), TRADING AS MUMBAI CALLING FOODS AND BEVERAGES

B-25, Eastern Business District Neptune Mall, L.B.S. Marg, Bhandup (W), Mumbai - 400078, Maharashtra

Proprietorship Concern

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (MUMBAI)

201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Providing food and drink, hotel restaurant, catering services
M/S. BRILLIANT HOTELS PVT. LTD.
PLOT NO. 5, SCHEME NO. 78, PAS-II, INDORE (M.P.)-452010
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Services for providing food and drink and hotels

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3911798  09/08/2018
LUCIFEROUS VENTURES PRIVATE LIMITED
Shop No- 3/4/5/, Manmohan Bhavan, T H Kataria Marg, Mahim - (W), Mumbai - 400016, Maharashtra
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
K-HOTEL
3912397  09/08/2018
DONGCHEOL SHIN
NO.33, ROYAL PROVINCE VILLA, NEAR BELLAL, CHERAVA, PALASAMUDRAM, MANDAL GORANTLA, DIST-
ANANTAPURAMU, ANDHRA PRADESH-515241
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
SINGHANIA & CO.
204-A MITTAL TOWERS, 6, MG ROAD, BANGALORE 560 001

Proposed to be Used
CHENNAI
SERVICE FOR PROVIDING FOOD AND DRINK FOR CONSUMPTION AND TEMPORARY ACCOMMODATION.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO ANDHRA AND TELANGANA.
3915606  13/08/2018
MR. FARHANA,
#5/12, Suburam Street, Mathichiym, Anna Bus Stand, Madurai -625 020.
Service Provider
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.
Proposed to be Used
CHENNAI
Services for providing food and drink and Resturant & Catering Services
subject to no exclusive right over the descriptive matter.
3923414  22/08/2018

HARSHALA YOGESH TAMBOLI (INDIAN NATIONAL, PROPRIETOR), TRADING AS HASH KITCHEN
Salvi Residency, Shop No- 02, Lokmanya Nagar, Behind Orion Mall, Panvel - 410206, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Services for providing food and drink; temporary accommodation

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3923467  22/08/2018
EMERALD HEIGHTS ACADEMY AND REALTY PVT. LTD.
Emerald School Campus, Opposite Akashwani, AB Road, Rau, Dist., Indore - 453331, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Temporary accommodation, hostels
3923526  22/08/2018

J. INFANT RAJ TRADING AS CRAZY KEBABZ
NO.9/C, KOVAIPUDUR PIRIVU, WATER BOARD ROAD, SUGUNAPURAM (WEST), COIMBATORE - 641 008, COIMBATORE DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Hotel services, Restaurant services, Self-service restaurants and Fast-food restaurant services.
The mark should be used as a whole and Subject to restrict the area to South India only.
3926731   27/08/2018
PRAKASH POPATRAO SHETE
trading as ;MATKAA TANDOORI TEA
SONAI, TAL, NEWASA, DIST.A.NAGAR-414105
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
PROVIDING FOOD, DRINKS AND TEMPORARY ACCOMODATION
DESHI KATTA

3927759    27/08/2018

MS HARSHADA YOGESH JAGTAP
B 1 / 104, ANTRIKSH SOCIETY, PIMPRI CHINCHWAD, PUNE – 411 018
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION
SYED SARFARAZ ALI
Maharaja Hotel, Opp. Mehbus Masjid, Gulbarga - 585101
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune – 411 046

Used Since: 01/01/1989

CHENNAI
Restaurant services.
Proposed to be Used

MUMBAI

MANAGEMENT OF TOURIST RESORTS, HOTEL MANAGEMENT, HOTELS, CATERING SERVICES FOR MEALS AND BEVERAGES, MANAGEMENT OF TEMPORARY ACCOMMODATION, SERVICES PROVIDED BY INDIVIDUALS OR FIRMS INVOLVED IN PREPARING FOODS OR BEVERAGES FOR CONSUMING THEM, CAFÉ'S, CAFETERIAS, RESTAURANTS, SNACK-BARS SERVICES OF PROVISION OF ACCOMMODATION AND MEALS IN HOTELS OR HOMES OR ANY OTHER INSTITUTIONS THAT PROVIDE TEMPORARY ACCOMMODATION, ACCOMMODATION RESERVATION SERVICES FOR PASSENGERS, PARTICULARLY BY USING TRAVEL AGENTS AND ALL OTHER SERVICES COVERED UNDER INTERNATIONAL CLASS 43.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.3814452.
CHINMAYA
3939952  09/09/2018
CENTRAL CHINMAYA MISSION TRUST (CCMT)
Sandeepany Sadhanalaya, Saki Vihar Road, Powai, Mumbai - 400 072, State of Maharashtra, India.
A Charitable Trust Registered Under Bombay Public Trust Act, 1950

Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used
MUMBAI
In respect of services such as providing of foods and drinks, catering and hotel services, temporary accommodation; hospitality services including reservation services for travelers' accommodation, particularly through travel agencies or brokers.
CHINTUS KITCHEN

3941296  11/09/2018

MANISHA S NAGARE (INDIAN NATIONAL, PROPRIETOR), TRADING AS CHINTU'S KITCHEN

Opposite Mulund Police Station, N. S. Road, Mulund (W), Mumbai - 400080, Maharashtra

A Proprietorship Concern

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (MUMBAI)

201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :07/03/2016

MUMBAI

Hotel, restaurant, catering services, providing of food and drinks
3942443  11/09/2018

OCCASION’S – PERSONAL CHEF
Plot No. 1 & 2, Kh. No. 264 & 264 A, Civil Lines, Nagpur – 440001.
A Registered Partnership Firm

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Providing of Food & Drinks, Restaurants, Restaurant Chains, Food Preparation & Catering Services Including in Class 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE..
Trade Marks Journal No: 1915, 19/08/2019 Class 43

3954287 24/09/2018
GHAI HOTELS AND INVESTMENTS COMPANY PRIVATE LIMITED
10-A RAJKUTIR 3RD ROAD KHAR WEST MUMBAI 400052 INDIA
A Private Limited Company registered under Companies Act 2013
Address for service in India/Agents address:
NEHHA SAHIL SHAH
Used Since: 03/07/2017
MUMBAI
PROVIDING OF FOOD AND DRINK, RESTAURANT AND CAFE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.H EXCEPT AS SUBSTANTIALLY SHOWN ON LABEL.
MANDEEP SINGH KHURANA
Shop No. 4, Laxmi Niwas Appartment, Near NIT Garden, Trimurti Nagar Nagpur – 440022
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Providing of Food & Drinks.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3955083  25/09/2018
SURENDRA MADHUKAR JOSHI
SHOP NO.2, 101-102, SARTHAK BUILDING, URSEKARWADI, RAM NAGAR, NEAR MADHUBAN TALKIES, DOMBIVALI (E) 421202
INDIVIDUAL
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202
Used Since :03/06/2018
MUMBAI
PROVIDING FOOD & DRINKS, ACCOMODATION, CONFERENCE & BANQUET HALLS
3955186  25/09/2018
ARUN HANIF KHAN
B-101/102, GAURAV C APARTMENTS, HOLY CROSS ROAD, I.C.COLONY, BORIVALI WEST, MUMBAI 400103
Single Firm
Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINKS, CAFES, CANTEENS, CAFETERIAS, SNACK BARS, FAST FOOD RESTAURANTS,
COFFEE SHOP, CHAI SHOP, FOOD OUTLETS, ICE CREAM PARLOUR SERVICES.
No exclusive right on the descriptive words CHAI SAMOSA POINT.
3956180   26/09/2018
SRINIVAS KONA
A-102, ROAD NO-70, JOURNALIST COLONY JUBILEE HILLS, HYDERABAD - 500033, TELANGANA, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINKS
3959229   28/09/2018
SHILPA VIVEK SATAO
C/103, GURU SAI CHARAN CHS, MHATAMA PHULE ROAD, DOMBIVLI WEST
Individual
Address for service in India/Agents address:
LALITH TUKARAM KOTIAN
D-2, ARUN NIVAS, OLD DOMBIVLI, SHASTRI NAGAR, DOMBIVLI WEST-421202, THANE
Proposed to be Used
MUMBAI
FOOD RESTAURANT
3959693  29/09/2018
SURJITH S V
# 22, Ground Floor, 15th Cross 5th Main, Srinidhi Layout, Near Maruti School, J P Nagar 8th Phase, Bangalore - 560078
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Services for providing food and drink.
AASHIYAANAA HOSPITALITY

3967081  08/10/2018

AASHIYAANAA HOSPITALITY LLP
Bungalow No- 39/40, Sector C-2, Gold Valley, Tungarli, Lonavla - 400401, Maharashtra
A Limited Liability Partnership registered under the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :11/09/2017

MUMBAI

Services for providing food and drink; temporary accommodation
3974750  16/10/2018
MANDEEP MARBLES & STONES PVT LTD
24/2-B, G.S.T. Road, Moolakarai, Madurai -625004
Private Limited Company

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT
SUBJECT TO Restricting the area of use to the state of TAMILNADU ONLY.
Sonam’s Kitchen

3975650  16/10/2018
SUNIL SAWALDAS WADHWANI
Near Bk. No. 1061, Ayodhya Nagar, Opp: Pharmacy College , O.T. Section. Ulhasnagar Thane Mh 421003.
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Providing Food And Drink, Temporary Accommodation, Hotel And Restaurant Services And All Kind Of Hospitality Services.
3975779  17/10/2018
S. ARUNKUMAR TRADING AS CANDY RESTAURANT
NO.3/277, D1 MAIN ROAD, KEELAVALADI, PUDHUROAD, LALGUDI, TRICHY - 621 218, TRICHY DIST, TAMILNADU.
PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
RESTAURANT SERVICES, COFFEE SHOP SERVICES AND CATERING SERVICES.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
ROHIT HARSUKHLAL MISTRY
SHOP NO.15 TO 18, OM SATYAM NIWAS CHSL, SHIMPOLI ROAD, NEAR SALUTE HOTEL, BORIVALI WEST, MUMBAI 400 092
AN INDIVIDUAL

Address for service in India/Agents address:
LEENA AJIT PURANDARE
73/B, Flat No. 34, 3rd Floor, Vrindavan Society, Thane (W) - 400 601.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
SHREEJEE ENTERPRISE
24 & 60 LINK PLAZA COMMERCIAL COMPLEX, LINK ROAD EXTENSION, OSHIWARA, MUMBAI - 400102,
MAHARASHTRA, INDIA
REGISTERED PARTNERSHIP
Address for service in India/Agents address:
MAKHija & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
RESTAURANT SERVICES; PROVIDING FOOD & DRINK.
3992917  05/11/2018
ZOLOSTAYS PROPERTY SOLUTIONS PRIVATE LIMITED
1st Floor, A Wing, #93/A, 4th B Cross, 5th Block, Industrial Area, Koramangala, Bangalore - 560095, Karnataka
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
NRV ASSOCIATES
15, 15/1, Sri Maruthi Nagar, Saravanampatti, Coimbatore - 641035
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant Services.
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS BURGER SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
4003017  20/11/2018
MALAXMI GROUP PRIVATE LIMITED
Malaxmi Courtyard, Survey No. 157, Khajaguda Village, Chitrapuri Colony Post, Hyderabad – 500104, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Temporary Accommodation, Hotel & Motel Services; Resort Lodging Services; Holiday Camp Services [Lodging]; Providing Banquet And Social Function Facilities For Special Occasions; Restaurants Featuring Home Delivery; Food Preparation; Takeaway Food Services; Food Preparation Services; Fast-Food Restaurant Services; Providing Food And Drink Catering Services For Fair And Exhibition Facilities, Retail Establishments; Events, Concerts, Conventions.

Subject to the mark is allowed as whole and no exclusive rights to the word INDIA separately except substantially as shown in the form of representation..
Trade Marks Journal No: 1915, 19/08/2019  Class 43

4006144  23/11/2018
HIRALAL MANDAL
#980/3, Near Coffee Board, Mariyanna Palya, Dasarahalia, Bangalore H.A, Farm Karnataka - 560024
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Catering services, Services for providing food and drink.
4008063    26/11/2018
BAKASURA HOTELS PRIVATE LIMITED
1-6-9/C, RADHIKA LANE ECIL, DR. AS RAO NAGAR, SECUNDERABAD, Hyderabad, TS- 500062
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since: 10/11/2017

CHENNAI
HOTEL SERVICES.

subject to the mark should be use as a whole within the state of Andhra pradesh and Telangana.
4010384   28/11/2018

P NASHEEL IRFAN
7/4, Vepery High Road, Periamet, Chennai, Tamil Nadu- 600003
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since : 25/07/2016

CHENNAI
Hotel and restaurant services.
SHIKHA THAPA TRADING AS MEDHANSH ENTERPRISES
#30, 1st Main Road, Tata Silk Farm, Basavanagudi, Bangalore - 560004
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Restaurant Services.

Subject to restriction within Karnataka.
4058025 16/01/2019
VADAKEKOLAYATH POYYAKADAVATH MOHAMED ISMAIL
SURAF MANZIL PADNE, NEAR KOTTAYAMTHAR JUMA MASJID, KASARGOD, KERALA-671312.
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used

CHENNAI
COFFEE SHOPS, CAFE, HOTELS, RESTAURANTS, CATERING SERVICES.
4058772  16/01/2019  
RAJAN PRATAP SINGH  
103, KSHITIJ PALACE APPARTMENT, 3/1 OLD PALASIA, INDORE (M.P.) - 452001  
AN INDIAN NATIONAL SOLE APPLICANT  

Address for service in India/Agents address:  
RAMESH CHANDRA BAGDI & ASSOC.  
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.  

Proposed to be Used  
MUMBAI  
RESTAURENT, CAFE, TAKE AWAY FOOD, HOTEL, PROVIDING SERVICES FOR FOOD AND DRINK INCLUDED IN CLASS 43.
4059259 17/01/2019
SHOUKATH ALI MUNDENKATTIL
MUNDE KATTIL HOUSE, NELLISSRI, VATTAMKULAM, SUGAPURAM,
Individual
Address for service in India/Attorney address:
RAFEEQE HUSSAIN AK
BizKiosk Consulting Inc., #7/450, Beech's Building, Ernahimavu, Pannicode, Kozhikode 673602, Kerala Mob. 9037441000
Proposed to be Used
CHENNAI
RESTAURANT, HOTEL, COFFEE SHOP, SERVICES OF PROVIDING FOOD, DRINKS AND ACCOMMODATION
4060053  18/01/2019
FORTUNE DEVELOPERS
6th Lane, Shraddha Sankul, Nehru Road, Jaysingpur-416101. Dist- Kolhapur,
A Registered Partnership Firm

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Used Since :01/04/2015

MUMBAI

Providing Food And Drinks, Temporary Accommodation. Cafes, Cafeterias, Restaurants, Self Service Restaurants, Fast
Food Restaurants, Hotels, Resorts, Snack Bars, Take Away Food Outlets, Food Catering And Banquet Services, Home
Delivery Services And Ice Cream Parlors.
4067223  25/01/2019
ISHAN SHARMA
501 Goinka Colony Laxman Ganj Khurja
Individual Firm
Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank,Sant Nagar Burari, Delhi-110084
Proposed to be Used
DELHI
Restaurant Services
MR. TUKARAM VAMAN HARMALKAR
H.No. 160/3, Lobo Vaddo, Parra, North Goa, Bardez, Goa - 403510
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Restaurant services
4143719  10/04/2019
GLITTERS ENTERTAINMENT (OPC) PRIVATE LTD.
217, SPARK PLAZA, HOTEL LAAL BAAG INN BUILDING, OPP. AIRTEL OFFICE, TELIBANDHA RAIPUR (C.G.) 492001
EVENT MANAGEMENT AND ARTIST PROVIDER COMPANY
Body Incorporate

Proposed to be Used

MUMBAI
Rental of furniture; Rental of carpets; Rental of cutlery; Rental of crockery; Rental of glassware; Rental of tableware;
Rental of catering equipment; Rental of bar equipment; Rental of floor coverings; Rental of furnishings
CONQUEST REALTY PRIVATE LIMITED
M-177, GREATER KAILASH-II, NEW DELHI-110048
Service Providers
Private Company
Address for service in India/Agents address:
MOHIT SINGHAL
I-29, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059
Proposed to be Used
DELHI
Hire of temporary office space, Rental of meeting and conference rooms, Providing conference rooms, Provision of event facilities and temporary office and meeting facilities
Club One Class

4160967   29/04/2019
A-ONE CATERING SERVICES LLP
C/o Uflex Ltd., A-108, Sector-4, Noida, Gautam Budh Nagar, Uttar Pradesh- 201301
Limited Liability Partnership created under Indian laws

Address for service in India/Attorney address:
SEWAK & ASSOCIATES
B-61, Second Floor, SFS, Triveni Apartments, Sheikh Sarai - 1, New Delhi - 110017
Used Since :11/07/2016
DELHI

Restaurant, café and bar services; catering services; hospitality services.
4161072   29/04/2019
NITHESH NANU RAVINDRAN
RELESH R VILLA, CHANGANKULANGARA, VAVVAKAVU. P.O, KOLLAM-690528
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Proposed to be Used
CHENNAI
PROVIDING TEMPORARY ACCOMMODATION AS PART OF HOSPITALITY PACKAGES, HOSPITALITY SERVICES ACCOMMODATION, CORPORATE HOSPITALITY PROVISION OF FOOD AND DRINK, CATERING SERVICES FOR HOSPITALITY SUITES, BAR.
J MAROON
4170157  08/05/2019

MANISH MAKHAIK
VILLAGE AND P.O. KANDYALI, TEHSIL KUMARSAIN, DISTT. SHIMLA HIMACHAL PRADESH, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI

PROVIDING SERVICES FOR FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTELS, MOTELS, RESORTS,
RESTAURANT, BAR BANQUETING, CATERING, HOTEL RESERVATION, PROVISION OF FACILITIES FOR HOLDING
FUNCTIONS, MEETINGS, CONFERENCES, CONVENTIONS AND EXHIBITIONS INCLUDED IN CLASS 43.
4172798 10/05/2019
DEVISRI SARKAR
169/8, NANDANA VILLA, 1ST MAIN, 6TH CROSS, ASHA TOWNSHIP, BILESHIVALE, BANGALORE- 560077.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VIDYUT BEDEKAR
# 13/2, 2ND MAIN, JAYAMAHAL EXTN., BENGALURU - 560 046.
Used Since :01/11/2016
CHENNAI
TEMPORARY ACCOMMODATION.
Trade Marks Journal No: 1915, 19/08/2019 Class 43

4185430 23/05/2019

CHINA LODGING HOLDINGS (HK) LIMITED
ROOM1502, 15/F, JAVA, COMMERCIAL CENTER, NO.128 JAVA ROAD, NORTH POINT, HONG KONG
A company incorporated and existing under the laws of Hong Kong

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI

Accommodation bureaux [hotels, boarding houses]; Rental of temporary accommodation; Temporary accommodation reservations; Motels; Rental of meeting rooms; Tourist homes; Retirement homes; Day-nurseries [crèches]; Boarding for animals; Rental of chairs, tables, table linen, glassware.
ULTIMATE FOOD AND BEVERAGES
H 106, SECTOR 63, NOIDA - 201301
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since :25/05/2019

RESTAURANTS, Restaurant services, Providing restaurant services, Fast food restaurants, Self-service restaurants, Restaurant and bar services, Take-out restaurant services, Providing food and drink for guests in restaurants, Serving food and drink in restaurants and bars, Cafés, Café services, Cafeterias, Cafeteria services and related services covered in class 43.
4204244  12/06/2019
GOOD FLIPPIN FOODS PRIVATE LIMITED
Flat No.B-901, Gulmohar Apartments, Ceaser Road, Amboli, Andheri West, Mumbai City, Maharashtra - 400058
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services.
Trade Marks Journal No: 1915, 19/08/2019  Class 43

4204253  12/06/2019
GPS PRODUCTION HOUSE
V.S.I Charwada, ManjariBudruk, Manjari Farm, Pune, 412307
Partnership firm

Address for service in India/Attorney address:
SHUKLA ABHAY KUMAR KANHIYALAL
D-5-14, Ganga Heights, Pingle Vasti, Mundhwa Road, Pune-411036

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
BHOOKHA SHER

4206846  14/06/2019
THE BLUEBIRD GROUP
SHOP NO. 239 VILLAGE HAZIPUR SECTOR 104 NOIDA GAUTAM BUDH NAGAR UTTAR PRADESH
HOTEL & RESTURANT SERVICES
PARTNERSHIP FIRM

Proposed to be Used
DELHI
RESTURANT AND HOTEL SERVICES
Instanap

4210322  18/06/2019

MOHAMED ASATHGAN SHAJAHAN
3-80/3-68, Nochivayal, Achunthanvayal PO, Ramanathapuram, TamilNadu – 623501

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 21/09/2018

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Mumbai Ladv Samart

4210942 19/06/2019
Kamlakar Maruti Rakshe
Shop No. 1 and 2, Habib Terrace, Dr. B. A. Road, Lalbaug, Mumbai-400 012
Used Since: 14/04/1992

To be associated with:
1912483

Mumbai
Services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation, reservation services for travellers accommodation, particularly through travel agencies or brokers; provision of food and drink, food and drink catering, restaurant information services, fast food restaurants, carry-out restaurants, providing reviews of restaurants, provision of information relating to restaurants, catering services, restaurant services for the provision of fast food
4211092    19/06/2019
WEDDINGLINE EVENTS & HOSPITALITY PRIVATE LIMITED
Shed No. 8, Okhla Industrial Estate, Phase - 4, New Delhi - 110020
Body Incorporate

Address for service in India/Attorney address:
TITUS & CO.,
R-77A, GREATER KAILASH-I NEW DELHI 110048

Proposed to be Used
DELHI

Making arrangements towards providing food and drink and temporary accommodation through other agencies, brokers and service providers; promoting tourism for social functions and other purposes; planning and promoting locations as destinations for social functions and other purposes
4211638    20/06/2019
RANGIN RAJ. C
Sreerupa, Chandranagar, Palakkad District, Kerala - 678007
individual

Address for service in India/Attorney address:
LALITH B NAIR
C-204, SKY AVENUE, PLOT NO. 17, SECTOR-34, KAMOTHE, NAVI-MUMBAI 410209

Proposed to be Used
CHENNAI
RENTAL OF TEMPORARY ACCOMMODATION AND MEETING ROOMS; RESORTS AND LODGING SERVICES; BOARDING HOUSES; RESERVATIONS (TEMPORARY ACCOMMODATION); TOURIST HOMES; PROVIDING FOOD AND DRINK; HOTELS, RESTAURANTS, CANTEENS, MOTELS, SNACK-BARS; RESTAURANTS FEATURING SELF-SERVICE AND HOME DELIVERY; CATERING SERVICES; BAR SERVICES; CAFES AND CAFETERIAS; ICE CREAM PARLORS
RAGHAVENDRA
S/O: ANANTH MURTHY, 24/1 KADAGI THIRUMALAPURA CROSS BANGALORE FRESH MUSHROOMS KODAGI
THIRUMALAPURA, HESARAGHATTA GRASS FARM, HESARAGHATTA LAKE, BANGALORE NORTH, BANGALORE
KARNATAKA 560089

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4212166    20/06/2019
MALHOTRA KITCHEN POINT
A-38, Mansrover Park, Shahdara, North East Delhi, Delhi, 110032
PROPRIETORSHIP
Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD, KOLKATA -700099
Proposed to be Used
DELHI
Restaurant services, Tourist restaurants, Hotel restaurant services, Providing restaurant services, Ramen restaurant services, Spanish restaurant services, Japanese restaurant services, Mobile restaurant services, Carry-out restaurants, Fast-food restaurant services, Mobile restaurant services, Self-service restaurants
BEIJING'S SHAOLIN

4212782  21/06/2019

BEIJING'S SHAOLIN
Shop No. 192/193, Galleria, 1st Floor, Hiranandani Gardens, Powai, Mumbai - 400076, Maharashtra

A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
4212807  21/06/2019
NARINDER NARULA
C-82, SECTOR-10, NOIDA, U.P-201301, INDIA.
SERVICE PROVIDERS
Proposed to be Used
DELHI
HOTELS AND RESTAURANTS
SANHOK ALADDIN PVT LTD
NO 70/3, Thamenahalli Village, Dasanapura, Bangalore - 560090
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C–1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :10/01/2019

CHENNAI

Services for providing food and drink; temporary accommodation
Proposed to be Used

DELHI

Children's residential home services, Providing day care services for adults and children, Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4213991    22/06/2019
SALIM KHAJABHAI PATHAN
SHOP NO. 11, DWARKA LORDS, BLDNG A/1, PIMPLE SAUDAGAR, PIMPRI CHINCHWAD- 411027
INDIVIDUAL
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-485301,(M.P.).

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINKS
4214221  22/06/2019
G. AKKESH RAJ
NO:104, 4TH CROSS, JAWAHAR NAGAR, BOOMIANPET-605 004
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/01/2014
To be associated with:
4185333

CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
4214698  24/06/2019
SUHKMANI SANDHU TRADING AS XENIA INDIA
SCO-3, SECTOR-68, V.P.O. KUMBRA, NEAR LAWRENCE LEARNING LOUNGE (SCHOOL), MOHALI-160062 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2014
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Hotel Services, Take-away Food Services,
Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlors.
4214912  24/06/2019
MUHAMMED NAJEEB P P
NAVEENA BUILDING, PALATH (POST), KAKKODI (VIA), CALICUT-673611
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4215606   24/06/2019
MANONMANI T V
6A-506, KALPATARU SERENITY, S.NO-93/2, 95/5, MAHADEVNAGAR, A.M. COLLAGE, SHEWALWADI, MANJARI FARM PUNE-412307
RESTAURANT
SOLE PROPRIETOR
Proposed to be Used
MUMBAI
Restaurant, Catering And Take Away Services
4215843  25/06/2019
SUPRIYA DWIVEDI
H NO. 249, NAKHA NO. 2 VIKAS USA, GORAKHPUR, UTTAR PRADESH-273007
INDIVIDUAL
Address for service in India/Agents address:
RAHUL GOEL.
109, DHARAMSHALA BAZAR, GOEL HATA, GORAKHPUR, UTTAR PRADESH-273001
Proposed to be Used
DELHI
Hotel restaurant services, Take-out restaurant services, Making reservations and bookings for restaurants and meals, Serving food and drink for guests in restaurants, Providing food and drink for guests in restaurants.
STAYBIRD

4216363  25/06/2019

STAYBIRD HOSPITALITY PRIVATE LIMITED
FLAT 601, ICON BLISS, SR. NO 5/2/3, PUNE 411014
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Proposed to be Used
MUMBAI
HOTEL SERVICES, MOTEL SERVICES, PROVISION OF ACCOMMODATION, HOTEL RESERVATION SERVICES;
TEMPORARY ACCOMMODATION SERVICES; BAR SERVICES; CANTEEN, CAFÉ, COFFEE SHOP SERVICES;
RESTAURANT AND SNACK BAR SERVICES; CATERING SERVICES FOR THE PROVISION OF FOOD AND DRINK;
OPERATING HOTELS, MOTELS AND RESORTS; HOSPITALITY SERVICES; PROVISION OF BANQUETING FACILITIES
INCLUDED IN CL 43.
TEA MI TEA (HK) HOLDINGS CO., LIMITED
RM 1901, 19/F, LEE GARDEN ONE, 33 HYSAN AVENUE, CAUSEWAY BAY, HONG KONG
a limited liability company incorporated under the laws Hong Kong

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Cafeteria services; canteen services; restaurant services; snack-bar services; self-service restaurant services; café services; hotel services; udon and soba restaurant services; food and drink catering; accommodation bureau services [hotels, boarding houses].
4216630   25/06/2019
XIABUXIABU CATERING MANAGEMENT (HK) HOLDINGS CO., LIMITED
FLAT/RM 1901 19/F, LEE GARDEN ONE, 33 HYSAN AVENUE CAUSEWAY BAY, HONG KONG
a limited liability company incorporated under the laws HongKong

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
To be associated with:
1979744

DELHI
Cafeteria services; canteen services; restaurant services; snack-bar services; self-service restaurant services; café services; hotel services; udon and soba restaurant services; food and drink catering; accommodation bureau services [hotels, boarding houses].
4216631  25/06/2019
COUCOU (HK) HOLDINGS CO., LIMITED
FLAT/RM 1901 19/F,LEE GARDEN ONE,33 HYSAN AVENUE CAUSEWAY BAY,HONG KONG
a limited liability company incorporated under the laws HongKong

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHUR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Cafeteria services; canteen services; restaurant services; snack-bar services; self-service restaurant services; café services; hotel services; udon and soba restaurant services; food and drink catering; accommodation bureau services [hotels, boarding houses].
4216883  26/06/2019
MR.PRATEEK KANKANE S/O MR.RAJKUMAR KANKANE
A/7,BDA Colony, Tulsi Nagar, Near JP Hospital, Bhopal-462003 (M.P.)
properitorship firm

Address for service in India/Attorney address:
MAHENDRA SHRIVASTAVA
SR ASSOCIATES, CM 62 SHAHPURA BHOAPL-462039

Proposed to be Used
MUMBAI
HOTEL ACCOMMODATION, RESTAURANT, BANQUETS, CONFERENCING, RECREATION CENTRE
YASHMAY
4217074  26/06/2019
NAMRATA SINGH
B-186, Ground Floor, Chitranjan Park, New Delhi-110019
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :13/12/2011
DELHI
Services for providing food and drink; Temporary accommodation
4217199    26/06/2019
MR. KARSHANBHAI BACHUBHAI DODIYA TRADING AS ASHAPURA GARDEN RESTAURANT
OPP. GARIBASHA PIR, RAJKOT HIGHWAY, SIHOR, DIST BHAVNAGAR (GUJARAT) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
HOTEL AND RESTAURANT SERVICES
CAFESTRO

4217235   26/06/2019

KARAN SINGH
H.N-372, SECOND FLOOR, NITI KHAND 3, INDIRAPURAM, GHAZIABAD - 201014.

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4217490   26/06/2019
HUNCH CIRCLE PRIVATE LIMITED
005, GROUND FLOOR, PLOT NO. 09, COPIA CORPORATE SUITES, JASOLA, NEW DELHI-110044, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
SASTTRA LEGAL
BUILDING NO. 8B, JANGPURA-B, MATHURA ROAD, NEW DELHI-110014
Used Since :27/10/2018
DELHI
CAFETARIA
DE NUEVO CLUB LOUNGE

4217738   26/06/2019
DENUEVO HOSPITALITY PRIVATE LIMITED
1st Floor, 637, Mall Road Model Town Jalandhar Punjab 144003
ACTIVE
Address for service in India/Attorney address:
AMIT VINAYAK ADVOCATE
340 Adarsh Nagar Jalandhar
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD & DRINK
DENUEVO HOSPITALITY PRIVATE LIMITED
1st Floor, 637, Mall Road Model Town Jalandhar Punjab 144003
ACTIVE
Address for service in India/Attorney address:
AMIT VINAYAK ADVOCATE
340 Adarsh Nagar Jalandhar
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD & DRINK
Half The Grid
4218555  27/06/2019
ABHISHEK PALLOD
B14, CHAITRANGAN SOCIETY, KANCHAN GALLI, OFF LAW COLLEGE ROAD, PUNE- 411004. MAHARASHTRA.
AN INDIAN NATIONAL
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
To be associated with:
3253834
MUMBAI
RENTAL OF FUNCTION ROOMS FOR BIRTHDAY PARTIES; FOOD AND DRINK CATERING FOR BANQUETS; RENTAL OF MEETING ROOMS; RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS; PROVISION OF FACILITIES FOR CONFERENCES, EXHIBITIONS AND MEETINGS; RESTAURANT SERVICES; BAR SERVICES; PROVISION OF FOOD AND DRINK AS PART OF HOSPITALITY SERVICES; HOTELS, MOTELS, PROVISION OF FOOD AND DRINK, CAFETERIAS, CANTEENS, SELF-SERVICE RESTAURANTS, RESTAURANTS, SNACK-BARS, FOOD AND DRINK CATERING.
ANIL BHAGNANI
701 LEGACY SOC, VASANTA, ALMEIDA PARK, BANDRA WEST, MUMBAI - 400050, MAHARASHTRA, INDIA
SOLE APPLICANT

Proposed to be Used
MUMBAI
RESTAURANT SERVICES.
KWANKO

4219216  28/06/2019
JINENDRA JAIN
1/189, SFS, AGARWAL FARM, MANSAROVAR, JAIPUR-302020 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/06/2019

AHMEDABAD
HOTEL, MOTEL, HOSTEL, RESORTS, RESTAURANTS, CAFES, BAR, DHABA AND CATERING SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
HIRA AMRRIT

4219257  28/06/2019
M/S HIRA FROZEN FOODS
BLOCK NO.-93 SURAT-BARDOLI ROAD VILL-BAMROLI TALUK-BARDOLI DIST-SURAT GUJARAT PIN-394620
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SAURABH SINGH
CAFilings, 538KA/1546, Triveni Nagar II, Lucknow, Uttar Pradesh, India, PIN : 226020

Proposed to be Used
AHMEDABAD
Services for providing food and drink
4219346   28/06/2019
MR. BRAJESH GOSWAMI PROPRIETOR OF CUP PLATE AND CAFE RESTRO
HOTEL SHREEMAA NEAR UNT POOL PATANKER BAZAAR, LASHKAR, GWALIOR
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
Services for providing food and drink;temporary accommodation.
THE KUND SPA & RESORTS

MR. AJAY SINGHAL.

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4219807    28/06/2019
NUTRITHINK PRIVATE LIMITED
7/501, Millenium Park, Hariom Nagar, MULUND (E) Mumbai City MH 400081
Body Incorporate
Address for service in India/Agents address:
GAURAV KULKARNI
N-15, SNEH PARADISE, RAMBAUG COLONY, PAUD ROAD, KOTHRUD, PUNE-411038.

Proposed to be Used
MUMBAI
Services for providing food and drink
4219812  28/06/2019
DENUEVO HOSPITALITY PRIVATE LIMITED
1st Floor, 637, Mall Road Model Town Jalandhar Punjab 144003
ACTIVE
Address for service in India/Attorney address:
AMIT VINAYAK ADVOCATE
340 Adarsh Nagar Jalandhar
Proposed to be Used
DELHI
SERVICES PROVIDING FOR FOOD AND DRINK
PROVIDORE

4219860  28/06/2019
QCND PRIVATE LIMITED
C-357, Third Floor, Defence Colony, New Delhi 110 024, India
a company registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 01/04/2018

DELHI

Services for providing food and drink; buffet services for cocktail lounges; restaurant and bar services; bar and bartending services; canteen services; coffee, tea and juice bar services
Trade Marks Journal No: 1915, 19/08/2019  Class 43

QCND PRIVATE LIMITED
C-357, Third Floor, Defence Colony, New Delhi 110 024, India
da company registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 01/04/2018

DELHI
Services for providing food and drink; buffet services for cocktail lounges; restaurant and bar services; bar and bartending services; canteen services; coffee, tea and juice bar services
M/S. EMBASSY ONE DEVELOPERS PRIVATE LIMITED
No – 8, Bellary Road, Ganganagar, Bengaluru – 560032, Karnataka, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIK PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Hotel Services; Restaurant, Catering, Cafes, Cafeterias, Canteens, Food Stalls, Catering, Food Court, Bar Services, Snack Bar, Accommodation Services, Bar And Cocktail Lounge Services; Resort Lodging Services; Food and drink catering for cocktail parties, Provision Of General Purpose Facilities For Meetings, Conferences And Exhibitions; Provision Of Banquet And Social Function Facilities For Special Occasions; And Reservation Services For Hotel Accommodations.
Trade Marks Journal No: 1915, 19/08/2019

4220368  28/06/2019
PRAVEEN MAKODE, PROPRIETOR, SHREE JAGDISH ENTERPRISES (SJE) PANIPURI
AL-30, Pandit Deendayal Upadhyay Nagar, Sukhliya, Indore (M.P.)
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
CAFE, RESTAURANT, SERVICES FOR PROVIDING FOOD AND DRINK
WHIFF

4220697  29/06/2019

VANITA KAUSHAL
Flat no 2, 601/D, Chichani building, Dr. Ambedkar Road, Matunga East, Mumbai-400019
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Restaurant Services
NADORA

4220937  29/06/2019

THE BEST ENTERPRISES
JEEVAN KUNJ, 6 PATTI, LADNU NAGAUR, RAJASTHAN-341306
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used

AHMEDABAD

RESTAURANT, CAFE, HOSTEL, P.G, GUEST HOUSE.HOTEL AND RESORT SERVICES; HOTELS; RESTAURANTS, BAR
AND COCKTAIL LOUNGE SERVICES; PROVIDING CONFERENCE, EXHIBITION AND MEETING FACILITIES; PROVIDING
BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; CATERING FOR THE PROVISION OF FOOD
AND BEVERAGES.
HOTEL SHAM SUNDER
4221043   29/06/2019
M/S. HOTEL SHAM SUNDER
Plot No. P-17, C- Road, MIDC, Satapur, Nashik 422007 Maharashtra India
Partnership Firm
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :30/12/1980
MUMBAI
Accommodation, Bar services, Cafes, Cafeterias, Canteens, Catering, Hotels, Motels, Rental of chairs, tables, table linen, glassware, Rental of meeting rooms, Restaurants, Self-service restaurants, Snack-bars, Accommodation reservations, Accommodation rental, Service providing foods and drinks.
BAOZI MOMOS

4221579   01/07/2019

TARUN SOTIE
JAIN ROAD, C-3/34-35, BHAGWATI GARDEN EXT. UTTAM NAGAR WEST, DELHI-110059
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Restaurants, Services for providing food and drink; Temporary accommodation
4221990  01/07/2019
KAMARTHI MAHESH KUMAR
S/O KAMARTHI PRAKASH RAO, 29C, GROUND FLOOR, ROAD NO 9, FILM NAGAR, NEAR SAI BABA TEMPLE,
HYDERABAD - 500033
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
ONKARAMMA (SOLE PROPRIETOR OF SANPAS VENTURES)
K.No 34/1, No.35,5 Konappana Agrahara, Keerthana Apartment, Govindhashetty Palya Main Road, Electronic City Phase 2, Bengaluru- 560100, Karnataka
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation under Class 43
4222123 01/07/2019
BACK TO SOURCE (P) LTD.
#174, SECTOR 19-A, CHANDIGARH-160019, INDIA
Body-incorporate including Private Limited company

Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036

Proposed to be Used
DELHI
Services for providing food and drinks, restaurant, hotel, cafe, canteen, catering, snack bar, fast food restaurant
TULBERRY

4222217   01/07/2019
PRITINDER SINGH SIDHU
HOUSE NO. 1128, SECTOR 33-C, CHANDIGARH-160047
Individual

Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
Catering, food processing, restaurants, fast food, event management and temporary accommodation included in class 43
Proposed to be Used

CHENNAI

Services for providing food and drink; Temporary accommodation
FRESH DOOR

4222549    02/07/2019

KARAN KHARWAL
M/S KARAN & COMPANY, BAY SHOP NO. 54, SECTOR 15-D, CHANDIGARH
PROPRIETORSHIP

Address for service in India/Agents address:
J. J. REGISTRATION SERVICES.
NO. 623, SECTOR 18-B, CHANDIGARH.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT & CAFE
4222600 02/07/2019
FOODFOX HOSPITALITY LLP
FLAT NUM C 501 , 5TH FLOOR , AMBIENCE ISLAND NH-8 GURGAON, GURGAON HR 122001 IN
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since :29/05/2019

DELHI
Restaurants, Restaurant services, Providing restaurant services, Fast food restaurants, Self-service restaurants,
Restaurant and bar services, Take-out restaurant services, Providing food and drink for guests in restaurants, Serving
food and drink in restaurants and bars, Cafés, Café services, Cafeterias, Cafeteria services and related services covered
in class 43
4222710    02/07/2019
MANOJ MENON (INDIAN NATIONAL, PROPRIETOR), TRADING AS DOLLSON FAST FOOD
Dollson Tribal, Museum Road, Chhindwara - 480001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :07/06/1998
To be associated with:
3851046
MUMBAI
Services for providing food and drink; temporary accommodation
ANUP RAJARAM MEJARI
III/703, SARVODAYA GALAXY, BESIDES CENTRAL RAILWAY KOPAR STATION, DOMBIVLI - WEST. PIN - 421202
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Hotel services; Restaurant services; Catering; Restaurants featuring home delivery; Take away food services;
4223024  02/07/2019
NARESH SHUKLA
Ward No. 4, Village Sakoh, Tehsil-Jaisinghpur, Kangra, Himachal Pradesh-176082
individual
Address for service in India/Attorney address:
DIPANSHU CHUGH
6/269, GEETA COLONY, DELHI-110031

Proposed to be Used
DELHI
All Kind of restaurants services including Cafes, Cafeterias, Snack Bars, Resorts, self services restaurant services covered under class 43.
QASA
4223201  02/07/2019
QEES HOTELS AND RESORTS PRIVATE LIMITED
T-19, LOWER GROUND FLOOR, GREEN PARK MAIN, NEW DELHI- 110016
SERVICES
PRIVATE LIMITED
Proposed to be Used
DELHI
HOTEL SERVICES
4223205  02/07/2019
SHERIEF MAULAKKIRIATH
VM MANZIL, GARDER VALAPPIL BELLA VILLAGE HOSDURG KANHANGAD KASARAGOD, KERALA, 671315
SERVICES PROVIDER
SOLE PROPRIETOR
Used Since :01/04/2019
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4223206  02/07/2019
SHERIEF MAULAKKIRIATH
VM MANZIL, GARDER VALAPPIL BELLA VILLAGE HOSDURG KANHANGAD KASARAGOD, KERALA, 671315
SERVICES PROVIDER
SOLE PROPRIETOR
Used Since :01/04/2019
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4223333  02/07/2019
LAZY BEE BEVERAGES PRIVATE LIMITED
149, 4th Cross, Coffee Board Layout. Bangalore, Karnataka-560024
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 14/03/2019
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFÉ SERVICES
4223380 02/07/2019

SALMAN JOWHAR
Emjay & Co, 101 A&B, 1st Floor, Farah Winsford, Infantry Road, Bangalore 560-001
Individual

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
CHENNAI

Services for providing food and drink; temporary accommodation
4223420   02/07/2019
THE ATHENAEUM GREENS HOTEL & RESORT
KENDRADANGAL, PO- SATTORE, PS- PANRUI, DIST- BIRBHUM, PIN- 731236, WEST BENGAL, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APPARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.
Used Since: 23/05/2017
KOLKATA
HOTEL & RESORT, PROVIDING FOOD AND ACCOMODATION.
4224142  03/07/2019

M. SIDDEEQUE SALMAAN FARIS
1 & 2, Visranthi Woods, Kambar Street, New Selva Nagar, Tiruchirapalli, Tamil Nadu – 620001.
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES
4224280   03/07/2019

GAO FEI
No. 401, Unit 3, Building 20, Jixi Railway Dormitory, Huaiyi District, Jinan City, Shandong Province, China
Individual

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
DELHI
café services; restaurant services; canteen services; bar services; boarding house services; accommodation bureau services [hotels, boarding houses]; udon and soba restaurant services
4224428  03/07/2019
KAMLESH MEHTA
H.NO. B-177 VIVEK VIHAR NEAR WATER TANK EAST DELHI
TOURISM
NATURAL
Proposed to be Used
DELHI
Services relating to Holiday Resorts; Holiday Camp; Lodging & Tourist Centers, Hotels, Resorts, Motels, Inns, House
Services relating to Restaurants, Chain of Restaurants, Take Away Outlets
BEBEDIRASOI

4224538 03/07/2019

NARANG VENTURES INDIA
Narang View, 10/A Narangs, ground floor cycle society 1st Gate 1st Building, Rasta Peth Quarter gate Pune 411011.

Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used

MUMBAI

PROVIDING FOOD, DRINKS AND TEMPORARY ACCOMMODATION.
4224952  04/07/2019
MOINUL HAQUE MOLLA
trading as ;M- PLAZA
12-B, N.S. ROAD, KOLKATA - 700 001.
SERVICE
Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
VENUGOPAL NAIR
TC 9/251-1, Krishna Thulasi Palace Gardens, Pippinmoodu, Sasthamangalam, Trivandrum-695010
Proprietor

Address for service in India/Attorney address:
V S BALASUBRAMANI
KBG, CRRA 106, 3RD FLOOR, CHIRAKKULAM ROAD, STATUE, TRIVANDRUM-695001, KERALA STATE

Used Since: 01/01/2013

CHENNAI
Service for providing Food and Drink, Temporary Accommodation
4225264  04/07/2019

ADIL NAWAZ
Mohra House, K K Puram, P O Mogral, Kasargod
Proprietor

Address for service in India/Attorney address:
V S BALASUBRAMANIAM
KBG,CRRA 106,3RD FLOOR,CHIRAKKULAM ROAD,STATUE,TRIVANDRUM-695001,KERALA STATE
Used Since :02/03/2018

CHENNAI
Service for providing food and drink
Bharosa Mega Mart

4225265   04/07/2019

AL KHALEEL
E-51, Kalkaji, New Delhi - 110019
An India company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019

Proposed to be Used
DELHI
Services provided for food and drinks which includes super markets
Chailand
4225626   04/07/2019
ARUNKUMAR
2019, 100ft Road, Indiranagar, Bangalore - 560075
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant Services.
Nawabs Of Nihari
4225767  04/07/2019
MANNAT SINGH
#743 Sector 11 B Chandigarh-160011
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
HEMPTYTAILS
4226272  05/07/2019
ARTI GUSAIN
Flat 274, Samrat Ashoka enclave, plot 6, sector 18 A, Dwarka, New Delhi- 110078
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
RUDRALLIES
4226273  05/07/2019
ARTI GUSAIN
Flat 274, Samrat Ashoka enclave, plot 6, sector 18 A, Dwarka, New Delhi- 110078
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation
Little Dragon

4226619   05/07/2019

ABHISHEK ANAND
A 64,SECTOR 41,NOIDA - 201303
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4226665  05/07/2019
VOILA EXPORTS LLP
Plot no. 67, 3rd Floor (Back Side), Pocket 11B, Sector-23, Rohini, New Delhi-110085
PARTNER
Address for service in India/Agents address:
ABRAHAM JOSEPH PINGLE
BASEMENT 14, CENTER POINT, PANCHAVATI CROSS ROAD, AHMEDABAD-380006.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
CO REGANO
flavor to work

4226900    05/07/2019
CA ON WEB PRIVATE LIMITED
509, LAXMI DEEP BUILDING, LAXMI NAGAR DISTRICT CENTER, NEW DELHI East Delhi DL 110092
Private Limited
Address for service in India/Attorney address:
CS HIMANI SHARMA
H.No. 90-C, Pocket-C, Mayur Vihar Phase-2, Delhi-110091
Used Since :20/04/2016
DELHI
Class 43 includes mainly services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation, Hire of temporary office space
FOODSILO
864/4, PARWALA BLOCK, NEAR SUHASINI FLATS, B/H. MEASUEM PALDI, ELLISH BRIDGE, AHMEDABAD – 380006, GUJARAT – INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION IN CLASS – 43.
4227243  06/07/2019
SHIVCHANDRA SUBBANNA SHETTY
503, B-Wing, Bldg. No. 29, Tilak Nagar, Near Sahakar Cinema, Chembur, Mumbai - 400 089, State of Maharashtra, India.
A Proprietary Firm
Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used
MUMBAI
In respect of providing of foods and drinks, temporary accommodation; restaurants, self service restaurants, fast food restaurant, hotels, motels, snack bars, take away food outlets, food catering and banquet services, cafeterias and ice cream parlours, catering SVC, pub, canteens, food court and hospitality services.
VESU VEG
4227245    06/07/2019
MUKESH KANARAM CHOUdhARY
ASHOKA SOCIETY PLOT 125 THERGAON PUNE 411033
MY TRADEMARK CLASS IS 43
PROPRIETORSHIP
Proposed to be Used
MUMBAI
RESTAURANT, CAFETERIA, AND SERVICES INCLUDED IN CLASS-43
4227276   06/07/2019
PUSHPA NARAIN TRADING AS M/S. ANCIENT INDIAN ENTERPRISES
H-38, DEVSTHALLY, RAMNAGAR ROAD, KASHIPUR, UDHAM SINGH NAGAR, UTTARAKHAND-244713
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4227564    06/07/2019
YUDHISHTER GAKHAR S/O SH. MULAKH RAJ GAKHAR
SRI GANGANAGAR ROAD, NEAR BALMIKI CHOWK, HANUMANGARH- 335512, RAJASTHAN, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

services for providing food and drink temporary accommodation in class 43
NM AUTO PARTS PVT. LTD.
65, INDUSTRIAL ESTATE, ADHARTAL, JABALPUR (M.P.)
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
OH-SOUTHYA

4227983   06/07/2019
PRITHVIRAJ NARAYAN SHETTY, AN INDIAN
D-31, Mamta Apartments, Appasaheb Marathe Marg, Prabhadevi, Mumbai-400 025.
INDIVIDUAL

Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKRSHET MARG, MUMBAI - 400 002.

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation.
D'ZOKS

4228233  08/07/2019

CHHAVI JOSHI

SANWALI ROAD, KISAN COLONY, SIKAR, RAJASTHAN 332001

Individual

Address for service in India/Attorney address:

MONIKA TAPARIA

183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012

Used Since :01/07/2019

AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION, CAFE AND RESTAURANT UNDER CLASS 43
4228240  08/07/2019
G&V GOURMET FOODS
461, NATHUPUR, SIRIS ROAD , OPPOSITE GOVT SCHOOL DLF-3, GURUGRAM
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092
Used Since :10/04/2019
DELHI
Restaurants, Fast food restaurants, Serving food and drink for guests in restaurants, Providing food and drink in restaurants and bars, Services for providing food and drink; Temporary accommodation.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD “Shanghai”
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DIZZ

4228542  08/07/2019

SPECIALITY RESTAURANTS LTD
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
Powerplant

4228543    08/07/2019
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
Proposed to be Used

MUMBAI

PROVIDING OF CATERING SERVICE, RESTAURANT SERVICES, HOTEL SERVICES, CANTEEN SERVICES, CAFE SERVICES, SNACK BAR SERVICES AND TEMPORARY ACCOMMODATION SERVICES.
4228775  08/07/2019
SEHRA’S HOTEL & RESORT PRIVATE LIMITED
B-248, SHIV OFFICERS COLONY, JAGATPURA, JAIPUR- 302017, RAJASTHAN
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Proposed to be Used
AHMEDABAD
HOTEL SERVICES INCLUDED IN CLASS 43.
4228785  08/07/2019
THINK TANK COMMERCIALS
Shop No. B26, Shanti Shopping Centre, Mira Road East, Thane - 401107, Maharashtra, India
Partners
Address for service in India/Attorney address:
S A ASSOCIATES
Proposed to be Used
MUMBAI
Services For Providing Food And Drinks, Temporary Accomodation, Hotel And Lodge Services, Cafe And Coffee Bar, Restaurant Services, Foods And Drinks Take Away Services, Canteen Services, Snack - Bars And Bar Services Included In Class 43.
4228838   08/07/2019
CHILAMAKURU AJESHWARI FOODS PRIVATE LIMITED
6-3-1149/2, B S MAKTHA BEGUMPET, KUNDAN BAGH COLONY HYDERABAD HYDERABAD TG 500016 IN
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
WAFFLE'S BAE ANYDAY

4229084  08/07/2019
RIYAS KAMARUDEEN MOHAMMED
Kadavil Valapil, LARA 65, Indian Powran Road, Aluva, Kerala-683101
Individual

Address for service in India/Attorney address:
SEBA NAGEEB
Mumthaz, Ph road, Kacheripady, Ernakulam - 682018

Proposed to be Used
CHENNAI
Services for providing food and drink; Café Services
4229336  09/07/2019
SAMIR HARESH LAKHANI
PLOT NO.8, 1ST FLOOR, SWASTIK SOCIETY, JVPD NS ROAD NO.1, PARLE WEST, ABOVE THEME PIANO, DIAGONALLY
OPPOSITE TO BHAI DAS, MUMBAI, MAHARASHTRA, INDIA.
INDIAN NATIONAL
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK IN RESTAURANTS, RESTAURANTS, HOTEL, RESTAURANT, CAFÉ-RESTAURANT AND
BAR SERVICES PROVIDING FOOD AND DRINK AS A PART OF HOSPITALITY SERVICES. PROVIDING FOOD, DRINK,
HOTEL SERVICES, HOTEL, MOTEL AND RESORT SERVICES, hotel, restaurant and catering services
M3M INDIA PRIVATE LIMITED
trading as; M3M INDIA PRIVATE LIMITED
UNIT NO. SB/C/5L/OFFICE/008, M3M URBANA, SECTOR-67, GURUGRAM MANESAR URBAN COMPLEX, GURUGRAM (GURGAON) 122102, HARYANA, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4229517   09/07/2019
RAYJADA RAJENDRASINH
C/3, SUKHASHRAY DUPLEX, SUBHANPURA, SAMTA FLATS, VADODARA, GUJARAT - 390023, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/07/2019

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
VINOD VAVILALA
132, Shiv Shakti Industrial Estate, Near Burger King Marol Naka, Andheri East, Mumbai – 400059
Proprietor
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
nangoo
4230083  09/07/2019
NANGOO COFFEE LLP
612 Gera Imperium 1, Patto Centre, Patto Plaza, Panjim, Goa 403001
limited liability partnership
Address for service in India/Agents address:
UNIVERSAL LEGAL ADVOCATES
161/162 MITTAL COURT, A WING, JAMNALAL BAJAJ MARG, NARIMAN POINT, MUMBAI 400021.
Used Since :25/01/2019
MUMBAI
services for providing food and drink; café services; cafeterias; canteen services; restaurant services; food and drink catering;
4230094  09/07/2019
YAGNA AGRO INDUSTRIES PVT. LTD.,
Survey No. 456, 457/1, Purshottam Pura Road, Naika, Kheda – 387550, Gujarat.
Private Limited Company, (A company incorporate under the company Act)

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANT AND CATERING SERVICES
4230211  09/07/2019
MR. NITIN NIVRUTTI DAGADE TRADING AS: HOTEL DHANGARWADA
SR.NO- 177/33B, SHOP NO-10, SANKALP MARKET, PUNE-SASWAD ROAD, NR SHIVANJALI LASSI HOUSE, NEAR VITTHAL PETROL PUMP, BHEKRAI NAGAR, PHURSUNGI, PUNE- 412308, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :05/01/2017
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL & RESTAURANT SERVICES
4230410  09/07/2019
VEDAPUDI NARASIMHAN DEVADOSS
NO.333(OLD NO.208), POONAMALLEE HIGH ROAD, AMAINDAKARAI, CHENNAI-600029
Proprietary firm
Address for service in India/Agents address:
APR ASSOCIATES,
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.

Proposed to be Used
To be associated with:
2829224, 2829227

CHENNAI
Services for providing food and drink; temporary accommodation.
4230478   09/07/2019
GURMEET SINGH
85/5B IT campus, New Pune Mumbai Highway, pune 411033
Sole proprietorship

Address for service in India/Agents address:
GEORGE N. ANTONY ASSOCIATES.
14, "SOHAM COMPLEX" D.P.ROAD, AUNDH, PUNE-411007.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
RAMMEHAR
S/O Lichhman, Budain (110), Jind, Haryana-126115
HOTELS & HOSPITALITY SERVICES
ACTIVE SOLE PROPRIETOR
Proposed to be Used
DELHI
ACCOMODATION SERVICES, HOTELS AND RESTAUNTS
Mr. Biryan

4230679  10/07/2019
SPECIALITY RESTAURANTS LTD
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Services For Providing Food And Drink; Temporary Accommodation; Restaurants; Restaurants (Self Services); Bars; Snack-Bars; Lounge Services; Hotels; Cafes; Cafeterias; Canteens; Caterings; Takeaway Outlets; Banquet Hall; Food Courts
HEALTHIFYME WELLNESS PRIVATE LIMITED
30, 80 Feet Road, HAL 3rd Stage, Indiranagar Bengaluru Bangalore KA 560075 IN

HealthifyMe

4230689  10/07/2019

To carry on business of providing food preparation and catering services.
4230716    10/07/2019
PARAG SALOT
136, RAGHULEELA MALL, 2ND FLOOR, POISAR, KANDIVALI WEST, MUMBAI – 400067, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI
RESTAURANTS, CAFÉ, HOTEL RESTAURANT SERVICES, RESTAURANT SERVICES FOR THE PROVISION OF FAST
FOOD, HOTEL CATERING SERVICES, TAKEAWAY FOOD SERVICES, FAST- FOOD RESTAURANT SERVICES, FOOD AND
DRINK CATERING, PROVIDING FOOD AND BEVERAGES
EMPYREAL

4231332  10/07/2019

BARDIYA GROUP LLP
306, GAURAV TOWER 1st, MALVIYA NAGAR, JAIPUR - 302017 (RAJASTHAN)

Limited Liability Partnership (LLP)

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Services for providing food and drink; Temporary accommodation.
4231345 10/07/2019
PRIYANKA GAJANAN SARKALE
SHOP NO. 2/3, RAVI KIRAN HALL, NEAR JAIPUR GARDEN, BIBEVADI, PUNE - 411037, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
TEA ROOMS, TEA HOUSE SERVICES, COFFEE SHOPS, OFFICE CATERING SERVICES FOR THE PROVISION OF COFFEE INCLUDED IN CLASS 43.
4231920  11/07/2019
KIRAN SINGH
KHASRA NO. 152, C/O- POORVANCHAL MEDIA HOUSE, EAST LANE OF ASIAN MODEL SCHOOL, GEETAPURI MARKET,
KHARGAPUR ROAD, GOMTI NAGAR, LUCKNOW, U.P., INDIA, PIN-226010
INDIVIDUAL
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAFTI NAGAR, DELHI-110007
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation, hotel and restaurant
4231921  11/07/2019
HARERAM SINGH
KHASRA NO. 152, C/O- POORVANCHAL MEDIA HOUSE, EAST LANE OF ASIAN MODEL SCHOOL, GEETAPURI MARKET,
KHARGAPUR ROAD, GOMTI NAGAR, LUCKNOW, U.P., INDIA, PIN-226010
INDIVIDUAL
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation, hotel and restaurent
4232013    11/07/2019
MEGA CREAM AND FOOD CENTRE
NO.138 BRICKLIN ROAD, OTTERI, CHENNAI - 600012, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
ICE CREAM PARLOURS
KALAYA
4232713  11/07/2019
SAKSHI SHARMA
216, Shri Ram Nagar, Shahdara, Delhi-110032
INDIVIDUAL
Address for service in India/Attorney address:
BHAWNA PIPLANI
93, INDRA VIHAR, NEAR B.B.M. BUS DEPOT, MUKHERJEE NAGAR, NEW DELHI-110009
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
Wanderers Nest

4232884  12/07/2019

VIKRANT GUPTA
House no. 354, Lane 6, Shakti Nagar, Jammu.
INDIVIDUAL

Address for service in India/Attorney address:

AMIT KUMAR GUPTA
#24, GANPATI HANDLOOM MARKET Opp L K HONDA, GOHANA ROAD PANIPAT-132103

Used Since: 01/05/2019

DELHI

Services for providing food and drink; temporary accommodation.
4232952  12/07/2019
SARTHAK JHINGAN
36 Lehna Singh Market, Malka Ganj
an individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi-110034

Proposed to be Used
DELHI
Restaurant, café, Food & Drink Services
BLoyal

4233018 12/07/2019

DIGITAL BLINC TECHNOLOGIES PRIVATE LIMITED
Mittal Tower A Wing, Ground Floor, Nariman Point, Mumbai City, Maharashtra - 400021

Incorporated

Address for service in India/Attorney address:
VENKATARAGHAVAN
#1/5, Jinka Plaza, 1st Floor, 6th cross, Gandhinagar 560 009

Proposed to be Used
MUMBAI

Reservation services for travelers' accommodation, particularly through travel agencies or brokers, accommodation bureau services [hotels, boarding houses], boarding house booking, hotel services, motel services.
Frycab
4233108  12/07/2019
RAHUL SHARMA
HOUSE NO. 728, WARD NO. 4, TEHSIL ROAD, MORI GATE, HISAR, HARYANA, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK TEMPORARY ACCOMMODATION; RESTAURANTS SELF SERVICE
RESTAURANTS, HOTELS, CATERING, CANTEENS, CAFETERIA CAFES, BAR SERVICES & OTHER ALL INCLUDED IN
CLASS 43.
4233390    12/07/2019
SEJIN VIJAYAN
NAKSHATRA, KAMBURATH, THAZHAM, KAKKODI, KOZHIKODE – 673 611
Individual

Address for service in India/Attorney address:
RAFEEQE HUSSAIN AK
Adv. Ak Rafeeqe Hussain, Hashmi & Associates, #7/750, Beechi's Building, Eranhimavu, Pannicode PO, Mukkam Via, Calicut - 673 602, Kerala, INDIA

Proposed to be Used
CHENNAI
Hotel and restaurants; Services for providing food and drink; temporary accommodations.
Trade Marks Journal No: 1915 , 19/08/2019           Class 43

4233538    12/07/2019
RANDHEER BHARDWAJ
F 101, Crimson Avenue, Maple County 1, Thaltej Shilaj Road, Ahmedabad - 380059, Gujarat
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :12/07/2014

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, HOTELS, RESTAURANTS
4233954    13/07/2019
MR. ARUNESH MISHRA TRADING AS A2Y CALORIES
58 G-2, M.P. Nagar, Zone-2, Bhopal- 462 001(Madhya Pradesh)
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhun Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :22/11/2018

MUMBAI
Providing Food & Drink
NEW GOLE HATTI

4234012    13/07/2019
MANISH SUDAN S/O CHUNNI LAL
2979/4 STREET NO 11, RANJEET NAGAR, NEAR SHIV CHOWK ,NEW DELHI-CENTRAL DELHI, DELHI -110008
INDIVIDUAL

Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
DELHI

SERVICES FOR PROVIDING FOOD AND DRINK .TEMPORARY ACCOMMODATION COVERED UNDER CLASS 43
4234092  13/07/2019
UMANG TEWARI
R-584, NEW RAJINDER NAGAR, NEW DELHI-110060
Proprietor of Trademark

Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used
To be associated with:
3864064
DELHI
Services for providing food, drink and temporary accommodation.
4234146  13/07/2019
AIMBRIDGE HOSPITALITY SERVICES PRIVATE LIMITED
PLOT NO.148,M.L.E,BHARAT MOTOR CHOWK OPP. IDCO TOWER 2000 BHUBANESWAR Cuttack odisha 7510010
HOSPITALITY SERVICE
HOSPITALITY SERVICES
Proposed to be Used
KOLKATA
Hospitality services
4234288  13/07/2019
HARESH CHANDERLAL BHATIA, TRADING AS: ADHYA HOSPITALITY
A WING, VISHAL MATHURA APARTMENT, OPP: SANDEEP HOTEL, BHOIRWADI, KALYAN WEST - 421301.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
SERVICES OF PROVIDING OF FOOD AND DRINKS, TEMPORARY ACCOMMODATION, INCLUDING SERVICES RELATING TO HOTELS, MOTELS, RESTAURANTS, BARS, PUBS, OUTDOOR CATERING SERVICES, SELF SERVICE RESTAURANT AND SNACKS BARS, LOUNGE SERVICES, HOOKAH BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, RESTAURANTS FEATURING HOME DELIVERY, TAKE-OUT RESTAURANT SERVICES, HOTEL AND HOTEL RESERVATION, INCLUDED IN CLASS 43.
4234407    13/07/2019
MAYUR JAGJIVANDAS MEHTA
MANGALDAS ROAD, BRAHMA PARADISE, ROW HOUSE NO C/5, HAVELI PUNE-411001
INDIVIDUAL

Proposed to be Used
To be associated with:

2990353

MUMBAI

Cafes, cafe services, Self-service cafeteria services, canteens, food and drink catering, hotel reservations, motels, restaurants, self-service restaurants, snack-bars, accommodation bureaux, bar services as per class 43.
B'Live

4234438  13/07/2019
RAJENDRA MOHANLAL AGRAWAL
1342/1343 LANE NO. 5, NEAR SONYA MARUTI TEMPLE, DHULE, MAHARASHTRA
RESTAURANT AND CARRY OUT FOOD SERVICES AND FOOD, BEVERAGES FOR CONSUMPTION ON OR OFF PREMISES INDIVIDUAL

Proposed to be Used
MUMBAI
PROVIDING FOOD & BEVERAGES FOR HUMAN CONSUMPTION THROUGH RESTAURANT EITHER ON OR OFF PREMISES, ALL BEING SERVICES FALLING IN CLASS 43.
4234467  13/07/2019

HOUSE OF BEAUTY PRIVATE LIMITED
Corporate office at 7th Floor, Infinity Tower “A”, DLF Cyber City, DLF Phase-II, Gurgaon-122002, Haryana, India and also at E-10, Gokhale Marg, C-Scheme, Jaipur-302001, Rajasthan, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :05/04/2019

DELHI
Services for providing food and drink; temporary accommodation.
HOUSE OF BEAUTY PRIVATE LIMITED
Corporate office at 7th Floor, Infinity Tower “A”, DLF Cyber City, DLF Phase-II, Gurgaon-122002, Haryana, India and also at E-10, Gokhale Marg, C-Scheme, Jaipur-302001, Rajasthan, India
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :05/04/2019
DELHI
Services for providing food and drink; temporary accommodation.
HOUSE OF BEAUTY PRIVATE LIMITED
Corporate office at 7th Floor, Infinity Tower “A”, DLF Cyber City, DLF Phase-II, Gurgaon-122002, Haryana, India and also at E-10, Gokhale Marg, C-Scheme, Jaipur-302001, Rajasthan, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :05/04/2019

DELHI
Services for providing food and drink; temporary accommodation.
4234476   13/07/2019  
HOUSE OF BEAUTY PRIVATE LIMITED  
Corporate office at 7th Floor, Infinity Tower “A”, DLF Cyber City, DLF Phase-II, Gurgaon-122002, Haryana, India and also at E-10, Gokhale Marg, C-Scheme, Jaipur-302001, Rajasthan, India  
A company incorporated under the Indian Companies Act, 1956.  
Address for service in India/Attorney address:  
SIM & SAN ADVOCATES  
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.  
Used Since :05/04/2019  
DELHI  
Services for providing food and drink; temporary accommodation.
Rajdari Resort

4234546  14/07/2019

DIGVIJAY SINGH
4/50, D4, Tajpur, Orderly Bazar, Varanasi - 221002, Uttar Pradesh
Natural Person

Address for service in India/Attorney address:
KARUNA MADHU SONA
No. C4-307, 3rd Floor, “Provident WelWorth City” Apartments, Marasandra, SH – 9, Doddaballapur Road, Bangalore Rural- 561203, Karnataka

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4235227  15/07/2019
MANOJ MADHAVAN NAIR
KARIKKATHIL VEEDU, KOTTARA, MEEYANNOOR P.O., KOLLAM DIST., PIN-691537 KERALA, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :04/02/2019

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANT, HOTEL, MOTEL, CAFETERIA
4235602  15/07/2019
GORRELA PRATHEEK REDDY
1-11-220/3, HANUMANTH REDDY RESIDENCY, FLAT NO. 401, BRINDAVAN COLONY, BEGUMPET, HYDERABAD - 500016
THE TRADE MARK ACT - 1999
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4235798  16/07/2019
ALLAGADDA LAXMAN NITIN KUMAR
201, BALAJI RESIDENCY, PLOT 64, RADHANAGAR, BANDLAGUDA JAGIR, BEHIND GLENDALE SCHOOL,
RAJENDRANAGAR, K.V, RANGAREDDY, TELANGANA - 500086.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :17/10/2018

CHENNAI
Providing online information relation to hotel reservations, Hotel reservation services, Arranging hotel accommodation,
Providing exhibition facilities in hotels included in class 43.
TAM-BRAHM

4236482   16/07/2019
SID HOSPITALITY PRIVATE LIMITED
117, SUN INDUSTRIAL ESTATE, SUN MILL COMPOUND, LOWER PAREL (WEST), MUMBAI-400013
AN INDIAN CORPORATE
Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SROJ SADAN, S K PATIL LANE, DAFTARI ROAD, MALAD EAST, MUMBAI -97
Proposed to be Used
MUMBAI
Restaurant, Bar, Cafe, Hotel, Motel, Pubs and Catering Services, Services for providing food and drinks, temporary accommodation, ; Restaurants featuring home delivery; Take-out restaurant services; Cafe services
4236754    16/07/2019
PRASHANT VILAS KUMBHAR TRADING AS TALBIDKAR VADEWALE
At Post Talbid, Tal-Karad, Dist- Satara - 415109
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2017
MUMBAI
Providing food and drink.
4236873  16/07/2019
FILLS
ROOM NO. 45/4116B, LIBERTY BUILDING, NEAR OLIVE GARDEN RESTAURANT, NARANGAPURAM, THALASSERY, KANNUR DISTRICT - 670101
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services, Services for providing food and drink; Temporary accommodation
4237083  16/07/2019
MR. SOUMYADEEP MUKHERJEE
435, GOYAL VIHAR, NEAR KHAJRANA TEMPLE, INDORE (M.P.)
Individual

Address for service in India/Attorney address:
ANURADHA AGRAWAL
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation cloud kitchens, dark kitchens
QWIKK11
4237240  17/07/2019
NITIN KAKWANI
107, AVIRAT SILVER RADIANCE SINDHU BHAVAN ROAD, AHMEDABAD GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
SWEETY VINOD AGRAWAL
230, Devnandan Mall, Ellisbridge, Ahmedabad, Gujarat
Proposed to be Used
AHMEDABAD
CAFE SERVICES, CAFETERIA SERVICES, CANTEEN SERVICES, FOOD AND DRINK CATERING, RESTAURANT SERVICES, SELF - SERVICE RESTAURANT SERVICES, HOTEL SERVICES INCLUDED IN CLASS 43.
4237682  17/07/2019
DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY
Site - 3, Meerut Road, Ghaziabad-201003 (U.P.), India
Society
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :03/05/1999
DELHI
SERVICES FOR PROVIDING FOOD & DRINKS, SCHOOL CANTEENS, HOSTEL ACCOMMODATION
“DELHI PUBLIC SCHOOL GHAZIABAD VASUNDHARA An initiative of Delhi Public School Ghaziabad Society”

DELI 4237689 17/07/2019

DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY
Site - 3, Meerut Road, Ghaziabad-201003 (U.P.), India
Society

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :03/05/1999

DELHI

SERVICES FOR PROVIDING FOOD & DRINKS, SCHOOL CANTEENS, HOSTEL ACCOMMODATION
4238094    17/07/2019

MOUSAM SINGH
B-2/368-A, Kakrola Housing Complex, Tara Nagar, South West Delhi, Delhi-110078

Individual

Address for service in India/Attorney address:
ANKITA THAKUR
37, FIRST FLOOR, DEFENCE ENCLAVE, OPPO. PREET VIHAR PETROL PUMP, NEW DELHI-110092

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodations, Cafes, Cafeterias and Restaurant
Shashvi Chemo- X
4238446  18/07/2019
SHASHVI REMEDIES OPC PRIVATE LIMITED
SRI RADHA PARTHASARTHI, A-1801, MAHAAVIR HERITAGE, SECTOR 35G, PLOT NO.3, KHARGHAR, NAVI MUMBAI – 410210
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P
Proposed to be Used
MUMBAI
FOOD PREPARATION; FOOD PREPARATION SERVICES; SERVICES FOR PROVIDING FOOD; TAKEAWAY FOOD SERVICES
4238630 18/07/2019
THE JUICE SHOP
27, SHIV MARG, CIVIL LINES, JAIPUR, RAJASTHAN-302006
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
AHMEDABAD
JUICE BAR, HOTEL AND RESORT SERVICES; HOTELS; RESTAURANTS, BAR AND COCKTAIL LOUNGE SERVICES; PROVIDING CONFERENCE, EXHIBITION AND MEETING FACILITIES; PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; CATERING FOR THE PROVISION OF FOOD AND BEVERAGES.
4238728  18/07/2019
UTCC FOODS LLP
No-472, 17th Main Road, K HB Colony, 5th Block, Koramangala, Bengaluru - 560095, Karnataka.
A Limited Liability Partnership registered under the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI
Restaurant services, providing of food and drinks
SYED OMER MUCKTHAR
No 2, Fathima Street, Puthur, Trichy – 620 017

INDIVIDUAL

Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.

Used Since : 14/04/2018

CHENNAI

Services for providing food and drink; temporary accommodation.
4239351  18/07/2019

S. NEELAVATHI
SRII SURGURU BHAVAN NO.10 & 26, MUNICIPAL COMMERCIAL BUILDING LAWRENCE ROAD, THIRUPAPULIYUR,
CUDDALORE - 607002.
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :25/04/2018

CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of
food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars,
Juice bar services, Cafeterias, Restaurant services, Accommodation services,

Transliteration : SRII SURGURU BHAVAN
SRII SURGURU BHAVAN

4239352  18/07/2019

S. NEELAVATHI

SRII SURGURU BHAVAN NO.10 & 26, MUNICIPAL COMMERCIAL BUILDING LAWRENCE ROAD, THIRUPAPULIYUR, CUDDALORE - 607002.

Single Firm

Address for service in India/Attorney address:

UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since :25/04/2018

CHENNAI

Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services, Accommodation services
4240285  19/07/2019  
GOPALKUMAR MACHHINDARBHAI MALI  
427, ATALJI NAGAR, NR. BRTS BUS STOP, A.K. ROAD, SURAT.  
PROPRIETORSHIP FIRM  
Address for service in India/Attorney address:  
YOGESH V. PARKHIYA & CO.  
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006  
Proposed to be Used  
AHMEDABAD  
Services for providing food and drink, temporary accommodation.  
Transliteration : MACHHUBHAI KHIMAWALA
4240301  19/07/2019
PRAFUL CHANDAWARKAR
D-503, MAESTROS, VAN GOGH BUILDING, OPPOSITE SALUNKE VIHAR, WANOWRIE 40
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since : 08/05/2019

MUMBAI

RESTAURANT SERVICES; BAR SERVICES; PROVISION OF FOOD AND DRINK AS PART OF HOSPITALITY SERVICES;
RENTAL OF FUNCTION ROOMS FOR BIRTHDAY PARTIES; FOOD AND DRINK CATERING FOR BANQUETS; RENTAL OF
MEETING ROOMS; RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS,
SEMINARS AND MEETINGS.
4240571 19/07/2019
SATGURU RESTAURANTS PRIVATE LIMITED
B G 42, DESTINATION CENTER, MAGARPATTA CITY, HADAPSAR, PUNE- 411028.
PRIVATE LIMITED
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

**Proposed to be Used**
MUMBAI
Restaurant services, Bar services.
Pronzzo

4240573  19/07/2019

RAHUL PRATAP BHOSALE
Shreeyash Bungalow, R.K.Nagar, Kolhapur - 416013
Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since : 01/05/2019

MUMBAI
Restaurant services.
TIGER WAY COFFEE

4240982 20/07/2019
ANUGRAH JAIN
202, Achraj Retreat,Nelson Square Nagpur,440013
active

Address for service in India/Attorney address:
PRATIKSHA CHOUBEY
Cotton Martket, Nagpur 440018

Proposed to be Used
MUMBAI

Class 43 includes mainly; café services.
BOXO BURGER

4241716  22/07/2019

PRASHANT KULKARNI TRADING AS: - CHATAR PATAR FOODS PVT.LTD
181- GULAB BAG, DEWAS NAKA, INDORE-452010

No.

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI

Restaurants & Hotel Services for providing food and drink; temporary accommodation.
4242778  22/07/2019
BARNALI MADHAB PANDA
B-86, THIRD FLOOR, GULMOHAR PARK, NEW DELHI 110049
sole proprietorship firm

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation, Advice concerning cooking recipes, Providing information in the nature of recipes for drinks, Providing information in the field of recipes and cooking.
MR. NARAYAN SADANAND JADHAV
5th Floor, Nandan Arcade, Old Mumbai-Agra Highway, Ashok Nagar, Bhiwandi, Thane-421302, Maharashtra, India
Sole Proprietor

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used
MUMBAI

Services relating to food & drinks; temporary accommodations included under class 43.
4245294  24/07/2019
VIKASH GOENKA, PROPRIETOR, VIKASH RICH AND HAPPY
1st Floor, No.20, Jones Street, Mannady, Chennai 600001, India
Proprietor

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
2708486   28/03/2014
MR. BINEESH A PAUL
trading as ; AIR AMBULANCE AVIATION
K4A, NANDA BLOCK, MAHAVEER ENCLAVE, DWARKA SECTOR 1, NEW DELHI-110045
SERVICE PROVIDER
Used Since : 02/12/2009
DELHI
MEDICAL SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE AIR AMBULANCE AVIATION..
2741159  21/05/2014
C.P.SETHUMADHAVAN

trading as ;SUDHARMA LABORATORY
IRFAD BUILDING, OPP. GENERAL HOSPITAL, KOZHIKODE, KERALA - 673 032
SERVICE PROVIDER

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC43/1983, SANTHIPURAM ROAD, COCHIN-682025
Used Since :01/10/2000

CHENNAI

LABORATORY INVESTIGATIONS, MEDICAL DIAGNOSTIC SERVICES, FULL AUTOMATED LAB SERVICES, X-RAY, ECG,
ULTRA SOUND SCAN, CT SCAN, MRI SCAN, BLOOD BANK SERVICE , MEDICAL ASSISTANCE.
2966979    19/05/2015
HARESHBHAI JADAVBHAI SONARIYA
trading as ;M/S.ADVANCE PROFESSIONAL FAMILY SALOON
SHOP NO- 106, SHANKHESHWAR COMPLEX,NR.PARVAT PATIYA,DUMBHAL ,SURAT,GUJARAT - INDIA.
SERVICE PROVIDER
NIL
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :17/06/2008
AHMEDABAD
SERVICES RELATED TO BEAUTY & FAMILY SALOON INCLUDED IN CLASS - 44.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant has no right over the word ADVANCE.
MEDHARBOUR

3076817  13/10/2015
HARBOUR MEDICAL SOLUTIONS PVT. LTD.
A-180, III FLOOR MEERA BAGH DELHI 110087
SERVICE PROVIDER

Address for service in India/Attorney address:
NAKS & PARTNERS
A - 485 B, PALAM VIHAR, GURGAON, HARYANA
Used Since :06/03/2013

To be associated with:
3076815, 3076816, 3076818

DELHI
MEDICAL SERVICES.
3098137  16/11/2015
MALKEET SINGH
B 11/7555, KALYAN NAGAR, BEGU ROAD, SIRSA-125055 (HARYANA).
SERVICE PROVIDERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :01/11/2015
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES ALL IN CLASS 44
HAR DIN FASHION KARO

3154912    11/01/2016
VOONIK TECHNOLOGIES PRIVATE LIMITED
trading as ;VOONIK TECHNOLOGIES PRIVATE LIMITED
N-1, BLOCK, 2ND FLOOR, MANYATA EMBASSY BUSINESS PARK, OUTER RING ROAD, NAGAVARA, BANGALORE-560045
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SAS PARTNERS
INDIRA DEVI COMPLEX, II FLOOR, NO.20, GOPALAKRISHNA STREET, PONDY BAZAR, T. NAGAR, CHENNAI - 600 017.
Proposed to be Used
CHENNAI
SERVICES RENDERING SUCH AS MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR
HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
subject to no exclusive right over the word FASHION.
3209964    14/03/2016
M/S.SHITAL HI-TECH NURSERY.
trading as ;M/s.Shital Hi-Tech Nursery.
Sarswati Road, Railway Gate No-102, Ugaon Niphad, Nashik-422304.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :16/05/2010
MUMBAI
PLANT NURSERY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. HI-TECH..
3235153  15/04/2016
DR.AMIT SURENDRA ROKADE
trading as ;Shanti Health Service.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :05/03/2015
MUMBAI
INDUSTRIAL & HEALTH CARE SERVICES
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
3242996  25/04/2016
ADAA UNISEX HAIR DESIGN STUDIO SKIN CARE CLINIQ'UE & ACADEMY
trading as ;Adaa Unisex Hair Design Studio Skin Care Cliniq'ue & Academy
29, Narayan Nagar, Opp. B. U. Hoshangabad Road, Bhopal - 462 026 (Madhya Pradesh)
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/08/2012
MUMBAI
Hair Salon, Beauty Salon & Spa
3251141  04/05/2016
ANDROS DIAGNOSTICS
Dr. Aditya Jindal
Dr. Sheetal Jindal
trading as ;Andros Diagnostics
# 3050, Sector 20D, Chandigarh
Service Provider
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :03/09/2015
DELHI
Medical Services
3279747 08/06/2016
MRS. TANVI NEHAL SHAH
trading as ;Mrs. Tanvi Nehal Shah
304, SHAKUNTAL FLATS, AMBAVADI, AHMEDABAD-380006, GUJARAT, INDIA
SERVICE PROVIDERS
An Individual
Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD, BODAKDEV, AHMEDABAD - 380054, GUJARAT
Used Since :01/01/1996
AHMEDABAD
Hygienic and Beauty care for human beings or animals; Agriculture, Horticulture and Forestry services, Hairdressing Salons, Hair Implantation, Medical services, Veterinary services.
3302244 06/07/2016
VEENA KAKRIA
trading as ;SANGAM BEAUTY PARLOUR & TRAINING INSTITUTE
# 13, NEW GRAIN MARKET, MULLANPUR, DISTT. LUDHIANA-141101 (PUNJAB)
SERVICES
Address for service in India/Agents address:
IMPEX TRADE MARK CO.
B-V/332, BENJAMIN ROAD, NEAR DIVISION NO.3, LUDHIANA.
Used Since :01/04/1988
DELHI
BEAUTY CARE, HAIR DRESSING, HAIR CUTTING, COSMETICS TREATMENTS, CARE ASSESSMENTS, BEAUTY THERAPY, BEAUTY PARLOUR, BEAUTY SALOONS, PROVISION OF STEAMBATH, TURKISH BATH, SLIMMING CENTRE, HEALTH CLUB, PROVISION OF PROVIDING INFORMATION ON HEALTH, MEDICAL, HAIR TREATMENT, SKIN CLINIC, HYGIENIC AND OPTICAL SERVICE FOR MEN & WOMEN ALL SERVICES FALLING IN CUSS - 44.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.," BEAUTY PARLOUR & TRAINING INSTITUTE" and "MARK TO BE USED AS A WHOLE".

3303436  05/07/2016
KURAKULA SREENIVASA RAO
B101, AMRAPALI EXOTICA APARTMENTS, E8, SECTOR 50, NOIDA, UTTAR PRADESH-201301
Service Provider

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since :11/03/2016

DELHI
Hygiene and Beauty Care services for human beings; Beauty salon services; Beauty therapy; Beauty consultations.
Mark shall be used as a device as represented and filed with no right over the word beauty.
3318831  25/07/2016
ABHISHEK JAIN
House No.174, New Gandhi Nagar, Ghaziabad, (U.P.), Pin – 201001
Providing of Salon, Spa, Gym & beauty care services
The applicant has applied the trade mark in his own name
Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since :01/07/2016
DELHI
Hygienic and Beauty Care Services for human Being, Hair Saloon, Hair Dressing, Care & Treatment, Unisex Saloon,
Beauty Saloon, Skin Treatment, Beauty Parlour Services, Gym, Spa, Massage, Health Club, Advisory & Consultancy for
Hygienic & Beauty Care For Human Beings being included in class 44.
DR. RUKHAYE

3326853  03/08/2016
DR. MICKY ARORA
trading as ;DR. ARORA CLINIC
NEAR SBI, MAJITHA, DISTT. AMRITSAR (PUNJAB)
SERVICE PROVIDER
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :01/10/2009
DELHI
SERVICES PROVIDED FOR MEDICAL PROFESSION.
KAPIL MUNJAL

trading as; TREATMENT TRAVELLER

D-18, BASEMENT, SECTOR-39, NOIDA-201301

SERVICE PROVIDER

Used Since: 01/06/2016

DELHI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; MEDICAL TOURISM SERVICES INCLUDED IN CLASS 44.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., “TREATMENT” and “MARK TO BE USED AS A WHOLE”.

CK BIRLA HEALTH

3352746  01/09/2016
CK BIRLA CORPORATE SERVICES LIMITED
Birla Tower, 8th floor, Barakhamba Road, New Delhi Central, Delhi- 110001
Service Providers
a company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2769295

DELHI
Medical services, diagnostic services, clinical services, support services for healthcare, dental care services, eye care services, heart care services, heart surgery, nephrology, psychiatry, urology, veterinary services, hygienic and beauty care for human beings and animals, cosmetic treatment; agriculture, horticulture and forestry services

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2221091,2221133,2769295.
3516709  29/03/2017
NITIN HARIDAS PATE TRADING AS KUTS N KURLS
G42 A, Ground Floor, Empress Mall, Near Ghandhi Sagar Lack, Nagpur- 440018
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :29/01/2017
MUMBAI
Barber shop services, Spas
Nava Chaithanya Ayurdhama

3643514  25/09/2017

RAMA BHAT NEDLE
8-4/3, Dandakeri Road, Yeyyadi, Mangaluru
Active

Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.

Used Since :10/05/2013

CHENNAI

Medical services, veterinary services, hygienic and beauty care for human beings or animals, agriculture, horticulture and forestry services.
3711271  26/12/2017
IVY SKIN & LASER CLINIC PRIVATE LIMITED
Ramkrishna Complex, Of No. 1, 1st Floor,, Gat No. 1229, Chakan Khed, Nr Bus stop, Chakan - 410501
Private Limited Company
Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.
Used Since :15/06/2015
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings and all other activity included in Class 44.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
3753226   14/02/2018
LAXMIKANT VISHNU PAWAR
Laxminagar, Dharangaon Road, Chal No - 1, Room No - 6, Kopargaon, Tal - Kopargaon, Dist - Ahmednagar, Pin Code - 423601
Individual

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
Pathological laboratory services included in class 44
3754158  15/02/2018
ANGELIE ADLAKHA
#1403 Sobha Mayflower, 96/1 Bellandur Gate, Bellandur, Bangalore-560103
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Nutrition and dietetic consultancy, Providing information in the fields of health and wellness.
3767087  28/02/2018
DR. O.CHANDRAN, PROPRIETOR, OM MURUGA HI-TECH MULTI SPECIALITY HOSPITAL
Door No. 10/4/12A, MalliChettiyar Street, Madurai Road, Usilampatti taluk, Madurai 625532, Tamil Nadu
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
MEDICAL SERVICES
3776175  13/03/2018
KISHORE VERMA (INDIAN NATIONAL, PROPRIETOR), TRADING AS RAY SALON
368, A - Sector, Mahalaxmi Nagar Main Road, Indore - 452010, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Beauty care services

The trade mark is restricted to use the mark in the state of Madhya Pradesh.
SAMPOORN WELLBEING TECHNOLOGIES PRIVATE LIMITED
OM SHANTI BUILDING, GROUND FLOOR, PLOT NO. 4, KALA NAGAR, BANDRA (E), MUMBAI - 400 051
A Private Limited Company registered under Companies Act 2013

Address for service in India/Agents address:
NEHHA SAHIL SHAH

Used Since : 11/04/2012

MUMBAI

Alternative medicine services; Medical Services; Medical Care; medical analysis services relating to treatment of persons; services provided by members of professions such as medical doctors; health center services; health care; medical clinic service; medical assistance; medical advice for individuals with disabilities; opticians’ services; physical therapy; therapy services; vision and eyesight improvement through alternative therapies.
Vision Yoga

3790931   28/03/2018

M/S. VISION YOGA
OM SHANTI BUILDING, GROUND FLOOR, PLOT NO. 4, KALA NAGAR, BANDRA (E), MUMBAI - 400 051
A Registered Partnership Firm

Address for service in India/Agents address:
NEHHA SAHIL SHAH

Used Since :04/06/2013

MUMBAI

Alternative medicine services; Medical Services; Medical Care; medical analysis services relating to treatment of persons; services provided by members of professions such as medical doctors; health center services; health care; medical clinic service; medical assistance; medical advice for individuals with disabilities; opticians' services; physical therapy; therapy services; vision and eyesight improvement through alternative therapies.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
NOVA IVF CLINIC

3794332  02/04/2018
NOVA PULSE IVF CLINIC PRIVATE LIMITED
trading as ;NOVA PULSE IVF CLINIC PRIVATE LIMITED
NO.128, 05TH FLOOR, GOLDEN TOWERS, KODIHALLI, BANGALORE 560017
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
V.N. SHIVA SHANKAR
5TH FLOOR, MOKAMBIKA COMPLEX, 4, LADY DESIKA ROAD, MYLAPORE, CHENNAI 600 004

Proposed to be Used
CHENNAI
MEDICAL SERVICES.
3800672 09/04/2018

DR. SAMBHAV SHAH
304, Doctor Centre, Kemp's Corner, Mumbai 400036
Individual Applicant

Address for service in India/Agents address:
NEHHA SAHIL SHAH

Used Since: 01/01/2017

MUMBAI
Medical, Surgical And Healthcare Related Services
3808280 17/04/2018
DINESH KUMAR TRADING AS ARTI FABULOUS BODY CARE AYURVEDIC MASSAGE & PANCHKARAMA LEARNING SCHOOL
Ashvem Mandrem, Pernem, Goa – 403 512
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :04/11/2013
MUMBAI
MASSAGE, SPA & BEAUTY TREATMENT
AMIT RAMAKANT PATKAR
Building No 4 Flat No 1 Sahakar Nagar Wadala West Mumbai 400031
Trading of goods
Proprietorship
Proposed to be Used
MUMBAI
Medical Services, hygienic and beauty care for human beings or animals, agriculture, horticulture and forestry services.
3858748 14/06/2018

SUSHAMA KUMARI V.
KARUNYA LABORATORIES, CHAKKALAMANNIL BUILDING, NEAR KOTTAKKAL ARYA VYDHASALA,
KOLLAKADAVU (PO), ALAPPUZHA, KERALA STATE
An Indian sole Proprietor

Address for service in India/Agents address:
BABU K.A.
1ST FLOOR, RADHAGOPALAM, NEAR GANAPATHI KOVIL, SANSKRIT COLLEGE ROAD, TRIPUNITHURA, COCHIN-682 301, KERALA

Used Since :20/12/2014

CHENNAI
DIAGNOSTIC LABORATORY SERVICES FOR USE IN TRIVANDRUM, QUILON, ALLEPPEY, PATHANAMTHITTA &
KOTTAYAM DISTRICTS ONLY OF KERALA STATE.

The mark should be used as a whole.
3886103  12/07/2018

PARAMOUNT HEALTHCARE MANAGEMENT PRIVATE LIMITED
401-402 AND 501-502, SUMER PLAZA, 4TH FLOOR, MAROL MAROSHI ROAD, MAROL ANDHERI (EAST), MUMBAI-400059, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since :15/11/2005

MUMBAI

HEALTH CARE SERVICES, HEALTH CARE AND MEDICAL TOURISM SERVICES, NAMELY, ESTABLISHING AND MAINTAINING A HEALTHCARE PROVIDER NETWORK IN OTHER COUNTRIES FOR THE PROVISION OF HEALTHCARE SERVICE; MANAGED HEALTH CARE SERVICES; HEALTHCARE ASSISTANCE; MEDICAL SECOND OPINION.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words "Your link to good health".
RADIANT TATTOOS
3891759  19/07/2018
VIRAJ SHARAD KHANOLKAR
Shop No-02, Mahalaxmi Palace, Opp Noble Medical Tilaknagar (West), Mumbai - 400089, Maharashtra
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Tattooing services
3894450  21/07/2018
PRIYANKA PATGAONKAR TRADING AS M/S. INDORE WOMEN CARE CENTRE
4-C, LAKSHYA REGENCY, 15/2, OIL PALASIA, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals
Subject to no exclusive right over the mark "INDORE WOMEN CARE CENTRE" & mark will be consider as a whole..
CITICARE SUPERSPECIALITY HOSPITAL

3895491  23/07/2018

YOGESH BALIRAM VARGANTWAR
Flat No. 3B, Green Park Apartment, Kranti Chowk Road, Near Citi-Care Hospital, New Osmanpura, Aurangabad-431005
INDIVIDUAL
Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8, J. HARNAM PLAZA, OPP.IDBI BANK, Osmanpura, Aurangabad-431005.
Used Since: 30/09/2008

MUMBAI
MEDICAL SERVICES
SARFARAZ- HAIR AND BEAUTY STUDIO

3897392  25/07/2018
SARFARAZ SALMANI
VILL/PO-BHAGUWALA, TEH-NAJIBABAD, PS-MANDAWLI, Bijnor U.P.-246749, UTTAR PRADESH STATE, INDIA

PROPRIETORSHIP

Address for service in India/Agents address:
SAMIKSHA HEMANT HATKAR
22, A-WING, 2ND FLOOR, DURGA APARTMENT, AJMAL ROAD, VILE PARLE (E), MUMBAI - 400 057

Proposed to be Used
MUMBAI

Hygienic and beauty care services, salon and spa services, as included in Class 44.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HAIR AND BEAUTY STUDIO.
3897393   25/07/2018
SARFARAZ SALMANI
VILL/PO-BHAGUWALA, TEH-NAJIBABAD, PS-MANDAWLI, BLINOR U.P.-246749, UTTAR PRADESH STATE, INDIA
PROPRIETORSHIP

Address for service in India/Agents address:
SAMIKSHA HEMANT HATKAR
22, A-WING, 2ND FLOOR, DURGA APARTMENT, AJMAL ROAD, VILE PARLE (E), MUMBAI - 400 057

Proposed to be Used
MUMBAI

Hygienic and beauty care services, salon and spa services, as included in Class 44.
3913633  10/08/2018
KUSUMA S SAMAGANDI
Shruti Hospital, Ward No - 30, South Cant, Ballari - 583104
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Medical services.
Subject to restriction with in Karnataka, no exclusive claim over descriptive device.
3914442  11/08/2018
M/S PALS GLOBAL SOLUTIONS PVT LTD.,
#Plot No. 122, 2nd Floor, Spaces & More, Phase I, Kavuri Hills, Madhapur, Hyderabad-500033, Rangareddi District, Telangana State, India.
A company incorporated under the Companies Act 2013
Address for service in India/Agents address:
R. V. R ASSOCIATES,
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Used Since :31/03/2016

CHENNAI
Advisory and consultancy services relating to the use of manure in agriculture, horticulture and forestry, Advisory and consultancy services relating to weed, pest and vermin control in agriculture, horticulture and Forestry, Advisory and consultancy services relating to the use of non-chemical treatments for sustainable agriculture and horticulture, Advisory and consultancy services relating to the use of agricultural and horticultural fertilizers.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3914443  11/08/2018
M/S PALS GLOBAL SOLUTIONS PVT LTD.,
#Plot No. 122, 2nd Floor, Spaces & More, Phase I, Kavuri Hills, Madhapur, Hyderabad-500033, Rangareddi District, Telangana State, India.
A company incorporated under the Companies Act 2013
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Used Since : 31/03/2016
CHENNAI
Advisory and consultancy services relating to the use of manure in agriculture, horticulture and forestry, Advisory and consultancy services relating to weed, pest and vermin control in agriculture, horticulture and Forestry, Advisory and consultancy services relating to the use of non-chemical treatments for sustainable agriculture and horticulture, Advisory and consultancy services relating to the use of agricultural and horticultural fertilizers.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
DERMAVUE SKIN HAIR & LASER INSTITUTE PRIVATE LIMITED
TC17/881, Chengalloor, Poojapura, Thiruvananthapuram, Kerala, India
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since : 20/05/2016

CHENNAI
hygienic and beauty care for human beings; dermatology services; providing medical advice in the field of dermatology; hair implantations; hair replacement hair treatment; laser skin tightening, rejuvenation services; consultation services relating to skin care; laser hair removal services; advice relating to hair; beauty consultations; beauty services; providing information about beauty; cosmetology services; cosmetic laser treatment for hair growth; beauty and hair care services; medical services; healthcare services

No exclusive right over the descriptive matters appearing in the representation of the mark.
3923111  22/08/2018
DR. PADMA MISHRA, TRADING AS NOBLE MULTISPECIALITY HOSPITAL
WARD NO.-53, NEAR MISROD POLICE STATION, MPEB SUB STATION, HOSHANGABAD ROAD, BHOPAL (M.P.) - 462001
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE ( M.P.) - 452 001.
Used Since :25/10/2011
MUMBAI
MULTI SPECIALITY HOSPITAL, NURSING HOME INCLUDED IN CLASS 44.
Subject to no exclusive right over the sign of plus appearing on the label & mark will be used in the jurisdiction of state of Madhya Pradesh only..
3923132  22/08/2018
ALIFIA S BHOL
1st Floor, 117, Dimtimkar Road, Next to Ahmed Sailor School, Nagpada, Mumbai-400008
Individual

Address for service in India/Agents address:
ABBAS HAIDERALI MOTORWALA
A/201, Fakhri Manzil, Saifee Park, Church Road, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
MUMBAI
Diet Consultation and all other services offered by a Dietician.
FOLLICRAFT

3932859  01/09/2018

DR. GAURAV RAJ CHHABRA
T-14A, Florida estate, Keshav Nagar, Mundwa, Pune -411036, Maharashtra
INDIVIDUAL

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI

Cosmetic services of hair follicle simulation, Scalp Micropigmentation/ SMP and Hair Tattoo.
3934301 03/09/2018

DR GAURAV PATEL
SECOND FLOOR (ABOVE ICICI BANK, NEAR NITESH FOREST HILLS), HOSAKOTE-WHITEFIELD ROAD, SEEGEHALLI VILLAGE, KANNAMANGALA POST, BIDARAHALLI HOBALI, BANGALORE-560067.

PROPRIETORSHIP

Address for service in India/Attorney address:
PATSON LEGAL KNOWLEDGE PROCESS PVT. LTD
No.1297, 3rd Floor, 30th main, B.S.K. 2nd stage, Bangalore- 560070.

Used Since : 12/04/2017

CHENNAI

Dentistry; Health care; Health centre services; Health spa services; Medical treatment services provided by clinics and hospitals; Medical assistance; Medical clinic services; Nursing home services; Pharmacy advice; Pharmacy dispensary services; Pharmaceutical consultancy services.
3940771  10/09/2018
HEALTH & GLOW PRIVATE LIMITED
Site No. 32/5, 2nd Floor, Ganapa Towers, Hosur Main Road, NGR Layout, Roopena Agrahara, Bangalore, Karnataka, India, 560068
A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :01/04/2018

CHENNAI
SERVICES RELATING TO MEDICAL, HYGIENIC AND BEAUTY CARE FOR HUMANS; HEALTH CARE; HEALTH CARE AND HEALTH COUNSELLING SERVICES; DISPENSARY SERVICES; PHARMACY ADVICE; BEAUTY AND COSMETIC TREATMENT SERVICES; HAIR DRESSING SERVICES; OPTICAL SERVICES; CONSULTATION AND ADVISORY SERVICES RELATING TO THE AFORESAID.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
HEALTH & GLOW PRIVATE LIMITED
Site No. 32/5, 2nd Floor, Ganapa Towers, Hosur Main Road, NGR Layout, Roopena Agrahara, Bangalore, Karnataka, India, 560068
A Company Incorporated under the Indian Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :01/11/2016

CHENNAI
SERVICES RELATING TO MEDICAL, HYGIENIC AND BEAUTY CARE FOR HUMANS; HEALTH CARE; HEALTH CARE AND
HEALTH COUNSELLING SERVICES; DISPENSARY SERVICES; PHARMACY ADVICE; BEAUTY AND COSMETIC
TREATMENT SERVICES; HAIR DRESSING SERVICES; OPTICAL SERVICES; CONSULTATION AND ADVISORY SERVICES
RELATING TO THE AFORESAID.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3941567  11/09/2018
ENVIROSHAPES PRIVATE LIMITED
FLAT NO. B 102 VEDANT RESIDENCY SUS GAON PUNE 411021 MH IN
PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013
Address for service in India/Agents address:
MITESH NANDKISHOR MUNDADA
912, FLOOR NO.2, SADASHIV PETH, DEEP VIJAY SOCIETY, NR. KALANJALISARRI CENTER, GADGIL ROAD, PUNE-411030
Proposed to be Used
MUMBAI
LANDSCAPE DESIGNING, LANDSCAPE GARDENING, LAWN CARE, HORTICULTURE, PLANT NURSERIES, VERMIN
EXTERMINATING FOR AGRICULTURE, HORTICULTURE AND FORESTRY
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3944067  13/09/2018
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Medical services;
HEALING HANDS AND HERBS

3948439    18/09/2018
HEALING HANDS & HERBS PRIVATE LIMITED
HEALING HAND CLINIC, 4 FLOOR, MILLENIUM STAR EXTENSION, DHOLE PATIL RD, PUNE - 411001, MAHARASTRA, INDIA
Body Incorporate

Address for service in India/Agents address:
VISWANATH VENKATESH
MANAS, PLOT NO.47 & 48, KRISHNAVENI NAGAR, NORTH STREET, MUGALIVAKKAM, CHENNAI-600125
Used Since : 19/10/2015

MUMBAI
Medical Services, including services related to Ayurvedic Medicines and Formulations
3959125   28/09/2018
S.M.KAYALVIZHI TRADING AS SVS DENTAL CARE
NO.139, JANANI COMPLEX, OPP.SRINIVASA THEATRE (SAP), AVINASHI ROAD, TIRUPUR - 641 603, TIRUPUR DIST,
TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Dental clinic services.
subject to no exclusive right over the device of teeth and other descriptive matter appearing on the label and also
restricted to provide services in the State of Tamil Nadu only.
3962530  03/10/2018

SWAROOP PURANIK
B 208, D Y PATIL SPORTS STADIUM, NERUL, NAVI MUMBAI 400706.
INDIVIDUAL

Address for service in India/Agents address:
MAHARSHI GANATRA
E-404, 4TH FLOOR, KAILASH ESPLANCE, L.B.S. MARG, OPP. SHREAYAS CINEMA, GHATKOPAR(WEST), MUMBAI-400086.

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
3964603  04/10/2018
VAIDYA SANE AVURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Medical services;
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Medical services;
3964609  04/10/2018
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.

Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI

Medical services;
M/s. REFLECT WITHIN
B-1, Ground Floor, Koday-B Apartment, Datta Mandir Road, Behind Classic Food Corner, Malad (E), Mumbai : 400 097
INDIAN INHABITANT

Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601

Proposed to be Used

MUMBAI
SERVICES RELATED TO HEALTH CARE, MENTAL HEALTH, COUNSELLING, PSYCHOTHERAPY, PSYCHOLOGICAL ASSESSMENT AND INTERVENTION, BEHAVIOUR THERAPY

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Centre for psychological and emotional well being.
3974811   16/10/2018
BRB PUTHRAN
F6, Cee Dee Yes Avenue, No. 10 Cart Track Road, Velachery, Chennai 600042, Tamil Nadu
An Indian National
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :28/05/2015
CHENNAI
convalescence homes; nursing homes; geriatric nursing; healthcare service
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
New Lukme

3976392   17/10/2018
RAVINDRA M TRADING AS LUKME MEN & WOMEN SALON & ACADEMY
Shop No. 2, Anjanadhri Residency, Chinnappanahalli, Krishnarajapura Hobli, Bengaluru, Bangalore Urban, Karnataka - 560037
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI

Beauty care services; Beauty salon services.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3981006   23/10/2018
HAIR TREE ASSOCIATES (HAIR TRANSPLANTATION & TRICHOLOGY CLINIC)
2nd Floor, Uthamam Building, Makhani, South Bazar, Kannur-670002, Kerala, India
An Indian Partnership Firm
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :17/07/2017

CHENNAI
hygienic and beauty care for human beings; dermatology services; providing medical advice in the field of dermatology; hair implantation; hair replacement; hair treatment; laser skin tightening services; laser skin rejuvenation services; consultation services relating to skin care; laser hair removal services; advice relating to hair care; beauty consultations; beauty services; providing information about beauty; cosmetology services; Cosmetic laser treatment for hair growth; beauty and hair care services; Medical services; healthcare services
3983933 26/10/2018
IMAGE CORE LAB PVT.LTD.
2nd Floor, Plot # 7G, Graphite India Main Road, Whitefield, Bangalore- 560048
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Health care services

*subject to the mark should be use as a whole within the state of Karnataka.*
Trade Marks Journal No: 1915, 19/08/2019 Class 44

3985913 29/10/2018
S.SOUNDARARAJAN trading as ;KANNAN HOSPITAL
NO.17,BASHYAM STREET, CUDDALORE-607 001, TAMILNADU, INDIA
SERVICE PROVIDER PARTNERSHIP FIRM
Used Since :10/01/2001
CHENNAI
MEDICAL SERVICES.
3987991  30/10/2018
DR MRUNAL SHAH MODI
412, Jolly bhavan 2, Opposite Nirmala Niketan College, New Marine Lines Road, Churchgate, Mumbai 400020
Individual Applicant
Address for service in India/Agents address:
NEHHA SAHIL SHAH
Used Since :29/04/2012
MUMBAI
Medical Services related to Skin, Hair & Nails
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.shine except as substantially shown on label.
3988010  30/10/2018

NIMS AND RESEARCH CENTRE PVT. LTD.
Saraswati Heights, Opposite Maharashtra Bank, Thatte Nagar Road, Nashik – 422005
A Company Registered Under The Indian Companies Act,

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Medical & Healthcare Services.

THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
4010755  29/11/2018
MVR CANCER CENTRE & RESEARCH INSTITUTE (MVRCCR)
Unit of Cancer and Allied Ailments Research (Care) Foundation, Chooloor, Poolakode, Vellissery P.O., Kozhikode, Kerala
Registered Society represented by Mr. Velayudhan Kutty secretary of CARE FOUNDATION

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since: 17/01/2017

CHENNAI
medical and hospital services, healthcare, medical clinics, medical assistance, advice relating to the medical needs, problems and medical products; arranging of medical treatment; medical and dietetic counselling services; genetic testing for medical purposes; health care consultancy [medical]; medical advisory and analysis services; nursing; provision of medical information; healthcare and medical tourism services, namely, establishing and maintaining a healthcare provider network in other countries for the provision of healthcare services; rehabilitation patient care services; Providing cancer screening services; Medical analysis services for cancer diagnosis and prognosis.
GANESH M KOLUR
T-3, Ganeshpur Appt , Vijaya Nagar, Next to Sparkz gym, Ganeshpur, Belgaum, Karnataka -590006
Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Nutrition counselling; Health counselling; Animal grooming; Cosmetic analysis services for determining the most appropriate cosmetics to be used with a person's face shape and skin tone; Make-up consultation and application services; Hair styling services; Health clinic services; Advisory services relating to health; Advisory services relating to nutrition.
4036639  25/12/2018
MR. VISHWANATH,
#7, "SHREE RANGADHAMA", SAHUAKAR CHENNAIAH, ROAD, BESIDE UNION BANK OF INDIA, GANGOTHRI LAYOUT,
MYSORE - 570 009.
Service Provider
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.
Used Since :24/02/2011
CHENNAI
Clinical Services and Hypnotherapy Clinic
4038161  26/12/2018
G. RADHKA TRADING AS STAR LIGHT BRIDAL STUDIO
NO.76/3, IYYAPPANAGAR, CHETTY STREET, SELVAPURAM ROAD, COIMBATORE - 641 001, COIMBATORE DIST,
TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlors


THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
VETINSTANT

4059435  17/01/2019

VETINSTANT HEALTHCARE PRIVATE LIMITED
NO 36, SHREYAS APARTMENTS, 4TH SEAWARD ROAD VALMIKI NAGAR, THIRUVANMIYUR, CHENNAI- 600041
BODY INCORPORATE

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI

Medical services; Veterinary services including veterinary healthcare services at home; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
AMIT KUMAR
HOUSE NO 1452, BHIWANI ROAD, WARD NO-15, TOSHAM, BHIWANI, HARYANA-127040
Individual
Address for service in India/Agents address:
YOGESH GUPTA
TC-345, 3RD FLOOR,RTECCH, PHOOL BAGH, BHIWADI-301019

Proposed to be Used
DELHI
HYGIENIC AND BEAUTY CARE FOR HUMANS, BEAUTY SALONS, SPA SERVICES AND HAIRDRESSING SALONS AND ALL OTHER THINGS INCLUDED IN CLASS 44
EYEQUEST
4067981  25/01/2019
NOVARTIS AG
4002 BASEL Switzerland
A Swiss Corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Information in the field of ophthalmology provided online; providing medical information in the field of ophthalmology.
VIGPHY
4133952  31/03/2019

ANJALI RAO
A-53/5, DLF CITY PHASE-I GURGAON HARYANA 122002
An Individual Trader

Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIKETAN NEW DELHI 110021

Proposed to be Used

DELHI

MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; BEAUTY SALONS; BEAUTY SOLUTIONS FOR DRESS STYLE, SKIN AND HAIR CARE; MEDICAL CLINICS; PHYSIOTHERAPY CLINICS, HEALTH CARE MASSAGE BATHS FOR HYGIENE/HEALTH PURPOSE; AYURVEDIC HEALTH TREATMENT THERAPY CENTRE FOR PERSONAL CARE; ADVICE ON POSITIVE HEALTH, STRESS RELIEF, ACHES, PAINS, WEIGHT LOSS; CONSULTATION ON SKIN AND HAIR CARE; FACE TREATMENT BATHS; HAIR REMOVAL TREATMENTS, MASSAGE CLEANING SERVICES & BEAUTY CARE FOR HUMAN BEINGS; SPA AND WELLNESS SERVICES.
Agroes

4172572  10/05/2019
AGROES SERVICES PRIVATE LIMITED COMPANY
NO 1-11-72/20, KAKATIYA COLONY, NEAR CHAITANYA HOSPITAL, RAICHUR-584101
BODY INCORPORATE

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used

CHENNAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4202996   11/06/2019
MR. SAMEER PASHA
#371, Devanahalli Taluk, Avathi, Bangalore - 562110
Sole Proprietor trading as Ms. Saukhya Spa and Salon

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084

Proposed to be Used
CHENNAI
Spa and salon services
HEADSPACE

4204450    12/06/2019

DEEPAK VERMA
H. No. 1198, Pana Paposiyan Narela, Mamoor Pur, North west Delhi- 110040
Individual

Address for service in India/Agents address:
ASHU GUPTA.

Used Since :03/06/2019

DELHI
Medical healthcare, Medical assistance, medical clinics services, health centre services; health services for health and wellness of the mind, providing clinic (medical) services, neurological and psychiatric problems- assessment and interventions and home health care centre, psychological therapy & consultancy services, hypnotherapy services, pharmacy advice, etc.
LYELL

Priority claimed from 13/12/2018; Application No. : 88228691 ;United States of America

4205110   13/06/2019

LYELL IMMUNOPHARMA, INC.
500 Fairview Avenue N, Seattle, Washington 98109, United States of America
A corporation of Delaware, United States of America

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Medical services, medical and scientific research; conducting clinical trial regarding pharmaceutical preparations and drugs for the treatment of cancer, auto-immune diseases, and infectious diseases; conducting clinical trial regarding pharmaceutical preparations and drugs in the field of immunotherapy; conducting clinical trial regarding pharmaceutical preparations and drugs in the field cell therapy.
4208170 17/06/2019
FARMTECH CONSULTANCY
NO. 17, DREAM VALLEY VILLA, THOTTILPEEDIKA, CHEVARAMBALAM(PO), CALICUT, KERALA, 673017
PARTNERSHIP
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Used Since :01/01/2019
CHENNAI
SERVICES RELATING TO FARMING AND AGRICULTURE; ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF FERTILIZERS IN AGRICULTURE, HORTICULTURE AND FORESTRY
MARIWALA HEALTH FOUNDATION
8th Floor, Grande Palladium, 175 CST road, Kalina, Mumbai 400098
A company under Section 25 of the Indian Companies Act, 2013

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Used Since :01/07/2016

MUMBAI
Medical care services; Medical assistance services; Medical counselling services namely Counselling in the field of mental health and wellness.
ANITA ARYA

4210315  18/06/2019

ANITA ARYA
S-28, Main Market, Block S, Green Park, New Delhi- 110016
NA

Address for service in India/Attorney address:
DIWAN ADVOCATES
C-69, Lower Ground Floor, Nizamuddin East, New Delhi - 110013

Proposed to be Used
To be associated with:
3892286, 3892287

DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4211224 19/06/2019
DISSOLVED OXYGENPLUS LLP
trading as ;DISSOLVED OXYGENPLUS LLP
GROUND FLOOR,SF NO.1554/6, PLOT NO.46,SIVAN KOIL STREET, THAIYUR, CHENNAI,603103,TAMILNADU,INDIA.
SERVICE PROVIDER
PARTNERSHIP FIRM
Proposed to be Used
CHENNAI
AQUAFARMING SERVICES; AQUACULTURE SERVICES; RENTAL OF Equipment FOR AQUACULTURE; ADVISORY AND
CONSULTANCY SERVICES RELATING TO AQUACULTURE; ADVISORY SERVICES RELATING TO THE CARE OF FISH;
AQUACULTURAL INFORMATION SERVICES; AQUACULTURAL ADVISORY SERVICES; ARRANGING OF MEDICAL
TREATMENT; AERATION SERVICES FOR AQUACULTURE; FISHES HEALTHCARE SERVICES; BREEDING OF FISHES;
CARE OF FISHES; FISH FARMING SERVICES;
4211472  19/06/2019
SRJAN FERTILITY CLINIC PRIVATE LIMITED
CAMPUS OF SHIVAM HOSPITAL, VIDYAPURI, KANKARBAGH, PATNA, BIHAR, PIN - 800020 INDIA
A Body Incorporate incorporated under the Companies Act 2013
Address for service in India/Attorney address:
TSIP WORLDWIDE
G-1, Shyam Kishori Homes, Behind: Hotel Rajasthan, Frazer Road, Patna, Bihar, PIN - 800001
Proposed to be Used
KOLKATA
HEALTHCARE, MEDICAL, IMAGING AND DIAGNOSTIC SERVICES
4211677 20/06/2019

SET GREEN TECHNOLOGIES
H.No: 2-1-143/16, Plot No – 02, Street No – 2, Srinivasa Nilayam, Sri Venkata Ramana Colony, Nagole - 500068
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/11/2017

CHENNAI
Plant nursery services.
4212268 20/06/2019
Prasanna Dhumal trading as M/s. TEETHZ TANTRAS DENTAL CLINIC
Dattatraya Bldg., Shonan Society, Senadatta Peth, Near Senadatta Peth Police Chowki, Pune, Maharashtra, India 411030
Sole Proprietor

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Used Since :01/06/2019

MUMBAI
Dental Services; Dental Clinic Services; Dental Consultation
4214233    22/06/2019
NEUROSTAR MULTISPECIALITY HOSPITAL
67-19-1, VENU VILLA, BESIDE LITTLE WOODS SCHOOL, NAGAMALLI THOTA, KAKINADA, EAST GODAVARI, ANDHRA PRADESH - 533003
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hospitals, Hospital services, Private hospital services, Hospital nursing home services, Healthcare, Healthcare services, Human healthcare services, Medical and healthcare services,
HiPCon

4215862    25/06/2019

DR. L. H. HIRANANDANI HOSPITAL

Dr. L. H. Hiranandani Hospital, Olympia – 3rd floor, Hiranandani Gardens, Powai, Mumbai – 400076, Maharashtra, India.

Trust registered under The Indian Trust Act, 1882

Address for service in India/Attorney address:

ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used

MUMBAI

Alternative medicine services, artificial insemination services, blood bank services, in vitro fertilization services, health care, health centre services, health counselling, hospital services, human tissue bank services, medical clinic services, medical assistance, therapy services, nursing, pharmacy advice, physiotherapy.
4215867 25/06/2019
DR. L. H. HIRANANDANI HOSPITAL
Dr. L. H. Hiranandani Hospital, Olympia – 3rd floor, Hiranandani Gardens, Powai, Mumbai – 400076, Maharashtra, India.
Trust registered under The Indian Trust Act, 1882
Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.
Proposed to be Used
MUMBAI
Alternative medicine services, artificial insemination services, blood bank services, in vitro fertilization services, health care, health centre services, health counselling, hospital services, human tissue bank services, medical clinic services, medical assistance, therapy services, nursing, pharmacy advice, physiotherapy.
4217203  26/06/2019
TARA AGARWAL
S/o DEEN DAYAL AGARWAL, 44/28 A SAHU CINEMA, LUCKNOW, LUCKNOW
INDIVIDUAL

Address for service in India/Attorney address:
PRAKASH SINGH ALOK
P.No.: 22, Shyam Exclave, SGPGI, Lucknow 226014

Proposed to be Used
DELHI

BEAUTY SALON SERVICES, MASSAGE SERVICES, HAIR DRESSING SALON SERVICES; PROVISION OF INFORMATION AND ADVISORY SERVICES, ALL RELATING TO BEAUTY AND CARE; MEDICAL HYGIENIC, BEAUTY AND BEAUTY CARE SERVICES; HEALTH CARE SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH FOR HEALTH CARE SERVICES FALLING IN CLASS 44.
4217555    26/06/2019
YES2TREATMENT PRIVATE LIMITED
E 4/7A, Model Town - II, New Delhi 110009
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :27/10/2016
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
Trade Marks Journal No: 1915, 19/08/2019

An Individual

Address for service in India/Attorney address:

Proposed to be Used

Medical Services.
4218354    27/06/2019
VARSHA KUMARI
74-A, N.P. BLOCK, PITAMPURA, DELHI-110034
INDIVIDUAL
Address for service in India/Agents address:
AEGIS INC
117, SUPERTECH RESIDENCY 5/6 A, VAISHALI, GAZIABAD-201010, UP
Proposed to be Used
DELHI
Hygienic and beauty care for human beings
AEGIPAN ANIMAL BIOCARE PRIVATE LIMITED
KAMARKUNDU, SINGUR, HOOGHLY, WEST BENGAL - 712407, WEST BENGAL, INDIA.

SERVICE PROVIDER

Proposed to be Used

KOLKATA

ADVICE RELATING TO THE BREEDING OF ANIMALS; ADVICE RELATING TO THE FEEDING OF ANIMALS; ADVISORY SERVICES RELATING TO THE CARE OF ANIMALS; ANIMAL BREEDING; ARTIFICIAL INSEMINATION SERVICES FOR ANIMALS; ARTIFICIAL INSEMINATION SERVICES FOR ANIMALS; CATTLE BREEDING SERVICES; CATTLE FARMING SERVICES; CONSULTANCY SERVICES RELATING TO FARMING; FARMING (ANIMALS); IN VITRO FERTILIZATION SERVICES FOR ANIMALS; LIVESTOCK FARMING SERVICES; PROVIDING INFORMATION RELATING TO VETERINARY SERVICES; PROVIDING INFORMATION RELATING TO ANIMAL BREEDING; VETERINARY ADVISORY SERVICES; VETERINARY INFORMATION SERVICES PROVIDED VIA THE INTERNET; VETERINARY SURGICAL SERVICES.
Half The Grid

4218556   27/06/2019

ABHIISHEK PALLOD
B14, CHAITRANGAN SOCIETY, KANCHAN GALLI, OFF LAW COLLEGE ROAD, PUNE- 411004. MAHARASHTRA.
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3258329

MUMBAI
CONSULTANCY AND ADVISORY SERVICES RELATING TO HORTICULTURE AND FORESTRY; FORESTRY SERVICES; ORGANIC FARMING SERVICES IN FIELD OF FRUITS, VEGETABLES, FLOWERS AND AGRICULTURAL SEEDS; AGRICULTURAL SERVICES; AGRICULTURAL SERVICES, NAMELY, PLANTING, GROWING, FERTILIZING, PRUNING AND PICKING OF CROPS FOR OTHERS; PROVIDING ON-LINE INFORMATION ABOUT AGRICULTURE, HORTICULTURE, AND FORESTRY SERVICES; INFORMATION AND CONSULTANCY SERVICES RELATING TO FARMING; FARMING EQUIPMENT RENTAL; CONSULTANCY AND ADVISORY SERVICES RELATING TO AGRICULTURE; ANIMAL HUSBANDRY; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, TREE AND PLANT NURSERY SERVICES; GREENHOUSE SERVICES; ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF NON-CHEMICAL TREATMENTS FOR SUSTAINABLE AGRICULTURE AND HORTICULTURE; SERVICES IN THE FIELD OF AGRICULTURE, HORTICULTURE AND FORESTRY.
4218740  27/06/2019
VISHWANATH PANDURANG KASHID
FLAT NO.2, S NO 147, PLOT NO 22/23, UJWAL SHILP, RAYKAR NAGAR, DHAYARI, PUNE - 411041
PROPRIETOR

Address for service in India/Attorney address:
KATNORIYA KAWALDEEP SINGH
PUNE

Proposed to be Used
MUMBAI
To establish, run, manage hospital and ayurvedic diagnostics centre, undertake medical checkup of women and to provide healthcare and preventive medical services to the handicapped and the needy individuals.
4219318  28/06/2019

SUSITRA ELANGO
139/17, RAILADY STREET, ATTUR – 636102, SALEM DISTRICT, TAMIL NADU
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES; CONSULTANCY IN THE FIELD OF AGRICULTURE, HORTICULTURE AND FORESTRY; CONSULTANCY RELATING TO FARMING; PROVIDING ON-LINE INFORMATION ABOUT AGRICULTURE, HORTICULTURE, AND FORESTRY SERVICES; CONSULTANCY RELATING TO TREE PLANTING, HORTICULTURE, AND LANDSCAPE DESIGN SERVICES; CULTIVATION OF PLANTS; GARDEN TREE PLANTING; PLANT CARE SERVICES; PLANT NURSERY SERVICES; RENTAL OF POTTED PLANTS; TREE PLANTING, HORTICULTURE, AND LANDSCAPE DESIGN SERVICES; TREE SURGERY; PROVIDING INFORMATION RELATING TO GARDEN TREE PLANTING; GARDENING SERVICES; CATTLE FARMING SERVICES; LIVESTOCK FARMING SERVICES; GROOMING OF FARM ANIMALS
HRIDYANSHU
4219961  28/06/2019
SMT. G. VIJAYALAKSHMI
Plot No 66, Road No1, Jubilee Hills, Hyderabad – 500 033, Telangana. India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Beauty Salons, Beauty Care Services, Beauty Spa Services, Massage Services.
4220135    28/06/2019
ZAITUN RAFIQ AGARIA
1177, KHATIJA HOUSE, KARAI PADA, NEAR MASJID, BHAYANDER WEST, UTTAN, THANE - 401106
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4187890

MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services; therapy services; tattooing; sauna services; massage; manicuring; health spa services; hairdressing salons; hair implantation; beauty salons; aromatherapy services
MANJIT KAUR PROPRIETOR OF MK WALIA MAKEUP STUDIO
ISHER NAGAR, SHAAN ENCLAVE, HOUSE NO.45, BACKSIDE GNE COLLEGE, LUDHIANA
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
BEAUTY CONSULTATION; BEAUTY SALONS; BEAUTY CARE; BEAUTY TREATMENT; BEAUTY THERAPY; HUMAN HYGIENE AND BEAUTY CARE; SKIN CARE SALONS; HAIRDRESSING SALONS; HAIR TREATMENT; HAIR CARE SERVICES; HAIR TREATMENT; HAIRSTYLING; HAIR COLORING SERVICES
4221060   29/06/2019
MR. JAISHANKAR LALCHAND DUBEY TRADING AS: TRANSPARENT DOOR
SHOP NO.22, PLOT NO.1, GYANDEEP SOCIETY, SECTOR NO. 3/4, F-TYPE MARKET, VASHI, NAVI MUMBAI-400703,
MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
MASSAGE SERVICES
BODY INSIGHT AND PERFORMANCE
No. 6-1-503,-33A, 10th B Cross, KR Puram, Hassan – 573201, Karnataka
Partnership Firm
Address for service in India/Agents address:
MANISH KUMAR PANDEY
NO.113/A, (NEW NO.1/1), 2ND FLOOR, 10TH MAIN ROAD, 39TH CROSS, 2ND BLOCK, RAJAJINAGAR, BANGALORE-560010.
Used Since :02/04/2019
CHENNAI
Medical testing, Fitness testing, Healthcare, Health consultancy, Health screening, Health care, Health-care, Health Centres, Healthcare services, Health center services, Health-care services, Preparation of reports relating to health care matters
4221509  01/07/2019
J.ABIRAMI
No:34A, Ramani Complex ,Meenakshi Nagar Bus Stop, P & T Nagar, Madurai- 625017.
Proprietor
Address for service in India/Attorney address:
A.VIGNESH
7b/80, Kani Street, Meenakshi Nagar, Madurai-625009.
Proposed to be Used
CHENNAI
Hair dressing and other beauty treatment (which includes hair washing, trimming and cutting, setting, dyeing, tinting, waving, straightening and similar activities for men and women, shaving and breading trimming, facial massage, manicure and pedicure, makeup etc.)
i-WAC VITA
4221555  01/07/2019
SANKET KADAM, AVADHUT PATIL
trading as :LIFE KSHELL
PLATINUM VENESIA, OFFICE NO 6, 1ST FLOOR, PLOT NO 22 AND 23, SECTOR 29, NERUL, NAVI MUMBAI-400706
Proposed to be Used
MUMBAI
THERAPY SERVICES
PSYCARDIAB

4221588  01/07/2019

PSYCARDIAB HEALTHCARE
SCF-60, GOVIND VIHAR, BALTANA-160104, ZIRAKPUR, DISTT. MOHALI, PUNJAB
PARTNERSHIP

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
4221621  01/07/2019
DR. A. NESUTE KUMAR BHADRA, PROPRIETOR TRADING AS BHADRA HERBAL CLINIC
26 / 44 SUBBAN CHETTI STREET, NEAR OLD BUS STAND, THENI - 625531, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/01/2006
CHENNAI
HERBAL BODY WRAP TREATMENT SERVICES, HOMEOPATHIC MEDICINE SERVICES, CHIROPRACTIC,
PHYSIOTHERAPY, ACUPUNCTURE, OSTEOPATHY, SPORTS MEDICINE, MASSAGE AND PARAMEDICAL SERVICES,
HEALTH CLINIC SERVICES
4222342  01/07/2019

MS. VASVI JAIN
E-43, PHASE - I, ASHOK VIHAR, DELHI 110052
Individual

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
DELHI

Health and Beauty Care Services provided by Saunas, Beauty Salons, Sanatoriums, Massage Parlour and Hairdressing Salons, Health Spa Services for Health and Wellness of the body and spirit incorporating Massage, Facial and Body Treatment Services and Cosmetic Body Care Services.
PUZZOLANA

4222670  02/07/2019
PUZZOLANA MACHINERY FABRICATORS (HYDERABAD) LLP
D-11, Phase-1, IDA, Jeedimetla, Hyderabad - 500055
A Limited Liability Partnership Firm

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :01/01/1977

To be associated with:
2754169

CHENNAI

Consultancy relating to landscape design; Consultancy services relating to landscape design; Spreading of fertilizers and other agricultural chemicals; Providing information relating to the aerial and surface spreading of fertilizers and other agricultural chemicals; Hospital services; Medical treatment services provided by clinics and hospitals; Medical diagnostic services; Medical and surgical diagnostic services; Medical testing for diagnostic or treatment purposes.
4224298  03/07/2019
DR. ASHA QUEEN
trading as ; ASHA QUEEN COMPLETE COSMETIC CARE
OLD NO-79/6, NEW NO.177, SOUTH MADA STREET, VILLIVAKKAM, CHENNAI-600 049, TAMILNADU, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
M.ADEEB MOHAMMED
NO.10, YUSUF LANE, CHEPAUK, CHENNAI-600005.

Proposed to be Used
CHENNAI
TREATMENTS AND SERVICES RELATED TO ALL FACIAL AESTHETICS AND ALL OTHER COSMETIC CARE.
4225446    04/07/2019
RICHA GUPTA
91, JAGRITI ENCLAVE GROUND FLOOR VIKAS MARG DELHI
INDIVIDUAL
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092
Used Since :07/06/2017
To be associated with:
3565802
DELHI
PHYSIOTHERAPY CLINIC.
SHIVAM

4225602  04/07/2019
MANOJ ASHOK YADAV
Shop No. 1, Barrack No. 974, NEAR PMC BANK & CHM College, ULHASNAGAR, Ulhasnagar, Maharashtra 421003
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Tattooing services, Beauty care services, Permanent make-up tattooing services, Body piercing, Health care services
4225919  04/07/2019
STUDIO SB
86-A, KUNDAN NAGAR, BANK ENCLAVE, LAXMI NAGAR, DELHI
PARTNERSHIP
Address for service in India/Attorney address:
HIMANSHU JAIWAL
E-56, CHHOTI MARKET, GOVINDPURI, MODINAGAR, GHAZIABAD, UTTAR PRADESH-201204

Proposed to be Used
DELHI
Beauty Salon Services, Body Piercing, Hair implantation, Hairdressing, Health Spa Services, Health Care, Massage & Manicuring
ROCHER DENTAL SERVICES

4226038   04/07/2019
ROCHER DENTAL SERVICES PRIVATE LIMITED
55/715-A1, G2, SHIVASAKTHI,1st Cross Road, Street B, Panampilly Nagar Kochi Ernakulam, 682036
Dental Related Services
PRIVATE LIMITED COMPANY
Proposed to be Used
CHENNAI
MEDICAL SERVICES: DENTAL AND ORAL RELATED SERVICES, DENTAL TREATMENT SERVICES, DENTAL AND ORAL PRODUCTS AND GOODS RELATED SERVICES, MAKING OF DENTAL AND OTHER ORAL PRODUCTS
OJASSVA
4226061  05/07/2019
VIKING MEDIA AND ENTERTAINMENT PRIVATE LIMITED
604/605 GATEWAY PLAZA CENTRAL AVENUE HIRANANDANI GARDENS POWAI MUMBAI- 400076
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUBHASH JADHAV
Dosti Florentine, 108, B- Wing, Wadala (East), Mumbai 400037

Proposed to be Used
To be associated with:
4226058

MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, BEING SERVICES INCLUDED IN CLASS 44
4226403  05/07/2019
ADEEBA FATIMA
H.no:-23-2-221,Second Floor,Oyster School Academy Lane, Moghalpura, Hyderabad.500002
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4226536  05/07/2019
SHAILENDRA BANJARE
Near Agriculture College, Krishak Nagar, Jora, H. N. - 185, Raipur 492001
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Tattoo Parlour, Tattooing Services, Body Piercing.
4227496 06/07/2019
HARSHANA SHANKARRAO BHUVAN
MAHESH NAGAR, GOKUL USA, ANJANGAO SURJI, AMRAWATI - 444705. MAHARASHTRA. INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
Hygienic and beauty care for human beings; Panchkarma (Ayurvedic Treatment), Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services, Health care relating to relaxation therapy, Medical services; Veterinary services.
DREAM & BEAUTY CHARITABLE TRUST (REGD.)
B-XXXI-419/4, INDIRA COLONY, CHANDIGARH ROAD, LUDHIANA (PB.)
A TRUST DULY REGISTERED UNDER THE TRUST REGISTRATION ACT 1882

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/04/2016

DELHI
Hospital Services, Ophthalmological Services, Dentist Services, Medical Treatment Services provided by Clinics & Hospitals; Medical Consultancy & Dental Consultations; Medical Counseling; Healthcare Services, Medical Laboratory Services, Human Hygiene and Beauty Care Services.
4228241  08/07/2019

DR. RISHIRAJ YADAV

trading as ;ALVURA

11, ISHAN BUNGLOW, SUN N STEP CLUB ROAD, OPPOSITE MAPLE TREE, THALTEJ AHMEDABAD - 380054 GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

MEDICAL AND BEAUTY SERVICES INCLUDING COSMETIC PLASTIC SURGERY, COSMETIC DERMATOLOGY, GENERAL SKIN TREATMENT, LASERS TREATMENTS, ENT SURGERY, ORTHODONTIST AND GENERAL DENTISTRY
4228611 08/07/2019
DR. SUKUMAR B. MUNJE
502 TULSI HEIGHTS PLOT NO. 8 SECTOR 10 EKALAMBOLI NR HOTEL PALLAVI AVIDA NAVI MUMBAI - 410218. (STATE) MAHARASHTRA (COUNTY) INDIA
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
MEDITATION SERVICES, AYURVEDA THERAPY, HEALTH CARE RELATING TO NATUROPATHY, MEDICAL SERVICES, MEDICAL TREATMENT SERVICE PROVIDED BY A HEALTH SPA, HEALTH COUNSELING, HEALTHCARE SERVICES
4229117  08/07/2019
AVENTECA HEALTHCARE PRIVATE LIMITED
70/17/A, B.B.SEN ROAD, KHAGRA, MURSHIDABAD, PIN. 742103
PRIVATE LIMITED

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4229334  09/07/2019
SAMIR HARESH LAKHANI
PLOT NO.8, 1ST FLOOR, SWASTIK SOCIETY, JVPD NS ROAD NO.1, PARLE WEST, ABOVE THEME PIANO, DIAGONALLY
OPPOSITE TO BHAIDAS, MUMBAI, MAHARASHTRA, INDIA.
INDIAN NATIONAL
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used

MUMBAI
Hair Salon Services, Hair Cutting, hygienic and beauty care for human beings, spa services, health spa services for health
and wellness of the body and spirit, hair care services, hair treatment, hair cutting, hair salon services for men, hair salon
services for women, hair styling services, hair straightening services, hair treatment services, providing information in the
field of hair styling
ALPINO HEALTH FOODS PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
LG – 11, GF, DADABHAGVAN COMPLEX, NAVAGAM, KAMREJ CHAR RASTA, SURAT - 394185, GUJARAT- INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS-44.
MEGHA ARORA

trading as ;STREAMLINE SERVICES INDIA

G-122, GF, SUSHANT LOK-3, SECTOR-57, GURGAON-122002, HARYANA, INDIA

SERVICE PROVIDER

Proposed to be Used

DELHI

BEAUTY TREATMENT SERVICES; MANICURING SERVICES; PROVISION OF SAUNA FACILITIES; PROVISION OF SOLARIUM FACILITIES; CONSULTANCY SERVICES IN THE FIELD OF HERBAL REMEDIES, NUTRITION, HEALTH AND BEAUTY CARE; COSMETIC RESEARCH, INCLUDED IN CLASS -44
4230929  10/07/2019  
BANI ROY  
trading as ; PROCTOSAFE CLINIC  
225, CANAL STRRET, LAKETOWN, PIN- 700 048, WEST BENGAL, INDIA.  
SERVICE PROVIDER.  
Proposed to be Used  
KOLKATA  
MEDICAL SERVICES.
NARENDRA AGARWAL CHARITABLE TRUST

4230994   10/07/2019
NARENDRA AGARWAL CHARITABLE TRUST
NARENDRA NIWAS,1936, OPPOSITE PREM MANDIR, WRIGHT TOWN, JABALPUR, MADHYA PRADESH- 482002
TRUST

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017
Used Since :04/09/2016

MUMBAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
DRKAMALESHROY RESEARCH AND DIAGNOSTICS PVT.LTD
23 / 1. BABULBONA ROAD, MADHUPUR, BERHAMPORE, MURSHIDABAD, WEST BENGAL - 742101

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4231568   10/07/2019
DR. MAYUR KHAIRNAR
B 1604, EVERSINE EMBASSY, OPP. COUNTRY CLUB, VEERA DESAI ROAD, ANDHERI –WEST, MUMBAI - 400053
Individual
Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
VS IPR AND LEGAL ADVISORS 3rd FLOOR, FLAT NO. 34, TARABAI NIWAS, NEW AYRE ROAD, DOMBIVALI - EAST 421201.
MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
Medical services, Dental services, Dental surgery services, Orthodontic services, Advisory services relating to medical services, Hospital services, Medical clinic services
4232474   11/07/2019

VIKAS KUMAR
C-3/355 Nand Nagari, North East Delhi - 110093.
INDIVIDUAL

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI

Hair, Beauty and Make-up Salon.
Trade Marks Journal No: 1915 ,  19/08/2019           Class 44

4232703    11/07/2019
NETHRADHAMA HOSPITALS PRIVATE LIMITED
Nethradhama Hospitals Private Limited, #256/14, Kanakapur Main Road, 7th Block, Jaynagar, Bangalore-560082, Karnataka State, India

Other

Address for service in India/Attorney address:
KRIS LAW CHAMBERS
LEVEL 15, CONCORDE TOWERS, UB CITY, 1 VITTAL MALLYA ROAD, BANGALORE-560 001.

Used Since :25/02/2004

To be associated with:
1691280

CHENNAI

Medical Services, Eye Hospital providing The Consultation, Eye Care Services, Medical And Surgical Services, Eye Operations, Diagnostic Services, Running Of Hospitals, Clinics, Laboratories, Diagnostic Centers, Pharmacy Advice, Pharmacy Advisory Services, Advisory Services relating to Pharmaceuticals and other Eye Related Services
4233578   12/07/2019
STEADYSCOPE SOLUTIONS PRIVATE LIMITED
Flat No 102, Yogeshwar Krupa Apartment, Near Patil Petrol Pump, Belvali, Badlapur (W), Thane - 421503
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Health care services, Slimming body wrap treatment services, Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlors, Providing weight loss program services.
4233930    13/07/2019
SREEKANTH
MOCS,OPP.PRIVATE BUS STAND,PRATHIBHA TRADE CENTRE,N.H.ROAD, ATTINGAL, TRIVANDRUM, KERALA-695101
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Used Since :08/04/2015
CHENNAI
UNI SEX BEAUTY PARLOUR AND HIGH TECH PROFESSIONAL BEAUTY SALOON
SDA DIAGNOSTICS
4234144  13/07/2019
SONAL DHINGRA
148, KOHAT ENCLAVE, PITAMPURA
INDIVIDUAL
Address for service in India/Attorney address:
VARDAAN DHAWAN & ASSOCIATES
1840, NOOR GANJ, AZAD MARKET, NEW DELHI 110006
Proposed to be Used
DELHI
MEDICAL SERVICES, hygienic and beauty care for human beings
4234468  13/07/2019
HOUSE OF BEAUTY PRIVATE LIMITED
Corporate office at 7th Floor, Infinity Tower “A”, DLF Cyber City, DLF Phase-II, Gurgaon-122002, Haryana, India and also at E-10, Gokhale Marg, C-Scheme, Jaipur-302001, Rajasthan, India
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :05/04/2019
DELHI
Beauty Saloon & Spa Services; Beauty Care And Health Care Services.
HOUSE OF BEAUTY PRIVATE LIMITED
Corporate office at 7th Floor, Infinity Tower “A”, DLF Cyber City, DLF Phase-II, Gurgaon-122002, Haryana, India and also at E-10, Gokhale Marg, C-Scheme, Jaipur-302001, Rajasthan, India
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :05/04/2019
DELHI
Beauty Saloon & Spa Services; Beauty Care And Health Care Services..
HOUSE OF BEAUTY PRIVATE LIMITED
Corporate office at 7th Floor, Infinity Tower “A”, DLF Cyber City, DLF Phase-II, Gurgaon-122002, Haryana, India and also at E-10, Gokhale Marg, C-Scheme, Jaipur-302001, Rajasthan, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :05/04/2019

DELHI
Beauty Saloon & Spa Services; Beauty Care And Health Care Services.
HOUSE OF BEAUTY PRIVATE LIMITED
Corporate office at 7th Floor, Infinity Tower “A”, DLF Cyber City, DLF Phase-II, Gurgaon-122002, Haryana, India and also at E-10, Gokhule Marg, C-Scheme, Jaipur-302001, Rajasthan, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :05/04/2019

DELHI
Beauty Saloon & Spa Services; Beauty Care And Health Care Services.
HOUSE OF BEAUTY PRIVATE LIMITED
Corporate office at 7th Floor, Infinity Tower “A”, DLF Cyber City, DLF Phase-II, Gurgaon-122002, Haryana, India and also at E-10, Gokhale Marg, C-Scheme, Jaipur-302001, Rajasthan, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :05/04/2019

DELI
Beauty Saloon & Spa Services; Beauty Care And Health Care Services.
4234847  15/07/2019
PARULEKAR HEALTHCARE PVT LTD
PARULEKAR HOSPITAL, PLOT 8/3 A, SECTOR -6, AIROLI-400708, NAVI MUMBAI.

Proposed to be Used
MUMBAI
PROVIDING MEDICAL SERVICES, HEALTHCARE INCLUDING HOSPITALS; MEDICAL HOSPITALITY SERVICES, HYGIENIC AND BEAUTY CARE, HEALTH SHOP, NURSING INSTITUTES, TELE-MEDICINE, COLLECTION CENTRE SERVICES; HOSPITAL, NURSING (MEDICAL), PHARMACY ADVICE, MEDICAL ASSISTANCE; VETERINARY AND AGRICULTURAL SERVICES INCLUDED IN CLASS 44.
ARINDAM NITYARANJAN BHATTACHARYA
BASEMENT FLOOR, GINGER MALL, JARIPATKA, NAGPUR MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
4235793   16/07/2019
SANJAY SONI
HOUSE NO-351-L, MODEL TOWN, OPPOSITE SHIVAJI STADIUM, PANIPAT, HARYANA-132103
DOCTOR
individual
Used Since :14/06/2012
DELHI
PLASTIC AND COSMETIC SURGERY, HAIR TRANSPLANT & HEALTHCARE SERVICES FOR HUMAN BEINGS
Trade Marks Journal No: 1915, 19/08/2019  Class 44

4236559  16/07/2019
THUSHARA BHASKAR
trading as ;COHERENT HEALTH CARE
KUTTICKAL HOUSE, AMARA PO, CHANGANASSERY, KOTTAYAM, 686546, KERALA
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
MEDICAL SERVICES
DENART

4236744   16/07/2019
DR NITIN PARATE
Shop No 2-3-4, Sai Asha CHS, Gavanpada, Mulund (E), Mumbai - 4000081
SINGLE FIRM

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aprtment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.
Used Since :23/05/2019

MUMBAI
DENTAL CLINIC AND DENTISTRY SERVICES
4236923   16/07/2019
VITTHAL SHANKAR GANGATIRE
Workshop to Bhagya Nagar Road, Ashok Nagar, Nanded – 431602
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Salon, Hair Treatment, Hair Re – Bonding, Hair Loss Treatment, Hair Spa, Bride & Party Make - Up.
KALIA CLINICAL LAB

4236956  16/07/2019
ARVIND KALIA
OPPOSITE RAILWAY PHATAK, MAIN BAZAR, BHANGALA, TEHSIL MUKERIAN, DISTRICT HOSHIARPUR
INDIVIDUAL SOLE PROPRIETOR KALIA CLINICAL LAB

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Used Since : 01/01/1995

DELHI
PATHOLOGY SERVICES
OMICSPRO

4237031  16/07/2019

DR. LAL PATHLABS LTD
Block E, Sector 18, Rohini, New Delhi – 110085
LTD COMPANY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Medical testing; Health care, Medical Diagnostic and pathology and radiology services
GENEVOLE

4237034  16/07/2019

DR. LAL PATHLABS LTD
Block E, Sector 18, Rohini, New Delhi – 110085
LTD COMPANY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI

Medical testing; Health care, Medical Diagnostic and pathology and radiology services
4238388    18/07/2019
A. SENTHIL KUMAR TRADING AS M/S. DR SENTHIL ADVANCED SCIENCE (OPC) PRIVATE LIMITED
NO. 668, Vela Vinayagar Koil street, Kanjamanadanpettai, Kurinjipadi, Cuddalore District-607302, India
PRIVATE LIMITED
Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043
Proposed to be Used
CHENNAI
Aquaculture Services
UMDAA HEALTH CARE PRIVATE LIMITED
H.No.8-1-21/146,Surya Nagar Colony, Rethi Bowli, Tolichowki, Hyderabad-500008, Telangana, India.
MSME Registered Company.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :26/11/2018

CHENNAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4238686 18/07/2019
UMDAA HEALTH CARE PRIVATE LIMITED
H.No.8-1-21/146,Surya Nagar Colony, Rethi Bowli, Tolichowki, Hyderabad-500008, Telangana, India
MSME Registered Company.
Address for service in India/Attorney address:
MADHUSSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :26/11/2018

CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
DOGERMAN
4238808  18/07/2019
NIPUN SONKHLA
579 b Sector 46 a, Chandigarh
Retail Services
Individual

Proposed to be Used
DELHI
Pet grooming services, Animal grooming services, Dog grooming, Animal healthcare services, Veterinary assistance, Animal breeding Services, Dog breeding, Pet salon services, Dog salon
CHANAKYA COUNSELING CENTRE

4239573    19/07/2019

MS. SHRADDHA ITANKAR (PROPRIETOR– AN INDIAN RESIDENT) TRADING AS M/S CHANAKYA COUNSELING CENTRE (A PROPRIETARY CONCERN)
Flat No 103, Manish Apartment, B Wing, Bank of Maharashtra Building, Main Road, Nandanwan, Nagpur 440009
A Proprietary Concern

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Used Since :01/01/2008

Mumbai

Providing the Services of Psychotherapy, Provision of Information relating to Psychology Counseling, Counseling related to Psychological relief of Medical Ailments, Treatment, Therapy Services
4240235   19/07/2019
SANDIP DOGRA
BONSOL,PATSAWRA,BENACHI, DURGAPUR- 713363
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4240400  19/07/2019
DR. S. VIJAYASHREE
113 Sterling Road, 3rd Floor, Nungambakkam, Chennai - 600034
Indian National

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :05/07/2015

CHENNAI
Medical services, Medical Diagnostic Services; Hygienic Care
Trade Marks Journal No: 1915 , 19/08/2019           Class 44

4240401    19/07/2019
DR. S. VIJAYASHREE
113 Sterling Road, 3rd Floor, Nungambakkam, Chennai - 600034
Indian National
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :05/07/2015

CHENNAI
Medical services, Medical Diagnostic Services; Hygienic Care
JAI SACHCHIDANAND SANGH

2952059  28/04/2015
SUDHIR BABALAL SHAH, A MANAGING TRUSTEE OF JAI SACHCHIDANAND SANGH
trading as ; JAI SACHCHIDANAND SANGH
36, PARSHVANATH CHAMBERS, NR. R.B.I., OPP. INCOME TAX OFFICE, ASHRAM ROAD, AHMEDABAD - 380 014,
GUJARAT STATE, INDIA
SERVICE PROVIDER
A TRUST REGISTERED UNDER THE MUMBAI PUBLIC TRUST ACT OF 1950 (29 OF 1950 OF MUMBAI)
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :28/01/2008
AHMEDabad
SOCIAL SERVICES
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3081362 19/10/2015
SONIA SHARMA
trading as ;SHIV SHAKTI BHARTIYA JYOTISH DISHA
HOUSE NO 113/C, POCKET-12, DDA LIG FLAT JAMIA NAGAR JASOLA VIHAR SOUTH DELHI 110025
SERVICES
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/04/2015
DELHI
PERSONAL AND-SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BHARTIYA.
HAR DIN FASHION KARO

3154911  11/01/2016
VOONIK TECHNOLOGIES PRIVATE LIMITED
trading as ;VOONIK TECHNOLOGIES PRIVATE LIMITED
N-1, BLOCK, 2ND FLOOR, MANYATA EMBASSY BUSINESS PARK, OUTER RING ROAD, NAGAVARA, BANGALORE-560045
SERVICE PROVIDER
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SAS PARTNERS
INDIRA DEVI COMPLEX, II FLOOR, NO.20, GOPALAKRISHNA STREET, PONDY BAZAR, T. NAGAR, CHENNAI - 600 017.

Proposed to be Used
CHENNAI
SERVICES RENDERING SUCH AS LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3157052  12/01/2016
MEENA BANSAL
96, SUKHDEV VIHAR MATHURA ROAD NEW DELHI-110025.
SERVICE PROVIDER

Proposed to be Used
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., “Trademark
and letter R in a Circle” and “MARK TO BE USED AS A WHOLE”.
3171901  30/01/2016
AMIT MEHARIA
trading as ;AMIT MEHARIA
9, OLD POST OFFICE STREET, KOLKATA - 700001, WEST BENGAL, INDIA
SERVICE PROVIDER
AN INDIAN NATIONAL, CITIZEN AND RESIDENT
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since :01/01/1971
To be associated with:
1569110
KOLKATA
LEGAL SERVICES
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTERS THEREOF.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1569110.
SIGMA LEGAL
3205067    09/03/2016
U K SINGHAL
D-190, PARSHANT VIHAR, SECTOR -14, ROHINI, NEW DELHI-110085.
SERVICES PROVIDER
Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034
Used Since :28/06/2000
DELHI
LEGAL, CORPORATE AND MANAGEMENT CONSULTANCY.
This is condition of registration that no exclusive right to use the word Legal.
INNOVE INTELLECTS

3299667  02/07/2016
MS. POOJA KUMAR & MR. INDRA PRATAP SINGH
trading as ;M/s. Innove Intellects.
B-72 Sector 9, New Vijay Nagar, Ghaziabad-201009, Uttar Pradesh, India.

Service Providers

Address for service in India/Attorney address:
AARYAVARTT
102, 1st Floor, Alliance Tower-II, Savita Vihar, Delhi-110092, India.
Used Since :01/07/2016

DELHI

Intellectual property consultancy; Intellectual property watching Services; Licensing of intellectual property; Copyright management; Monitoring Intellectual Property Rights for legal advisory purposes; Advice, representation and assistance in litigation and judicial procedures relating to intellectual property and associated rights; Services relating to the Registration and Protection of Trademarks, Patents, Copyrights, Design and other Intellectual Properties.
CAPITAL FIRST SCHOLAR
3493702  24/02/2017
CAPITAL FIRST LIMITED
One Indiabulls Centre, Tower 2A & 2B, 10th Floor, Senapati Bapat Marg, Lower Parel-West, Mumbai-400 013, Maharashtra, India.
Service Provider
Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055
Used Since : 01/09/2016
To be associated with:
3072959, 3376657
MUMBAI
Personal and social services rendered by others to meet the needs of individuals, included in Class-45.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..REGISTERED AND ACCEPTED APPLICATION NO. 3072959,3376657..
3503844    04/03/2017
JASMI VIMAL DOSHI
101, STERLING APARTMENT, M.G. ROAD, GHAT KOPAR (WEST), MUMBAI
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
TAROT CARD READER

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER.
Right Now

3690983   30/11/2017

RIGHT NOW PRIVATE LIMITED
501 MAURYA BLUE MOON, INSIDE MONGINIS FACTORY LANE, ABOVE GLOKAL, OPPOSITE KOYLA RESTAURANT,
OFF NEW LINK ROAD ANDHERI WEST, MUMBAI - 400053 MAHARASHTRA, INDIA
SERVICE PROVIDER
PVT. COMPANY REGISTERED UNDER INDIAN COMPANIES ACT, 2013

Proposed to be Used

MUMBAI

PROVIDING COSTUMES FOR RENTAL PURPOSE INCLUDING IN CLASS 45
3700983   12/12/2017
RAJDHANI SECURITY FORCE PRIVATE LIMITED
FLAT NO. T-1, PLOT NO. 16, IMAMI GATE TO PEERGATE ROAD, BHOPAL, (M.P.) - 462001.
BODY INCORPORATE

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
3875050  30/06/2018
CHANDRASHEKHAR VITHOBAJI ADMANE
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Used Since : 12/09/2002

MUMBAI
Personal And Social Services Rendered By Others To Meet The Needs Of Individuals; Security Services For The Protection Of Property And Individuals.
SOCIAL ORGANISATION UPON LIFE (SOUL)

3903198  31/07/2018

SOCIAL ORGANISATION UPON LIFE (SOUL)
Shop No-3, Kitty Kripa, Opposite Congress Bhavan, Station Road, Bhayander (W), Thane - 401101, Maharashtra
A Trust

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :27/07/2012

MUMBAI
Social services rendered by others to meet the need of individuals

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SOCIAL ORGANISATION UPON LIFE.
3911796  09/08/2018
MANOJ KARDILE (INDIAN NATIONAL, PROPRIETOR), TRADING AS LIFELINE FIRE SERVICES
A/P- Wari, Tal- Kopergaon Dist-, Ahmednagar - 413708, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Fire fighting services
CHINMAYA
3939954  09/09/2018
CENTRAL CHINMAYA MISSION TRUST (CCMT)
A Charitable Trust Registered Under Bombay Public Trust Act, 1950
A Charitable Trust Registered Under Bombay Public Trust Act, 1950
Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.
Proposed to be Used
MUMBAI
In respect of legal services; security services such as investigation and surveillance services relating to the safety of persons and entities; services provided to individuals in relation with social events, personal and social services rendered by others to meet the needs of individuals (NGO services) social escort services, matrimonial agencies, dating services, organization of religious meetings.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2541879..
3949209  19/09/2018
K.K.BOSE TRADING AS VETRI KALYANAMALAI THIRUMANA THAGAVAL SEVAI MAIYAM
NO.1C, NORTH STREET, KAMARAJAR PURAM, MADURAI - 625 009, MADURAI DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Planning and arranging of wedding ceremonies And Matrimonial agencies.
Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters separately except substantially
as shown in the form of representation..

Transliteration : VETRI IS A PERSONAL NAME AND KALYANAMALAI THIRUMANA THAGAVAL SEVAI MAIYAM MEANS MARRIAGE
INFORMATION SERVICE.
3957274  27/09/2018
RIYA K GAONKAR
763/B Wing, Building 10, Swanand Sadan, Old MHB Colony, Near Hanuman Mandir, Borivali (West), Mumbai-400092
Individual

Address for service in India/Attorney address:
IPR HOUSE.COM
89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used
To be associated with:
3957193

MUMBAI
Vastu shastra, Feng-Shui, Gemology, Remedies based on Vastu, services relating to Vastu shastra, Architecture or Architectural Consultation and enhancing the Cosmic Energy of Vastu Astrology Consultancy, Palmistry, Colour, Mirror, Crystal And Gems Therapies, Numerology, Tarot Reading, Face Reading, Success Forecasting, Astrological Services, Astrological Forecasting and Spiritual Services

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3965462  05/10/2018
MISSION CHAI TRUST
No. 7A, R.S Villa, 1st Cross Sr Layout, Murugeshpalya, Bengaluru - 560017
Trust

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :16/08/2015

CHENNAI

Personal and social services rendered by others to meet the needs of individuals.
ZION SANGAM
Grace Home, B.No. MP XI 308, Thoonghampa, Kandala P.O, Trivandrum – 695512, Kerala, India
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 30/08/1988

CHENNAI

pastoral counselling; providing information about religion; conducting religious prayer services; counselling relating to spiritual direction; counselling services in the field of christian conduct in personal relationships; religious and spiritual services, namely, providing gatherings and retreats to develop and enhance the spiritual lives of individuals; evangelistic and ministerial services; providing on-line information in the field of spirituality, self-help, and personal empowerment subject matters; marriage counselling; marriage guidance counselling

MRS UMADEVI W/O SURESHA B, TRADING AS: VULTURE SECURITY & FACILITY SERVICES,
# 896/1/3, 1st Floor,1st Main Road, Mahalakshmi Layout, Near Metro Station, BANGALORE - 560 086,
SINGLE FIRM
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since: 19/03/2015

CHENNAI
Security Services; Security guard services; Security services for buildings; Security services for the protection of property; Detective agencies
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
LEGAL EASE SOLUTIONS
The Future of Law

4033774  21/12/2018
LEGAL EASE SOLUTIONS INDIA PRIVATE LIMITED
Having office at 1st Floor, Madathipparambil Buildings, Puthiya Road Vennala, Kochi - 682028, Kerala
Body Incorporate

Address for service in India/Attorney address:
TOMY PAUL MAMPILLY
XL/6840, KANAKATHARA LANE CONVENT ROAD, COCHIN-35.
Used Since: 09/11/2005

CHENNAI
Legal services; Legal advice; Legal research; Legal document preparation; Legal support services; Legal consultation services; Legal investigation services; Legal information services; Legal watching services; Conveyancing services [legal services]; Preparation of legal reports; Providing information on legal procedures relating to lawsuits or other legal issues
4148050 15/04/2019
VENKAT REDDY PATLOLLA
6-1-342/1 STREET NO.1 PADMARAONAGAR,HIMMATHNAGAR(POST),SECUNDERABAD,HYDERABAD,TELANGANA 500025

THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Matrimonial agencies.
BVC FOUNDATION

4154424  22/04/2019
B. V. CHINAI CHARITABLE TRUST
404, Diamond Plaza, 391, D. B. Marg, Mumbai - 400 004

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since : 31/08/2015

MUMBAI

Personal and social services rendered by others to meet the needs of individuals
TVT

4161141  29/04/2019

MS. SANIYA BEDI
H. NO. 84, C2C, POCKET-12, JANAK PURI, DELHI-110058
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI
SOCIAL INTRODUCTION AND NETWORKING AND DATING SERVICES; PROVIDING INFORMATION IN THE FIELD OF PERSONAL DEVELOPMENT, SELF-IMPROVEMENT, SELF-FULFILLMENT, CHARITABLE, PHILANTHROPIC, VOLUNTEER, PUBLIC AND COMMUNITY SERVICES, AND HUMANITARIAN ACTIVITIES; PROVIDING CONCIERGE SERVICES FOR OTHERS, NAMELY, BOOKING RESERVATIONS, FACILITATING PURCHASES, ARRANGING DELIVERIES, MAKING REQUESTED PERSONAL ARRANGEMENTS, PROVIDING RECOMMENDATIONS ON PRODUCTS AND SERVICES, PROVIDING CUSTOMER-SPECIFIC INFORMATION TO MEET INDIVIDUAL NEEDS, AND PROVISION OF ELECTRONIC REMINDERS AND NOTIFICATIONS; ONLINE SOCIAL NETWORKING SERVICES; PROVIDING INFORMATION IN THE FORM OF DATABASES FEATURING INFORMATION IN THE FIELDS OF SOCIAL NETWORKING AND SOCIAL INTRODUCTION; USER VERIFICATION SERVICES; IDENTIFICATION VERIFICATION SERVICES; BUSINESS IDENTIFICATION VERIFICATION SERVICES.
VINOD KUMAR
KH. NO.91/16, GROUND FLOOR, VILLAGE ALIPUR, DELHI-110036
INDIVIDUAL

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, SECURITY CONSULTANCY.
Inovatree

4174519    13/05/2019

KUNAL JHA
362, Divine Grace Plot 14 & 15, Sector Omega 1, Greater Noida, UP 201310
Individual

Proposed to be Used

DELHI

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals, IPR services, Company Registration Services
4179801  20/05/2019
ANURADHA RAJENDRAN
36, K Kumaravalasu, Kandikattuvalasu Po, Avalpoondurai Via, Erode - 638115.
PROPRIETOR
Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.

Proposed to be Used
CHENNAI
Marriage related services both online, offline channels and through electronic, print, wireless, mobile devices and other media using technology, marriage bureaux, matching making, horoscope, astrology, consultancy services relating to marriage, and other matrimonial services, verification services, profile references, match making services, astrology, wedding directory, matrimony planning check lists, wedding announcement, wedding vendor links, wedding card crafting tool bar, wedding registration information, and services for wedding ceremonies by providing advice, plan, organize, counseling, advice on grooming wedding, floral decorations, activity planning, legal services; security services personal and social services,
4209827  18/06/2019
MM CORPORATE SECURITY SERVICES (P) LTD
trading as ;MM CORPORATE SECURITY SERVICES (P) LTD
19/1 AND 19/2, I MAIN, II PHASE, PEENYA INDUSTRIAL AREA, BANGALORE - 560058, KARNATAKA
A PRIVATE LIMITED COMPANY
Proposed to be Used
CHENNAI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUAL.
4211656  20/06/2019
AKASH VERMA, PROPRIETOR TATHASTU
29, MARWARI ROAD, NEAR GHANTEWALA SWEETS, BHOPAL (M.P.)-462 001
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001
Used Since :09/05/2006
To be associated with:
1665268
MUMBAI
Astrology consultation.
4214336  22/06/2019

PROTOG BUSINESS SOLUTIONS PRIVATE LIMITED
FLAT#202, SAI LAKSHMI PRIDE,NEAR VISHWAMBHAR ENCLAVE,HYDERNAGAR,MIYAPUR HYDERABAD HYDERABAD
TG 500049 IN
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Consulting in the field of workplace safety, Consultancy on regulations on safety at work, Providing information relating to the rental of fire alarms, Fire prevention consultancy; Consulting services in the field of national security; Consulting services in the field of privacy and security laws relating to software; Consulting and legal services in the field of privacy and security laws, regulations, and requirements
Trade Marks Journal No: 1915 , 19/08/2019 Class 45

SECURENS SYSTEMS PRIVATE LIMITED
Unit No. 301,302,303,304,305 and 306, B Wing, Plot No.X-4/1 and X-4/2,Technocity, Mahape NAVI MUMBAI 400701
Body Corporate
Address for service in India/Agents address:
AMIT K. TRIVEDI
B 63/64, ASHOK SAMRAT, DAFTARY RD., MALAD EAST, MUMBAI-400 097
Used Since :31/03/2018

MUMBAI
SECURITY SERVICES FOR THE PROTECTION OF MATERIAL ASSETS OR PERSONS
Trade Marks Journal No: 1915 , 19/08/2019 Class 45

4216513 25/06/2019
M/S.VISION MANAGEMENT CONSULTANTS
Flat No. 401, 5th Floor, Bhavani Plaza, Opp. ECIL Bus Terminal, ECIL Post, Hyderabad-500 062, Telangana State, India
Partnership Firm
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :05/07/2005
CHENNAI
Security consultancy, Guards, Night guards, Personal body guarding , Providing Security Personnel and other Security services for the protection of property and individuals; being Services included in Class 45
FAMSLATE
4216537  25/06/2019
PRATIK SINGH
R-9/170 RAJ NAGAR GHAZIABAD U.P
AN INDIAN INDIVIDUAL
Address for service in India/Angents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.
Proposed to be Used
DELHI
on-line social networking services
LPJ and Partners LLP

4217220  26/06/2019

PRASOUK JAIN
Chamber No.103, A.K. Sen Block, Supreme Court of India, New Delhi-110001
Individual Address for service in India/Attorney address:
ATIT JAIN
# 16 (Basement), Todarmal Road, Tansen Marg, Bengali Market, New Delhi-110001.
Used Since: 01/04/2016
DELHI
Legal and Consultancy Services
ANARDE FOUNDATION

4218331    27/06/2019

ACIL NAVASARJAN RURAL DEVELOPMENT FOUNDATION
408, NEW UDYOG MANDIR-2, MOGUL LANE, MAHIM (WEST), MUMBAI – 400016, MAHARASHTRA INDIA
TRUST

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI
CHARITABLE TRUST FOR THE PURPOSE OF EDUCATIONAL, MEDICAL AND ECONOMICAL ADVANCES OF THE PEOPLE OF INDIA, PERSONAL AND SOCIAL SERVICES
4219441  28/06/2019
THREE WHEELS UNITED FOUNDATION
No. 24/4, 2nd Floor, Alfalah Arcard, Haudin Road, Halasoor Road Cross, Bangalore - 560042
Section 8 company
Address for service in India/Agents address:
RAJINI G.N.  
NO.3, 2ND FLOOR, MANJUNATHA COMPLEX, 4TH MAIN, SUMANGALI SEVA ASHRAM ROAD, OPP. HDFC BANK ATM, PROF. COURIER BLDG., HEBBAL, BANGALORE-560024.

Proposed to be Used
CHENNAI
Personal and social services rendered by others to meet the needs of individuals
4220326   28/06/2019
NAV YUVA EKTA SANGATHAN
HOUSE NO.22, AKS-2, PATALA ROAD, ZIRAKPUR, MOHALI (PB.)
A society registered under the society Act.

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :16/04/2015

DELHI
Personal and social services regarding individual needs, Providing shoes to needy persons [charitable services], Providing clothing to needy persons [charitable services]
Trade Marks Journal No: 1915, 19/08/2019  Class 45

RUPESH KUMAR SAHU
S/O ARUN PRASAD SAHU, AMRITPURNIMA, TANGRATOLI, PISKA MORE, RATU ROAD, HEHAL, RATU, RANCHI, JHARKHAND, 834005
INDIVIDUAL

Address for service in India/Attorney address:
VIKASH KUMAR
B-135, PATEL PARK, HARMU HOUSING COLONY, RANCHI, JHARKHAND- 834002

Proposed to be Used
KOLKATA
SOCIAL AND PERSONAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AS INCLUDED IN CLASS 45
Proposed to be Used
KOLKATA
Personal and social services rendered by others to meet the needs of individuals.
4222445   01/07/2019
AKHIL RAJ
107, Lala Toli, Moghalpura Kumar Printing Press, Sampatchak, Patna, Bihar-800008
Individual
Address for service in India/Attorney address:
KOMALAHUJA
office No-112, Laxmi Chamber,D- 223, Vikash Marg,Near Metro Station Gate No 5, Delhi-92
Proposed to be Used
KOLKATA
Providing Social Welfare Services as per class 45
4222679  02/07/2019
HUMAN RIGHTS FAIR ADMINISTRATION COUNSELING TRUST
NO:20. EDEN GARDEN, NEAR TVS NAGAR, THALLY ROAD, HOSUR, KRISHNAGIRI-635109, TAMILNADU, INDIA
Trust
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
 Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
M.DAMODARAN
MDA TOWER, NEW NO.6, OLD NO.12, APPAVOO GRAMANI 1ST STREET, MANDAVELI, CHENNAI-600028.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANKAR VARADHARAJAN
NO.150/309, 2ND FLOOR, FATHIMA MANZIL, LUNGY CHETTY STREET, CHENNAI - 1

Proposed to be Used
CHENNAI
LEGAL SERVICES.
MAGICK OF TRANSFORMATION

4224377    03/07/2019

PAYAL VANI
HOUSE NO. 193/C, CIVIL LINE, BHATNAGAR COLONY, BAREILLY -243001 UP
SINGLE FIRM

Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.

Used Since :01/04/2019

DELHI

Astrology Consultancy
KALEEMULLAH
trading as ; TRIPLE EYE SECURITY SERVICE
SHOP NO. D10, FOURTH FLOOR, NO. 180, THAMBU CHETTY STREET, PARRYS, CHENNAI- 600 001
SERVICE PROVIDER
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
SECURITY SERVICE TO INDIVIDUALS, COMPANIES AND PROPERTIES, SOCIAL AND OTHER SERVICE TO INDIVIDUALS.
4225412  04/07/2019
SRI. DAMA CHENCHU NAIDU
H.No# C-823, NGOs colony, Vanasthalipuram, Hayathnagar, Rangareddy Dist -500070, Telanagana
Individual
Address for service in India/Attorney address:
GRANDHI NAGA JAYALAKSHMI
3-4-1013/2/3, OPP: ST PETERS PRIMARY SCHOOL, BARKATHPURA,KACHIGUDA, HYDERABAD-500027-AP
Proposed to be Used
CHENNAI
Charitable Services; Trustee Services; Organization Of Spiritual And Religious Meetings; Social And Community Services; Legal Services; Security Services For The Protection Of Property And Individuals; Personal And Social Services Rendered By Others To Meet The Needs Of Individuals; Old Age Homes; Included In Class 45

Transliteration : CHEYUTHA FOUNDATION
ANAND MADHAVRAO KULKARNI
RUKADIKAR MARG, MANGALWAR PETH, VISHWA PANDHARI 697B, SHRI SADGURU VISHWANATH MAHARAJ,
KARVIR KOLHAPUR - 416 012
INDIVIDUAL

Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Glitorium, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
MUMBAI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, CHARITABLE SERVICES, ORGANISATION OF SPIRITUAL AND RELIGIOUS MEETINGS
4225795   04/07/2019
A3GATE SECURITY SOLUTIONS PRIVATE LIMITED
OFFICE NUMBER 214, LEVANA CYBER HEIGHTS, VIBHUTI KHAND, GOMTINAGAR, LUCKNOW 226010
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4226007    04/07/2019
ABCO SERVICES
C/o Diamond, 8/1, Hardutrai Chamaria Road, Howrah - 711101
Partnership Firm

Proposed to be Used
KOLKATA
Personal and social services rendered by others to meet the needs of individuals.
KINSON

4226268   05/07/2019
KINISH MAHESHBHAI PATEL
17, MANIKAMAL SOC-1, SURDHARA CIRCLE, NR. SUN-N-STEP CLUB, THALTEJ, AHMEDABAD-380059, GUJARAT
INDIVIDUAL

Address for service in India/Agents address:
ABRAHAM JOSEPH PINGLE
BASEMENT 14, CENTER POINT, PANCHAVATI CROSS ROAD, AHMEDABAD-380006.

Proposed to be Used
AHMEDABAD

CONSULTANCY FOR ASTROLOGY, VASTU SHASTRA, ASTROLOGY SERVICES, VASTU SERVICES; SERVICES RELATING
TO TANTRA, MANTRA, YANTRA, VASTU, NUMEROLOGY, PALMISTRY; PERSONAL AND SOCIAL SERVICES RENDERED
BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; ONLINE SERVICES FOR ASTROLOGY AND VASTU SHASTRA.
4227423  06/07/2019
NAMMA TECHNOLOGIES PRIVATE LIMITED
DOOR NO.26/1 SECOND FLOOR, SARATHA COLLEGE ROAD SALEM, TAMIL NADU, INDIA
AN INDIAN NATIONAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/05/2019
CHENNAI
WEDDING CEREMONY PLANNING AND ARRANGING CONSULTATION SERVICES, MATRIMONIAL AGENCIES, CONSULTANCY SERVICES RELATING TO THE PLANNING AND ARRANGING OF WEDDING CEREMONIES
4228582   08/07/2019
HAMID KHAN
Flat No 1201, Avon, Tharwani Riviera, Plot No 37, Sector 35-I, Kharghar, Raigarh, Maharashtra - 410210
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
MUMBAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
IITM
4228640 08/07/2019
INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :25/04/1959
CHENNAI
Licensing of intellectual property.
4231379  10/07/2019
Suman
Quite Office No. 12, First Floor, Cabin No. 7, Sector 35-A, Chandigarh-160036
Individual
Address for service in India/Attorney address:
Subhash Chandra
House No. 702-A, Small Flats, Dhanas, Chandigarh-160014
Proposed to be Used
Delhi
Security Services
RIVERUS

4231516   10/07/2019
RIVERUS TECHNOLOGY SOLUTIONS PRIVATE LIMITED
#15, First Floor, Firuz-Ara (West Wing), Opp. Mantralaya, Madam Cama Road, Mumbai- 400021
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :07/06/2017

MUMBAI
Legal research services.
RIVERUS TECHNOLOGY SOLUTIONS PRIVATE LIMITED
#15, First Floor, Firuz-Ara (West Wing), Opp. Mantralaya, Madam Cama Road, Mumbai- 400021
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :07/06/2017

MUMBAI
Legal research services.
4231526    10/07/2019
RIVERUS TECHNOLOGY SOLUTIONS PRIVATE LIMITED
#15, First Floor, Firuz-Ara (West Wing), Opp. Mantralaya, Madam Cama Road, Mumbai- 400021
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :07/06/2017
MUMBAI
Legal research services.
SENTILIUS

4232053  11/07/2019

DR. GAURAV SHARMA
A-6/504, Florida Estate, Keshavnagar, Mundhwa, Pune-411036
An Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
MUMBAI

Legal research; Legal advice; Legal services; Legal document preparation; Legal advocacy services; Mediation [legal services]; Legal information services; Legal research services; Legal investigation services; Legal support services; Legal consultation services; Legal watching services; Preparation of legal documents; Conveyancing services [legal services]; Court reporting [legal services]; Preparation of legal reports; Mediation in legal procedures; Providing information on legal affairs; Legal consultancy relating to franchising; Providing information relating to legal affairs; Legal advice relating to franchising; Providing information on legal procedures relating to lawsuits or other legal issues; Legal consultancy relating to intellectual property rights
4233068  12/07/2019
SAGAR R. MUNDADA
BLISS HOUSE, VISE MALA, CANADA CORNER, NASIK 422 005.
Used Since :28/04/2019
MUMBAI
PERSONAL, CHARITABLE AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEED OF INDIVIDUALS.
SAGAR BANSAL
D-290 vivek vihar phase-1 GF opp green field public school
Sole Proprietor

Proposed to be Used
DELHI
Legal services, consulting, legal opinions, articles, personal and social services, advice, management, legal referencer
GREEN DREAM FOUNDATION

4234435    13/07/2019
GREEN DREAM FOUNDATION
Flat No 156, Pocket DG—III, Top Floor, LIG flat, Vikas Puri, New Delhi - 110018
SOCIETY
Address for service in India/Agents address:
ANKUR VERMA
9/112A, JATTI KATRA, MOTI KATRA, AGRA-282003,UP.
Used Since :27/09/2011
DELHI
Personal and social services rendered by others to meet the needs of individuals
Trade Marks Journal No: 1915, 19/08/2019  Class 45

N.LAURENCE  
A-15/8, KRISHNA GOPAL BUILDING, KRISHNA NAGAR, KHAIRA PADA, BOISAR (EAST), DIST. PALGHAR, MUMBAI-401501  
Active  

Address for service in India/Attorney address:  
VINIT R PATIL  
Office No.403, Pinnacle Pride, Opposite Cosmos Co-Operative Bank Ltd., Behind Maharashtra Electronics, Tilak Road, Sadashiv Peth, Pune-411030

Proposed to be Used  
MUMBAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
PARINAAM FOUNDATION

4235717    15/07/2019
PARINAAM FOUNDATION
Parinaam Foundation Grape Garden, No.30, 3rd 'A' Cross, 18th Main, 6th Block, Koramangala, Bengaluru - 560095 India
Body Incorporate
Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Used Since :30/03/2008

CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
PARINAAM FOUNDATION
Parinaam Foundation Grape Garden, No.30, 3rd 'A' Cross, 18th Main, 6th Block, Koramangala, Bengaluru - 560095 India

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Used Since : 28/07/2008

CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
NAG BHASHTIKA
4235780    15/07/2019
UTTAM KUMAR TIWARI
245, VARDHMAN STAR CITY MALL, SECTOR – 7, DWARKA, DELHI, PINCODE - 110075, INDIA
PROPRIETOR
Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
CONDUCTING RELIGIOUS CEREMONIES, CONDUCTING RELIGIOUS PRAYER SERVICES, AND SPIRITUAL CONSULTANCY.
BALAI

4238503    18/07/2019

TECHNOMETRY MODALITY PRIVATE LIMITED
31 ANURAG NAGAR, SHALIMAR KE PASS, SATYA SAI, INDORE, MADHYA PRADESH - 452001
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.
Used Since :23/06/2019

MUMBAI

Personal and social services rendered by others to meet the needs of individuals; Online social introduction services; Online social networking services accessible by means of downloadable mobile applications; Internet-based social networking, introduction, and dating services; Marriage counselling; Marriage bureau services; Providing and conducting non-denominational, non-religious civil marriage ceremonies; Conducting religious ceremonies; Organisation of religious meetings included in Class 45.
ZEKI KIDS
4239282   18/07/2019
M/S. MODI FITNESS PVT. LTD.
701, PREM SAGAR, PLOT NO. 57, SWASTIK CHS, CROSS ROAD NO. 03, JVPD SCHEME, VILE PARLE (WEST), MUMBAI - 400056
A COMPANY FORMED AND REGISTERED UNDER COMPANIES ACT, 2013
Address for service in India/Agents address:
GEETA RAMKISHOR YADAV
403, SANDESH CHS LTD., PAKHADI, KHAREGAON, KALWA(W), THANE-400605
Used Since :01/03/2019
To be associated with:
4239288, 4239300
MUMBAI
Licensing of franchise concepts.
4240057   19/07/2019
SURAKSHASANGH SECURITY SERVICES PRIVATE LIMITED
FLAT NO. D-703, WING B-2, S.NO.17/1B/2.3.4 SOLITAIRE, DHANORI, LOHAGAON, PUNE 411015 MAHARASHTRA INDIA
Proposed to be Used
MUMBAI
LEGAL SERVICES SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
Param Chaitanya Foundation

4240149  19/07/2019
MUKUND SHEVARE, SHRIKANT M PARAB, SUNIL A VISPUTE, GHANSHYAM H KOli,INDRAYANI S KACHARE, MALTI B SHEVARE, VARSHA S SATPUTE
trading as : PARAM CHAITANYA FOUNDATION
E23/B, NANDADEEP EVEREST SOCIETY, SHELL COLONY CHEMBUR MUMBAI 400071 MAHARASHTRA INDIA
TRUST
Used Since : 10/03/2015
MUMBAI
(NGO) SOCIAL SERVICE
Sixel

4245958  25/07/2019

Videometrics Technology Private Limited
Plot-AI/154/1, Action Area -1A, Utility Building (4th Floor), New Town, Kolkata – 700156, West Bengal
An Indian Company

Address for service in India/Attorney address:
Goldfinn Technologies
Goldfinn Technologies 38/4, Nabapally, Near Ranjannagar P.O-Joka, Kolkata - 700104 West Bengal
Email - legal@goldfinn.com Mobile - 9874710123

Used Since: 01/07/2019

Kolkata

Computer software licensing; Licensing of computer programmes; Consultancy relating to the licensing of computer software; Registration of domain names; Leasing of internet domain names; Consultancy relating to the registration of domain names; On-line social networking services; Licensing of intellectual property; Copyright management; Legal administration of licences; Licensing of franchising concepts; Surveillance services.
UVCP

4245964  25/07/2019

VIDEONETICS TECHNOLOGY PRIVATE LIMITED
Plot-AI/154/1, Action Area -1.A, Utility Building (4th Floor), New Town, Kolkata – 700156, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :01/07/2019

KOLKATA
Computer software licensing; Licensing of computer programmes; Consultancy relating to the licensing of computer software; Registration of domain names; Leasing of internet domain names; Consultancy relating to the registration of domain names; On-line social networking services; Licensing of intellectual property; Copyright management; Legal administration of licences; Licensing of franchising concepts; Surveillance services.
2538812  28/05/2013
COMIC CON INDIA PVT. LTD
B-9/5 VASANT VIHAR NEW DELHI 110057
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SUJATA CHAUDHRI, IP ATTORNEYS
2106 EXPRESS TRADE TOWERS 2, FIRST FLOOR, B-36, SECTOR-132, EXPRESSWAY, NOIDA 201301, UTTAR PRADESH, INDIA

Used Since :01/12/2011

DELHI

Cl.6; Key rings, fridge magnets, other souvenir items made of metal.

Cl.9; Decorative magnets; mouse pads; VCD™S and DVD™S.

Cl.16; Posters; postcards; prints; art pictures; art and photographic prints; paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.

Cl.21; Mugs; bottle openers; glassware, porcelain and earthenware for use in drinking, holding and dispensing beverages, namely, drinking glasses, mugs, cups made of glass and plastic, serving pitchers made of glass and aluminium, cups and drinking vessels, serving trays not of precious metal, napkin holders, drinking tumblers made of glass; ice buckets; glass and plastic bottles sold empty.

Cl.25; Clothing, namely, dress shirts, sweatshirts, sport shirts, t-shirts, polo shirts, blouses, shorts, pants, trousers, sweatpants, jumpers, skirts, shirts, jackets, coats, wind resistant jackets, rain jackets, overalls, turtlenecks, sweaters, vests, ties, belts, suspenders, headbands, sweatbands, scarves, gloves, headwear namely caps, visors; footwear, sportswear namely sport coats, crew neck sweaters and crew neck t-shirts, gym shorts, sweat shorts, gym suits, gym socks, jogging suits, aprons.

Cl.41; Entertainment and cultural services, including production of radio and television programs; production of animated motion pictures and television features; services relating to cinema and television studios; services relating to the publication of books, magazines and periodicals; production of dance shows, music shows and video award shows; comedy shows and game shows before live audiences which are broadcast live or taped for later broadcast; live musical concerts; organizing talent contests and music and television award events.
Royal Reservation

2596130  13/09/2013
LIFESTYLE & MEDIA BROADCASTING LIMITED
trading as ;NDTV LIFESTYLE LTD
Plot No.-09, Unit No. 005, Ground Floor, Copia Corporate Suites, Jasola, Delhi - 110025, India.
MANUFACTURERS TRADERS AND SERVICE PROVIDERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :09/11/2007
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Reservation.
Cl.16;PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES: PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS' MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS' TYPE; PRINTING BLOCKS.
Cl.35;ADVERTISING, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
ELITE ENVISION

2618694  25/10/2013
THOMSON REUTERS GLOBAL RESOURCES UNLIMITED COMPANY
Neuhofstrasse 1, 6340 Baar, Switzerland
Manufacturers, Traders and Service Providers.
An Irish unlimited company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.35; Providing a web services enabled development platform, namely, a database which allows users to manage finances relating to billing, general ledger, purchase orders, fiscal objectives, fixed assets, profitability, and expense reports, provided to professional service organizations; business management services, namely, providing a website featuring information which allows users to manage law practices by assisting in records management and case management.

Cl.36; Providing a web services enabled development platform, namely, a database which allows users to manage finances relating to accounts payable.

Cl.42; Integration of computer systems and networks that provide a development environment which allows end users to customize applications; application service provider featuring software in the field of managing finances relating to billing, accounts payable, general ledger, purchase orders, fiscal objectives, fixed assets, profitability, and expense reports, provided to professional service organizations; providing a website which assists law practices by aiding in conflict resolution, namely, check for conflicts of interest prior to taking a legal case or matter.
DELTA HOTELS AND RESORTS

Priority claimed from 11/07/2013; Application No. : 1,634,765 ;Canada

2622522  01/11/2013

MARRIOTT WORLDWIDE CORPORATION
10400 Fernwood Road, Bethesda, Maryland, 20817, U.S.A.
Manufacturers, Traders and Service Providers
a Maryland Corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD HOTELS AND RESORTS.

Cl.35;Special event planning for business purposes for corporations; retail store services featuring gifts; retail convenience store services.

Cl.41;Discotheques; provision of fitness and exercise facilities.

Cl.43;Providing hotel and resort accommodation; restaurant and bar services; provision of facilities for conventions; provision of facilities for banquets; provision of conference rooms; catering services; bar services.

Cl.44;Health spa services for health and wellness of the body and spirit.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

HAVELLS INDIA LIMITED
904, 9th Floor, Surya Kiran Building, K.G. Marg, Connaught Place, New Delhi - 110 001
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956.
Address for service in India/Attorney address:
ANAND AND ANAND
B-41, NIZAMUDDIN EAS, NEW DELHI-110013

Proposed to be Used

DELHI

Cl.9; ALL TYPES OF SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS.

Cl.11; ALL TYPES OF APPARATUS FOR LIGHTING, HEATING, STEAM GENERATING, COOKING, REFRIGERATING, DRYING VENTILATING, WATER SUPPLY AND SANITARY PURPOSES.

Cl.21; HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH); COMBS AND SPONGES; BRUSHES (EXCEPT PAINTS BRUSHES); BRUSH MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEEL WOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES.
WAUKESHA

2767416 03/07/2014
GE DISTRIBUTED POWER, INC.
15455 Dallas Parkway, Suite 1100, Addison, 1101 W. St. Paul Ave. Waukesha Wisconsin 53188, United States of America
Manufacturers & Merchants

Address for service in India/Attorney address:
K & S PARTNERS
B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON, HARYANA, INDIA

Proposed to be Used
DELHI

Cl.7: Fuel-rating test equipment, namely, a combustion engine, ratio motor, cylinder, rods, crankcase, detonation pickups, combustion pickups, and fuel injection unit used for determining the characteristics of motor and aviation gasolines and diesel fuels.

Cl.9: Fuel-rating test equipment, namely, digital cetane meters, and detonation meters.
2826904  15/10/2014
MANOJ KUMAR KAPOOR
A-451, TOP FLOOR, DEFENCE COLONY, NEW DELHI-110024
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LEXFONS
1/B, STREET NO. 4, EAST GURU ANGAD NAGAR, DELHI-110092.

Proposed to be Used

DELHI

Cl.35; Marketing, Distributing and advertising, Retail services of Books, Educational books, educational equipment, Booklets, Brochures, Pamphlets, Paper, stationery, adhesives for stationery or household purposes; paint brushes; office requisites; educational materials for teaching purposes (except apparatus)

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.

Cl.45; LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
2838208  05/11/2014
HUMANE SOCIETY INTERNATIONAL
2100 L Street, N.W., Washington, District Of Columbia 20037 United States
Services Providers
A non-profit corporation organized under the laws of the state of District Of Columbia, U.S.A.
Address for service in India/Attorney address:
KHURANA & KHURANA
IFAI CENTRE, S/20-22, GREATER NOIDA SHOPPING PLAZA, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA - 201 308, NATIONAL CAPITAL REGION, DELHI-
Used Since :01/07/2012
DELHI
Cl.35; Promoting public awareness in the field of animal protection and the treatment of animals
Cl.36; Charitable fundraising for animal welfare
M/S BEANZ GLOBAL LLP
KH NO- 410, Happy Farm House, Gadaipur Road, Village Sultanpur, New Delhi- 110030
Manufacturer, Trader and Service Provider

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Used Since : 01/10/2013

DELHI

Cl.18: Backpacks, canvas backpacks, athletic bags, carry-on bags, gym bags, travel bags, beach bags, leather bags, briefcases, purses, suitcases, trunks, luggage, straps for luggage, waist packs, and wallets

Cl.25: Hosiery Wear, Inner-wear, Socks, Readymade Garments of all types, footwear and caps.

Cl.35: Import-export agency services; organization of trade fairs for commercial or advertising purposes; wholesale and retail store services featuring clothes, fashion accessories, footwear, caps, readymade garments; Backpacks, canvas backpacks, athletic bags, carry-on bags, gym bags, leather bags, travel bags, beach bags, briefcases, purses, suitcases, trunks, luggage, straps for luggage, waist packs, and wallets, presentation of goods on internet portal, website and other communication media, for retail purposes; advertisement posting.
Trade Marks Journal No: 1915, 19/08/2019

wet-green

2867699 22/12/2014

WET-GREEN GMBH

trading as wet-green GmbH

Erwin-Seiz-Str. 7, 72764 Reutlingen, Germany

Manufacturers and Merchants

A company duly organized and existing under the laws of Germany

Address for service in India/Attorney address:

CHADHA AND CHADHA

F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.1: Chemicals used in industry, science and photography, unprocessed artificial resins, unprocessed plastics; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry excluding Biofertilizers, Chemical Fertilizers, Manures, Plant Nutrient Compositions, Plant Growth Nutrients, Plant Growth Chemical And Plant Nutrition Preparation.

Cl.18: Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery
ULa

2890714  22/01/2015
MR. PRAMIT SANGHAVI AND MR. DEWANG SANGHAVI, TRADING AS V2 CORP.
trading as; V2 Corp.
218A, HPSIDC Industrial Area, Baddi, Himachal Pradesh
Manufacturers, Merchants and Service Providers
An Indian Partnership Firm

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry

Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants; mordants; raw natural resins; metals in foil and powder form for painters, decorators, printers and artists

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices

Cl.4; Industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; candles and wicks for lighting

Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides

Cl.6; Common metals and their alloys; metal building materials; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal; ironmongery, small items of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores

Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs

Cl.8; Hand tools and implements (hand-operated); cutlery; side arms; razors

Cl.9; Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signallling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating regulating or controlling electricity apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; automatic vending machines and mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopedic articles; suture materials

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes

Cl.12; Vehicles; apparatus for locomotion by land, air or water

Cl.13; Firearms; ammunition and projectiles; explosives; fireworks

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments

Cl.15; Musical instruments

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter;
Cl.17; Rubber, gutta-percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery

Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics

Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes (except paintbrushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes

Cl.22; Ropes, string, nets, awnings, tarpaulins, sails, sacks and bags (not included in other classes); padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials

Cl.23; Yarns and threads, for textile use

Cl.24; Textiles and textile goods, not included in other classes; bed covers; table covers

Cl.25; Clothing, footwear, headgear

Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile)

Cl.28; Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas tree

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, compotes; fruit sauces; eggs; milk and milk products; edible oils and fats

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals; bread, pastruy and confectionery; ices; honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice

Cl.31; Agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt

Cl.33; Alcoholic beverages (except beers)

Cl.35; Advertising; business management; business administration; office functions

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs

Cl.37; Building construction; repair; installation services

Cl.38; Telecommunications

Cl.39; Transport; packaging and storage of goods; travel arrangement

Cl.40; Treatment of materials

Cl.41; Education; providing of training; entertainment; sporting and cultural activities

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software

Cl.43; Services for providing food and drink; temporary accommodation

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services

Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
YOUR WORLD. MORE PRIVATE.

Priority claimed from 08/08/2014; Application No. : 86360918 ;United States of America

PRIVORO LLC
2177 E. Warner Road, Suite 103, Tempe, Arizona 85284, United States of America
Manufacturers & Merchants
a limited liability company in Arizona

Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026

Proposed to be Used

DELHI

Cl.9;Computer software, namely, computer programs, computer applications; electronic and non-electronic devices used to enhance privacy, security and safety; computer operating system software, namely, computer programs, and electronic devices that are loaded or work with such software including but not limited to devices related to privacy, security and safety; application programming interfaces (APIs) to be used as an interface by software components communicating with each other in connection with electronic devices related to privacy, security and safety; software for use in operating digital and electronic equipment and accessories; backings, cases, bags, covers, transmitters, shields and shielding, masks, blockers for use in connection with electronic devices

Cl.42;Providing temporary use of non-downloadable computer software for use in accessing, updating, transmitting, and sharing information related to privacy, security and safety; providing temporary use of non-downloadable computer software, including computer programs and applications, for synchronizing, sharing data and information on and among electronic devices related to privacy, security and safety
THE NORTHCAP UNIVERSITY

2956441 01/05/2015
EDUCATE INDIA SOCIETY
trading as; Educate India Society
19, Rajdoot Marg, New Delhi 110002
Service Provider
Educational Institute

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD
i.e., "UNIVERSITY" and "MARK TO BE USED AS A WHOLE".

Cl.8; cutlery
Cl.9; Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling,
checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or
reproduction of sound or images; magnetic data carriers, recording discs; automatic vending machines and mechanisms
for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire
extinguishing apparatus
Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes;
jewellery, precious stones; horological and other chronometric instruments
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter;
bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint
brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus);
plastic materials for packaging (not included in other classes); playing cards; printers’ type; printing blocks
Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal
skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddler;
Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn,
bone, ivory, whalebone, shell, amber, mother- of-pearl, meerschaum and substitutes for all these materials, or of plastics
Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges;
brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-
worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
Cl.22; Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes) padding and
stuffing materials (except of rubber or plastics); raw fibrous textile materials
Cl.25; Clothing, footwear, headgear
Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers
Cl.28; Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas
trees
Cl.35; Advertising, business management, business administration, office functions
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research
services; design and development of computer hardware and software
Cl.45; Legal services; security services for the protection of property and individuals; personal and social services
rendered by others to meet the needs of individuals
LOLLAPALOOZA

2974483  28/05/2015
LOLLAPALOOZA, LLC
c/o C3 Presents, LLC, 1645 East 6th Street Suite 150, Austin, Texas 78702, United States of America.

Proposed to be Used

DELHI

Cl.9; Audiovisual recordings; sound recordings; downloadable content including ringtones, images, posters; downloadable mobile applications; video games, computer games; downloadable electronic sheet music and posters; electronic equipment namely headphones and speakers; computer application software for mobile phones; sound recording apparatus and accessories; electronic publications and photographs; downloadable podcasts in the fields of music and entertainment; amusement apparatus adapted for use with television receivers; storage cases for CDs and DVDs; telephones, smartphones, personal data assistants, computers, satellite navigation devices, portable music players, cameras, and video recorders, and cases (including vinyl cases) and accessories therefor; eyewear and sunglasses; eyewear accessories; audio equipment; sound and video recording apparatus and equipment; tapes; records; cassettes; CD-ROMs; CDs; digital music provided from the Internet; cassette recorders and players; DVDs; DVD players; films; videos; motion pictures; audio books; microphones; radios; video game cartridges; protective clothing; bicycle helmets; mouse pads; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; computer software; fire-extinguishing apparatus.

Cl.16; Calendars; posters; books; comics; photographs; picture books; postcards; pictures; picture cards; diaries; greeting cards; invitations; address books; printed tickets; bookmarks; binders; note pads; note books; note cards; bumper stickers; sticker books; printed stickers; decalcomania; transfers; printed matter; printed publications; catalogues; magazines; periodicals; newsletters; directories; sheet music; song books; tour books; autograph books; event programs; souvenir programs; ID-cards; bookbinding material; paper articles and cardboard articles included in class 16; gift bags sold empty; wrapping paper; book covers; paper napkins; place mats; paper tissues; paper decorations; paper handkerchiefs; paper tablecloths; coasters; paper weights; stationery; school supplies; party supplies; writing instruments; markers; pencil cases; pencil sharpeners; stencils; rulers; coloring and painting books; stationery, drawing, painting, and modelling articles; artist’s articles; glue; stamps; scrap books; albums; photograph stands; passport holders; checkbook holders; printing blocks; typewriters and office equipment (other than apparatus) also suited as teaching material; printer’s type; instructional and teaching material (except apparatus).

Cl.25; Clothing; footwear; headgear. shoes; sandals; T-shirts; bandanas; bathing suits; bathrobes; beachwear; boots; clothing belts; coats; dresses; gloves; hats; jackets; jeans; leggings; masquerade and halloween costumes and masks; neckwear; pyjamas; pants; pullovers; raincoats; scarves; shirts; shorts; ski wear; slippers; socks; stockings; sun visors; suspenders; sweat shirts; sweaters; underwear; vests; warm-up suits.

Cl.41; Amusement parks; animation services; arranging and conducting festivals featuring entertainers, musical groups, rock music, and booths that distribute literature and information on public-interest issues and also distribute arts and crafts items which are related to rock music; arranging and conducting of rock concerts, musical tours and festivals; arranging and conducting seminars; cine, video and recorded sound production services; concert and musical production services; discotheque and dance club services, electronic publishing; organization of theatrical production; entertainment and education services; entertainment services relating to rock concerts, musical tours, festivals, and live performances; fan clubs; musical publishing services; non-downloadable electronic publications namely books, magazines and newsletters; music and games provided over the internet; online journals, namely, blogs featuring information on an entertainer/entertainers and musician/musicians; on-line video entertainment services; organization of games and competitions; production of motion pictures, documentaries, television programs, musical sound recordings and videos; providing a website featuring entertainment information on entertainers and musicians, and their tours; non-downloadable audio and audiovisual recordings featuring music, musical-based entertainment, news, photographs, biographies and other entertainment information; providing podcasts in the field of music and entertainment; providing a
website featuring musical performances and information about recordings, performance, music, politics, tours, and other entertainment content; providing entertainment information on entertainer/entertainers and musician/musicians, their performances, discography, and also providing photographs and video clips all via a website, online profile pages, a global computer network, and/or wireless networks; providing links to websites of others featuring downloadable music and downloadable ringtones; providing non-downloadable audiovisual recordings, sound recordings, ringtones, and graphics; providing of training; providing on-line computer games; providing pre-recorded music, video and graphics; provision of pre-recorded music via the internet; publication of books, magazines, journals, manuals, texts, computer programs, recordings, audio-, video-, audiovisual- recordings, multi-media recordings and electronic recordings; sporting and cultural activities television programs; webcasts featuring music, musical-based entertainment and entertainment; website services, namely providing online games, including online computer games, providing online gaming and games services, providing online electronic publications; provision of information relating to all of the aforesaid services.
3024131  03/08/2015
PELI BIOThERMAl LIMITED
Celsius House The Stanbridge Building, Stanbridge Road, Leighton Buzzard, Bedfordshire, LU7 4QQ, United Kingdom
Manufacturers and Merchants
Manufacturers and Merchants

Address for service in India/Agents address:
RANJAN NARULA ASSOCIATES,
VATIKA TOWERS, 10TH FLOOR, BLOCK-B, SECTOR-54, GURGAON 122002, NATIONAL CAPITAL REGION, (HARYANA)
Used Since :30/04/2010

DELHI

Cl.10; Packaging specifically adapted for medical use and for the transportation of goods such as organs, blood and blood products, pharmaceutical, bio-technological and diagnostic products

Cl.16; Plastic and cardboard packaging for shipping goods including pharmaceutical products, and other temperature sensitive goods; bags incorporating bubble plastics for packaging
3068647  30/09/2015
KARMA AUTOMOTIVE LLC
3080 Airway Avenue, Costa Mesa, CA 92626, USA
Manufacturers, Merchants and Service Providers
A Delaware Limited Liability Company

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1958531.

Cl.12;Automobiles and structural parts therefor.
Cl.25;Clothing, namely, T-shirts, jackets, sweatshirts, blouses, pants, shirts, hats, caps, gloves, belts, shoes, and socks.
Cl.35;Automobile dealership services.
Cl.37;Maintenance and repair services for automobiles.
Cl.39;Distribution services, namely, delivery of automobiles.
Cl.40;Custom manufacture of automotive vehicles.
STRADIA
3105601    19/11/2015
OLX B.V.
trading as ;OLX B.V.
Taurusavenue 105, 2132 LS, Hoofddorp, The Netherlands
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of the Netherlands

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.9;Computer software applications for smart phones and tablet devices; photographic, cinematographic and optical apparatus and instruments; software for personalizing, supporting and managing advertising and marketing campaigns, personalized content and electronic communications, data analysis including user behaviour analytics and intelligence; apparatus and instruments for the recording, transmission, broadcasting, reception, storage, display or reproduction of sound, images and data; computers, computer programs, computer software, computer chips, apparatus and instruments for the encoding and decoding of electrical signals; remote control units; smart cards; encoded cards; aerials; satellite dishes; cables; optical fibres; switches; adapters; connectors; plugs; sockets and outlets; junction boxes; tapes, discs and cartridges all bearing or for the recordal of data, sound or images; cinematographic films prepared for exhibition; audio and/or video recordings; multi-media communication, recording, transmission, broadcasting, storage, display, reception and reproduction devices, data processing equipment; computer software and apparatus and instruments for use in connection with the Internet; electronic publications; parts (and fittings) for all the aforesaid goods

Cl.35;Electronic commerce; classified advertising services; provision of an online marketplace; provision of an online searchable database featuring employment opportunities; offering for sale and the sale of goods in the retail and wholesale trade; advertising, promotion and agency services; rental of advertising space; email marketing services; online marketing services; business management services; business administration; business services; customer relationship management services; accountancy services, advisory, consultancy and information services all relating to business and business management, customer relationship management services; analytical services; data analysis including user behaviour analytics and intelligence; market research services; billing services; publicity and marketing services; subscription and subscriber advisory, information, consultancy and management services; arranging and conducting of trade shows and exhibitions; data storage and data processing; dissemination of advertising and promotional matter; provision and dissemination of information relating to all the aforesaid services

Cl.41;Services relating to entertainment, education, sporting and cultural activities; publication of books, newspapers, magazines, newsletters, periodicals, catalogues and guides; publication of texts (other than publicity texts); publication of electronic books, newspapers, magazines, newsletters, periodicals, catalogues and guides online; providing online electronic publications (not downloadable); library services (mobile-); lending libraries; news reporters services

Cl.42;Non-downloadable software; Software as a Service (SaaS), computer rental; installation and maintenance of computer software; computer programming and computer design services; all services in this class relating to computers, computing apparatus and equipment, computer programming and computer design; design, drawing and commissioned writing services for the compilation of web pages on the Internet; creating and maintaining web sites; hosting the web sites of others; information services included in this class
TAKASHO

3188016 17/02/2016

TAKASHO CO., LTD.
489, SAKAI, KAINAN-SHI, WAKAYAMA-KEN, JAPAN
MANUFACTURERS AND MERCHANTS.
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.6; PROPS OF METAL; GATES OF METAL; FENCES OF METAL; BUILDINGS (FITTINGS OF METAL FOR-); BUILDING BOARDS OF METAL; FITTINGS OF METAL FOR BUILDING; FURNITURE (FITTINGS OF METAL FOR-); BOXES OF COMMON METAL; COLUMNS (ADVERTISEMENT-) OF METAL; OUTDOOR BLINDS OF METAL

Cl.19; CERAMIC TILES; BRICKS; TERRA COTTA; CLAY ROOFING TILES; CERAMIC ROOFING TILES; FENCES OF SYNTHETIC RESINS; LINOLEUM BUILDING MATERIALS; PLASTIC BUILDING MATERIALS; SYNTHETIC BUILDING MATERIALS; ASPHALT BUILDING MATERIALS; ASPHALT CONSTRUCTION MATERIALS; RUBBER BUILDING MATERIALS; RUBBER CONSTRUCTION MATERIALS; PLASTER; LIME BUILDING MATERIALS; LIME CONSTRUCTION MATERIALS; BUILDING MATERIALS OF PLASTER; CONSTRUCTION MATERIALS OF PLASTER; BUILDINGS (NOT OF METAL); CEMENT; CONCRETE ROAD PAVEMENT BOARDS; CONCRETE BLOCKS; PLANKS; PILINGS; PLYWOOD; ARTIFICIAL TIMBER; ARTIFICIAL BAMBOO; BAMBOO (BUILDING MATERIALS); WOOD RAFTERS; CEILINGS (NOT OF METAL); LOGS; FIRE RESISTING WOOD; PRESERVED WOOD; WOODEN RAILINGS; WOOD BLOCKS; SHINGLE; FLOOR BOARDS; STONE ROOFING TILES; ARTIFICIAL STONES; WALL STONE; PAVING STONE; BUILDING GLASS; JOINERY FITTINGS (NOT OF METAL); TRANSPORTABLE GREENHOUSES FOR HOUSEHOLD PURPOSES (NOT OF METAL); SIGNS FOR ROADS (NON-LUMINOUS, NOT OF METAL); WATER TANKS FOR HOUSEHOLD PURPOSES (NOT OF METAL OR PLASTIC); MOORING BITTS AND BOLLARDS (NOT OF METAL); STONE SCULPTURES; CONCRETE SCULPTURES; MARBLE SCULPTURES; LETTER BOXES OF MASONRY; STONE LANTERNS.
EFES
3223713  30/03/2016
ANADOLU EFES BIRACILIK VE MALT SANAYI ANONIM SIRKETI
Bahçelievler Mahallesi Sehit Ibrahim Koparir Caddesi No:4 Istanbul Turkey
Manufacturers, Merchants and Service Providers
Joint Stock company, incorporated under laws of Turkey

Address for service in India/Agents address:
INTTL ADVOCARE,
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Cl.32: Beers, mineral and aerated waters, and other non-alcoholic beverages; fruit drinks and fruit juices; syrups and other preparations for making beverages
Cl.33: Alcoholic beverages (except beers)
Ishq Hai Khwabon Se
3257811 11/05/2016
HERO FINCORP LTD.
34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
Service Provider
Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Used Since :01/01/2015
DELHI
Cl.35; To advertising, business management, business administration, providing consultation and to advise and assist on all aspects of corporate, commercial and industrial management or activity including but not limited to - production, manufacturing, personnel, advertising & public relations, public welfare, taxation, technology, computer applications, software, planning, feasibility studies, expert advice, improving efficiency in mines, trades, plantations, maintaining of data base and providing of data processing services.
Cl.36; To carry on business of an Investment Company or an investment Trust Company, to act as investor, guarantors, underwriters and financiers, Providing financial affairs, monetary affairs and banking, insurance consultancy, financial consultancy, brokerage, credit card services; debit card services, loans, mortgage banking, mutual funds, safe deposit services, securities brokerage, money exchange brokerage, to carry on the business of real estate and to acquire by purchase, lease, exchange, development, construction, building, erection.
Cl.37; Building construction; repair; installation services; installation of computer hardware, office machines and equipment installation, maintenance and repair.
Cl.38; Telecommunications; broadcasting, transmission; wire services; communication through electronic apparatus and equipments.
Cl.39; Transport; packaging and storage of goods; travel arrangement; brokerage and freighting.
Cl.40; Treatment of materials; engraving; framing of works of art; grinding and material treatment information.
Cl.41; Education, providing of training, entertainment, sporting, cultural activities; amusements; conferences; exhibitions; instruction services; planning; providing on-line electronic publications; seminars; symposiums and workshops.
Cl.42; Computer software design, computer software installation, computers software maintenance and related services; computer software consultancy providing access to on-line computer network including websites in the field of real estate affairs as well as financial and monetary affairs; facilitating transfer of real estate including loans for housing; site plan analysis and feasibility studies; professional consultancy services all relating to the aforesaid services.
Cl.43; Services for providing food and drink; canteens; temporary accommodation; hotel reservations; bar services; cafes, cafeteria; holiday home and camp services; day nurseries, hotels, retirement homes; tourist homes; rental of meeting rooms; rental of tables, chairs, table lines, furniture and glassware.
Cl.44; Healthcare and medical, services; veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; rest homes; sanatoriums and beauty salons.
Cl.45; Legal services; security services for the protection of property and individuals; providing of lockers and safes; investigative services; personal and social services; not included in other classes; rendered by others to meet the needs of individuals and security consultancy.
LIPO

3284871  14/06/2016
VANTAGE SPECIALTY INGREDIENTS, INC.
150 Mount Bethel Road, Building 2, Suite 200 Warren, New Jersey 07059 U.S.A.
Manufacturers & traders
a New Jersey, U.S.A. corporation

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI

Cl.1; chemicals for use in personal care products Industry, pharmaceutical products Industry, food products Industry, agricultural products Industry, and household products Industry

Cl.3; cosmetics, namely, cosmetic oil used for skincare, cosmetic emollients, powder used for skincare, humecants used for moisturizing skin, exfoliants, emulsifiers used for skincare, preservatives used for preserving cosmetics, creams used for skincare, conditioners used for haircare, and skin moisturizers

Cl.5; pharmaceuticals, namely, alpha hydroxyl acids used for skincare, bisabolol used to treat skin irritation, plant extracts used to treat skin irritation, hydrolyzed milk proteins for treating irritation, aloe, almond oil, avocado oil, grapefruit seed oil, jo joba, wheat germ oil, rice bran oil, and hyaluronic acid, all used for medical use
3292204    23/06/2016  
VIR VALVOINDUSTRIA ING. RIZZO S.P.A.  
VIA CIRCONVALLAZIONE, 10, 13018 VALDUGGIA (VC), ITALY  
MANUFACTURERS AND MERCHANTS.  
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF ITALY.  
Address for service in India/Attorney address:  
D.P. AHUJA & CO  
14/2 PALM AVENUE CALCUTTA 700019 INDIA  
Used Since : 31/01/2015  
KOLKATA  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD VIR EXCEPT AS DEPICTED..  
Cl.6; VALVES OF METAL [OTHER THAN PARTS OF MACHINES] FOR CONTROLLING FLUIDS.  
Cl.7; FLUID CONTROL VALVES, BEING PARTS OF MACHINES  
Cl.9; APPARATUS AND INSTALLATIONS FOR THE INTERCEPTION AND THE REGULATION OF LIQUID AND GASEOUS FLUIDS AND PARTS THEREOF  
Cl.11; APPARATUS AND INSTALLATIONS FOR THE FEEDING AND SUPPLY OF LIQUID AND GASEOUS FLUIDS AND PARTS THEREOF
Trade Marks Journal No: 1915 , 19/08/2019 Class 99

3295181  27/06/2016
SWIZA S.A.
trading as ;SWIZA S.A.
Rue St-Maurice 1, 2800 Delémont, Switzerland
Manufacturers and Merchants
A company duly organized and existing under the laws of Switzerland
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Proposed to be Used

DELHI

Cl.8;Hand-operated tools and implements; cutlery, namely jack knives, utility jack knives, multi-purpose knives, folding knives, hunting knives, knives for craftsmen, knives for sportsmen; sharpening instruments; parts, replacement parts and accessories included in this class for all the aforesaid goods, namely display boxes, knife stands, scabbards, cases, sheaths, covers and storage boxes (adapted to the goods in class 8)

Cl.14;Precious metals and their alloys and all goods in precious metals or coated therewith, in particular timepieces and other chronometric instruments and parts therefor, and, more specifically, clocks, watches, alarm clocks, clocks, spare parts and accessories therefor included in class 14; components and supplies and formed parts for timepieces of all kinds; jewels, jewellery; cases for the aforesaid goods

Cl.18;Trunks and traveling bags, backpacks, wallets, umbrellas, walking sticks

Cl.25;Clothing, namely, gloves, jackets, sweaters, t-shirts, shirts, trousers, shorts, socks, belts, rain wear and ponchos; footwear; hats; caps; cowls; scarfs and headbands
Priority claimed from 29/12/2015; Application No. : 302015063953 ;Germany
3296607    28/06/2016
DOOB GROUP AG
trading as ;Doob Group AG
Speditionstraße 13, 40221 Düsseldorf, Germany
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of Germany
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
DELHI
Cl.7;3D printer
Cl.9;Computer software; computer hardware; computer games software; computer programmes for games; computer programmes for the development of avatars; software for the digitalisation of three-dimensional surfaces of people, animals and products; printers
Cl.14;Figurines (statuettes) of precious metal; statues of precious metal; jewellery; ornaments
Cl.28;Dolls made from wax, plastic, porcelain, ceramic, clay and stoneware or glass; toys; games; computer game apparatus; video games apparatus
Cl.35;Services for online trade with figurines (statuettes) of common metal, plastic, precious metal, wood, wax, plaster, porcelain, ceramic, clay and stoneware, glass
Cl.41;Electronic games services, including provision of computer games online or by means a global computer network
Cl.42;Digitalisation of documents; digitalisation of three-dimensional surfaces of people, animals and products for the creation of avatars; creation of digital counterparts through 3D body scanning and 3D scans for the model-like reproduction of persons, animals and products; development of software for the digitalisation of three-dimensional surfaces of people, animals and products for the creation of avatars; measurement services
AREAS

3298790  30/06/2016
AREAS WORLDWIDE
trading as ;AREAS WORLDWIDE
61/69, rue de Bercy 75012, PARIS
Service Providers
A company duly organized and existing under the laws of France
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.35; Retailing of foodstuffs, beverages, alcoholic beverages, clothing, footwear, headgear, umbrellas and parasols, suitcases, travelling bags, games and playthings, backpacks, school supplies, storybooks, books and stationery; Services provided by a company for business promotion; Exclusive business representation; Advertising and business management; Assistance relating to the organisation and management of businesses, in particular businesses set up as franchises, business management of service stations for others

Cl.37; Maintenance, repair and operation of service station

Cl.43; Hotels; Hotel reservations; Hotel services; Motels; Motel reservations; Motels; Boarding houses; Boarding house bookings; Restaurant services; Self-service restaurants; Snack-bars, Bar services, Cafes, Cafeterias; Canteens; Accommodation; Rental of temporary accommodation; Room reservation services; Providing campsite facilities; Holiday camp services (lodging)
Trade Marks Journal No: 1915 , 19/08/2019           Class 99

3305883    11/07/2016
SAAMAG PLANETEVES PVT. LTD.
B-67, SARITA VIHAR, DELHI-110076.
MERCHANT
Address for service in India/Attorney address:
SRGR LAW OFFICES
A - 3, THIRD FLOOR, SECTOR - 4, NOIDA, U.P.
Used Since :01/07/2016
DELHI
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
Cl.16;Paper, cardboard and goods made from these materials; Plastic materials for packaging
Cl.18;Leather and imitations of leather, and goods made of these Materials, travelling bags, etc.
Cl.20;Furniture, mirrors, picture frames; goods of wood or of plastics
Cl.24;Textile and textile goods, bed and table covers
Cl.25;Clothing, footwear, headgear
Cl.26;Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles;
Cl.35;Advertising; online business management; business administration; office function; e-retail, e-commerce
VARAHI

3317113  22/07/2016
PRAMIT SANGHAVI
trading as ;V2 CORP.
218A, HPSIDC Industrial Area, Baddi, Himachal Pradesh.
Manufacturers, Merchants and Service Providers
An Indian National

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry

Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants; mordants; raw natural resins; metals in foil and powder form for use in painting, decorating, printing and art

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices

Cl.4; Industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; candles and wicks for lighting

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides

Cl.6; Common metals and their alloys; metal building materials; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal; ironmongery, small items of metal hardware; pipes and tubes of metal; safes; ores

Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs; automatic vending machines

Cl.8; Hand tools and implements (hand-operated); cutlery; side arms; razors

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; artificial limbs, eyes and teeth; orthopedic articles; suture materials

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes

Cl.12; Vehicles; apparatus for locomotion by land, air or water

Cl.13; Firearms; ammunition and projectiles; explosives; fireworks

Cl.14; Precious metals and their alloys; jewellery, precious stones; horological and chronometric instruments

Cl.15; Musical instruments
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers’ type; printing blocks

Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal

Cl.18; Leather and imitations of leather; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery

Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal

Cl.20; Furniture, mirrors, picture frames; unworked or semi-worked bone, horn, ivory, whalebone or mother-of-pearl; shells; meerschaum; yellow amber

Cl.22; Ropes and string; nets; tents, awnings and tarpaulins; sails; sacks; padding and stuffing materials (except of paper, cardboard, rubber or plastics); raw fibrous textile materials

Cl.23; Yarns and threads, for textile use

Cl.24; Textiles and substitutes for textiles; bed covers; table covers

Cl.25; Clothing, footwear, headgear

Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile)

Cl.28; Games and playthings; gymnastic and sporting articles; decorations for Christmas trees

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice

Cl.31; Agricultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables; natural plants and flowers; live animals; foodstuffs for animals; malt

Cl.33; Alcoholic beverages (except beers)

Cl.34; Tobacco; smokers’ articles; matches

Cl.35; Advertising; business management; business administration; office functions

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs

Cl.37; Building construction; repair; installation services

Cl.38; Telecommunications

Cl.39; Transport; packaging and storage of goods; travel arrangement

Cl.40; Treatment of materials

Cl.41; Education; providing of training; entertainment; sporting and cultural activities

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software

Cl.43; Services for providing food and drink; temporary accommodation

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services

Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
MODEL 3

3326954   03/08/2016

TESLA, INC.
3500 Deer Creek Road, Palo Alto, California 94304, U.S.A.
Manufacturers and Service Providers
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D - 17, SOUTH EXTENSION PART - II, NEW DELHI - 110 049.

Proposed to be Used
To be associated with:
2871928, 3326954

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2871928..

Cl.12; Automobiles and structural parts therefor; motors.
Cl.25; Clothing.
Cl.37; Repair and maintenance.
Priority claimed from 03/02/2016; Application No. : 86896181 ;United States of America

3326962  03/08/2016

QUOTIENT TECHNOLOGY INC.
400 Logue Avenue, Mountain View, California 94043, United States of America
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
PREMSAI CHANDRASEKARAN
D-402, Ranka Corner, 14 Cambridge Road, Halasuru, Bengaluru- 560008, Karnataka

Proposed to be Used

DELI

Cl.9; Computer software for use in assisting others in providing discounts or other promotions and obtaining tracking details thereof; computer software for use in assisting others in tracking or analyzing consumer online behavior, including purchase transactions or purchasing behavior; computer software for use in generating, conducting, or analyzing promotional activities or marketing activities for consumer goods or services; computer software for use in assisting consumers in selecting, viewing, or analyzing data about their purchase transactions or promotional savings; computer software for use in obtaining, receiving, or disseminating digital promotions in connection with consumer products or services of others; computer software for securing consumer discounts, rebates, vouchers and promotions; computer software for securing information about consumer products or related product promotions; computer software for organizing, archiving and searching information about consumers’ prior purchases of consumer products; computer software for preparing shopping lists and budgets.

Cl.35; Advertising services; advertising the goods and services of others; promoting the goods and services of others by means of providing coupons, digital offers, catalogs, and online flyers; providing digital paperless and printable coupons, coupon codes, and shopping information to consumers via an online website, a mobile computer program application, email, or SMS text message; assisting merchants, manufacturers, or distributors in defining, arranging, generating, or distributing digital offers or promotions; arranging, generating, or distributing digital offers or promotions in connection with consumer transactions; business marketing services, namely, assisting merchants, manufacturers, or distributors in generating, tracking, or analyzing consumer purchase transactions or purchasing behavior for use in promoting consumers goods or services; assisting consumers in selecting, viewing, or analyzing data about their purchase transactions or promotional savings; compilation of advertising campaign information, consumer transaction information, and couponing information into computer databases; providing advertising space online; providing computer databases allowing users to search databases featuring the goods or services of others online.

Cl.42; Software as a service (SAAS) services featuring software for use in management and delivery of coupons and digital offers of others; SAAS services featuring software for use in obtaining authenticated coupons, digital offers and promotions of others; non-downloadable computer software for the management of and delivery of coupons, digital offers and promotions of others; SAAS provider of web-based computer software to create, store, publish, and deliver online flyers, advertisements, coupons, promotional offers, and related content or information; SAAS provider of web-based computer software to track, log and analyze consumer online searching and shopping habits.
MILLIE THE MOUSE DEER

3327788 03/08/2016
DANIEL REGIS BROWN, INC.
8306 WILSHIRE BLVD., #1003 BEVERLY HILLS, CALIFORNIA 90211
Manufacturers, Traders and Service Providers
Body Corporate

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Proposed to be Used

DELHI

Cl.9; cinematographic films; animated cartoons; film strips; magnetic recording; optical recordings; solid-state recordings; apparatus for use in audio-visual communication; amusement apparatus adapted for use with television receivers; instructional and teaching apparatus and instruments; scientific, natural, electrical, surveying, electronic, photographic, cinematographic, weighing, optical, electro optical, monitoring, radio, television, electrical control, testing, fiber optics, signaling, measuring, checking (supervision), radio paging, radio telephones, telecommunications installations, apparatus and instruments; communications apparatus and instruments; telephones; mobiles phones; battery chargers; hands-free apparatus for mobile phones; karaoke machines; sunglasses, safety goggles, protective or safety helmets, encoding and decoding of radio and television programmes, interactive compact disc and cd-roms; information and data; electrical and electronic broadcasting apparatus; microprocessors; electronic personal organizers; apparatus for electronic recording of sound; electronic publications (downloadable); electrical apparatus for use in the calculation of data; all included in class 9

Cl.41; entertainment; entertainment information; the production, distribution and broadcast of film and television programs in all media including television, radio and other forms of telecommunication media; animated cartoons and films, live entertainment, performances or shows; operation of an internet website providing information and programming; educational activities, instruction, tuition and training activities; organization of competitions (education or entertainment); art gallery services; organizing and arranging of conferences, seminars and symposia; entertainment, education and instruction by means of or relating to radio and television; production, presentation, distribution, syndication, networking and rental of television and radio programmes, interactive entertainment, films and sound and video recordings; radio entertainment, television entertainment, news reporters services, reporters services, translating, videotaping, microfilming, production and rental of educational and instructional materials; on-line information services connected with entertainment, electronic game and contest services via international computer network; sport and athletic activities and cultural activities; publication of books, magazines, journals, periodicals, reports, manuals, texts; production of audio and/or video recordings, production of audio-visual programmes, electronic desktop publishing, publishing services; exhibitions services; promotions (entertainment), organization, production and presentation of shows, road shows, organization of competitions, contests, games, concerts and events; educational examination; language teaching; foreign language education services and language courses; provision of information relating to radio and television programmes for accessing via communication and computer networks; provision of information for or relating to education, entertainment, cultural or recreational purposes; provision of information relating to radio and television programmes for accessing via communication and computer networks; provision of information via a global computer network relating to any of the aforesaid services; all included in class 41
TAITO

3330927   05/08/2016
TAITO CORPORATION
6-27-30 Shinjuku, Shinjuku-ku, Tokyo 160-8447, Japan
Manufactures, Merchants and Service Providers
A Company organized under the laws of Japan

Address for service in India/Agents address:
SEA LINKS
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI - 110025
Used Since :17/01/1978

DELHI

Cl.9;Computer game software for arcade video game machines; computer game programs for arcade video game machines; downloadable computer game software for arcade video game machines; downloadable computer game programs for arcade video game machines; integrated circuit cards for arcade video game machines; smart cards for arcade video game machines; arcade motherboards for arcade video game machines; computer game software for smartphones; computer game programs for smartphones; downloadable computer game software for smartphones; downloadable computer game programs for smartphones; cases for smartphones; covers for smartphones; computer game software for mobile phones; computer game programs for mobile phones; downloadable computer game software for mobile phones; downloadable computer game programs for mobile phones; cases for mobile phones; covers for mobile phones; computer game software for personal digital assistants; computer game programs for personal digital assistants; downloadable computer game software for personal digital assistants; downloadable computer game programs for personal digital assistants; computer game software for portable media players; computer game programs for portable media players; downloadable computer game software for portable media players; downloadable computer game programs for portable media players; computer game software for personal computers; computer game programs for personal computers; downloadable computer game software for personal computers; downloadable computer game programs for personal computers; computer game software for tablet computers; computer game programs for tablet computers; downloadable computer game software for tablet computers; downloadable computer game programs for tablet computers; computer game software; computer game programs; video game software; electronic circuits; prepaid rechargeable contactless integrated circuit cards; prepaid rechargeable contactless smart card; computer game software for home video game machines; computer game programs for home video game machines; downloadable computer game software for home video game machines; downloadable computer game programs for home video game machines; computer game software for handheld game machines with liquid crystal display; computer game programs for handheld game machines with liquid crystal display; downloadable computer game software for handheld game machines with liquid crystal display; downloadable computer game programs for handheld game machines with liquid crystal display; downloadable music files; downloadable image files; integrated circuit cards; magnetic cards; phonograph records; pre-recorded non-musical video disc; pre-recorded compact disks for music; downloadable electronic publications; telecommunication devices and apparatus; electronic machines, apparatus.

Cl.28;Arcade video game machines; medal game machines; handheld electronic games; home use game machines; handheld game machines with liquid crystal display; toys; model toys; figure toys; action figure toys; character figure toys; dolls; stuffed toys; puzzles.

Cl.41;Arranging, conducting and organisation of game tournaments, game events; providing amusement arcade services; providing on-line computer games; providing on-line computer games by arcade video game machines; providing on-line electronic publications; rental of arcade video game machines.
3340523   19/08/2016
GBTL LIMITED
C/O BHIWANI TEXTILE MILLS BTM ROAD BHIWANI 127021 HARYANA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
M & M LEGAL
E-5A HAUZ KHAS MARKET NEW DELHI-110016
Proposed to be Used
DELHI
Cl.24;"TEXTILES AND TEXTILES GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS";
Cl.25;"CLOTHING, FOOTWEAR, HEADGEAR"
3340524 19/08/2016
GBTL LIMITED
C/O BHIWANI TEXTILE MILLS BTM ROAD BHIWANI 127021 HARYANA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
M & M LEGAL
E-5A HAUZ KHAS MARKET NEW DELHI-110016
Proposed to be Used
DELHI
Cl.24;TEXTILES AND TEXTILES GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS;";
Cl.25;CLOTHING, FOOTWEAR, HEADGEAR.
3340525  19/08/2016
GBTL LIMITED
C/O BHIWANI TEXTILE MILLS BTM ROAD BHIWANI 127021 HARYANA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
M & M LEGAL
E-5A HAUZ KHAS MARKET NEW DELHI-110016
Proposed to be Used
DELHI
Cl.24;"TEXTILES AND TEXTILES GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS"
Cl.25;"CLOTHING, FOOTWEAR, HEADGEAR"
GBTL LIMITED
C/O BHIWANI TEXTILE MILLS BTM ROAD BHIWANI 127021 HARYANA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
M & M LEGAL
E-5A HAUZ KHAS MARKET NEW DELHI-110016

Proposed to be Used
DEHLI
Cl.24; TEXTILES AND TEXTILES GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS;
Cl.25; CLOTHING, FOOTWEAR, HEADGEAR
VELINO VIENZAA

3340530  19/08/2016
GBTL LIMITED
C/O BHIWANI TEXTILE MILLS BTM ROAD BHIWANI 127021 HARYANA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
M & M LEGAL
E-5A HAUZ KHAS MARKET NEW DELHI-110016

Proposed to be Used
To be associated with:
3340529
DELHI
Cl.24; TEXTILES AND TEXTILES GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS;*
Cl.25; CLOTHING, FOOTWEAR, HEADGEAR
Linco Care Limited
trading as Linco Care Limited
Linco House, Manchester Road, Carrington, Manchester, M31 4BX, England
Manufacturers and Merchants
A company duly organized and existing under the laws of England
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "SUN" and "MARK TO BE USED AS A WHOLE".

Cl.3: Cosmetics; non-medicated toilet preparations; depilatory products; soap; gels; shampoo; conditioner; hair care preparations; essential oils; dentifrices; perfumery; deodorants; skin care preparations; skin moisturizing preparations; sun tanning preparations; sun tanning cream, gel, lotion, oil; after sun cream, gel, lotion, oil; sun screen preparations.

Cl.5: Insect repellent preparations; insect attractant preparations; pharmaceutical preparations for the relief of insect bites; pharmaceutical preparations for sun protection; medicated preparations to protect the skin against sunburn; sunburn ointments; medicated sun-screening preparations; medicated after sun products; sun blocking preparations for medical use; sun-tanning preparations for medical use; sun skincare products for medical purposes.
INNOSEAL

3352160 01/09/2016
TAPE RELATED INTELLECTUAL PROPERTY HOLDING B.V.
Brabantseweg 1, 5151 JS Drunen, The Netherlands
Manufacturers and Traders
A Company Incorporated under the Laws of Netherlands

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since: 28/02/2005

DELHI

Cl.1; Chemicals used in industry; unprocessed plastics; chemical substances for preserving foodstuffs; glue; adhesives used in industry.

Cl.7; Packaging machines, machines to apply closures on packaging; machine tools; automatic vending machines.

Cl.8; Hand tools and implements (hand-operated).

Cl.16; Paper, cardboard; paper and cardboard for packaging; adhesive tape for packaging; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; plastic materials for packaging, not included in other classes; printers' type; printing blocks; adhesive tape, tape holders, glue, adhesives for household purposes.
EVEREST
3364144  15/09/2016
PANASONIC CORPORATION OF NORTH AMERICA
Two Riverfront Plaza Newark, NJ 07102 U.S.A.
Manufactures & Traders and Services Providers
a Delaware corporation

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI

Cl.9; Computer hardware, namely, wireless access point (WAP) devices, wireless network repeaters, wireless network extenders, wireless network antennas, POE (power over Ethernet) switches, and WLAN (wireless local area network) controllers; computer software for wireless content delivery; computer hardware and software for setting up and configuring local area networks; LAN (local area network) access points for connecting network computer users; LAN (local area network) computer cards for connecting portable computer devices to computer networks and the internet; LAN (local area network) operating software; computer networking hardware; computer software for networking and wireless applications; computer software, namely wireless telecom applications, multi-cast video software and network infrastructure software; computer software for low-powered radio access nodes; computer software for cellular telecommunications, namely, LTE technology; computer software for improving wireless performance of edge devices

Cl.38; Communication services, namely, transmission of voice, audio, visual images and data by wireless communication networks; telecommunication services, namely, providing internet access via wireless networks; designing, configuring and managing WLAN (wireless local area networks)

Cl.42; Cloud computing featuring software for networking and wireless applications
3364575   19/09/2016
SANJEEV SALUJA
HOUSE NO. 864, SECTOR -15, FARIDABAD, HARYANA-121007.
MANUFACTURE AND MERCHANT
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Used Since :02/05/2015
To be associated with:
3314625, 3314626, 3364576

DELHI

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; COMPACT DISCS, DVDS AND OTHER DIGITAL RECORDING MEDIA; MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT, COMPUTERS, COMPUTER HARDWARE; COMPUTER SOFTWARE; FIRE-EXTINGUISHING APPARATUS;

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; STATIONERY; INSTRUCTIONAL AND TEACHING MATERIAL; PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PENS

Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY; BAGS, BACK PACKS

Cl.21; HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES; MUGS

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR, T-SHIRTS, SWEATSHIRTS, LABORATORY COATS
VIROHAN

3364576   19/09/2016
SANJEEV SALUJA
HOUSE NO. 864, SECTOR -15, FARIDABAD, HARYANA-121007.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Used Since :02/05/2015
DELHI

Cl.9;SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; COMPACT DISCS, DVDS AND OTHER DIGITAL RECORDING MEDIA; MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT, COMPUTERS, COMPUTER HARDWARE, COMPUTER SOFTWARE; FIRE-EXTINGUISHING APPARATUS;

Cl.16;PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; STATIONERY; INSTRUCTIONAL AND TEACHING MATERIAL; PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PENS

Cl.18;LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY; BAGS, BACK PACKS

Cl.21;HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; GLASSWARE, PORCELAIN AND EARTHENWARE NOT LIO INCLUDED IN OTHER CLASSES; MUGS

Cl.25;CLOTHING, FOOTWEAR, HEIADGEAR, T-.SHITTS, SWEATSHIRTS, LABORATORY COATS
VICAS CORPORATION

3406143 09/11/2016
DINESH CHUNILAL PAREKH
CHINTAN VIRENDRA BHAI PAREKH
SAUMIL DINESHBHAI PAREKH
trading as; VICAS CORPORATION
RAGHUVIR BHAWAN, GONDAL ROAD, BESIDES CONGRESS KARYALAY, RAJKOT - 360 002 (GUJARAT) (INDIA)

Address for service in India/Attorney address:
V.B.SHETH & CO.,
"DHANRAJ", DR. RADHAKRISHNA ROAD, NEAR MOTI TANKI, OPP. 15, PANCHNATH PLOT, RAJKOT - 360 001 - GUJARAT

Used Since: 30/04/1950

AHMEDABAD

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..

Cl.12; VEHICLES AND VEHICLE PARTS INCLUDED IN CLASS 12.

Cl.37; VEHICLE MAINTENANCE, VEHICLE REPAIRING, VEHICLE SERVICING, VEHICLE CLEANING, VEHICLE WASHING AND OTHER VEHICLE RELATED WORKS INCLUDED IN CLASS 37.
Trade Marks Journal No: 1915 , 19/08/2019 Class 99

3406144 09/11/2016
DINESH CHUNILAL PAREKH
CHINTAN VIREDRA BHAI PAREKH
SAUMIL DINISHBHAI PAREKH
trading as : VICAS CORPORATION
RAGHUVIR BHAWAN, GONDAL ROAD, BESIDES CONGRESS KARYALAY, RAJKOT - 360 002 (GUJARAT) (INDIA)

Address for service in India/Attorney address:
V.B.SHETH & CO.,
"DHANRAJ", DR. RADHAKRISHNA ROAD, NEAR MOTI TANKI, OPP. 15, PANCHNATH PLOT, RAJKOT - 360 001 - GUJARAT

Used Since : 30/04/1950

AHMEDABAD

Cl.12; VEHICLES AND VEHICLE PARTS INCLUDED IN CLASS 12.
Cl.37; VEHICLE MAINTENANCE, VEHICLE REPAIRING, VEHICLE SERVICING, VEHICLE CLEANING, VEHICLE WASHING AND OTHER VEHICLE RELATED WORKS INCLUDED IN CLASS 37.

Trade Mark : VICAS CORPORATION
3406145  09/11/2016
DINESH CHUNILAL PAREKH
CHINTAN VIRENDRABHAI PAREKH
SAUMIL DINESHBHAI PAREKH
trading as ;VICAS CORPORATION
RAGHVIR BHAWAN, GONDAL ROAD, BESIDES CONGRESS KARYALAY, RAJKOT - 360 002 (GUJARAT) (INDIA)

Address for service in India/Attorney address:
V.B.SHETH & CO.,
"Dhanraj", Dr. Radhakrishna Road, Near Moti Tanki, Opp. 15, PANCHNATH PLOT, RAJKOT - 360 001 - GUJARAT
Used Since :30/04/1950

AHMEDABAD

Cl.12; VEHICLES AND VEHICLE PARTS INCLUDED IN CLASS 12.
Cl.37; VEHICLE MAINTENANCE, VEHICLE REPAIRING, VEHICLE SERVICING, VEHICLE CLEANING, VEHICLE WASHING AND OTHER VEHICLE RELATED WORKS INCLUDED IN CLASS 37.
TELUGU RUCHULU

3485972  18/02/2017
M/S. TEJAS FOOD INDUSTRIES LLP
trading as ;M/s. TEJAS FOOD INDUSTRIES LLP
5-7, NEAR RAMOJI FILM CITY, ABDULLAPURMET, HAYATHNAGAR MANDAL, RANGA REDDY DIST, HYDERABAD-501 505, TELANGANA, INDIA.
MANUFACTURING AND TRADING
Partnership Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :01/12/2015
To be associated with:
2615910, 3181906, 3187331, 3446491
CHENNAI
The mark should be used as a whole.
Cl.29; PICKLES.
Cl.30; SPICES POWDERS, MASALA POWDERS.
3562487    02/06/2017
SAREGAMA INDIA LIMITED
33 Jessore Road, Dumdum, Kolkata – 700028, West Bengal
An Indian Company
Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP, PLOT NO.11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA

Proposed to be Used
To be associated with:
3350747

KOLKATA
 THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO 3574223..

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

3799854 08/04/2018
SUJITH KUMAR P.
BHUVANA, CHITADIPARAMB THAZHAM, SUB. STATION ROAD, CHEVAYOOR, KOZHIKODE - 673 017, KERALA STATE, INDIA
Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI

Cl.1; CHEMICAL PRODUCTS FOR STABILIZING FOOD STUFFS, BACTERIAL CULTURES FOR ADDITION TO FOOD PRODUCTS, PROTEINS FOR USE IN THE MANUFACTURE OF FOOD PRODUCTS, ANTIOXIDANTS FOR USE IN THE MANUFACTURE OF FOOD PRODUCTS, CHEMICAL PRODUCTS FOR THE FRESH KEEPING AND PRESERVING OF FOODS, LECITHIN FOR INDUSTRIAL USE IN THE MANUFACTURE OF FOOD PRODUCTS, ENZYMES FOR USE IN THE PROCESSING FOOD BYE-PRODUCTS, FLOUR IMPROVERS, COFFEE IMPROVERS

Cl.8; KNIFE, HAND TOOLS, CAN OPENERS, CHEESE SLICERS, CHOPPERS, CUTTERS, CUTLERY

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD.

Cl.30; COFFEE, TEA, COCOA, ICE, ICE CREAMS, FROZEN YOGURTS AND SORBETS, PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKING PREPARATIONS AND YEASTS, SALTS, SEASONINGS, FLAVORIZINGS AND CONDIMENTS, SUGARS, NATURAL SWEETENERS, SWEET COATINGS AND FILLINGS, BEE PRODUCTS, YEAST AND SOUR DOUGH, GUMS AND HYDRO COLLOIDS, SALT

Cl.35; WHOLESALING, RETAILING, EXPORTING, IMPORTING, SUPPLYING, MARKETING AND TRADING OF FOOD COLORS, FOOD DYES, SILVER FOIL, METAL CANS, TIN CANS, MIXING MACHINERY, KNIFE, HAND TOOLS, BAKING MACHINES, WRAPPERS, CONTAINERS, CHEMICALS FOR FOOD PRODUCTS, FLOUR IMPROVERS, ACCESSORIES FOR BAKING, DRY FRUITS, FLOUR, YEAST AND DOUGH, SPICES.
MIDAS
3825396 07/05/2018
PARAG SHAH
Midas campus, Florida Estate, Keshav Nagar, Mundhwa, Pune
SOLE PROPREITOR
Address for service in India/Attorney address:
KESHAVA.H.B
old no. 3 new no.5 A4 first floor, Shreyas Apartments, Balakrishna Street, Mylapore, Chennai, Tamil Nadu, 600004
Used Since :02/01/2013
MUMBAI
CI.35; • Business marketing • Business networking • Business advice • Business studies • Business development • Business consultancy • Business consulting • Business research • Business consultation • Business planning • Business administration • Business expertise • Business management • Business information • Business assistance • Business research consultation • Business administration and business consultancy services • Business risk management • Professional business research • Business strategy development • Business relocation consultancy • Business advisory services • Business statistical studies • Business succession planning • Business feasibility studies • Business management organisation • Business information management • Business data analysis • Business merger consultation • Business expertise services • Business assistance relating to business image • Business project management • Business management analysis • Business consulting services in business leadership development and business management • Business consulting and business information for enterprises • Consultancy regarding business organisation and business economics • Business development consulting services • Business and marketing studies • Business profit analysis services • Business consulting, business management and providing information in the music business field • Commercial business management services • Business management of artists • Dissemination of business information • Business management of companies • Business efficiency expert services • Counselling on business matters • Business administration and management • Business process management and consultancy • Business analysis and business strategic planning services in the technology industry • Business advice relating to growth financing • Arranging and conducting business competitions for businesses, entrepreneurs, etc.) to compete for business marketing support, business technology support, etc. • Total quality management services, namely, business management services for establishing business quality policy and determining business means for implementing those policies to improve customer satisfaction • Arranging and conducting of fairs and exhibitions for business purposes • Business networking of peer to peer learning groups of high net worth individuals • Business intermediary services relating to the matching of potential private investors with entrepreneurs needing funding • Providing business management information in connection with consulting and advisory services in the field of strategic planning • Business services, namely, matching potential private investors with entrepreneurs needing funding • Business intermediary services relating to the matching of potential private investors with entrepreneurs needing funding
CI.41; • Business education • Business training • Business training consultancy • Business education services • Business training consultancy services • Conducting of business conferences • Training in business skills • Organising of business training • Providing training courses on business management • Conducting of educational courses in business • Providing training courses on business management • Conducting of educational courses in business • Education services relating to business training • Education in the field of business management • Educational services provided by business correspondence schools • Conducting of courses relating to business administration • Teaching and training in business, industry and information technology • Education and training in the field of business management • Education and training services in relation to business management • Teaching and training services in the fields of business, industry and information technology • Training of personnel in the areas of recruitment, human resources and business management • Educational services, namely, conducting classes, seminars, conferences, workshops etc. in the field of intellectual property, business development, etc. and distribution of educational materials in connection therewith
3841988    24/05/2018
ADONIS ELECTRONICS PRIVATE LIMITED
11-B,MAHAL INDUSTRIAL ESTATE,OFF MAHAKALI CAVES ROAD,ANDHERI EAST,MUMBAI- 400093
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Proposed to be Used
MUMBAI

Cl.35; Purchase and Sales of Air Conditioner, Microwave, Television, Washing Machine, Cell Phone, Refrigerator, Dish Washer, Induction Cooker, Dryer, DVD Player, Blue Ray players Speakers, Home theatre.

Cl.37; Installation, Maintenance, Repairs Services of Air Conditioner, Microwave, Television, Washing Machine, Cell Phone, Refrigerator, Dish Washer, Induction Cooker, Dryer, DVD Player, Blue Ray players Speakers, Home theatre.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

3847919  31/05/2018
Sahaj Marg Spirituality Foundation
3/246, Babuji Memorial Ashram, SRCM Road, Manapakkam, Chennai -600018.
Public Charitable Trust.

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP, PLOT NO.11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA

Used Since: 07/04/2015

CHENNAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER, SUBJECT TO THE MARK SHOULD BE USED AS A WHOLE.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Ultra Shorts

3906575  03/08/2018

UNITED BREWRIES LIMITED
UB TOWER; UB CITY; 3, 4 & 5, VITTA MALLYA ROAD, BANGALORE-560001, KARNATAKA, INDIA.

An Indian Company

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Used Since :17/01/2017

CHENNAI

Cl.38; Telecommunications including streaming of movie, transmission of movie via the Internet.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities including production and distribution of movies, presentation of movie.
RP WYZIBILITY

3920602  20/08/2018

RP TECHSOFT INTERNATIONAL PRIVATE LIMITED
9TH FLOOR, LEELA INFOPARK, PLOT NO. 2, TECHNOPARK CAMPUS, KARIAVATTOM, THIRUVANANTHAPURAM - 695 581

Body Incorporate

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

Cl.9; Software, Reliability testing software, operating software, programming software, computer software, communication software.

Cl.35; Retail services for information technology equipment’s, wholesale services for information technology equipments, compilation of information relating to information technology.

Cl.42; Information Technology Consultation, Educational services relating to information technology, Information Technology support services, information Technology consulting, software design, software research, software installation, software development and service.

Cl.45; Software licensing, computer software licensing.
3922574    21/08/2018
ANAND DAYAL DADU
#250, 8th A Cross Lakshmi Road, Shantinagar, Bangalore 560027
An Indian National

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Used Since: 15/04/2014

CHENNAI
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.

Cl.16; Cardboard packaging; packaging materials; gift packaging; Absorbent pads of paper and cellulose for food packaging; adhesive plastic film for wrapping; food wrappers; decorations of paper for foodstuff; decorations of cardboard for foodstuffs.

Cl.30; Sweets & savour; snacks; spices; chocolate- & coffee-based drinks; biscuits; wafers, Almond biscuits; almond confectionaries; almond flavourings, other than essential oils, for food or beverage; baked goods; baking spices; barley meal; beverages made of coffee; beverages made of tea; beverages made with a chocolate base; bhel puri (puffed rice based Indian snacks); bhuja (cereal based fried snacks); biscuits; boiled sugar confectionaries; bread, pastries & confectionaries; bread flavoured with spices; brownies; butter biscuits; buckwheat flour; cake slices (pastries); cakes; candies (sweets); caramel sauce; cereal-based snack food; cereal cookies; cereal preparations; chai tea; chakli (foodstuff made of wheat, rice and chickpeas); chanachur (Bombaymix); cheesebiscuits; cheese-flavoured biscuits; chikki (confectionary); chili oil for the use as a seasoning or condiment; chili powder; chips (cereal products); chutneys (condiments); coffee, tea, cocoa, and confectionary; corn meal; crackers; curry pastes; demerara sugar; dhokla (foodstuff made with fermented batter derived from rice and split chickpeas); extracts for use as food flavourings, other than essential oils; firnee; flat breads; yeast for culinary purposes; wheat-based snacks; wafers; topping syrups; sweet pickles (condiments) sweets (candy); sugar substitutes; sugar-free sweets; starch-based sweets; sweet biscuits; spiced biscuits; sugar almonds; sponge cakes; sopai pillas (fried pastries); seasonings; savoury pies; savoury tarts; sauces containing nuts; samosas; rusks; rice-based snacks; rasagulla; puffed rice; processed cereals; preparations made from cereals; petha (sweetmeats); pearl barley; pastry dough; oat-based foods; natural sweeteners; kulfi (ice cream); jalebi (sweetmeats); halwa (confectionary); instant tea; instant coffee; fruit-filled pastry products.
3931128    30/08/2018
JD EDUCATIONAL TRUST, Managing Trustee: Sri. Nealesh Chandrakant Dalal
No. 79, 2nd Cross, Lavelle Road, next to Godrej Properties, Bangalore-560001
A Trust registered under the laws of India
JD IMAGE PROMOTIONS LIMITED
39, 2nd Floor, Daryacha Building, Hauz Khas Village, New Delhi-110016
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Used Since :06/05/2010

CHENNAI
Cl.35;Office administration; business management and administration services; organization of fashion shows for commercial purposes; consulting services in the field of higher education administration.
Cl.41;Education, educational institute services, providing educational courses; educational instruction, providing online courses of instruction; educational advisory and consultancy services; organizing and conducting educational seminars and workshops; providing training programs and courses; organization of fashion shows for entertainment purposes; entertainment and cultural activities; teaching of interior design; providing instruction in jewellery making.
3939996  10/09/2018
VINOD KUMAR AITHA
3-75, reddy wada, damara kunta, karimnagar
vida fashions live
PROPRIETORSHIP
Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.9; MOBILE ACCESORIES
Cl.25; CLOTHING
3942501    12/09/2018
ABRAHAM MATHEW
ABAAM,STREET-B,2ND CROSS ROAD,SOUTH AVENUE,PANAMPILLY NAGAR(OPP. PAILY BHAVAN,ERNAKULAM-682 015,KERALA STATE ,INDIA
Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI

Cl.38; AUDIO,VIDEO AND MULTIMEDIA BROADCASTING VIA THE INTERNET AND OTHER COMMUNICATIONS NETWORKS,WEBCASTING SERVICES NAMELY PROVIDING VIDEO ON DEMAND AND LIVE AUDIO VISUAL CONTENT,PROVIDING FORUMS FOR THE TRANSMISSION OF MESSAGES,COMMENTS AND MULTIMEDIA CONTENT AMONG USERS IN THE FILED OF GENERAL INTEREST VIA THE INTERNET AND FOR USERS TO POST,SEARCH ,WATCH,SHARE,CRITIQUE,RATE AND COMMENT ON,VIDEOS AND OTHER MULTIMEDIA CONTENT VIA THE INTERNET, TRANSMISSION OF VIDEOS,AUDIO, IMAGES, TEXT, USER GENERATED CONTENT VIA THE INTERNET,BROADCASTING OF TELEVISION PROGRAMS , MOTION PICTURE FILMS,OTHER AUDIOVISUAL AND MULTIMEDIA CONTENT VIA INTERNET PROTOCOL AND COMMUNICATION NETWORK,PROVIDING OF ACCESS TO INTERNET PLATFORMS FOR THE PURPOSE OF EXCHANGING DIGITAL PHOTOGRAPHS,OTT PLATFORM.

Cl.42; CROSS-PLATFORM CONVERSATION OF DIGITAL CONTENT INTO OTHER FORMS OF DIGITAL CONTENT,ENCODING OF DIGITAL IMAGES,PROVIDING ACCESS TO AND LEASING ACCESS TIME TO COMPUTER DATABASE AND THE INTERNET,DIGITAL PLATFORM.
CERAMIX S1
3949147  19/09/2018
CERAMAGE CO., LTD
10, Jeongja 1-gil, Seonggeo-eup, Seobuk-gu, Cheonan-si, Chungcheongnam-do 31045 Republic of Korea
A company incorporated under the Laws of Korea
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
Cl.10; Far infrared therapy apparatus; Medical far infrared massaging apparatus; Medical far infrared mats; Medical heating mats; Electric heating mats for medical purposes; Mats for waist fomentation apparatus for medical purposes; Medical apparatus and instruments other than for dental purposes; Massage apparatus [for medical purposes]; Ultrasonic therapy machines and apparatus; Ultrasonic massaging apparatus; Massage beds for medical purposes; Low frequency therapy apparatus for medical purposes; Low-frequency therapy equipment and apparatus; Acupressure apparatus; Acupoint acupressure apparatus; Medical esthetic machine for skin massage; Medical apparatus and instruments for skin improvement with LED light; Medical apparatus for skin wrinkle removal with LED light; Esthetic skin massage apparatus; Electrically operated massagers; Apparatus for electrical muscle stimulation; Apparatus for the electrical stimulation of groups of muscles; Spine physical therapy apparatus; Neuro muscular stimulator

Cl.11; Electric mats for household purposes; Far infrared mats for household purposes [not for medical purposes]; Electrically heated mats for household purposes [not for medical purposes]; Electric heated mats for household purposes; Electric elvan mat [not for medical purposes]; Far-infrared heating apparatus
Nitesh Estates Limited
Nitesh Timesquare, 7th Floor, No 8, M.G.Road, Bangalore - 560001
Limited Company

Address for service in India/Agents address:
Sundaresh A.V.
301, 12th A Main Road, 6th Block, Rajajinagar, Bangalore - 560 010.
Used Since: 16/03/2016

CHENNAI

Cl.16; Letter Heads, Visiting Cards and other Office Stationery, Advertisement and Publicity Materials, Hoarding, Brochures, Teaching Materials & others Goods included.

Cl.37; Building Construction repair, Installation Service's.
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G.Road, Bangalore - 560001
Limited Company

Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH MAIN ROAD, 6TH BLOCK, RAJAJINAGAR, BANGALORE - 560 010.
Used Since : 22/08/2011

CHENNAI
Cl.16; Letter Heads, Visiting Cards and other office Stationery, Advertisement and Publicity Materials, Hoarding, Brochures, Teaching Materials & other Goods included.
Cl.37; Building Construction, Repair, Installation Services.
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G.Road, Bangalore - 560001
Limited Company
Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since : 26/05/2011

CHENNAI
Cl.16; Letter Heads, Visiting Cards and other office Stationery, Advertisement and Publicity Materials, Hoarding, Brochures, Teaching Materials & other Goods included
Cl.37; Building Construction, Repair, Installation Services.
3959898    29/09/2018

NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G.Road,Bangalore - 560001
Limited Company

Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :21/04/2011

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.16;Letter Heads, Visiting Cards and other office Stationery, Advertisement and Publicity Materials, Hoarding, Brochures, Teaching Materials & other Goods included.

Cl.37;Building Construction, Repair, Installation Services.
Trade Marks Journal No: 1915 , 19/08/2019 Class 99

3959899  29/09/2018
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G. Road, Bangalore - 560001
Limited Company

Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :14/11/2011

CHENNAI
The mark should be used as a whole.

Cl.16;Letter Heads, Visiting Cards and other Stationery, Advertisement and Publicity Materials, Hoarding, brochures, Teaching Material & other Goods included.

Cl.37;Building Construction, Repair, Installation Services.
3959900 29/09/2018
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G. Road, Bangalore - 560001
Limited Company
Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :11/07/2011
CHENNAI
Cl.16;Letter Heads, Visiting Cards and other Stationery, Advertisement and Publicity Materials, Hoarding, brochures, Teaching Material & other Goods included.
Cl.37;Building Construction, Repair, Installation Services
3959902  29/09/2018
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G. Road, Bangalore - 560001
Limited Company
Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :14/11/2016

CHENNAI
Cl.16;Letter Heads, Visiting Cards and other Stationery, Advertisement and Publicity Materials, Hoarding, brochures, Teaching Material & other Goods included.
Cl.37;Building Construction, Repair, Installation Services.
3959904  29/09/2018
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G. Road, Bangalore - 560001
Limited Company
Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :10/07/2013
CHENNAI
The mark should be used as a whole.
Cl.16;Letter Heads, Visiting Cards and other Stationery, Advertisement and Publicity Materials, Hoarding, brochures, Teaching Material & other Goods included.
Cl.37;Building Construction, Repair, Installation Services.
3959906  29/09/2018
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G.Road, Bangalore - 560001
Limited Company
Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :06/02/2015
CHENNAI
*The mark should be used as a whole.*

**Cl.16;** Letter Head, Visiting Card and other Stationery, Advertisement and Publicity Materials, Hoarding, Brochures, Teaching Material & other Goods included.

**Cl.37;** Building Construction, Repair, Installation Services.
3959907  29/09/2018
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G.Road,Bangalore - 560001
Limited Company
Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :18/03/2018
CHENNAI
The mark should be used as a whole.
Cl.16; Letter Head, Visiting Card and other Stationery, Advertisement and Publicity Materials, Hoarding, Brochures, Teaching Material & other Goods included
Cl.37; Building Construction, Repair, Installation Services.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

3959908  29/09/2018
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G.Road, Bangalore - 560001
Limited Company
Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since : 18/03/2018
CHENNAI
The mark should be used as a whole.
Cl.16; Letter Head, Visiting Card and other Stationery, Advertisement and Publicity Materials, Hoarding, Brochures, Teaching Material & other Goods included
Cl.37; Building Construction, Repair, Installation Services.
3959909   29/09/2018
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G.Road, Bangalore - 560001
Limited Company
Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :27/06/2016
CHENNAI
Cl.16; Letter Head, Visiting Card and other Stationery, Advertisement and Publicity Materials, Hoarding, Brochures,
Teaching Material & other Goods included
Cl.37; Building Construction, Repair, Installation Services.
3959912    29/09/2018
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G.Road, Bangalore - 560001
Limited Company
Address for service in India/Angents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :07/01/2012
CHENNAI
Cl.16; Letter Head, Visiting Card and other Stationery, Advertisement and Publicity Materials, Hoarding, Brochures, Teaching Material & other Goods included.
Cl.37; Building Construction, Repair, Installation Services.
3959913  29/09/2018
NITESH ESTATES LIMITED
Nitesh Timesquare, 7th Floor, No 8, M.G.Road,Bangalore - 560001
Limited Company
Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :30/05/2006
CHENNAI
Cl.16;Letter Head, Visiting Card and other Stationery, Advertisement and Publicity Materials, Hoarding, Brochures, Teaching Material & other Goods included.
Cl.37;Building Construction, Repair, Installation Services.
KAIYO

3967131   08/10/2018

MANISH RAVI SHENDE
501, SURINDER BHAVAN, 5TH FLOOR, 11TH ROAD, PLOT NO.218 ,CHEMBUR
INDIVIDUAL

Address for service in India/Agents address:
DHRUMIL MAHENDRA SHAH
A-01 Mahavir Dham Garodia Nagar, Ghatkopar East, Opp 90 FT Road/90 Feet Police Chowky, Mumbai-400077.

Proposed to be Used
MUMBAI

Cl.35; MARKETING, DIRECT MARKETING, MARKETING ANALYSIS, MARKETING ADVICE, MARKETING CONSULTING, ADVERTISING AND MARKETING, BUSINESS MARKETING CONSULTANCY, MARKETING ADVISORY SERVICES, PREPARATION OF MARKETING PLANS

Cl.43; HOTELS, HOTEL SERVICES, HOTEL ACCOMMODATION SERVICES, PROVIDING HOTEL ACCOMMODATION, HOTEL RESTAURANT SERVICES,
3972762   13/10/2018

M/S BLACK LOTUS PEACE FOUNDATION
NEW NO.75, BHUVANESHWARI NAGAR MAIN ROAD, C.V.RAMAN NAGAR, BDA NGEF, BYRASANDRA, BANGALORE 560093
Private Company Limited by Guarantee- Small Enterprise

Address for service in India/Agents address:
R.P. RAMANATHAN
D. NO. 12/7, SRI ARAVINDAR ANNAI ILLAM, CLASSIC GARDEN, NEW THILLAI NAGAR, COIMBATORE 641 041
Used Since :05/05/2018

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.9: SCIENTIFIC, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL APPRATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS, DATA PROCESSING EQUIVALENT AND COMPUTERS, ELECTRONIC GADGETS, HARD DISCS, MOBILES, I-PHONES.

Cl.45: PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF THE INDIVIDUALS.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

3990629 02/11/2018
D. RAJESH KUMAR
trading as; ASIAN LIFTS
NO.6, MUTHU LAKSHMI STREET, INDIRA NAGAR, VALASARAVAKKAM, CHENNAI-600087
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.6; METAL BUILDING MATERIALS SUCH AS DOORS, SLIDING DOORS, REVOLVING DOORS, TURNSTILES, ROLLER DOORS AND SWING DOORS, FITTINGS OF METAL FOR BUILDINGS, DOOR AND WINDOW FURNITURE OF METAL, METAL DOOR HINGES, METAL DOOR HANDLES, METAL DOOR BOLTS, DOOR KNOBS OF COMMON METAL AND METAL DOOR FRAMES, METAL HARDWARE.

Cl.7; LIFTING AND HOISTING EQUIPMENT, ELEVATORS, ESCALATORS AND MOVING WALKWAYS, ELEVATING APPARATUS, AUTOMATIC DOORS.

Cl.9; ELECTRIC AND ELECTRONIC CONTROL UNITS FOR LIFTS, ELEVATORS, HOISTS, SECURITY DEVICES AND AUTOMATIC CIRCUIT BREAKERS FOR LIFTS, ELEVATORS AND HOISTS INCLUDING MECHANICAL SAFETY LOCKS ELECTRIC, BRAKE WINCHES, PARACHUTES SAFETY AND PROTECTION DEVICES, ANTI-CRUSHING DEVICES, ANTI-DERAILMENT DEVICES.

Cl.19; NON METALLIC BUILDING MATERIALS SUCH AS DOORS, SLIDING DOORS, REVOLVING DOORS, TURNSTILES, ROLLER DOORS AND SWING DOORS, DOOR FRAMES, DOOR HANDLES AND DOOR BOLTS, DOOR KNOBS, DOOR FRAMES.

Cl.37; INSTALLATION, MAINTENANCE AND REPAIR OF LIFTS, ELEVATORS, HOISTS, ADVISORY SERVICES RELATING TO THE INSTALLATION OF LIFTS, ELEVATORS AND HOISTS.
WIZ
3996503 13/11/2018
WIZ CONNECTED LIGHTING CO. LIMITED
20/F Tower 2, Enterprises Square. No. 9, Sheung Yuet Road, Kowloon Bay, Hong Kong
Manufacturers and Merchants
A company incorporated and registered in Hong Kong
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Proposed to be Used
CHENNAI
Cl.9; Electrical Adapters; Alarm Bells, Electric; Alarms; Audio- And Video-Receivers; Baby Monitors; Balances For The Steel Industry; Lever Scales For The Steel Industry; Balancing Apparatus; Beacons, Luminous; Cameras; Chargers For Electric Batteries; Detectors; Electric Door Bells; Electrified Rails For Mounting Spot Lights; Fire Alarms; Light Dimmers, Electric Light Regulators; Dimmers; Locks; Meteorological Instruments; Microphones; Remote Control Apparatus; Scales; Sirens; Smoke Detectors; Sockets, Plugs And Other Electrical Connectors; Switches, Electric; Temperature Indicators; Theft Prevention Units; Transmitters For Telecommunications And Other Applications; Video Baby Monitors; Weighing Machines; Weighing Apparatus And Instruments, And Other Related Goods; Computer Programs [Downloadable Software] For Use In Controlling Lighting Apparatus And Installations; Computer Programs For Use In Controlling Lighting Apparatus And Installations; Computer Hardware For Use In Controlling Lighting Apparatus And Installations; Mobile Computer Hardware For Use In Controlling Lighting Apparatus And Installations; Remote Control Devices For Use In Controlling Lighting Apparatus And Installations; Hardware For Use In Controlling Lighting Apparatus And Installations; Smartphones For Use In Controlling Lighting Apparatus And Installations.
Cl.11; Aquarium lights; bicycle lights; ceiling lights; chandeliers; Chinese lanterns; fairy lights; cycle lights; diving lights; electric lamps; germicidal lamps for purifying air; luminous house numbers; laboratory lamps; lighting lamps; lamp casings; lamp chimneys; lanterns for lighting; light bulbs; electric light bulbs; light diffusers; light-emitting diodes; electric lights for Christmas trees; safety lamps; sockets for electric lights; street lamps; standard lamps; lamp glasses; lamp globes; lamp shades; lamp shade holders; reflectors for lamps; tanning beds and related apparatus, flashlights; searchlights; luminous tubes for lighting; ultraviolet ray lamps; lighting apparatus and installations; lighting apparatus and installation, namely, mood lighting apparatus and installations; ambient lighting apparatus and installations; work lighting apparatus and installations; indoor lighting apparatus and installations; outdoor lighting apparatus and installations; recessed lighting apparatus and installations; ceiling lighting apparatus and installations; wall lighting apparatus and installations; floor lighting apparatus and installations; portable lighting apparatus and installations; bathroom lighting apparatus and installations; LED lighting apparatus and installations; connected lighting apparatus and installations; Wi-Fi-connected lighting apparatus and installations; Internet-connected lighting apparatus and installations; remote-controlled lighting apparatus and installations; cell-phone-controlled lighting apparatus and installations; interactive lighting apparatus and installations; dynamic lighting apparatus and installations; smart lighting apparatus and installations.
IDUAL
3996504   13/11/2018
TAOLIGHT COMPANY LIMITED
Room 3302, 148 Electric Road, North Point, Hong Kong
A Hong Kong incorporated company
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI

Cl.9; Electrical adapters; alarm bells, electric; alarms; audio- and video-receivers; baby monitors; balances for the steel industry; lever scales for the steel industry; balancing apparatus; batteries for lighting; beacons, luminous; cameras; chargers for electric batteries; computer programs, computer software; computer peripheral devices; software and software applications, downloadable; detectors; electric door bells; electrified rails for mounting spot lights; fire alarms; light dimmers, electric light regulators; dimmers; locks; meteorological instruments; microphones; remote control apparatus; scales; sirens; smoke detectors; sockets, plugs and other electrical connectors; switches, electric; temperature indicators; theft prevention units; transmitters for telecommunications and other applications; video baby monitors; weighing machines; weighing apparatus and instruments, and other related goods; computer programs [downloadable software] for use in controlling lighting apparatus and installations; computer programs for use in controlling lighting apparatus and installations; computer hardware for use in controlling lighting apparatus and installations; mobile computer hardware for use in controlling lighting apparatus and installations; remote control devices for use in controlling lighting apparatus and installations; hardware for use in controlling lighting apparatus and installations; smartphones for use in controlling lighting apparatus and installations.

Cl.11; Aquarium lights; bicycle lights; ceiling lights; chandeliers; Chinese lanterns; fairy lights; cycle lights; diving lights; electric lamps; germicidal lamps for purifying air; luminous house numbers; laboratory lamps; lighting lamps; lamp casings; lamp chimneys; lanterns for lighting; light bulbs; electric light bulbs; light diffusers; light-emitting diodes; electric lights for Christmas trees; safety lamps; sockets for electric lights; street lamps; standard lamps; lamp glasses; lamp globes; lamp shades; lamp shade holders; reflectors for lamps; tanning beds and related apparatus, flashlights; searchlights; luminous tubes for lighting; ultraviolet ray lamps; lighting apparatus and installations; lighting apparatus and installation, namely, mood lighting apparatus and installations; ambient lighting apparatus and installations; work lighting apparatus and installations; indoor lighting apparatus and installations; outdoor lighting apparatus and installations; recessed lighting apparatus and installations; ceiling lighting apparatus and installations; wall lighting apparatus and installations; floor lighting apparatus and installations; portable lighting apparatus and installations; bathroom lighting apparatus and installations; LED lighting apparatus and installations; connected lighting apparatus and installations; Wi-Fi-connected lighting apparatus and installations; internet-connected lighting apparatus and installations; remote-controlled lighting apparatus and installations; cell-phone-controlled lighting apparatus and installations; interactive lighting apparatus and installations; dynamic lighting apparatus and installations; smart lighting apparatus and installations.
MACO PHARMA

4022206    10/12/2018

MACO PHARMA
Rue Lorthiois, 59420 Mouvaux, France
A Company organized under the laws of France

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 27/02/2007

To be associated with:

1534868

CHENNAI

Cl.5; pharmaceutical and veterinary preparations; sanitary preparations for medical purposes; dietetic substances adapted for medical use; disinfectants; infusion solutions for medical use, such as electrolyte solutions, salines, medicated, dextrose solutions, ringer lactate solutions, mannitol solutions; rinsing solutions for medical use; preparations for enteral and parenteral feeding; solutions for replacement of blood and fluids for medical use; solutions for preservation of blood, blood components, organs and/or tissues for medical use; pharmaceutical preparations for use in extracorporeal photophoresis is falling under class 5

Cl.9; Respiratory protective masks for industrial purposes; software based on RFID technology for encoding, identifying, monitoring and controlling data concerning blood, blood components and/or pharmaceutical preparations; Laboratory apparatus for treatment of blood; Laboratory apparatus for blood sampling; Automatic laboratory agitators for blood sampling; Laboratory apparatus for separation of composite biological fluid into one or several components; Laboratory centrifuges for separation of biological fluid into one or several components; Laboratory centrifuges for separation of blood into blood components such as plasma, platelets and red blood cells; parts and accessories of the above-mentioned apparatus and centrifuges; Laboratory instruments, such as radiation emitting devices for the processing of biological fluids, radiation devices for the treatment of body fluids; apparatus and instruments for the automatic preparation of blood components; falling under class 9

Cl.10; medical devices for the drawing, collection, storage, processing, analysis, sampling, filtering, separation and/or administration of blood or blood components, of biological cells, of organs and/or tissues; transfusion devices for medical use; infusion devices for medical use; sampling containers for medical use; infusion and collection containers for medical use; dropcount devices for medical purposes (droppers, dropper bottles); syringes and syringe needles for medical use; connectors and apparatus for administering enteral and parenteral solutions for medical use; catheters of all kinds; connectors for tubes for medical use, fastenings for tubes for medical use; injection sites for medical use; connectors without needles, ports without needles, injection sites without needles for medical use, medical valves; pressure regulators, flow controllers, pressure sensors, blood sampling devices for medical use; pumps for medical purposes, infusion pumps for medical use; infusion devices for medical use; infusion bags, blood collection bags for medical use; filters for blood and blood components for medical use; apparatus for administering medical fluids, infusion kits for medical use; facial masks for medical use; respiratory protective masks for medical use; radiation apparatus for inactivating pathogens in the blood, and transfusion devices for reducing blood pathogens (medical apparatus); apparatus for the separation of blood components.; parts and component parts for all the aforesaid goods; falling under class 10

Cl.42; scientific and technological services and research and design relating thereto in the medical field, namely in the field of treating blood, the field of preserving blood, blood components, organs, cells and tissues, the field of respiratory protective masks, the field of medicated and non-medicated solutions for injection; falling under class 42
4023521   11/12/2018

JACUZZI INC.
13925 City Center Drive, Suite 200, Chino Hills, California 91709, United States of America

A CORPORATION, ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, UNITED STATES OF AMERICA

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

CHENNAI

Cl.35: Advertising; business management; business administration; office functions; the bringing together, for the benefit of others, of a variety of baths, whirlpool baths, tubs, spas, showers, sinks, toilets, bidets, taps, bathroom suites, bathroom furniture, accessories therefor, apparatus and equipment therefor, and parts and fittings therefor, enabling customers conveniently to view and purchase those goods from retail premises; presentation of goods on communication media, for retail purposes.

Cl.37: Boiler cleaning and repair; electric appliance installation and repair; heating equipment installation and repair; machinery installation, maintenance and repair; plumbing; pump repair; repair information; swimming-pool maintenance; underwater repair; repair, installation and maintenance of a variety of baths, whirlpool baths, tubs, spas, showers, sinks, toilets, bidets, taps, bathroom suites, bathroom furniture, accessories therefor.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

GEETA PRAKASH
1ST FLOOR, 8 PANCHSHEEL PARK, AUNDH, PUNE – 411007
SOLE PROPRIETOR

Address for service in India/Attorney address:
KESHAVA.H.B
old no. 3 new no.5 A4 first floor, Shreyas Apartments, Balakrishna Street, Mylapore, Chennai, Tamil Nadu, 600004

Proposed to be Used

MUMBAI

Cl.3; Essential oils • Massage Oils • Facial oil • Face oils • Facial oils • Shower oils • Body oils • Baby oils • Body massage oils • Facial massage oils • Body and facial oils • Non-medicated shower oils • Natural Essential Oils • Perfumery, Essential Oils • Food flavorings [essential oils] • Bath and shower oils [non-medicated] • Natural oils for cleaning purposes • Hair oils • Scented oils • Cosmetic oils • Essential oils of plant origin • Body oils for cosmetic purposes • Essential oils for personal use • Cosmetic oils for the epidermis • Essential oils for household use • Cosmetic oils for the skin • Essential oils for use as food flavorings

Cl.5; Medicinal oil • medicated massage oils • medicated baby oils • Capsules for medicines • Medicinal preparations for the mouth to be taken in the form of capsules • Medicinal preparations for the mouth in the form of drops, capsules, tablets or compressed tablets

Cl.29; Oils for food • edible oils and fats • spiced oils • Vegetable oils for culinary purposes • Blended vegetable oils for culinary purposes (not entirely sure because product description not available)
V.FRIENDS

4056338    14/01/2019

VIVO MOBILE COMMUNICATION CO., LTD.
283#, BBK Road, Wusha, Chang'An, Dongguan, Guangdong, China
A company duly organized and existing under the laws of China

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; Data processing apparatus; Computers; Computer programs [downloadable software]; personal digital assistants [PDAs]; Downloadable graphics for mobile phones; Telecommunication apparatus in the form of jewelry; Downloadable software applications for mobile phones; Tablet computers; Mouse pads; Bags adapted for laptops; Covers for tablet computers; Interactive touch screen terminals; Humanoid robots with artificial intelligence; Smartglasses; Smartwatches; Smart rings; USB card readers; USB flash drives; Touch screen pens; Wearable computers; Photo printers; Hand-held Scanners; Stands adapted for tablet computers; Pedometers; Facial recognition apparatus; GPS navigation devices; Smartphones; Mobile phones; Cell phone straps; Wearable activity trackers; Cell phone cases; Covers of cell phones; Protective films adapted for mobile phone screens; Smartphones in the shape of a watch; Keyboards for mobile phones; Hands free devices for mobile phones; Stands adapted for mobile phones; Cabinets for loudspeakers; Pairable wireless speakers; Smart speakers; Artificial Intelligence apparatus, namely, speakers; Headphones; Pairable wireless earphones; Virtual reality headsets; Headsets for mobile phones; Wireless headsets for smartphones; Microphones for telecommunication apparatus; Digital photo frames; Electronic book readers; Car video recorders; Electronic educational apparatus, namely, communication blocks that manipulate and convey information electronically based on their arrangement and are used for cognitive development in disciplines such as counting, spelling or quantitative; Security surveillance robots; Selfie sticks for use with smartphones; Selfie sticks [hand-held monopods]; Selfie lenses; Connected bracelet(measuring apparatus); USB cables; USB cables for cell phones; Eyeglasses; Eyeglass cases; Converters for electric plugs; Power adapters; Mobile phone display screen protectors in the nature of films; Wearable video display monitors; Batteries, electric; Battery chargers; USB chargers; Mobile power banks (rechargeable batteries); Wireless chargers; cameras [photography]; Scales with body mass analysers; Bathroom scales; Electronic key fobs being remote control apparatus; Refrigerator magnets

Cl.28; Game equipment, namely, game machine; Apparatus for games; Video game machines; Portable games with liquid crystal displays; Joysticks for video games; Toys; Play balloons; Dolls; Marionettes; Plush toys; Toy vehicles; Stuffed toys; Toy models; Toy figures; Masks [playthings]; Toy robots; Drones [toys]; Smart toys; Toy watches; Toy windmills; Inflatable toys; Kokeshi dolls; Fabric dolls; Board games; playing balls; Body-building apparatus; Machines for physical exercises; Ornaments for Christmas trees, except illumination articles and confectionery
DIAMOND LAM
4058891    16/01/2019
M/S PASHUPATI VENEER
Tisua, Faridpur, Bareilly, UP-243003
Partnership
Address for service in India/Attorney address:
SHANU AGRAWAL
TARA COMPLEX, SECTOR-22, NOIDA, U.P 201301
Proposed to be Used
DELHI
Cl.17; Mica, Mica Raw & Partly Processed.
Cl.19; Plywood, Plywood Boards & Plywood Sheets.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

Series trade mark u/s 15 of Trade Marks Act, 1999

4060730  18/01/2019
FLIPKART INTERNET PRIVATE LIMITED
Block – A, 3rd floor, Embassy Tech Village, Devarabissanahalli, Outer Ring Road, Bengaluru – 560 103, Karnataka, India
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

CHENNAI

Cl.9;Software to enable uploading, posting, showing, displaying, sharing or otherwise providing audio-visual content over the Internet and other communications networks; mobile applications; Computer e-commerce software to allow users to perform electronic business transactions conducted in the form of an auction via a global computer network; computer database software featuring information in the field of hobbies, collectibles and a wide variety of products; Computer games, digital music, electronic publications downloadable via the internet; E-books downloadable from internet; mobile phones and mobile accessories; MP3, MP4 and music players; Microphones; Karaoke Players; Players; smartphones; Tablet PCs; Computers; Boom Box; Selector Box; Video Glasses; Remote Controllers; Voice Recorders; Voltage Stabilizer; FM Radio; Hi-Fi Systems; Baby alarms; Notice boards (Electronic); televisions sets; Punching Machines[Punched card machines for offices]; Electronic baby monitoring [listening]; Calculators; Sunglasses; Locks; Electric; Camera and mobile Accessories; electronic notebooks; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; Apparatus for recording, transmission or reproduction of sound or images; Magnetic data carriers, recording discs; Compact discs, DVDs and other digital recording media; Cash registers, calculating machines, data processing equipment, computers; handheld digital electronic device; portable electronic devices for receiving and reading text, images and sound through wireless internet access; computer software for accessing online information; Computer application software for online shopping of refurbished goods and products of others; Computer software for facilitating payments and online transactions;

Cl.11;Apparatus for lighting, heating, steam generating, cooking, refrigerating; refrigerating machines and apparatus; freezers; drying apparatus; air conditioners; air cleaning apparatus; air purifiers; ventilating apparatus; water supply and sanitary installations and apparatus; candle lanterns and lamps; clothes drying machines, electric, for household use; coffee machines, electric; coolers, electric; electric cooking stoves for household use; electric fans; filters for drinking water; washing coppers; microwave ovens [cooking apparatus];

Cl.21;Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware;

Cl.25;Clothing, footwear, headgear;

Cl.35;On-line ordering services in the field of a variety of refurbished products and goods enabling customers to conveniently view and purchase; Administrative processing of computerized purchase orders; Wholesale ordering services; Selling of refurbished merchandise in the field of a wide variety of Products and Services; Bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase goods; on-line and e-commerce trading services to facilitate the sale of goods by others via a computer network; Advertising, business
management, business administration, office functions; Organization of exhibitions for commercial or advertising purposes; Commercial intermediation services; Providing business information via a web site; Sales promotion for others; computerized database and file management; promoting the goods and services of others by providing, searching, browsing and retrieving information, sites, and other resources available on global computer networks and other electronic and communications networks for others; online wholesale and retail store services for general merchandise goods and services;
4061249  19/01/2019
CRAVE PHARMA
DOOR NO. 13-3-601/1/A, JIYAGUDA ROAD, PURANA PUL, HYDERABAD 500006
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBKKAM, CHENNAI-600 024.

Proposed to be Used
CHENNAI
CI.5; PHARMACEUTICAL AND VETERINARY PREPARATIONS; SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD FOR BABIES; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PREPARATIONS FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES
CI.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, OFFICE PERSONNEL AND STAFF RECRUITMENT SERVICES, RECRUITMENT SERVICES
OXFORDCAPS

4109371  07/03/2019
SCHOLAR ALLEY PRIVATE LIMITED
184, Ram Vihar, Delhi - 110092
OxfordCaps
PRIVATE LIMITED COMPANY

Proposed to be Used
DELHI

Cl.36; REAL ESTATE AGENCIES, REAL ESTATE CONSULTANTS, REAL ESTATE MANAGEMENT, REAL ESTATE
DEVELOPERS, REAL ESTATE BROKER, BROKERAGE

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINKS; TEMPORARY ACCOMMODATION; BOOKING OF HOTELS;
ONLINE BOOKING OF HOTELS WITH WELL-APPOINTED PREMIUM ROOMS & FACILITIES FOR TEMPORARY
ACCOMMODATION, RESIDENTIAL ACCOMMODATION SERVICES.
XMATE

4159295  26/04/2019

PALRED TECHNOLOGY SERVICES PRIVATE LIMITED
Survey No. 1240, Nannur, Orvakal, Kurnool, Andhra Pradesh - 518002, India
Manufacturers and Merchants

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Used Since :15/04/2017

To be associated with:
3632746

CHENNAI

Cl.7; Mixers and grinders

Cl.8; Grooming Accessories like Shavers, trimmers etc.

Cl.9; Consumer Electronic Devices such as Head Phones; Ear Phones; Wireless Head Phones, Wireless Ear Phones, Bluetooth Ear Phones, Bluetooth Head Phones, Speakers; Wireless Speakers; Bluetooth Speakers; Soundbars, loud speakers, Wi-Fi speakers, Car Audio; Power Cables, Data cables, Audio Cables; Voice Control Devices, Power Banks; Batteries and Battery chargers; Battery cases; Battery charge devices; power supply for use with electronic devices, Laptop chargers; HDMI Cables; digital audio and video players, personal digital assistants, network hubs; usb hubs; electrical sockets; electric plugs; power strips; electric switches; power switches; electric charging cables; mobile phone cases; display screen protectors; car mounts; laptop stands; keyboards; keyboard cases; mouse; CCTV; Wi-Fi Camera Wi-Fi CCTV Camera; Gaming Mouse & Keyboards; HDMI Cables / Various types of Audio / Video Cables; Fitness Tracker; Smart Watch; Laptop Accessories; Laptop Bags; Smart Lock, Smart Switches; Smart Blubs and lights; and all other goods covered under Class 9

Cl.11; Air Purifiers; Air Fryers
PALRED TECHNOLOGY SERVICES PRIVATE LIMITED
Survey No. 1240, Nannur, Orvakal, Kurnool, Andhra Pradesh - 518002, India
Manufacturers and Merchants

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Used Since : 15/04/2017

To be associated with:
3632746

CHENNAI
Cl.7; Mixers and grinders
Cl.8; Grooming Accessories like Shavers, trimmers etc.
Cl.9; Consumer Electronic Devices such as Head Phones; Ear Phones; Wireless Head Phones, Wireless Ear Phones, Bluetooth Ear Phones, Bluetooth Head Phones, Speakers; Wireless Speakers; Bluetooth Speakers; Soundbars, loud speakers, Wi-Fi speakers, Car Audio; Power Cables, Data cables, Audio Cables; Voice Control Devices, Power Banks; Batteries and Battery chargers; Battery cases; Battery charge devices; power supply for use with electronic devices, Laptop chargers; HDMI Cables; digital audio and video players, personal digital assistants, network hubs; usb hubs; electrical sockets; electric plugs; power strips; electric switches; power switches; electric charging cables; mobile phone cases; display screen protectors; car mounts; laptop stands; keyboards; keyboard cases; mouse; CCTV; Wi-Fi Camera Wi-Fi CCTV Camera; Gaming Mouse & Keyboards; HDMI Cables / Various types of Audio / Video Cables; Fitness Tracker; Smart Watch; Laptop Accessories; Laptop Bags; Smart Lock, Smart Switches; Smart Blubs and lights; and all other goods covered under Class 9

Cl.11; Air Purifiers; Air Fryers
CELWEL 60

4161724    30/04/2019

ADORE WELDING LIMITED
ADORE HOUSE, 6, K.DUBASH MARG, FORT, MUMBAI-400001-16
Used Since: 31/12/1997

MUMBAI

Cl.6; RODS OF METAL FOR BRAZING AND WELDING
Cl.7; ELECTRODES FOR WELDING MACHINES.
4176628   14/05/2019
NANDKISHOR JOSHI
S/O RUPARAM JOSHI, HOUSE NO 307,NAYAKO KA MOHALLA,VILL- DUDAVAS,POST - GAJSUKHDESAR, TEH-NOKHA, DIST.- BIKANER, RAJASTHAN-334802
MANUFACTURING
THE TRADE MARK ACT 1999
Proposed to be Used
MUMBAI
Cl.8; hair clippers for personal use electric and non-electric, Electric razors and clippers, wick trimmers, Beared trimmers, electric beared trimmers, Electric hair trimmers, hair-removing tweezers, branding irons, flat irons, choppers [knives], curling tongs, cutters, fruit pickers [hand tools], manicure sets, nail extractors, nail drawers [hand tools], nail punches, nail nippers, nail files, nail clippers, silver plate [knives, forks and spoons], spoons, vegetable slicers / vegetable knives / vegetable shredders, vegetable choppers
Cl.14; Jewellery, imitation jewellery, artificial jewellery, fashion jewellery, ivory jewellery / ivory jewelry, ornaments of jet, ornamental pins, ornaments, pearls, earrings, bracelets, lockets, medals, chains, key rings, necklaces, alarm clocks, clocks, wristwatches, watches, watch chains, watch cases, watch bands, straps for wristwatches, watch straps, watch glasses, watch springs, tie clips, tie pins,
Priority claimed from 26/04/2019; Application No. : 077534 ;Jamaica 4177255  15/05/2019

Six Continents Limited
Broadwater Park, Denham, Buckinghamshire UB9 5HR, UNITED KINGDOM
(a UK limited company)

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used

KOLKATA

CI.35;Hotel management services; hotel franchising services; offering business management assistance in the establishment and operation of hotels; business advisory and consultancy services relating to hotel management, operations, and franchising.

CI.43;Hotel services; temporary accommodation services; restaurant services; bar services; café services; hotel reservation services; restaurant reservation services; catering services for the provision of food and drink; provision of conference, meeting, exhibition, and general purpose event facilities.
4180558  20/05/2019
PILOTSMITH (INDIA) PVT LTD
trading as ;PILOTSMITH (INDIA) PVT LTD
KALLETTUMKARA P.O, THRISSUR DIST,, - 680683. KERALA, INDIA.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/01/2006
To be associated with:
1472798

CHENNAI

Cl.35; TRADING, MARKETING, WHOLESALE, RETAIL, ONLINE SALE OF PROCESSING EQUIPMENTS AND MACHINERY FOR FOOD, FRUIT AND AYURVEDIC MEDICINE PRODUCTION LIKE PULVERIZER, ROASTER, BLENDER, SQUEEZER AND PULPER AND ALL OTHER MACHINERY.

Cl.37; SERVICE AND MAINTENANCE OF MACHINERIES.
4183643  22/05/2019

PROPAGROUP S.P.A.
VIA GENOVA, 5/8, 10098 RIVOLI (TORINO), ITALY
A Company incorporated in Italy

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

CHENNAI

Cl.16; Paper, cardboard and goods made from these materials, packing products, waxed paper, packaging paper, wrapping paper, adhesive tape for wrapping purposes, adhesive tapes for packaging, protective adhesive tape, packaging wrappers, film for wrapping, ribbons for wrapping, packing tape, sealant tapes, protective films, anti-humidity film, sheets of reclaimed cellulose and viscose for packaging, copying tissue paper (stationery), packaging pouches, plastic materials for packaging, plastic and paper bags, plastic and paper envelopes, plastic and paper sachets.

Cl.17; Rubber, gutta-percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; packing, stopping and insulating materials, flexible pipes, not of metal, insulating material, insulating tape and band, insulating paper and tapes, insulating foils, polythene films for use in packaging, polyethylene film for covering, polythene sheets including bubbles, laminated film, semi-finished plastics materials, bags, envelopes, pouches of rubber, for packaging, insulating varnish, fiberglass glass wool for insulation, fibre-glass laminate for insulation
4184908   23/05/2019
SANJAY RAO MARATHA
C/O BHERU RAO MARATHA, PRATAP CHOK, CHOTI SADRI, PRATAP GARH
PROPRIETORSHIP
Address for service in India/Attorney address:
KAMAL GURNANI
513, 5th Floor, Ok Plus, Patel Marg, Mansarovar, Jaipur, Rajasthan - 302020
Proposed to be Used
AHMEDABAD
Cl.32; NON ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES INCLUDED IN CLASS 32
Cl.43; RESTAURANT AND RESTAURANT SERVICES INCLUDED IN CLASS 43
Corner Intense

4189176  28/05/2019

VOLTREK HOME APPLIANCES PRIVATE LIMITED
Voltas House 'A', Dr Babasaheb Ambedkar Road, Chinchpokli, Mumbai-400033
A company incorporated under the Companies Act 1956.

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
MUMBAI

Cl.7; Machines, looms and industrial robots for working and shaping wood, metal, glass and plastic material and metals (including galvanizing machines and electroplating machines). Heavy machinery, robotic mechanisms for working and shaping wood, metal, glass and plastic material and metals. Lifting, conveying and transportation machines, robotic mechanisms with the same function (including lifts, escalators, cranes). Machines and robotic mechanisms used in the agriculture and viticulture and in processing cereals / fruits / vegetables / food. Engines, electrical engines, their parts and equipments other than for land vehicles (including parts, electric door openers-closers used in land vehicles and included in this class). Bearings, ball-bearings or roller bearings. Tire mounting and dismounting machines. Alternators, generators, generators of electricity, Painting machines, automatic spray guns for paint, electric punching machines and punches for punching machines, electric glue guns, guns for compressed air or liquid spraying machines, electric hand drills, motor hand saw, jigsaw machines, spiral machines, compressed air pumps, compressors, vehicle washing installations, and robots with the same function as the above-mentioned machines and tools. Welding machines, electric arc-welding apparatus, electric welding apparatus, electric arc cutting apparatus, electrodes for welding machines and robots with the same function as the above-mentioned. Printing machines. Packaging machines, filling-plugging and finishing machines, labeling machines, separators and robots and robotic mechanisms with the same function as the above-mentioned machines (including electrical apparatus for sealing plastics [packaging]). Textile milling, stretching, tentering or washing machines, sewing machines and industrial robots with the same function as the above-mentioned machines. Pumps other than parts of machines or engines (including fuel dispensing pumps and guns for these). Electrical appliances used in kitchen for chopping, grinding, crushing, whisking and milling; washing machines (laundry / dishwashing machines); electrical machines for cleaning floors and carpets, vacuum cleaners and their parts. Vending machines. Power supply apparatus [generators]. Laundry dryers, namely machines not drying with heating method. Waste management installations.

Cl.8; Forks, spoons, knives and non-electric cutlery for cutting, chopping, peeling purposes, including those of precious metals. Cutting and jabbing/stabbing arms. Tools and appliances included in this class used for personal care in shaving, depilation, manicure, pedicure and beauty-care (including hair straighteners and hair curling implements, scissors). Hand-operated tools for repair of machines, appliances and vehicles, hand-operated tools for building, agriculture, gardening and forestry. Electric and non-electric irons.

Cl.9; Measuring apparatus and instruments, indicators including those for scientific research in laboratories other than for medical use. Apparatus for recording, transmission or reproduction of sound or images (including apparatus and peripheral devices for data processing, telecommunication, reproduction, loudspeakers, and earphones). Magnetic and optical data carriers and software recorded in these; television and phone applications, downloadable electronic publications, recorded to magnetic and optical media; magnetic/optical cards. Antennas, satellite dishes, amplifiers and their parts. Ticket dispensers, automated teller machines. Electronic components used in machines and apparatus. Counters measuring amount of consumption in unit time and time clocks. Protective suits and life saving apparatus and equipment (including ear plugs for divers). Glasses, sunglasses, contact lenses and their boxes, covers, parts and accessories. Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity (including cables used for electric and electronic purposes, batteries, accumulators, anodes and cathodes). Apparatus for warning and alarms [other than for vehicles], electric bells. Signaling devices and apparatus used in traffic. Fire extinguishing apparatus including fire engines (including fire hoses and fire hose nozzles). Radar apparatus, sonars, apparatus and devices providing night vision. Magnets, decorative magnets.

Cl.11; Lighting apparatus and installations (lighting installations for vehicles, interior and exterior spaces). Devices for cooking, heating and vapor producing installations and apparatus (including electric ovens, microwave ovens, gas ovens, electric heating apparatus or heating apparatus for solid, liquid or gaseous fuels, electric tea and coffee makers and machines). Air conditioning devices. Cooling apparatus, namely refrigerators, milk coolers, water coolers, ice-boxes, ice machines and devices, freezers. Electric and gas operated apparatus, machines and devices used in cooling, drying and boiling (including electric and heating-operated laundry dryers, hair dryers and hand drying apparatus). Sanitary installations, sanitary ware. Water softening apparatus, water purifying apparatus, water purification installations.
Bedwarmers and electric blankets not for medical purposes, heating cushions and pads not for medical purposes, electric or non-electric footwarmers, hot water bottles. Filters and filter-motor combinations for aquariums. Industrial type cooking, drying and cooling installations. Pasteurizers and sterilizers. Laundry dryers.
BLUE PRISM
Priority claimed from 03/12/2018; Application No. : UK00003358091;UK00003358094 ;United Kingdom
4196279 03/06/2019
BLUE PRISM LIMITED
2 CINNAMON PARK CRAB LANE, FEARNHEAD, WARRINGTON, WA12 0XP
Private Limited Company
Address for service in India/Attorney address:
SWATHI SUKUMAR ADVOCATE
D-10, BASEMENT, NIZAMUDDIN EAST, NEW DELHI-110013
Used Since :01/03/2018
To be associated with:
3467082, 4196280
DELHI
Cl.9; Computer software; computer hardware; parts and fittings for the aforesaid goods; downloadable computer software updates; electronic documentation relating to computer software and computer hardware; artificial intelligence apparatus; artificial intelligence software
Cl.16; Printed matter; brochures; computer software operating manuals; computer software reference and instruction manuals; computer hardware reference and instruction manuals
Cl.35; Business management consultancy; provision of an online marketplace for trading, exchanging, and sale of goods and services, namely, computer software, computer software support services, training materials in connection with the use of computer software and computer systems, with other users; online retail services in respect of computer software, computer software support services, training materials in connection with the use of computer software and computer systems.
Cl.38; Providing an online forum for users to discuss and exchange computer software
Cl.41; Education and training services in connection with the use of computer software and computer systems; arranging and conducting examinations, conferences, courses, seminars, workshops, and webinars; educational assessment services
Cl.42; Computer software consultancy; design and development of computer software and hardware; installation, maintenance and updating of computer software; computer system design and consultancy related thereto; computer software technical support services; information technology support services; managing an online forum for discussion of computer software; hosting an online forum for users to discuss and exchange computer software; software as a service; software as a service in the field of artificial intelligence; design and development of artificial intelligence computer software and hardware.
CODLEO CONSULTING PRIVATE LIMITED
Plot No. D-22, Kh no.75/4, 2nd Floor, Ph-1, Budh Vihar, Village Pooth kalan, New delhi-110086
Private limited company
Used Since :11/04/2019
DELHI
Cl.9;Customer relation management [CRM] software and other office and business applications.
Cl.42;IT enabled services for Customer Relationship management. Buy, sell or otherwise deal in IT implementation projects and such hardware and software packages
LOVE OF FIT
4210434    19/06/2019
CUREFIT HEALTHCARE PRIVATE LIMITED
NO.1090/A, SECTOR 3, HSR LAYOUT, BANGALORE - 560102
An Indian Company
Address for service in India/Attorney address:
ASJ LAW ASSOCIATES
NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075
Used Since :15/07/2018
CHENNAI
Cl.25;CLOTHING, FOOTWEAR AND HEADGEAR
Cl.35;ADVERTISING, PUBLICITY, MARKETING & PROMOTIONAL SERVICES; CONDUCTING OF SALES, SALES PROMOTION & ADVERTISING EVENTS IN RELATION TO HEALTH & FITNESS PRODUCTS & SERVICES; RETAILING & WHOLESALE SERVICES; CONSUMER REWARD, LOYALTY & RETENTION PROGRAMS & SCHEMES; COMPETITIVE INTELLIGENCE SERVICES; BUSINESS INTERMEDIARY SERVICES; ONLINE MARKETING & E-COMMERCE SERVICES; DISTRIBUTORSHIP SERVICES IN RELATION TO HEALTH & FITNESS PRODUCTS & SERVICES; BUSINESS MANAGEMENT, ADMINISTRATION, RESEARCH, CONSULTANCY & INFORMATION SERVICES; ORGANIZATION OF EXHIBITIONS
Cl.41;PROVIDING OF EDUCATION & TRAINING; SPORTING ACTIVITIES; PERSONAL FITNESS TRAINING AND CLASSES; PERSONAL TRAINER SERVICES; PROVIDING FITNESS AND EXERCISE FACILITIES; GYMNASIUM; PROVIDING A WEB SITE FEATURING INFORMATION ON EXERCISE AND FITNESS; HEALTH CLUB SERVICES; DEVELOPING WORKOUT MODELS; CONDUCTING FITNESS WORKSHOPS AND BOOT CAMPS; PERSONAL HEALTH TRAINING; FITNESS CONSULTANCY; PROVIDING GYMNASTIC INSTRUCTIONS; FITNESS MANAGEMENT CENTER
Barks & Wags

4211995  20/06/2019

Fashion n Designs Inc.
Plot no. 195, Sector - 03, HSIIDC Karnal, Haryana, India
A Partnership Firm

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.18; Clothing for pets; Backpacks for pets; Leads for pets; Leashes for pets; Collars for pets.
Cl.20; Cushions; Beds for pets; Playhouses for pets; Nesting boxes for pets; Kennels for household pets; Portable beds for pets.
Cl.24; Comforters (bedding); Blankets for household pets.
Cl.27; Carpets; Pet feeding mats.
4212731  21/06/2019
Art Karat International Ltd.
S/48, Panchshila Park, New Delhi – 110017, India
A company organized and existing under the Indian Companies Act
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :01/12/1988
To be associated with:
1552949
DELI
Cl.14;Gold & diamond jewellery, pure silver/sterling jewellery, semi-precious jewellery, fashion/designer/imitation jewellery, all kinds of jewelry's, alloys of precious metals, amulets, bracelets, brooches, chains, diamonds, earrings, goods in precious metals, objects of gold imitation, ornaments, costume jewellery, pearls, platinum, precious metals, precious stones, semi-precious stones, rings, silver ornaments, tie-pins, trinkets, wires of precious metals.
Cl.35;Advertising; retail and department store services, online retail services in respect of gold & diamond jewellery, pure silver/sterling jewellery, semi-precious jewellery, fashion/designer/imitation jewellery, all kinds of jewelry's, alloys of precious metals, amulets, bracelets, brooches, chains, diamonds, earrings, goods in precious metals, objects of gold imitation, ornaments, costume jewellery, pearls, platinum, precious metals, precious stones, semi-precious stones, rings, silver ornaments, tie-pins, trinkets, wires of precious metals.
Trade Marks Journal No: 1915, 19/08/2019  Class 99

4213594  21/06/2019
FRUITLAND SP. Z O.O.
Zdzarów 99, 96-500 Sochaczew, Poland
Body Incorporate

Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
ANUATION 4th & 5th Floor, WZ 113/4, Meenakshi Garden, Tilak Nagar, New Delhi - 110018, INDIA

Proposed to be Used
DELHI

Cl.31; Berries, fresh; Unprocessed fruits; Nuts [fruits]; Nuts being fresh; Citrus fruit, fresh; Fruit, fresh; Fresh fruits and vegetables; Tropical fruits [fresh]; Fresh fruits, nuts, vegetables and herbs; Garden herbs, fresh.

Cl.32; Non-alcoholic fruit extracts; Non-alcoholic beverages containing vegetable juices; Smoothies; Mixed fruit juice; Green vegetable juice beverages; Fruit juice beverages; Fruit nectars, non-alcoholic; Beverages consisting principally of fruit juices; Juices; Vegetable juices [beverages].
4214312  22/06/2019
AR.CA. HOLDING S.R.L.
CONTRADA COFFA SN ZONA INDUSTRIALE – 97012 CHIARAMONTE GULFI (RG)
A company incorporated under the laws of Italy

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used

KOLKATA

Cl.29; “Preserved, dried and cooked fruits and vegetables, jams.”

Cl.30; “Sauces (condiments).”

Cl.31; “Agricultural, horticultural and forestry products and grains not included in other classes; live animals, shellfish and crustaceans; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.”
EXCD

4215646    24/06/2019
NOURMET FOODS PRIVATE LIMITED
KHASRA NO.619/10, FIRST FLOOR CHATTARPUR, NEW DELHI, South Delhi-110074
private limited

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used

DELHI

Cl.5; Nutritional supplements for boosting energy, Dietary and nutritional supplements for weight loss, Nutritional supplement shakes, Nutraceuticals for use as a dietary supplement, Nutritional supplement in the nature of a nutrient-dense, protein-based drink mix, Powdered nutritional supplement drink mix containing (specify ingredient, e.g., protein, vitamin C, etc.), Beverages containing (specify ingredients, e.g., probiotics, vitamin C, etc.) for use as a nutritional supplement, Nutritional supplements in the form of capsules, tablets, caplets, powder, syrups, gels, chewing gums etc.

Cl.30; Chocolate, chocolates and non-medicated confectionery; frozen confectionery; ice cream and frozen confections; biscuits (not for animals); food drinks and wafers; Chewing gum, candy; TOFFEE, BREAD, BUNS, CAKES, CANDY FOR FOOD, CARAMELS, CHOCOLATE CREAM, MARZIPAN, COCOA, CONFECTIONERY ( NON MEDICATED ), CORNFLOUR, FRUIT, VANILLA, FLAVOURINGS FOUNDANTS, ( CHOCOLATE), KETCHUP, LOZENGES, (NON-MEDICATED ), PUDDINGS, PASTRIES, SUGAR, SWEETS, SWEETMEATS, VINEGAR, YEAST & WAFERS ( BISCUITS), NAMKEEN, BHUJIA, SNACKS and confectionery products included in class 30.
4218512  27/06/2019  
PIPELINE INFRASTRUCTURE LIMITED  
UNIT NO.703,7TH FLR,TOWER 3, EQUINOX BUSINESS PARK OFF. BANDRA KURLA COMPLEX ,L.B.S MARG, KURLA (WEST) MUMBAI MUMBAI CITY MH 400070 IN 
Address for service in India/Agents address:  
MEHTA & MEHTA.  
NAVJIVAN COMMERCIAL COMPLEX, 12 TH FLOOR, OFFICE NO. 9, LAMINGTON ROAD, MUMBAI-400 008.  
Proposed to be Used  
MUMBAI  
Cl.16;PRINTED MATTER, STATIONARY  
Cl.37;PIPELINE CONSTRUCTION AND MAINTENANCE; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES; DRILLING OF DEEP OIL OR GAS WELLS.
Dual Wing

4219407  28/06/2019

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Republic of Korea
A company existing and organized under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.7; Electric clothes washing machines; Automatic dishwashers; Electric vacuum cleaners; Clothes management machines for household purpose; Electric clothes managing apparatus for household purpose; Hose for electric vacuum cleaners; Bag for electric vacuum cleaners; Stick type vacuum cleaners; Robots; Electric rotary blowers; Compressed air pumps; Rotary compressors; Compressors for refrigerators; Spin dryers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding.

Cl.11; Electric fans; Ceiling fans; Air conditioners; Hot air apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus for purifying water; Solar thermal collectors [heating]; Air cleaners; Ventilation [air-conditioning] apparatus for heating; Light Emitting Diode [LED] lighting; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Clothes management machines for drying clothes (electric) for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purposes; Sinks; Precision filters for water treating; Desalination plants; Purification installations for sewage; Purification installations for wastewater reclamation and reusing system; Wastewater purifying and treatment apparatus; Filters for wastewater; Water purifiers for industry; Street lamps; Incandescent lamps; Fluorescent lamps; Automobile lights; Ventilation installations and apparatus for automobiles; Heaters for automobiles; Branching pipes being parts of air cooling apparatus; Branching pipes being parts of air conditioners; Flexible hoses being parts of air cooling apparatus; Flexible hose for air conditioners; Electric wine cellar for household purposes.
TORIDON

4219435  28/06/2019

ZENSHO HOLDINGS CO., LTD.
18-1 KONAN 2-CHOME, MINATO-KU, TOKYO, JAPAN
A joint stock company duly organized under the laws of Japan

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
DELHI

Cl.29; Prepared and prepackaged meals consisting principally of chicken.
Cl.30; Prepared boxed lunches consisting primarily of rice but also containing chicken.
Cl.43; Providing food and drink; restaurants; snack-bars; cafeterias.
4219519  28/06/2019
ABP PRIVATE LIMITED
trading as ;ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001, WEST BENGAL, INDIA.
SERVICE PROVIDER
AN INDIAN COMPANY.
Address for service in India/Agents address:
SOUMITRA DATTA,ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001,WEST BENGAL,INDIA.
Used Since :24/09/2012
KOLKATA
Cl.16;PRINTED MATTER.
Cl.38;CABLE TELEVISION BROADCASTING, TELEVISION BROADCASTING, SATELLITE TRANSMISSION.
Cl.41;ENTERTAINMENT SERVICES RELATING TO BROADCASTING, TELEVISION ENTERTAINMENT, ORGANIZING OF SHOWS.

Transliteration : PARAY-E PARAY-E SERAR LODAI
4219523  28/06/2019
ABP PRIVATE LIMITED
trading as;ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001, WEST BENGAL, INDIA.
SERVICE PROVIDER
AN INDIAN COMPANY.
Address for service in India/Agents address:
SOUMITRA DATTA, ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001, WEST BENGAL, INDIA.
Used Since :28/09/2018
KOLKATA
Cl.16; PRINTED MATTER.
Cl.38; CABLE TELEVISION BROADCASTING, TELEVISION BROADCASTING, SATELLITE TRANSMISSION.
Cl.41; ENTERTAINMENT SERVICES RELATING TO BROADCASTING, TELEVISION ENTERTAINMENT, ORGANIZING OF SHOWS.

Transliteration : ABP ASMITA SATYA NA PRAYOGO
ABP PRIVATE LIMITED
trading as ;ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001, WEST BENGAL, INDIA.
SERVICE PROVIDER
AN INDIAN COMPANY.
Address for service in India/Agents address:
SOUMITRA DATTA,ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001,WEST BENGAL,INDIA.
Used Since :14/10/2014
KOLKATA
Cl.16;PRINTED MATTER.
Cl.38;CABLE TELEVISION BROADCASTING, TELEVISION BROADCASTING, SATELLITE TRANSMISSION.
Cl.41;ENTERTAINMENT SERVICES RELATING TO BROADCASTING, TELEVISION ENTERTAINMENT, ORGANIZING OF SHOWS.

Transliteration : "GHANTA KHANESK SANGE SUMAN"
ABP PRIVATE LIMITED
trading as; ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001, WEST ENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
SOUMITRA DATTA, ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001, WEST BENGAL, INDIA.
Used Since: 07/07/2017

KOLKATA

Cl.16; PRINTED MATTER.
Cl.38; CABLE TELEVISION BROADCASTING, TELEVISION BROADCASTING, SATELLITE TRANSMISSION.
Cl.41; ENTERTAINMENT SERVICES RELATING TO BROADCASTING, TELEVISION ENTERTAINMENT, ORGANIZING OF EDUCATIONAL COMPETITIONS.

Transliteration: ABP ANANDA HIGH SCHOOL-E BAAJIMAT
4220489    28/06/2019
ANUP DHADWAL
C-134, 2nd Floor, Ramesh Nagar, New Delhi - 110015
Individual

Address for service in India/Attorney address:
SHIVESH JHA
1/11, SULAHKUL VIHAR, 1st FLOOR, OLD PALAM ROAD, DWARKA, NEW DELHI 110078

Proposed to be Used
DELHI
Cl.7; incubators for eggs
Cl.10; Breath gas analyzers for medical diagnostics
TURBOTAL

4220733   29/06/2019

TOTAL SA
2 place Jean Millier, La Défense 6, 92400 Courbevoie, France
A company duly organised and existing under the laws of France

Address for service in India/Attorney address:
D.P. AHUJA & CO
DLF STAR TOWER, OFFICE NO. 510, SECTOR-30, GURGAON 122001, NCR

Proposed to be Used
DELHI

Cl.7; Systems (machines) for cleaning and automatically cleaning apparatus for refining petrol, hydrocarbons, atmospheric residues; Devices for cleaning heat exchangers

Cl.11; Heat exchangers, other than parts of machines; Fuel economizers
Trade Marks Journal No: 1915, 19/08/2019   Class 99

M/S. USHAS INC. THROUGH PROPRIETOR MRS. MADHAVI JAISWAL
GRD FLOOR, 49, JAISWAL COMMUNICATION HOUSE, AMBIKA WADI, KORBA MITHAGHAR, SP ROAD, RJ GAIKWAD MARG, WADALA EAST, MUMBAI 400 037, MAHARASHTRA

PROPRIETARY FIRM

Address for service in India/Attorney address:
ASHVED LEGAL SOLUTIONS
36, TRANSIT CAMP HOUSING BOARD, SHAIKH MISTRI ROAD, ANTOPHILL, WADALA (EAST), MUMBAI - 400 037

Proposed to be Used

MUMBAI

Cl.24; LINEN (BED), TEXTILE FABRICS FOR USE IN THE MANUFACTURER OF BEDS, CLOTH HANDKERCHIEFS, TEXTILE HANDKERCHIEFS, TOWELS, TOWELS (TEXTILE)

Cl.28; TOYS
The Courtesan Diary

4221603  01/07/2019
MANJARI CHATURVEDI
J - 237, LGF, SAKET, NEW DELHI -110017
an Indian citizen

Address for service in India/Agents address:
SEN - OBEROI.
A - 18, CHITTARANJAN PARK, NEW DELHI - 110 019.

Used Since :31/05/2019

DELHI

Cl.9;Photographic, cinematographic, audiovisual, optical and teaching apparatus and instruments; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; computers and computer peripheral devices.

Cl.16;Paper and cardboard; printed matter; bookbinding material; photographs; instructional and teaching materials.

Cl.41;Education; providing of training; entertainment; cultural activities.
SHENZHEN LUZHENG TECHNOLOGY CO., LTD.
SHOP S104-1, BUILDING 5, XINYI JINXIU GARDEN, HENGGANG STREET, LONGGANG DISTRICT, SHENZHEN, CHINA

Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI

Cl.8; ABRADING INSTRUMENTS [HAND INSTRUMENTS]; SHARPENING STONES; NEEDLE FILES; BITS [PARTS OF HAND TOOLS]; TABLE FORKS; CUTLERY; LADLES [HAND TOOLS]; GARDEN TOOLS, HAND-OPERATED; AUGERS [HAND TOOLS]; BITS [HAND TOOLS]; GRINDSTONES [HAND TOOLS]; SHARPENING WHEELS [HAND TOOLS]; SILVER PLATE [KNIVES, FORKS AND SPOONS]; TABLE KNIVES, FORKS AND SPOONS OF PLASTIC; MILLING CUTTERS [HAND TOOLS]; FILES [TOOLS]; CARPENTERS’ AUGERS; SQUARES [HAND TOOLS]; HAND TOOLS, HAND-OPERATED

Cl.27; DECORATIVE WALL HANGINGS, NOT OF TEXTILE; CARPETS; DOOR MATS; WALLPAPER; MATS; ARTIFICIAL TURF; TATAMI MATS; BATH MATS; YOGA MATS; FLOOR MATS, FIRE-RESISTANT, FOR FIREPLACES AND BARBECUES; TEXTILE WALLPAPER; VINYL FLOOR COVERINGS; LINOLEUM; NON-SLIP MATS; REED MATS; GYMNASTIC MATS; FLOOR COVERINGS; CARPET UNDERLAY; TEXTILE WALLCOVERINGS
4223111  02/07/2019
SUDHISH KUMAR GUPTA Trading as M/s. SKG INDUSTRIES
F-40, SECTOR-6, NOIDA-201301, U.P.
Proprietorship Firm

Proposed to be Used

DELHI

Cl.5; Pharmaceutical, Sanitary preparation, Baby Products, Fungicides, Herbicides, Plasters, Medical Dresses/ Uniform, Teeth Guard, Dental Creams.

Cl.10; Surgical, Dental, Veterinary, Orthopedic Apparatus & Instruments, Artificial eyes, teeth and limbs.

Cl.35; Advertisement, Business Management & Office function.

Cl.44; Medical Services, Agriculture, Horticulture and Forestry Services, Body care Services.
VINDICIA SELECT

4224404 03/07/2019

VINDICIA, INC.
303 Twin Dolphin Drive, Ste. 200, Redwood City, California 94065-1424, United States of America

A Delaware corporation

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
3095057

DELHI

Cl.36: Financial services provided to digital merchants, namely, financial and credit transaction risk assessment and outsourced chargeback recovery services; credit card chargeback analysis and management services; identifying and managing high risk chargeback customers and transactions; credit chargeback recovery services; providing online electronic processing of credit card transactions and online electronic payments; credit and debt recovery services, all of the foregoing services provided to digital merchants for use in connection with e-commerce, electronic commerce and online commerce transactions.

Cl.42: Providing temporary use of non-downloadable computer e-commerce software for e-commerce, electronic commerce and online commerce billing applications and transaction management, namely, computer software to provide recurrent billing and transaction processing support and management, billing infrastructure support and management, and for electronically interfacing with third party payment systems; providing temporary use of non-downloadable computer software which provides diverse payment options, transaction management and recovery from billing issues and problems, billing management, international payment and transaction processing; providing temporary use of non-downloadable computer software to provide chargeback recovery analysis, reports, dispute history and recovery services; providing temporary use of non-downloadable computer software to manage, track and control fraud in online e-commerce transactions, all of the foregoing for use by digital merchants in connection with e-commerce, electronic commerce and online commerce transactions.
JOLLIBEE HOME OF THE FAMOUS CHICKENJOY

4224517  03/07/2019

JOLLIBEE FOODS CORPORATION
10th Floor, Jollibee Plaza Building, 10 F. Ortigas Jr. Avenue, Ortigas Center, Pasig City 1605, Philippines
A Corporation organized and existing under the laws of Philippines

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
To be associated with:

2860855

DELHI

Cl.29; Fried Chicken.
Cl.43; Services for providing food and drink; restaurant services.
STELLA & CHEWY’S

4224677   03/07/2019

STELLA & CHEWY’S LLC
111 W. Oakview Parkway, Oak Creek, Wisconsin 53154, USA
A Delaware limited liability company.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.

Cl.35; Advertising; business management; business administration; office functions.
SNAPWRX
4225051 04/07/2019
WESTERN DIGITAL TECHNOLOGIES, INC.
5601 Great Oaks Parkway, San Jose, California 95119, United States of America
A company organised and existing under the laws of United States of America

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI

Cl.9; Apparatus for recording media; apparatus for recording, transmission or reproduction of sound or images; backup drives for computers; cloud servers; communication servers [computer hardware]; components and peripherals for computers; components for computers; computer database servers; computer disk drives and computer memories for network attached storage devices for file sharing and cloud backup; computer hardware and software for data storage; computer hardware for upload, storage, retrieval, download, transmission and delivery of digital content; computer hardware for upload, storage, retrieval, download, transmission and delivery of network content; computer hardware storage devices for data storage and retrieval; computer hardware; computer memories; computer network hardware; computer network servers; computer network storage devices, namely, storage and backup of electronic data either locally or via a telecommunications network; computer servers; computer software to enable retrieval of data; data processing equipment; data storage devices, namely, hard disk drives, digital disk drives, solid state drives, blank digital storage media, hybrid drives and computer peripherals; data storage devices; electronic memories; file servers; flash memory; hard disk drives; integrated circuits; internal hard disk drive enclosures; internal solid-state drive enclosures; network access server hardware; network servers; semiconductor memory devices; software for accessing video and data stored on distributed computer storage devices; software for compressing data; software for computer system analysis and optimization; software for encrypting data; software for maximizing data storage; software for operating and administering data storage devices; solid state drives

Cl.42; Cloud computing; computer system analysis; computer system design; consultancy in the design and development of computer hardware; design and development of computer hardware and software; design, development, updating and maintenance services for data hard disk drives, solid-state drives and computer storage devices; electronic data storage; electronic storage services for archiving databases, images and other electronic data; information technology consultancy; maintenance of firmware and software; providing information on computer technology and programming; providing technical advice relating to computer hardware and software; providing technical information in the fields of computer hardware, computer data storage, information storage, computer networking and networking interfaces, disk drives, computer disk drives, and electronic memories; technical consultancy services relating to information technology; technical support services in the field of data storage, data management and backup of electronic data, on-premises and in the cloud; technical support services, namely, migration of datacenter, server and database applications; technical support services, namely, technical administration of servers for others and troubleshooting in the nature of diagnosing server problems; technical support services, namely, troubleshooting of computer software problems; updating of firmware and software
JOKER, INC.
333 Continental Boulevard, El Segundo, California 90245, United States of America
A company organised and existing under the laws of United States of America

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
To be associated with:
1658471, 1658473

DELHI

Cl.14: CHARMS (JEWELRY); ANKLETS (JEWELRY); BANGLES (JEWELRY); PENDANTS (JEWELRY); BROOCHES (JEWELRY); RINGS (JEWELRY); NECKLACES (JEWELRY); BRACELETS (JEWELRY); WATCHES; CLOCKS; TIE CLIPS; JEWELRY BOX; KEY CHAINS; ALL EXCLUDING PRODUCTS DEPICTING THE SPORT OF GOLF OR INTENDED FOR USE IN THE SPORT OF GOLF.

Cl.16: PAPER (STATIONERY); COVERS (STATIONERY); ERASERS; RULERS FOR STATIONERY; WRITING CASES (STATIONERY); ADHESIVE BANDS FOR STATIONERY PURPOSES; DOCUMENT FILES (STATIONERY); PENS; PENCILS; STICK MARKERS; PEN HOLDERS; PENCIL LEADS; MARKING PENS (STATIONERY); CALENDARS; MAGAZINES
(PERIODICALS); STICKERS; ALBUMS; MODELING CLAY; STAMPS; GREETING CARDS; WRAPPING PAPER; BAGS OF PAPER; BAGS OF PLASTIC; PENCIL CASES; CHALKS; FOLDERS; WRITING PAPER; COPYING PAPER; DRAWING PAPER; TABLE NAPKINS OF PAPER; FABRICS FOR BOOKBINDING; BOOKS; BANNERS OF PAPER; PAPER RIBBONS OTHER THAN HABERDASHERY; JOURNALS; CRAYONS; PHOTO ALBUM; PAPER PARTY DECORATIONS; DRAWING RULER; RUBBER STAMPS; STAMP PAD; INVITATIONS; COASTERS OF PAPER; DIARIES; BUMPER STICKERS; NOTE CARDS; BOOK COVER; ADDRESS BOOK; COLLECTIBLE TRADING CARDS; PENCIL SHARPENERS; POSTERS; SCRAPBOOK; COLORING BOOK; ACTIVITY BOOKS; ADHESIVE FOR STATIONERY; PAPER TAPE; ADDRESS LABELS; DRY ERASE WRITING BOARDS; BUSINESS CARDS; BANK CHEQUES; ENVELOPES; PAPER CLIPS; OFFICE STAPLERS; MENUS; STENCILS; COMIC BOOKS; TISSUES OF PAPER; ALL EXCLUDING PRODUCTS DEPICTING THE SPORT OF GOLF OR INTENDED FOR USE IN THE SPORT OF GOLF.

Cl.18; UMBRELLAS; HANDBAGS; LUGGAGE; PURSES; WALLETs; BACKPACKs; BAGS; TOTE BAG; FANNY PACKS; SHOPPING BAGS; BRIEF CASES; KEY CASES; TRUNKS; BEACH BAGS; GYM BAGS; COIN PURSE; COMPARTMENTALIZED COSMETIC CASES FOR LIPSTICKS AND CREAMS SOLD EMPTY; CARD HOLDERS; PET HARNESS; SUITCASES; COSMETIC CASE SOLD EMPTY; TREKKING (HIKING) POLES; SLING BAGS FOR CARRYING INFANTS; ALL EXCLUDING PRODUCTS DEPICTING THE SPORT OF GOLF OR INTENDED FOR USE IN THE SPORT OF GOLF.

Cl.20; FURNITURE; MIRRORS; PICTURE FRAMES; PILLOWS; CUSHIONS; BABY BOUNCER; BABY CHANGING MATS; BABY WALKERS; PLAYPENS; HIGH CHAIRS; NON-METAL STEP STOOLS; BOOSTER SEATS; INFANT BOUNCER SEATS/ SEATS FOR CHILDREN; MATTRESS; BABY CHANGING TABLE; TOY BOX (FURNITURE); CHILDREN'S MATS USED FOR SLEEPING; DESKS; DRESSING TABLES; DINING TABLES; TABLES CENTERPIECES (ORNAMENTS) OF WOOD, TABLES OF PLASTICS, BEDS, CHESTS OF DRAWERS; BOOKCASES, WARDROBES, CUPBOARDS; HEAD-RESTS (FURNITURE), TYPING DESKS, TROLLEYS (FURNITURE); FILING CABINETS, STORAGE CABINETS; SHELVES FOR STORAGE, SEAT CUSHIONS; ALL EXCLUDING PRODUCTS DEPICTING THE SPORT OF GOLF OR INTENDED FOR USE IN THE SPORT OF GOLF.

Cl.21; BRUSHES FOR POLISHING AND CLEANING; SHOE BRUSHES; TOOTHBRUSHES; GLASS BOWLS; GLASS PLATES; GLASS VASES; LUNCH BOXES MADE OF PLASTICS; PORCELAIN FIGURES; PLATES; CUPS; BOWLS; MUGS DUSTBIN; STRAWS FOR DRINKING; BOTTLES; SPONGES FOR HOUSEHOLD PURPOSES; COMBS; DRINKING BOTTLES; FLY SWATTERS; BASKETS NOT OF METAL FOR HOUSEHOLD PURPOSES; ICE BUCKETS; STATUES OF PORCELAIN; STATUES OF CERAMIC; STATUES OF EARTHENWARE; STATUES OF GLASS; STATUETTES OF PORCELAIN; STATUETTES OF CERAMIC; STATUETTES OF EARTHENWARE; STATUETTES OF GLASS; SCULPTURES OF PORCELAIN; SCULPTURES OF CERAMIC; SCULPTURES OF EARTHENWARE; SCULPTURES OF GLASS; PITCHERS; NON-ELECTRIC POTS FOR COOKING; COOKING PAN; MIXING BOWLS; THERMAL INSULATED FLASKS; INSULATED BOTTLES; THERMAL INSULATED CONTAINERS FOR BEVERAGES; TUMBLERS; THERMAL INSULATED CONTAINERS FOR FOOD; MOLDS (KITCHEN UTENSILS); COOKING SKEWERS OF METAL; SHAKERS; SOAP DISPENSER; COOKIE CUTTERS; WATER BOTTLES; CAKE MOLDS; ICE BUCKETS; FITTED PICNIC BASKET; TISSUE BOX COVER; PLASTIC BATH TUB FOR CHILDREN; TRASH CANS; TOOTHBRUSH HOLDERS; SOAP DISHES; CANTEENS [FLASKS]; HAIR BRUSHES; SPONGES; GRILLS (COOKING UTENSILS); PORTABLE COOLERS; HOT WATER BOTTLES; ALL EXCLUDING PRODUCTS DEPICTING THE SPORT OF GOLF OR INTENDED FOR USE IN THE SPORT OF GOLF.
ABSA AFRICA FOUNDATION

4225734   04/07/2019
ABSA BANK LIMITED
15 Troye Street, Johannesburg, Gauteng, Republic of South Africa
A Company duly organized and existing under the laws of South Africa.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
3865787, 3891717, 3891718

DELHI

Cl.35; Advertising; business management; business administration; office functions; offering for sale and the sale of goods in the retail and wholesale trade; charitable services, namely business management and administration; charitable services, namely organising and conducting volunteer programmes and community service projects; charitable services, namely the recruitment, organisation and deployment of volunteers; arranging promotion of charitable fundraising events; developing and coordinating volunteer projects for charitable organisations; promotional services, namely, promoting the charities of others; charitable services, namely, coordination of non-monetary contributions to charities and non-profit organisations.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; charitable collections; charitable fundraising; charitable services; investment of funds for charitable purposes; providing information relating to charitable fundraising; charitable fundraising by means of directing a portion of customer's fees to a charity of customer's choice; charitable fundraising services by means of a website where donors search for and make monetary donations to specific charities or projects.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; charitable services; charitable services, including academic mentoring, education and training; arranging and conducting of entertainment events, sports events and educational events for charitable purposes; coaching and training services; life coaching services; mentoring and support services; providing online electronic publications and videos; provision of education services via an online forum.
Trade Marks Journal No: 1915 , 19/08/2019          Class 99

GOGORO NETWORK

4227001    05/07/2019
Gogoro Inc.
27 Hospital Road, George Town, Grand Cayman, KY1-9008, Cayman Islands
A company of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
2258638, 2258655, 2258656, 2258659

DELHI

Cl.9;Batteries, electric, for vehicles; accumulators, electric, for vehicles; battery chargers; chargers for electric
accumulators for vehicles; electronic key fobs being remote control apparatus; charging station for electric car; chargers;
charging stands; wireless chargers; simulators for the steering and control of vehicles; helmets; automatic indicators of
low pressure in vehicle tires; cables, electric; wires, electric; converters, electric; transformers [electricity]; thermostats
for vehicles; voltage regulators for vehicles; mileage recorders for vehicles; speed checking apparatus for vehicles; credit
cards; integrated circuit cards; smart cards; sunglasses.

Cl.12;Electric vehicles; motorcycles; mopeds; automobiles; electric bicycles; bicycles; remote control vehicles, other
than toys; panniers adapted for motorcycles; anti-theft devices for vehicles; saddle covers for motorcycles; side view
mirrors for vehicles; vehicle covers [shaped]; motorcycle windshield; motorcycle parts and components; motors, electric,
for land vehicles; motors for land vehicles; bodies for vehicles; vehicle wheels; vehicle wheel spokes; rims for vehicle
wheels; pedals for vehicles; wheel rims for motorcycles; brakes for motorcycles; mudguards for motorcycles; gears for
motorcycles; cabinets and bags for motorcycles; buffers for motorcycles; motorcycle saddles; motorcycle chains;

Cl.35;Retailing and wholesaling of motorcycles; retailing and wholesaling of motorcycle parts and accessories;
retailing and wholesaling of bicycles; retailing and wholesaling of bicycle parts and accessories; retailing and
wholesaling of vehicles; retailing and wholesaling of vehicle parts and accessories; advertising; import-export agency
services; provide commodity market; systemization of information into computer databases; business management
consultancy services; commercial and industrial management assistance; public relations; rental of advertising space;
organization of business fair services for business.

Cl.37;Vehicle maintenance; vehicle repair; motorcycle maintenance and repair; bicycle maintenance and repair; motor
vehicle maintenance and repair; vehicle service stations [refueling and maintenance]; vehicle cleaning; car washing;
machinery installation, maintenance and repair; vehicle polishing; rebuilding engines that have been worn or partially
destroyed; rebuilding machines that have been worn or partially destroyed.

Cl.39;Distribution of energy; energy supplying; electricity distribution; electricity supplying; pipeline conveyance of
electric power; car rental ; vehicle rental ; vehicle transport; carting; passenger transport; rental of warehouses;
warehousing; cargo transportation; unloading cargo; wrapping of goods; delivery of goods; parking place rental; freight
forwarding; traffic information; transport and storage of waste; towing of traffic vehicles.

Cl.40;Production of energy.
Gogoro Inc.
27 Hospital Road, George Town, Grand Cayman, KY1-9008, Cayman Islands
A company of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
2258638, 2258655, 2258656, 2258659

DELHI

Cl.9; Batteries, electric, for vehicles; accumulators, electric, for vehicles; battery chargers; chargers for electric accumulators for vehicles; electronic key fobs being remote control apparatus; charging station for electric car; chargers; charging stands; wireless chargers; simulators for the steering and control of vehicles; helmets; automatic indicators of low pressure in vehicle tires; cables, electric; wires, electric; converters, electric; transformers [electricity]; thermostats for vehicles; voltage regulators for vehicles; mileage recorders for vehicles; speed checking apparatus for vehicles; credit cards; integrated circuit cards; smart cards; sunglasses.

Cl.12; Electric vehicles; motorcycles; mopeds; automobiles; electric bicycles; bicycles; remote control vehicles, other than toys; panniers adapted for motorcycles; anti-theft devices for vehicles; saddle covers for motorcycles; side view mirrors for vehicles; vehicle covers [shaped]; motorcycle windshield; motorcycle parts and components; motors, electric, for land vehicles; motors for land vehicles; bodies for vehicles; vehicle wheels; vehicle wheel spokes; rims for vehicle wheels; pedals for vehicles; wheel rims for motorcycles; brakes for motorcycles; mudguards for motorcycles; gears for motorcycles; cabinets and bags for motorcycles; buffers for motorcycles; motorcycle saddles; motorcycle chains; motorcycle frames; motorcycle handlebars; motorcycle engines; motorcycle kickstands; shock absorbing springs for vehicles; brake shoes for vehicles; brake linings for vehicles; non-skid devices for vehicle tires; torsion bars for vehicles; tires for vehicle wheels; vans [vehicles]; water vehicles; aerial conveyors; tricycles; trucks; mobility scooters; tractors; trucks; wheelbarrows; wheelchairs.

Cl.35; Retailing and wholesaling of motorcycles; retailing and wholesaling of motorcycle parts and accessories; retailing and wholesaling of bicycles; retailing and wholesaling of bicycle parts and accessories; advertising; import-export agency services; provide commodity market; systemization of information into computer databases; business management consultancy services; commercial and industrial management assistance; public relations; rental of advertising space; organization of business fair services for business.

Cl.37; Vehicle maintenance; vehicle repair; motorcycle maintenance and repair; bicycle maintenance and repair; motor vehicle maintenance and repair; vehicle service stations [refueling and maintenance]; vehicle cleaning; car washing; machinery installation, maintenance and repair; vehicle polishing; rebuilding engines that have been worn or partially destroyed; rebuilding machines that have been worn or partially destroyed.

Cl.39; Distribution of energy; energy supplying; electricity distribution; electricity supplying; pipeline conveyance of electric power; car rental ; vehicle rental ; vehicle transport; carting; passenger transport; rental of warehouses; warehousing; cargo transportation; unloading cargo; wrapping of goods; delivery of goods; parking place rental; freight forwarding; traffic information; transport and storage of waste; towing of traffic vehicles.

Cl.40; Production of energy.
SHENZHEN OUSI BIOTECHNOLOGY CO., LTD.
Room 101, 96 Buildings, Liantang Industrial Zone, Tangwei Community, Fenghuang Street, Guangming Zone Shenzhen 518000 CHINA
A company incorporated under the laws of CHINA.

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used

AHMEDABAD

Cl.3; Bergamot oil; essential oils of lemon; ethereal essences; essential oils; mint essence [essential oil]; perfumery; terpenes [essential oils]; aromatics [essential oils]; flavorings for beverages [essential oils]; food flavorings [essential oils].

Cl.9; batteries for electronic cigarettes; chargers for electronic cigarettes; chargers for electric batteries; galvanic cells; batteries, electric; accumulators, electric; battery boxes; plates for batteries; Galvanic batteries; Battery jars.

Cl.34; Cigarettes containing tobacco substitutes, not for medical purposes; cigarillos; electronic cigarettes; tips of yellow amber for cigar and cigarette holders; liquid solutions for use in electronic cigarettes; cigarette tips; flavorings, other than essential oils, for use in electronic cigarettes; cigarette cases; oral vaporizers for smokers; pipe racks for tobacco pipes.

Cl.35; Advertising; business management consultancy; organization of exhibitions for commercial or advertising purposes; marketing; sales promotion for others; personnel recruitment; updating and maintenance of data in computer databases; web indexing for commercial or advertising purposes; sponsorship search; presentation of goods on communication media, for retail purposes.
4227573  06/07/2019
ALIASGAR SIRAJ BHUSAVALWALA
317/318, Saifee Burhani Park A-Wing, Old Angirwadi, Mazgaon, Mumbaia, Maharashtra - 400010
Proprietorship

Address for service in India/Agents address:
MATA SHANU BHAGWANDAS
#208, Blue Rose Industrial Estate, Near Magathane Petrol Pump, Western Express Highway, Borivali(E), Mumbai-400066.

Proposed to be Used
MUMBAI

Cl.7; Elevators, Drives for elevators, Pivoting bucket elevators, Elevators for materials, Passenger elevators for buildings, Elevators for agricultural use, Electric drives for elevators, Frames being parts of hydraulic elevators, Lifting and hoisting equipment, elevators and escalators, and all other related activities fall under this class

Cl.37; Installation of elevators, Repair of elevators, Installation services of elevators and lifts and Repair or maintenance of elevators [lifts] and all other related activities fall under this class
4228575 08/07/2019

LEGO JURIS A/S
7190 Billund, Denmark
a company organized and existing under the laws of Denmark

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9; Scientific, cinematographic, weighing, measuring, signalling, checking (supervision), teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers; audio and video recordings; audiovisual and photographic devices, including head mounted augmented reality displays, motion picture films [recorded]; electronic publications; calculating machines; data processing equipment; computers; software, including game software, mobile apps, and augmented reality software; computer hardware; computer accessories; electronic and electrical apparatus and instruments (including wireless) for use in communications; telecommunication apparatus; electrical remote control apparatus; glasses, including sun glasses; downloadable images for use as computer wallpaper and screensavers; reflectors for wear for the prevention of traffic accidents; talking machines; magnets; bags and cases adapted for computers, consoles, tablets, mobile phones and other electronic equipment

Cl.16; Paper; cardboard; printed matter; printed publications; stationery and office requisites, except furniture; artists’ materials; paintbrushes; plastic food storage bags for household use; bags and articles for packaging and wrapping made of paper, cardboard or plastic; bags and articles for storage made of paper or cardboard; instructional and teaching material (except apparatus); printers’ type; printing blocks; printed building instructions

Cl.25; Clothing, footwear, headgear

Cl.28; Games and playthings; computer game apparatus and equipment; electronic games; construction toys; playground apparatus and equipment

Cl.41; Education; providing of training; entertainment; cultural activities; organization of fan clubs for users of construction toys (education and entertainment), users of electronic games and/or users of other toys, playthings and games; providing educational and entertainment information; providing games; providing online publications; camps for educational or entertainment purposes
4228577 08/07/2019
TODINI AND CO. S.P.A.
Corso Milano, 46, 20900 Monza (MB), Italy
a company organized and existing under the laws of Italy

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.1; Salts (chemical preparations); Industrial salts; Metal salts; Salts organic acids; Oxides; Oxides of non-ferrous metals; Industrial organic chemicals; Antimony, Antimony oxide, Antimony oxides, Antimony powder, Antimony sulfide; Chromium based compositions for use in the production of chromium metal, Chromium chloride, Chromium oxide, Chromium Plating compositions; Cobalt acetate, Cobalt chemicals, Cobalt chloride, Cobalt oxides, Cobalt zirconate; Copper carbonate, Copper chemicals, Copper phosphate, Copper sulphate; Iodine for chemical purposes, Iodine for industrial purposes; Lithia (lithium oxide), Lithium, Lithium carbonate, Lithium hydroxide, Lithium phosphate, Lithium tantalite; Nickel ammonium sulphate, Nickel chemicals, Nickel hydroxide, Nickel oxides, Nickel salts, Nickel sulphate; Selenium; Tin chloride, Tin dichloride, Tin disulfide, Tin monosulfide, Tin monoxide, Tin oxides, Tin sulphide; Vanadium and Molybdenum

Cl.35; Wholesale distributorships featuring chemicals, especially salts and non-ferrous metal oxides, and metals
LYPO C

4228696  08/07/2019
LivOn Laboratories, Inc.
2566 Williamsburg Street, Henderson, Nevada 89052, United States of America
A corporation legally organized under the laws of Nevada, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.5; Vitamin tablets; Multi-vitamins; Vitamin supplements; Vitamin preparations; Preparations containing vitamins;
Vitamin food additives; Mineral food supplements; Homeopathic supplements; Nutritional supplements; Nutritional
supplements in the form of food bars; Dietary supplement drink mixes; Meal replacement drink mixes.

Cl.30; Rice; flour and preparations made from cereals; Bread, pastries and confectionery; Ice (frozen water); Breakfast
cereals; Processed cereal-derived food product to be used as a breakfast cereal, snack food, or ingredient for making
food; Oatmeal; Muesli; Cereal-based snack foods; Grain-based snack foods; Crackers; Cookies; Cereal bars; Cereal-
based food bars; Granola bars; Snack foods in this class; Tea, cocoa and artificial coffee; Tea bags; Infusions (not
medicinal); Herbal infusions.

Cl.32; Fruit beverages and fruit juices; Syrups and other preparations for making beverages; Isotonic beverages; Fruit-
flavored beverages; Fruit-based beverages; Protein-enriched sports beverages; Sports drinks; Nutrient enhanced sports
drinks; Nutrient enhanced performance drinks; Energy drinks; Concentrates for making soft drinks; Powders used in the
preparation of isotonic sports drinks and sports beverages; Mineral and aerated waters and other non-alcoholic
beverages; Drinking waters; Drinking water with vitamins; Hydration beverages.

Cl.35; Online, wholesale, and retail store services featuring vitamins, vitamin tablets, multi-vitamins, vitamin
supplements, vitamin preparations, preparations containing vitamins, vitamin-enriched preparations for medical use,
vitamin food additives, food supplements, mineral food supplements, homeopathic supplements, nutritional supplements,
nutritional supplements in the form of food bars, dietary supplements, dietary supplement drink mixes, meal replacement
drink mixes, tea, cocoa and artificial coffee, rice, flour and preparations made from cereals, bread, pastries and
confectionery, ice (frozen water), breakfast cereals, processed cereal-derived food product to be used as a breakfast
cereal, snack food, or ingredient for making food, oatmeal, muesli, cereal-based snack foods, grain-based snack foods,
crackers, cookies, cereal bars, cereal-based food bars, granola bars, tea bags, infusions (not medicinal), herbal infusions,
mineral and aerated waters and other non-alcoholic beverages, fruit beverages and fruit juices, syrups and other
preparations for making beverages, isotonic beverages, fruit-flavored beverages, fruit-based beverages, protein-enriched
sports beverages, sports drinks, nutrient enhanced sports drinks, nutrient enhanced performance drinks, energy drinks,
concentrates for making soft drinks, powders used in the preparation of isotonic sports drinks sports beverages, drinking
waters, drinking water with vitamins, and hydration beverages.
BONNE JUOMAT OY
Mäntynummentie 8, 08500 Lohja, Finland.
A company organized and existing under the laws of Finland.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.29; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Freeze-dried vegetables; Frozen fruits; Fruit-based snack food; Fruit chips; Fruit jellies; Fruit peel; Fruit pulp; Fruit salads; Vegetable juices for cooking; Tomato juice for cooking; Lemon juice for culinary purposes; Apple purée; Tomato purée.

Cl.32; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages; Smoothies; Soft drinks; Sorbets [beverages]; Whey beverages; Fruit nectars, non-alcoholic; Tomato juice [beverage]; Non-alcoholic fruit extracts; Spring water; Still water; Table waters; Soda water; Flavoured waters; Waters for wellness purposes; Functional waters.
ROSEBERG

4229480  09/07/2019
JEESHANT KALRA Trading As ROSEBERG FOODS
SHOP NO. 15, ST NO. 1, MADHOPURI, BLOCK – 6, LUDHIANA PUNJAB 141008
An Indian National

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.30; CONVENIENCE FOOD AND SAVORY SNACKS; SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS; SAVORY SAUCES AND PASTE; BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS; PASTRIES, CAKES, TARTS AND BISCUITS (COOKIES); CEREAL BARS AND ENERGY BARS; SUGARS, NATURAL SWEETENERS, SWEET COATINGS AND FILLING; HONEY; SYRUPS AND TREACLES; COFFEE, TEAS AND COCOA AND SUBSTITUTE THEREOF; PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKING PREPARATIONS AND YEAST; DRIED AND FRESH PASTAS, NOODLES AND DUMPLINGS; CEREALS; RICE; FLOUR; BREAKFAST CEREALS, PORRIDGE AND GRITS; YEAST.

Cl.32; MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC COCKTAILS AND BEVERAGES; FRUIT BEVERAGES AND FRUIT AND VEGETABLE JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES ESSENCES FOR MAKING BEVERAGES, NON-ALCOHOLIC FRUIT NECTARS, LEMONADES, PREPARATIONS FOR MAKING AERATED WATER, PREPARATIONS FOR MAKING BEVERAGES, SHERBETS / SORBETS, SODA WATER, SYRUPS FOR BEVERAGES, WHEY BEVERAGES.

Cl.43; SERVICES OF PROVIDING FOOD AND DRINK; FOOD AND DRINK CATERING; CAFE SERVICES, TEMPORARY ACCOMMODATION, CAFETERIA, HOTELS, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS, CATERING SERVICES, BAKERY SERVICES; FAST FOOD JOINTS; TAKE-AWAY OUTLETS INCLUDED IN CLASS 43.
ŠKODA INVESTMENT A.S.
Emila Škody 2922/1, Jižní Predměstí, 301 00 Plzeň, Czech Republic
a company organized and existing under the laws of Czech Republic

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 01/12/1920

To be associated with:
132535, 143732, 1837176, 2861666

DELHI

Cl.12: Public transport vehicles, namely tram cars, buses and subway car units; railway vehicles, particularly locomotives, coaches for locomotive trains, railway electric units, railway (motor) diesel cars and units, their parts, components and accessories

Cl.37: Assembly, putting into operation, service, maintenance, repair, reconstruction and modernization of land and subway vehicles (excluding automobiles), their parts, components and accessories

Cl.42: Consultative and engineering activities and services in the field of engineering activities related to transport, research, projection, development and design and manufacture of land, subway and railway vehicles (excluding automobiles) and transport equipment, their parts, components and accessories, testing, measuring and analysis concerning land, subway vehicles (excluding automobiles) and their parts, components and accessories
ŠKODA INVESTMENT A.S.
Emila Škody 2922/1, Jižní Predměstí, 301 00 Plzen, Czech Republic
a company organized and existing under the laws of Czech Republic

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 01/12/1920

To be associated with:
1702346

DELHI

Cl.9; electrical equipments for land and subway vehicles (excluding automobiles), electrical and electronic information, command, control and diagnostic equipments for land and subway vehicles (excluding automobiles); battery and battery chargers for land and subway vehicles (excluding automobiles)

Cl.12; Trolleybuses their parts, components and accessories; traction motors and traction electrical equipments, as converters for main and auxiliary drives and voltage inverters
4230786  10/07/2019
ŠKODA INVESTMENT A.S.
Emila Škody 2922/1, Jižní Predměstí, 301 00 Plzeň, Czech Republic
a company organized and existing under the laws of Czech Republic

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since :01/12/1920

To be associated with:
1837176

DELHI

Cl.9; Electrical equipments for land and subway vehicles (excluding automobiles), electrical and electronic information, command, control and diagnostic equipments for land and subway vehicles (excluding automobiles); battery and battery chargers for land and subway vehicles (excluding automobiles)

Cl.12; Trolleybuses their parts, components and accessories; traction motors and traction electrical equipments, as converters for main and auxiliary drives and voltage inverters
4230787   10/07/2019
ŠKODA INVESTMENT A.S.
Emila Škody 2922/1, Jižní Predmestí, 301 00 Plzen, Czech Republic
a company organized and existing under the laws of Czech Republic

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since :01/12/1920

DELHI

Cl.9; Electrical equipments for land and subway vehicles (excluding automobiles), electrical and electronic information, command, control and diagnostic equipments for land and subway vehicles (excluding automobiles); battery and battery chargers for land and subway vehicles (excluding automobiles)

Cl.12; Trolleybuses their parts, components and accessories; traction motors and traction electrical equipments, as converters for main and auxiliary drives and voltage inverters
FIRMFIT

4232056  11/07/2019

CFL FLOORING (CHINA) CO., LTD
111 Chang Jiang Road, Hui Min Street, Jia Shan, Zhe Jiang province (CHINA)
a Company organized and existing under the laws of China

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Used Since :21/09/2018

CHENNAI

Cl.19;Vinyl flooring; Vinyl floor tiles and planks; Non-metal floor tiles and planks; Non-metal floor tiles and planks for residential and commercial buildings.
Cl.27;Vinyl floor coverings for existing floors.
4233092  12/07/2019
Grimed Saglik Hizmetleri Ve Bilgisayar Urunleri
a company incorporated under the Laws of Turkey

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments and computer software.

Cl.10;Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopaedic articles; suture materials.
Hot Tools
4233494   12/07/2019
HELEN OF TROY LIMITED
Suite 1, Ground Floor, The Financial Services Centre, Bishop’s Court Hill, St. Michael, BB14004 Barbados
A company incorporated under the laws of Barbados.
Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA
Proposed to be Used
AHMEDABAD
Cl.8; hair styling irons, hair curling irons.
Cl.11; hair dryers.
4234639  13/07/2019
ARIF KHAN
209 VILLAGE RAISPUR GHAZIABAD 201002
PROPRIETOR
Address for service in India/Attorney address:
MOHIT VERMA
209 IIND FLOOR TEN SINGH PALACE RAKESH MARG GHAZIABAD 201001

Proposed to be Used
DELHI
Cl.9; OPTICAL GOGGLES, GOGGLES, SUNGLASSES, EYEGLASSES AND CONTACT LENS, FRAMES, SPECTACLES AND LENS, EYE WEAR OPTICAL AND ITS ACCESSORIES INCLUDED IN CLASS 9
Cl.18; ALL KINDS OF LEATHER BELTS, BELTS AND WALLET, BAGS INCLUDING HANDBAGS, TRAVEL BAGS, SLING BAGS INCLUDED IN CLASS 18
APPLE CARD

Priority claimed from 15/01/2019; Application No. : 2019-036 ;Leichtenstein

4235055  15/07/2019

APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:
1182661, 1236724, 1278190

DELHI

Cl.9;Encoded credit cards; computer software for use in credit card issuance, credit card information verification and authentication, and credit card payment authorization, transmission, and transaction processing; computer software for use in compiling and displaying credit card account statements, merchant and vendor information, analyses of transactions, and payment schedules; computer software for use in contactless transactions with merchants and vendors; computer software for use in detecting fraud and ensuring the privacy and security of credit card payments and contactless transactions; computer software for use in electronic funds transfer and payment transaction processing.

Cl.36;Issuance of credit cards; credit card payment authorization, verification, and transaction processing services; electronic funds transfer and payment transaction processing.
OtterFresh

4235143  15/07/2019

ANUBHAV DAS
D 297, Ground Floor, Sarvodaya Enclave, New Delhi - 110017
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.

Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4235232    15/07/2019
P M SUBAIR
trading as ;ANSAR OIL INDUSTRIES
PERUMBAVOOR PRIVATE ROAD, NALAMILE, ERUMATHALA P.O., ALUVA, KERALA, INDIA.
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :01/01/1998
CHENNAI
Cl.4; LAMP OIL
Cl.35; BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF A VARIETY OF GOODS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS IN A WHOLESALE AND RETAIL OUTLET FOR ADVERTISING, BUSINESS, RETAILING, WHOLESALING, ONLINE SALE OF LAMP OIL, RICE BRAN OIL, EDIBLE OIL, GINGELLY OIL.
Series trade mark u/s 15 of Trade Marks Act, 1999

4236686  16/07/2019
MALLEMAALA ENTERTAINMENTS PRIVATE LIMITED
PLOT NO.5 LV PRASAD MARG BANJARAHILLS HYDERABAD TG 500034 IN
Active

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
Flat no 301, Siri Sampada Arcade 3, Behind Andhra Bank, Khajaguda, Gachibowli -Hyderabad-500089
Used Since :16/01/2009
CHENNAI

Cl.9;Downloadable Movie, Media Content, RECORDING DISCS, CDS, MP3, D.V.D. AUDIO CASSETTE, VIDEO CASSETTE,
CAMERA (PHOTOGRAPHY), APPARATUS FOR EDITING CINEMATOGRAPHIC FILMS, COMPUTER OPERATING
PROGRAMS, COMPUTER PERIPHERAL DEVICES, COMPUTER SOFTWARE, FILM CUTTING APPARATUS, FILM (EDITING
APPLIANCE FOR CINEMATOGRAPHIC.

Cl.35;Online retail services for downloadable and prerecorded music and movies.

Cl.38;Transmission of videos, movies, pictures, images, text, photos, games, usergenerated content, audio content,
and information via the Internet.
Cl. 41; Film Making and Television Production, Film Production, Presentation of movies, Preparing subtitles for movies, Providing facilities for movies.

Translation: Arundhati
STERILGARDA

4236899    16/07/2019

STERILGARDA ALIMENTI S.P.A.
Via Medole 52, 46043 CASTIGLIONE DELLE STIVIERE (MANTOVA) ITALY
A Company duly organized and existing under the laws of Italy.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.29; Milk; condensed milk; milk substitutes; milk beverages, milk predominating; powdered milk; coffee whiteners consisting primarily of dairy products; cheese; butter; cream being a dairy products; whipped cream; whipping cream; mascarpone; soft white cheese; yogurt; beverages made from yogurt; desserts made from milk products; cheese substitutes; eggs; oils and fats for food; tomato paste; tomato extracts; tomato puree; peeled tomatoes; tomatoes, canned; processed tomatoes; vegetable juices for cooking.

Cl.32; Waters [beverages]; sherbets [beverages]; fruit beverages; fruit smoothies; fruit nectars, non-alcoholic; mixed fruit juices; smoothies; syrups for making whey-based beverages; beer-based beverages; whey beverages; non-alcoholic beverages flavored with tea; fruit-flavored beverages; carbonated beverages, non-alcoholic; protein-enriched sports beverages; essences for making beverages; syrups for beverages; vegetable juices [beverages]; fruit-based soft drinks flavored with tea; fruit concentrates and purées used for making beverages.
ARVIND SHAMRAO SAVARKAR
AT POST HATURNA TQ WARUD, AMRAVATI, MAHARASHTRA
INDIVIDUAL

Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Proposed to be Used
MUMBAI
Cl.41; EDUCATION AND TRAINING SERVICES; PUBLICATION SERVICES.
Cl.44; AGRICULTURAL SERVICES
Trade Marks Journal No: 1915, 19/08/2019 Class 99

4240165 19/07/2019
SAMI LABS LIMITED
trading as ;SAMI LABS LIMITED
NO 19/1 AND 19/2, 1ST MAIN, 2ND PHASE, PEENYA INDUSTRIAL AREA BANGALORE-560058. KARNATAKA STATE, INDIA.
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT 1956

Proposed to be Used
To be associated with:
2026212

CHENNAI

Cl.1; CHEMICALS USED IN INDUSTRY, SCIENCE AND PHOTOGRAPHY, AS WELL AS IN AGRICULTURE, HORTICULTURE AND FORESTRY; UNPROCESSED ARTIFICIAL RESINS, UNPROCESSED PLASTICS; MANURES; FIRE EXTINGUISHING COMPOSITIONS; TEMPERING AND SOLDERING PREPARATIONS; CHEMICAL SUBSTANCES FOR PRESERVING FOODSTUFFS; TANNING SUBSTANCES; ADHESIVES USED IN INDUSTRY.

Cl.3; COSMETICS, SOAPS, PERFUMERY, ESSENTIAL OILS, COSMETIC PREPARATIONS FOR ANTI-AGEING, COSMETIC INGREDIENT IN MANUFACTURE OF COSMETIC PRODUCTS FOR SKIN CARE AND ANTI-AGEING.
LONGINES

4240224  19/07/2019

COMPAGNIE DES MONTRES LONGINES, FRANCILLON SA (LONGINES WATCH CO., FRANCILLON LTD)

2610 Saint-Imier, Switzerland

a Societe Anonyme organized under the laws of Switzerland

Address for service in India/Attorney address:

DEPENNING & DEPENNING

120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Used Since :17/05/1957

CHENNAI

Cl.14; Precious metals and their alloys and goods made of these materials or coated therewith included in this class, namely figurines, trophies; jewelry, namely rings, earrings, cuff links, bracelets, charms, brooches, chains, necklaces, tie pins, tie clips, jewelry caskets (cases), cases; precious stones, semi-precious stones; timepieces and chronometric instruments, namely chronometers, chronographs, clocks, watches, bracelets, wall clocks, alarm clocks as well as parts and accessories for the aforesaid goods, namely hands, anchors, pendulums, barrels, watch cases, watch bracelets, watch dials, clockworks, watch chains, movements for timepieces, watch springs, watch glasses, presentation cases for timepieces, cases for timepieces.

Cl.35; Wholesale and retail sale services in stores and via computer networks, by catalog, by mail, by telephone, by radio and television and by other electronic means for timepieces and jewelry products; presentation of timepieces and jewelry products on all communication media for retail sale; sales promotion for others; promotion of sales of jewelry and timepieces for others; advertising, marketing and public relations services; commercial business management; commercial administration; office functions; organization of exhibitions for commercial or advertising purposes.
FINESSE INTERNATIONAL DESIGN PRIVATE LIMITED
B-470, New Friends Colony, New Delhi - 110065
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3; Fragrances; Non-medicated cosmetics and toiletry preparations; Non-medicated dentifrices; Perfumery, essential oils; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations.

Cl.9; Eyewear, Eyewear accessories, sunglasses, eyeglasses and ophthalmic frames and cases therefor, Scientific, optical, measuring, signalling and checking apparatus and instruments; Optical apparatus and instruments; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers and computer peripheral devices; Diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus.

Cl.14; Brooches, Cufflinks, Precious metals and their alloys; Jewellery, precious and semi-precious stones; Horological and chronometric instruments.

Cl.18; Bags, belts; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals.

Cl.26; Buttons; Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair; Decorative charms for eyewear.
FINESSE INTERNATIONAL DESIGN PRIVATE LIMITED
B-470, New Friends Colony, New Delhi - 110065
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B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

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